

NATIONAL COMPANY LAW TRIBUNAL

OBJECTIONS LIST DATED 01.03.2024 TO 31.03.2024

PETITION , APPLICATIONS , ADDITIONAL DOCS

Sr No.	Date Of Filing	Case Type	Dairy No.	Main Case No.	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	7/6/2023	Company Appeal(Companies Act)	710102051252023		VS	Sec 252 (1)	27/03/2024	Kindly final petition uploaded and all page numbering missed kindly income tax service delhi.dcit.judicial.hc@incometax.gov.in online portal respondent no 2 detail missed stk 7 translation (kindly upload final petition) contact to registry	AVNISH SHARMA
2	27/07/2023	Company Appeal(Companies Act)	710102065822023		VS	Sec 252 (1)	27/03/2024	All PDF merge and upload final PDF contact to registry book marking numbering missed	AVNISH SHARMA
3	15/11/2023	Company Appeal(Companies Act)	710102098562023		VS	Sec 252 (3)	27/03/2024	memo of parties,synopsis, and list of date missed master data missed all pdf merge and upload final pdf income tax service missed bookmarking are mandatory petition every page not sign	ABHINAV KUMAR PANDEY
4	19/12/2023	Company Petition IB (IBC)	710102107972023		STANDARD CHARTERED BANK VS SCK INFRATECH PRIVATE LIMITED	IBC under Sec 7	27/03/2024	Pg-55,56,64,70,71,72,73,83,83,86 not clear	ABHINAV KUMAR PANDEY
5	9/1/2024	Intervention Petition (IBC)	710102002972024		SHIVANK RASTOGI VS ANURAG NIRBHAYA	Sec 60(5),Rule 11 of NCLT, 2016	26/03/2024	Book marking missed according to the index please contact to regisry regarding your file	Shikhar
6	2/1/2024	Company Petition IB (IBC)	710102000432024		SCAN SYNTHETICS LIMITED VS ANURAG NIRBHAYA	IBC Under Sec 10	18/03/2024	Pg-86,88,90,92,93,94,95,96,100,102,103,104,106,107,137,143,159,163,169,462,482 not clear need to sign on every page of application	SINHA SHREY
7	11/1/2024	Company Petition IB (IBC)	710102003582024		AVIAN MEDIA PRIVATE LIMITED VS SAMSUNG INDIA ELECTRONICS PRIVATE LIMITED	IBC Under Sec 9	5/3/2024	service missed need to true copy sign missed on annexure every page court fee 1 missed	PRAFUL JINDAL
8	16/01/2024	Company Petition (Companies Act)	710102006312024		HBN HOMES COLONISERS PRIVATE LIMITED. VS REGISTRAR OF COMPANIES	Sec 252 (3)	21/03/2024	case type wrong due to payment section 252, synopsis and list of date missed Moa AND Aoa missed income tax service missed book marking mandatory	MOHIT NANDWANI
9	23/01/2024	Company Petition IB (IBC)	710102008602024		RITU RASTOGI VS M/S. NOIDA MEDICARE CENTRE LIMITED	Application under any other provisions- IBC	27/03/2024	casev type wrong please check what do you want to file	RITU
10	30/01/2024	Company Petition IB (IBC)	710102010432024		CANBANK FACTORS LIMITED VS MR. ARVIND KUMAR SARAF	Section 95(1)	15/03/2024	U70109WB2008PTC128316 wrong jurisdiction	shivam
11	30/01/2024	Company Petition IB (IBC)	710102010442024		CANBANK FACTORS LIMITED VS MR. BRJ BHUSHAN SHARMA	Section 95(1)	15/03/2024	quot;U70109WB2008PTC128316 wrong jurisdiction	shivam
12	30/01/2024	Company Petition IB (IBC)	710102010392024		FAIRAIR ENGINEERS PRIVATE LIMITED VS NUTECH CONTRACTS PRIVATE LIMITED	IBC Under Sec 9	15/03/2024	reply missed for demond notice or 9-3-B certificate missed court fee welafr missed	Rishi Sehgal
13	1/2/2024	CA(A) Merger and Amalgamation(Companies Act)	710102010992024		OASIS REALTORS PRIVATE LIMITED VS NUTECH CONTRACTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	13/03/2024	due to payment section 230-232	Ashish
14	4/2/2024	Company Petition IB (IBC)	710102011742024		THEJO ENGINEERING LIMITED VS KEE PROJECTS LIMITED	IBC Under Sec 9	6/3/2024	please contact to registry regarding your file	SAURABH
15	8/2/2024	Company Petition (Companies Act)	710102012972024		UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS M/S MEHROTRA & MEHROTRA	Sec. 140(5)	27/03/2024	(MOA and Aoa not and master data not match in company)	sfioncIt
16	30/01/2024	Company Petition IB (IBC)	710102010522024		CANBANK FACTORS LIMITED VS MR. SURESH KUMAR SHARMA	Section 95(1)	15/03/2024	U70109WB2008PTC128316 wrong jurisdiction and master data not found	shivam
17	8/2/2024	Company Petition (Companies Act)	710102013232024		UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS MEHRA GOEL & CO	Sec. 140(5)	27/03/2024	some bookmarking numbering missing and section mismatch kindly add company name in memo of parties date missed in vakaltname	sfioncIt

18	9/2/2024	Company Appeal(Companies Act)	710102013452024		UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS MEHRA GOEL & CO	Sec 252 (3)	26/03/2024	index wrong arrange pdf not proper uploaded national company law tribunal heading missed in index	CS CHARU GUPTA
19	16/02/2024	Company Petition IB (IBC)	710102015132024		KRRISH FLORENCE ESTATE BUYERS WELFARE ASSOCIATION VS ANGLE INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	20/03/2024	Pg-47 to 64,213,214,237 to 255,267 to 269,292,362,372 to 391,418,419,550,552,553,554,555,562,576,581 to 584,588,590 not clear book marking wrong need to according to index with pagination need to true copy sign on every page please check yuor file after that upload	Sameer
20	17/02/2024	Company Petition (Companies Act)	710102015442024		ARUNA SHARMA AND ANR. VS ANSAL PROPERTIES AND INFRASTRUCTURELIMITED	Sec. 73(4)	7/3/2024	form 11 missed master data missed	Abhishek Chauhan
21	18/02/2024	Company Appeal(Companies Act)	710102015622024		ARUNA SHARMA AND ANR. VS ANSAL PROPERTIES AND INFRASTRUCTURELIMITED	Sec 252 (1)	7/3/2024	kindly remove application and file separately Moa and Aoa missed master data missed some page not sign and true copy income tax service missed court fee and welfare missed in vakaltnama	Avneesh Arputham
22	19/02/2024	Company Appeal(Companies Act)	710102015642024		ARUNA SHARMA AND ANR. VS ANSAL PROPERTIES AND INFRASTRUCTURELIMITED	Sec 252 (1)	7/3/2024	kindly remove application and file separately Moa and Aoa missed master data missed some page not sign and true copy income tax service missed court fee and welfare missed in vakaltnama	Avneesh Arputham
23	19/02/2024	Company Appeal(Companies Act)	710102015722024		ARUNA SHARMA AND ANR. VS ANSAL PROPERTIES AND INFRASTRUCTURELIMITED	Sec 252 (1)	7/3/2024	kindly remove application and file separately Moa and Aoa missed master data missed some page not sign and true copy income tax service missed court fee and welfare missed in vakaltnama	Avneesh Arputham
24	18/02/2024	Company Appeal(Companies Act)	710102015582024		ARUNA SHARMA AND ANR. VS ANSAL PROPERTIES AND INFRASTRUCTURELIMITED	Sec 252 (1)	5/3/2024	kindly remove application and file separately Moa and Aoa missed master data missed some page not sign and true copy income tax service missed	Avneesh Arputham
25	18/02/2024	Company Appeal(Companies Act)	710102015612024		ARUNA SHARMA AND ANR. VS ANSAL PROPERTIES AND INFRASTRUCTURELIMITED	Sec 252 (1)	7/3/2024	kindly remove application and file separately Moa and Aoa missed master data missed some page not sign and true copy income tax service missed	Avneesh Arputham
26	17/02/2024	Company Appeal(Companies Act)	710102015422024		ARUNA SHARMA AND ANR. VS ANSAL PROPERTIES AND INFRASTRUCTURELIMITED	Sec 252 (1)	20/03/2024	kindly remove application and file separately every page not sign in petition moa and aoa and master data missed income tax service missed and court fee and welfare missed in vakaltnama annexure pages sign missed and true copy	Avneesh Arputham
27	18/02/2024	Company Appeal(Companies Act)	710102015552024		ARUNA SHARMA AND ANR. VS ANSAL PROPERTIES AND INFRASTRUCTURELIMITED	Sec 252 (1)	7/3/2024	kindly remove application and file separately Moa and Aoa missed master data missed some page not sign and true copy income tax service missed court fee and welfare missed in vakaltnama	Avneesh Arputham
28	18/02/2024	Company Appeal(Companies Act)	710102015602024		ARUNA SHARMA AND ANR. VS ANSAL PROPERTIES AND INFRASTRUCTURELIMITED	Sec 252 (1)	7/3/2024	kindly remove application and file separately Moa and Aoa missed master data missed some page not sign and true copy income tax service missed court fee and welfare missed in vakaltnama	Avneesh Arputham
29	18/02/2024	Company Appeal(Companies Act)	710102015592024		ARUNA SHARMA AND ANR. VS ANSAL PROPERTIES AND INFRASTRUCTURELIMITED	Sec 252 (1)	7/3/2024	kindly remove application and file separately Moa and Aoa missed master data missed some page not sign and true copy income tax service missed court fee and welfare missed in vakaltnama	Avneesh Arputham
30	20/02/2024	Company Appeal(Companies Act)	710102016122024		ARUNA SHARMA AND ANR. VS ANSAL PROPERTIES AND INFRASTRUCTURELIMITED	Sec 252 (1)	7/3/2024	kindly remove application and file separately Moa and Aoa missed master data missed some page not sign and true copy income tax service missed court fee and welfare missed in vakaltnama (come to registry)	Avneesh Arputham
31	21/02/2024	Company Petition IB (IBC)	710102016472024		SREI EQUIPMENT FINANCE LIMITED VS VICTOR BUILDWEL PRIVATE LIMITED	IBC under Sec 7	27/03/2024	master data not found	Ashutosh Kumar Shukla
32	23/02/2024	Company Petition IB (IBC)	710102016922024		INDIAN BANK VS AMAN HOSPITALITY PRIVATE LIMITED	IBC under Sec 7	28/03/2024	ticket not allowed on content of vakalatnama	Gautam

33	22/02/2024	Company Petition IB (IBC)	710102016772024		MIRCHI ARTS PRIVATE LIMITED VS AMAN HOSPITALITY PRIVATE LIMITED	IBC Section 59	28/03/2024	book marking missed according to index with pagination vouleme-1 index missed	Arun Gupta
34	23/02/2024	Intervention Petition (IBC)	710102016942024		ROOP NARAIN VS TRADING ENGINEERS (INTERNATIONAL) LTD	Sec 60(5)	15/03/2024	section wrong. case type wrong. brief synopsis and date of event missing. memo of party missing. vakalatnama missing. please do properly file or contat to registry	vinay sabharwal
35	27/02/2024	Company Petition IB (IBC)	710102017762024		SANJIV RAI MEHRA & ORS. VS CONCEPT CAPITAL INFRA PROJECTS PRIVATE LIMITED	IBC under Sec 7,IBC under Sec 7	26/03/2024	Pg-264,450-454,677,716,724,878,879,883,888,889-902,1111,1123,1162,1280-1282,1350-1362,1484-1490,1492,1493,1816,1819,1863-1864,1885,1907-1909,1940,2324 not clear Pg-320,321,,618,656,567,755,1628-1634,1767-1772,18361-1839,1853,1855,1862 cut pagination small found in the pdf pagination missed book making missed according to the index IRP certificate missed please contcat to registry regarding your reminder 2	Ryan
36	27/02/2024	Company Appeal(Companies Act)	710102017682024		SANJIV RAI MEHRA & ORS. VS CONCEPT CAPITAL INFRA PROJECTS PRIVATE LIMITED	Sec 252 (3)	6/3/2024	bookmarking are mandatory index numbering missed affidavit address haryana and notary delhi judgment pages not clear all page numbering missed date missed in vakaltanama proof of service missed some annexure pages true copy and sign missed	S S Bhati
37	26/02/2024	Company Petition IB (IBC)	710102017562024		SHINCO OVERSEAS PRIVATE LIMITED VS CONCEPT CAPITAL INFRA PROJECTS PRIVATE LIMITED	IBC Section 59	26/03/2024	Pg-63 not clear book marking missed according to the index with the pagination	Sachin Arora
38	27/02/2024	Intervention Petition (IBC)	710102017862024		TRAVEL WALLET VS SHAILENDRA AJMERA	Sec 60(5)	27/03/2024	section wrong in pdf main case wrong mention in pdf please fill all party in the portal from memo party need to sign on every page nof application court fee missed	ANGAD MEHTA
39	28/02/2024	Company Petition IB (IBC)	710102018132024		STANDARD CHARTERED BANK LIMITED VS VINYL TUBES PRIVATE LTD	IBC under Sec 7	6/3/2024	book marking missed according to the index need to sign on every page fo application Pg-28 to 46,60 to 79,138,192 not clear need to true copy sign on every page of annexure IRP certificate missed volume wise index missed court fee welfare missed in vakalatnama	NIPUN
40	28/02/2024	CP(AA) Merger and Amalgamation(Companies Act)	710102018372024		SKB TRADEX PRIVATE LIMITED VS VINYL TUBES PRIVATE LTD	Sec. 230-232 - Second Motion	19/03/2024	wrong file	Sweeny Gulati
41	29/02/2024	Company Petition IB (IBC)	710102018492024		MANISHA PANDEY VS VALUE INFRABUILD INDIA PRIVATE LIMITED	IBC under Sec 7	20/03/2024	master index missed Pg-69,83 not clear	Mayank Mittal
42	28/02/2024	CA(A) Merger and Amalgamation(Companies Act)	710102018392024		SECTOR 113 GATEVIDA DEVELOPERS PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec. 441	6/3/2024	case type wrong 263 page wrong arrange 260,262,277-284,288,294-295,300,301 page not clear all vakaltnama court fee and welfare missed proof of service missed	Gursat
43	29/02/2024	Company Petition IB (IBC)	710102018512024		STANDARD CHARTERED BANK LIMITED VS IREO GRACE REALTECH PRIVATE LIMITED	IBC under Sec 7,Rule 11 of NCLT, 2016	26/03/2024	need to sepratly application Pg-338 to 348,378,382,383,384,452,478,489 to 508,519,520,521,522 not clear please contcat to registry regarding your reminder 2	J SAGAR ASSOCIATES DELHI
44	1/3/2024	Company Petition IB (IBC)	710102018962024		GREEN FACADE SOLUTIONS PRIVATE LIMITED VS IREO PRIVATE LIMITED	IBC Under Sec 9	28/03/2024	Pg-41 to 46, not clear	Pratik Malik
45	2/3/2024	Company Appeal(Companies Act)	710102019392024		GREEN FACADE SOLUTIONS PRIVATE LIMITED VS IREO PRIVATE LIMITED	Sec 252 (3)	27/03/2024	due to payment section 252 date missed in vakalatnama (come to registry)	AWNISH
46	1/3/2024	Company Petition IB (IBC)	710102019202024		JAGPREET KAUR GULATI VS COMEX INFRA TECH PRIVATE LIMITED	Section 94(1)	26/03/2024	book mkraking missed according to the index list of date and breif synopsis missed court fee missed @ 1 rs	SANGEETA BOHRA
47	1/3/2024	CP(AA) Merger and Amalgamation(Companies Act)	710102019362024		HELLA INDIA LIGHTING LIMITED VS HELLA INDIA AUTOPARTS AND SERVICES PVT LTD	Sec. 230-232 - Second Motion	27/03/2024	kindly remove respondent detail and add in online portal due to payment section 230-232	Tanmay

48	1/3/2024	Company Petition IB (IBC)	710102019142024		INDIAN BANK VS AMAN GEHLOT	Section 95(1)	7/3/2024	book mraing missed acording to the index master data missed Pg-111,125,191,195,211,216,242,461,536,537,538,539,789,791,794,798,799,800,802 to 805,854,871,874,876 to 882 not clear	Gautam
49	29/02/2024	Company Petition IB (IBC)	710102018652024		BONA VITA TECHNOLOGIES PRIVATE LIMITED VS ABHISHEK ANAND	Application under any other provisions- IBC	26/03/2024	section will be add technically	Harsh
50	1/3/2024	Company Petition IB (IBC)	710102019172024		INDIAN BANK VS RAJ SINGH GEHLOT	Section 95(1)	7/3/2024	book mraing missed acording to the index master data missed Pg-97,125,128 etc pdf not clear please upload clear copy	Gautam
51	2/3/2024	Company Petition IB (IBC)	710102019532024		AMANJYOT SINGH GULATI VS ARUN CHADHA LIQUIDATOR FOR GULATI RETAIL INDIA LIMITED	Section 94(1)	26/03/2024	book marking missed acordning missed Pg-21,22,23,24,25,36,38 not clear master data missed double pgaination not allowed	SANGEETA BOHRA
52	5/3/2024	Intervention Petition (IBC)	710102019992024		MANJU YADAV VS M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	Sec 60(5)	15/03/2024	incomplete file please do propelry file	RAKESH
53	2/3/2024	Company Petition IB (IBC)	710102019562024		JATINDER SINGH BAGGA VS DENA BANK (MERGED WITH BANK OF BARODA)	Section 94(1)	26/03/2024	book marking missed acordning missed sign missed in after index missed Pg-20,23,26,31,32,34,36 to 40,73,74 to 84 not clear court fee and welfare missed	SANGEETA BOHRA
54	6/3/2024	Company Appeal(Companies Act)	710102020602024		JATINDER SINGH BAGGA VS DENA BANK (MERGED WITH BANK OF BARODA)	Sec 252 (3) - By Government Body	14/03/2024	bookmarking numbering missed respondent name wrong	Parth
55	6/3/2024	Company Petition (Companies Act)	710102020282024		P G I T SOLUTIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Rule 11 of NCLT	14/03/2024	wrong file	Aditya
56	7/3/2024	Company Petition (Companies Act)	710102020612024		LAKSHMINARAYANAN BHUVNESWARI SHAARAN VS INVENTPHILE VENTURES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	15/03/2024	bookmarking are mandatory counsel sign missed in index and other petition every page not sign Aoa not proper show court and welfare missed in vakaltanama some pages sign missed in annexure	Parv Verma
57	5/3/2024	Company Petition (Companies Act)	710102020132024		VOGUE INTERNATIONAL AGENCIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec. 271-273	12/3/2024	bookmarking are mandatory due to payment section 272 index numbering missed sign missed counsel detail in index and other petition every page not sign petitioner and counsel sign missed in prayer affidavit notary missed Moa and Aoa missed master data missed date missed court fee and welfare missed in vakaltanama applicant and counsel sign missed in vakaltanama proof of service missed	RAKESH KUMAR
58	5/3/2024	Company Petition (Companies Act)	710102020122024		JADIE CONSULTANTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec. 271-273	12/3/2024	bookmarking are mandatory due to payment section 272 index numbering missed sign missed counsel detail in index and other petition every page not sign petitioner and counsel sign missed in prayer affidavit notary missed Moa and Aoa missed master data missed date missed court fee and welfare missed in vakaltanama applicant and counsel sign missed in vakaltanama proof of service missed	RAKESH KUMAR
59	5/3/2024	Company Petition IB (IBC)	710102020152024		INDUSIND BANK LTD. VS SHALINI SHARMA	Section 95(1)	13/03/2024	pagination missed in book marking acording to the index master data missed	Vigil
60	6/3/2024	Company Petition IB (IBC)	710102020222024		INDUSIND BANK LTD. VS SUNJJOY DAADHICCH	Section 95(1)	13/03/2024	book marking missed acordning index volume wise index missed Pg-33 to 39,168 to 172,262,263 not clear Pg-84, cut master data missed or not found	Vigil
61	8/3/2024	Contempt Petition (IBC)	710102020962024		PUNJAB NATIONAL BANK VS HARSH KUMAR ARORA	Sec 60(5)	20/03/2024	case type wrong select contempt petition brief synopsis, list of events missing	EKTA CHOUDHARY
62	8/3/2024	Company Petition IB (IBC)	710102021132024		DURGA ENTERPRISES VS DHARAMRAJ CONTRACTS INDIA PRIVATE LIMITED	IBC Under Sec 9	28/03/2024	need to voulme-1 index after the master index	Atul

63	9/3/2024	Company Petition (Companies Act)	710102021202024		MAMTA TOMAR VS JM INFRA & ENVIRO TECHNOLOGIES PVT LTD	Sec. 241(1),Sec. 242(4)	15/03/2024	2nd volume bookmarking not proper uploaded 287-288 page not clear 300-304 page english translation missed	RAKESH KUMAR
64	9/3/2024	Company Petition IB (IBC)	710102021162024		AWAS 36698 IRELAND LIMITED VS SPICEJET LIMITED	IBC Under Sec 9	20/03/2024	"need to true sign on every page of annexure date missed in vakalatnama "	SAHIL TAGOTRA
65	9/3/2024	Company Petition IB (IBC)	710102021252024		XYLEM WATER SOLUTIONS INDIA PRIVATE LIMITED VS UEE ELECTRICAL ENGINEERS PRIVATE LIMITED	IBC Under Sec 9	20/03/2024	voulume wise index missed Pg-67,79 to 103 small fount court fee missed @ 3 rs	Devang Gautam
66	9/3/2024	Company Petition IB (IBC)	710102021172024		AWAS 36695 IRELAND LIMITED VS SPICEJET LIMITED	IBC Under Sec 9	20/03/2024	need to true sign on every page of annexure date missed in vakalatnama	SAHIL TAGOTRA
67	8/3/2024	Company Petition IB (IBC)	710102021142024		AWAS36694 IRELAND LIMITED VS SPICEJET LIMITED	IBC Under Sec 9	18/03/2024	book marking missed according to index need to true copy sign on every page of annexure	SAHIL TAGOTRA
68	12/3/2024	Company Petition IB (IBC)	710102021712024		CENTRAL BANK OF INDIA VS BISHAN BANSAL	Section 95(1)	26/03/2024	"pagination missed in book marking Vakalatnama pagination missed in index Pg-30 not clear court fee missed on vkalaatnama master data missed"	BINAY KUMAR MISHRA
69	12/3/2024	Intervention Petition (IBC)	710102021752024		RAJINDER SINGH VS ATS INFRABUILD PRIVATE LIMITED	Sec 60(5)	18/03/2024	book marking missed according to index pagination missed index need to sign every page application Pg-110 to 138 not clear pagination missed in pdf date missed in vakalatnama court fee kissed @ 1 rs	A&S LEGAL
70	12/3/2024	Company Petition IB (IBC)	710102021652024		VIRENDER KUMAR CHAUHAN VS ATS INFRABUILD PRIVATE LIMITED	Section 94(1)	26/03/2024	pagination missed in book marking Pg-37,49 to 85,not clear	Vishisht
71	12/3/2024	Intervention Petition(Companies Act)	710102021912024		DAYABHAI MANEKLAL PATEL VS SHIV-VANI OIL & GAS EXPLORATION - SERVICES LIMITED	Rule 11 of NCLT	22/03/2024	bookmarking are mandatory list of date missed please mentioned in typed pages 55-59 page not clear 110-137 english translation missed	JEEWESH
72	12/3/2024	Company Petition IB (IBC)	710102021682024		MADHUBALA CHAUHAN VS SHIV-VANI OIL & GAS EXPLORATION -SERVICES LIMITED	Section 94(1)	27/03/2024	pagination missed in book marking .Pg-36,37,41,49 to 85 not clear	Vishisht
73	12/3/2024	Company Petition IB (IBC)	710102022072024		CENTRAL BANK OF INDIA VS DEEPAK GUPTA	Section 95(1)	27/03/2024	"pagination missed in book marking Vakalatnama pagination missed in index Pg-30 not clear court fee missed on vkalaatnama master data missed"	BINAY KUMAR MISHRA
74	12/3/2024	Company Petition IB (IBC)	710102022182024		CENTRAL BANK OF INDIA VS KUNAL BANSAL	Section 95(1)	27/03/2024	pagination missed in book marking Vakalatnama pagination missed in index Pg-30 not clear court fee missed on vkalaatnama master data missed	BINAY KUMAR MISHRA
75	12/3/2024	Company Petition IB (IBC)	710102022262024		CENTRAL BANK OF INDIA VS ANIL JINDAL	Section 95(1)	27/03/2024	"pagination missed in book marking Vakalatnama pagination missed in index Pg-30 not clear court fee missed on vkalaatnama master data missed"	BINAY KUMAR MISHRA
76	12/3/2024	Intervention Petition(Companies Act)	710102021882024		ARVINDBHAI RAMNATHBHAI AGARWAL VS SHIV-VANI OIL & GAS EXPLORATION -SERVICES LIMITED	Rule 11 of NCLT	22/03/2024	bookmarking are mandatory list of date missed please mentioned in typed pages 76-103 english translation missed 125 court fee missed in vakalatnama all petitioner and respondent detail missed in online portal	JEEWESH
77	12/3/2024	Company Petition (Companies Act)	710102022162024		MR. NEERAJ GOEL VS TRUSTABLE FOODS INDIA PRIVATE LIMITED	Sec. 241(1)	27/03/2024	moa missed	AMIT
78	11/3/2024	Company Petition IB (IBC)	710102021632024		SHYAMA DEVI VS TRUSTABLE FOODS INDIA PRIVATE LIMITED	Section 94(1)	27/03/2024	bookmarking mandatory 69,79,274,276,1016,1018,1020,1022,1024,1026,1028,1109,1111,1157,1159 in hindi 170,171,1107,1151,to,1155 not clear master data missed pagination missed in index for vakalatnama	Abhishek Parmar
79	14/03/2024	Company Petition IB (IBC)	710102022722024		PRUDENT ARC LIMITED VS MR. TARUN OBEROI	Section 95(1)	19/03/2024	book marking missed according to the index Pg-51,55,124,128, hi hindi Pg-175 to 179, 219 to 223, 252, not clear welfare missed @ 25 rs need to true sign on every page of annexure	EKTA CHOUDHARY

80	14/03/2024	Company Petition IB (IBC)	710102022712024		PRUDENT ARC LIMITED VS MR. ROBIN BARTHOLOMEW	Section 95(1)	19/03/2024	book marking missed according to the index welfare missed @ 25 rs need to true sign on every page of annexure master data missed of both file 2271,2272, number Pg-52,56,125,129,in hindi Pg-180,213,222,238 to 240,not clear	EKTA CHOUDHARY
81	13/03/2024	Company Petition IB (IBC)	710102022652024		SURINDER AGGARWAL & ORS. VS RAHEJA DEVELOPERS LIMITED	IBC under Sec 7	20/03/2024	please fill all party in the portal from memo party Pg-428,430,464,546 not clear Form B missed IRP certificate missed	Nithin
82	13/03/2024	Company Petition IB (IBC)	710102022612024		ROOFS AND CEILINGS (INDIA) PRIVATE LIMITED VS SVARRNIM INFRASTRUCTURES PRIVATE LIMITED	IBC Under Sec 9	20/03/2024	pagination missed according to the index Pg-32,33 not clear vakalatnama not mention index all pages cut from ,left side	Anish Agarwal
83	14/03/2024	Company Petition IB (IBC)	710102022852024		INDIAN OVERSEAS BANK VS VARAHI DIAMONDS AND FINANCE LIMITED	IBC under Sec 7	27/03/2024	pg-98.99,114,119,142,150,160,164,165,166,171,189,190,191,192,195,209,230,232,234,235,238,252,259,260,261,350,606,633,635,637,640,641,642,643,665,670,671,672,676,677,678,680,681,687,696,698,705,707,709,710,720,742,747,751,755,896,897,900,904,905,906,916,929,930,935,936,940,961,1128,1129,1132,1135,1136,1138,1180,1186,1285,1333,1366,1383,1385,1386,1389,1532,1545,1548,1616,1726 not clear 761, double pagination not allowed registered address not mention in master data	Areness
84	16/03/2024	Company Petition IB (IBC)	710102023292024		STRATVISORS PRIVATE LIMITED VS SOURCE DOT COM PRIVATE LIMITED	IBC Under Sec 9	27/03/2024	Pg-61,to 66,74,75 not clear	SHAIENDRA SINGH
85	18/03/2024	Company Petition IB (IBC)	710102023682024		NAMAN KUMAR AND MAYANK KUMAR VS ZION PROMOTERS AND DEVELOPERS PRIVATE LIMITED	Application under any other provisions- IBC	26/03/2024	case type wrong main case no not mention in pdf book marking missed according to index section not mention in pdf and technically memo party missed Pg-13,14 not clear court fee and welfare missed in vakalatnama	Dr Mahesh Kumar
86	16/03/2024	CA(A) Merger and Amalgamation(Companies Act)	710102023332024		APOORV AGARWAL VS APOORV AGARWAL	Sub-section (I) of section 230	21/03/2024	pdf not proper uploaded wrong file	APOORV
87	19/03/2024	Company Petition IB (IBC)	710102023842024		CENTRAL BANK OF INDIA VS MRS. ANJU KHANNA	Section 95(1)	28/03/2024	pagination missed with book marking Pg-30 cut court fee missed @ b3 rs	BINAY KUMAR MISHRA
88	18/03/2024	CA(A) Merger and Amalgamation(Companies Act)	710102023692024		M/S A.JAIN & COMPANY PRIVATE LIMITED VS M/S ESHAN FINANCIAL SERVICES PRIVATE LIMITED	Sub-section (I) of section 230	27/03/2024	wrong file	APOORV
89	18/03/2024	Company Petition IB (IBC)	710102023732024		CENTRAL BANK OF INDIA VS SANDEEP KHANNA	Section 95(1)	26/03/2024	pagination missed in book marking according to the index Pg-30 not clear ticket not allowed on content of vakalatnama court fee missed @ 3 rs double pagination not allowed	BINAY KUMAR MISHRA
90	18/03/2024	Company Petition IB (IBC)	710102023742024		CENTRAL BANK OF INDIA VS SANJAY KHANNA	Section 95(1)	28/03/2024	"pagination missed with book marking Pg-30 cut court fee missed @ b3 rs "	BINAY KUMAR MISHRA
91	18/03/2024	Company Petition (Companies Act)	710102023552024		WEBTECH PACKAGINGS INDIA PRIVATE LIMITED VS SUNIL TANGRI	Rule 11 of NCLT, Sec 424 (3)	27/03/2024	kindly remove application and come to registry to file issue	ASHU GUPTA
92	15/03/2024	Company Petition IB (IBC)	710102023102024		MITTAL CONSTRUCTION UNIT VS UTTAM SUCROTECH INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9	27/03/2024	Pg-19,20 in hind , Pg-35 to 198,249,252,253,294,299,301,303,305,307,314,316,321,323,325,328,330 not clear welfare missed @ 25 rs	KAMNA SINGH
93	16/03/2024	Company Petition IB (IBC)	710102023282024		ELERO MOTORS AND CONTROLS PRIVATE LIMITED VS UTTAM SUCROTECH INTERNATIONAL PRIVATE LIMITED	IBC Section 59	27/03/2024	please upload single pdf pagination blur in index memo party list of date events brief synopsis missed Pg-55,56,57 not clear Pg-114 to 115,117 small font	NEERAJ PARMAR
94	18/03/2024	Company Petition IB (IBC)	710102023772024		CENTRAL BANK OF INDIA VS MR SAMEER KHANNA	Section 95(1)	28/03/2024	"pagination missed with book marking Pg-30 cut court fee missed @ b3 rs "	BINAY KUMAR MISHRA
95	19/03/2024	CP(AA) Merger and Amalgamation(Companies Act)	710102024102024		NUANCE INDIA PRIVATE LIMITED VS MR SAMEER KHANNA	Sec. 230-232 - Second Motion	28/03/2024	213-262 font small not visible all company auditor treatment certificate section 133 missed all petitioner added in online portal	J SAGAR ASSOCIATES DELHI

96	19/03/2024	Company Petition (Companies Act)	710102024022024		CYBER ALUINFRA PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)	26/03/2024	bookmarking are mandatory case type wrong memo of parties,brief synopsis and list of date missed petition every page not sign AoA missed master data missed vakalatnama missed	Pawan
97	20/03/2024	Company Petition (Companies Act)	710102024332024		FILBERTS HOSPITALITY PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (1) - By Government Body	26/03/2024	case type wrong bookmarking numbering missed 67-78,88 page not clear income tax service missed	NITIN KANWAR
98	19/03/2024	Company Petition (Companies Act)	710102024042024		POOJA SADANA VS YSP HOTELS & RESORTS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	26/03/2024	bookmarking numbering missed 41,52-54 page not clear 65-67,68,81 english translation missed	Kartikey
99	19/03/2024	Company Appeal(Companies Act)	710102024052024		POOJA SADANA VS YSP HOTELS & RESORTS PRIVATE LIMITED	Sec 252 (3)	26/03/2024	case type wrong bookmarking numbering missed 89,101,112,113,121,125,129-137 page not clear counsel sign missed in all details	SAHIVE ALAM KHAN
100	19/03/2024	Intervention Petition(Companies Act)	710102023942024		SUDHIR KUMAR JAIN HUF VS SANGEETA HIMMATRAMKA & ORS	Application under any other provisions	28/03/2024	file not proper show	ASHOK KUMAR
101	21/03/2024	Company Petition (Companies Act)	710102024702024		DAVINDER BATRA VS BATRA BROTHERS PRIVATE LIMITED	Sec. 241(1)	22/03/2024	bookmarking numbering missed due to payment section 242 section not mentioned in index and petition kindly checked multiple prayer	Shubhanshu
102	21/03/2024	Company Appeal(Companies Act)	710102024862024		DAVINDER BATRA VS BATRA BROTHERS PRIVATE LIMITED	Sec 252 (1) - By Government Body	28/03/2024	petition every page sign missed date missed in vakalatnama	Shlokchandra
103	21/03/2024	Company Petition (Companies Act)	710102024922024		ASCOT PROJECTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec. 441	28/03/2024	bookmarking are mandatory list of date and event missed suresh mohan affidavit address gaziabad and notary delhi 56-57 page blur respondent missed and Moa and Aoa missed	TILAK RAJ
104	20/03/2024	CA(A) Merger and Amalgamation(Companies Act)	710102024512024		ZFIRST TECHNOLOGIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sub-section (I) of section 230	28/03/2024	second volume pages not clear 414-424,429,431,524,743,753,761-781,1001-1049,1076-1085,1088,1090-1093 page not clear court fee and welfare missed in vakaltnama all annexure true copy and sign missed	Namitha Mathews
105	18/03/2024	Company Petition IB (IBC)	710102023352024		COSMIC INFRASOLUTIONS PRIVATE LIMITED VS WEL INTERTRADE PRIVATE LIMITED	IBC under Sec 7	26/03/2024	sign missed after index,memo party, date missed in vakalatnama court fee welfare not clear	HARSHAL KUMAR
106	13/09/2023	Restoration Application (IBC)	710102079492023	COMPANY PETITION IB (IBC)/875(PB)2020	ROHIT KISHORE VS AVGAGARI VISHWANADHA SARMA	Rule 11 of NCLT, 2016	18/03/2024	payment due section 48(2)	SIDDHARTH SHARMA
107	28/10/2023	Interlocutory Application (I.B.C)	710102094212023	COMPANY PETITION IB (IBC)/638(ND)2020	MUKESH GUPTA RESOLUTION PROFESSIONAL VS CONSORTIUM OF LALA JIGAL KISHORE JEWELLERS M/S EVANKA CONSTRUCTION INDIA PVT LIMITED	Rule 11 of NCLT, 2016	15/03/2024	Vol -1 not uploaded BookMarking Compulsory contact to registry	ABHISHEK
108	7/11/2023	Interlocutory Application (I.B.C)	710102097022023	COMPANY PETITION IB (IBC)/558(ND)2019	RAM TILAK & ORS VS RATHI ISPAT LIMITED	Rule 11 of NCLT, 2016	5/3/2024	fill all details in online portal. section wrong. applicant respondent fill online as per memo party. need every page sign.	VIPUL SRIVASTAV ADVOCATE
109	13/12/2023	Restoration Application (Companies Act)	710102106072023	COMPANY APPEAL(COMPANIES ACT)/173(ND)2022	NEW AGE AQUA PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 11 of NCLT	27/03/2024	Bookmarking compulsory as per index with page nos pages 11 to 15 missing	AMAN
110	15/12/2023	Interlocutory Application (I.B.C)	710102106622023	COMPANY PETITION IB (IBC)/362(ND)2023	ARUN CHADHA VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 11 of NCLT, 2016	1/3/2024	bookmarking as per index with page nos	SURBHI
111	18/12/2023	Restoration Application (IBC)	710102107372023	COMPANY PETITION IB (IBC)/1083(PB)2018	YEESHU JAIN VS UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL OF ADEL LANDMARKS LTD	Application under any other provisions- IBC	15/03/2024	page no 18 25 29 43 45 50 62 69 not clear power of attorney not notarized	ANCHIT
112	16/12/2023	Interlocutory Application (I.B.C)	710102107112023	COMPANY PETITION IB (IBC)/104(PB)2017	ANIL KOHLI RESOLUTION PROFESSIONAL VS AMANDEEP SINGH SRAN	Application under any other provisions- IBC	18/03/2024	added all respondent in online portal. page no. 84,85, 118 and 119 are not clear. True copy sign in annexure. Bookmarking Compulsory as per index with page noscontact to registry	ABHISHEK

113	19/12/2023	Restoration Application (IBC)	710102107642023	COMPANY PETITION IB (IBC)/1083(PB)2018	KRISHNA SHANKAR RAI VS UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL OF ADEL LANDMARKS LTD	Application under any other provisions- IBC	15/03/2024	Page no 31 not clear power of attorney notary missing	ANCHIT
114	19/12/2023	Restoration Application (IBC)	710102107632023	COMPANY PETITION IB (IBC)/1083(PB)2018	HARMEET RAI VS UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL OF ADEL LANDMARKS LTD	Application under any other provisions- IBC	15/03/2024	power of attorney not notarized	ANCHIT
115	24/04/2023	Restoration Application (Companies Act)	710102038202023	COMPANY PETITION (COMPANIES ACT)/182(ND)2019	TRANSCONTINENTAL FREIGHT SERVICES INDIA PVT LTD VS SUMERU VERRDHE TECHNOLOGIES PVT LTD	Any other provision - Govt body	27/03/2024	all detail fill online portal.3 Rs court fee missing and memo party missing section mention index or page no 1- rule 11 or sec 48 also mention in online portal or payment due and bookmarking missing and order missing service missing	Shivam
116	16/01/2024	Interlocutory Application (I.B.C)	710102006402024	COMPANY PETITION IB (IBC)/132(PB)2017	MR SANJAY GUPTA-LIQUIDATOR OF SAMTEL COLOR LIMITED VS SUMERU VERRDHE TECHNOLOGIES PVT LTD	Sec 60(5)	4/3/2024	fill all details in online portal. section wrong online according to pdf. bookmarking compulsory as per index with page nos	Dhananjaya Sud
117	19/01/2024	Interlocutory Application (I.B.C)	710102007612024	COMPANY PETITION IB (IBC)/530(PB)2017	ANGUL ENERGY LIMITED VS NAVNEET KUMAR GUPTA	Rule 11 of NCLT, 2016	6/3/2024	mention memo of parties according your online portal.	Dhananjaya Sud
118	24/01/2024	Interlocutory Application (I.B.C)	710102008792024	COMPANY PETITION IB (IBC)/20(ND)2022	VISHNU DUTT VS FERROUS INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	2/3/2024	memo party missing. Hindi page mention english translate in pdf 12 to 18.need every page sign and true copy in annexure. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. bookmarking compulsory as per index with page nos.	Abhinav
119	2/2/2024	Interlocutory Application (I.B.C)	710102011402024	COMPANY PETITION IB (IBC)/22(PB)2018	MANOJ DHIMAN VS VALUE INFRACON INDIA PVT. LTD	Sec 60(5)	27/03/2024	both application file separately	PRAVEEN KUMAR
120	3/2/2024	Interlocutory Application (I.B.C)	710102011632024	COMPANY PETITION IB (IBC)/22(PB)2018	DINESH KUMAR VS VALUE INFRACON INDIA PVT. LTD	Sec 60(5)	27/03/2024	both application file separately	PRAVEEN KUMAR
121	3/2/2024	Interlocutory Application (I.B.C)	710102011652024	COMPANY PETITION IB (IBC)/144(ND)2023	SANTOSHI HYVOLT ELECTRICALS PRIVATE LIMITED VS JAKSON LIMITED	Rule 11 of NCLT, 2016	15/03/2024	section wrong online as per pdf. choose any other provision IBC	ANAND PRAKASH
122	5/2/2024	Interlocutory Application (I.B.C)	710102011962024	COMPANY PETITION IB (IBC)/755(PB)2018	RAKESH RAWAT VS GANGA RAM AGARWAL	Sec 60(5)	26/03/2024	applicant and respondent all detail not fill on online portal as per memo of party	Yashvardhan Singh
123	8/2/2024	Restoration Application (Companies Act)	710102012842024	COMPANY PETITION (COMPANIES ACT)/66(PB)2021	DEV KARAN RAJPUT VS MIRAZ SECURITAS PRIVATE LIMITED	Rule 11 of NCLT,Rule 48	18/03/2024	bookmarking with page numbering with page nos case number mention in prayer	Buddh prakash
124	8/2/2024	Interlocutory Application (I.B.C)	710102013052024	COMPANY PETITION IB (IBC)/358(ND)2018	RAVIKANT GUPTA VS MIRAZ SECURITAS PRIVATE LIMITED	Rule 11 of NCLT, 2016	27/03/2024	file restoration contact to registry	Shubhanshu Kuksal
125	10/2/2024	Interlocutory Application (I.B.C)	710102013722024	COMPANY PETITION IB (IBC)/468(ND)2023	IRP SUNIL KUMAR AGRAWAL VS MIRAZ SECURITAS PRIVATE LIMITED	22(3)a	8/3/2024	counsel details incomplete in memo of parties.	SUNIL KUMAR AGRAWAL
126	9/2/2024	Company Application(Companies Act)	710102013412024	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	AGRAWAL JODHANI & CO. VS AGRAWAL JODHANI & CO.	Rule 11 of NCLT	2/3/2024	Applicant respondents fill online as per mop	Rakesh Kumar
127	12/2/2024	Company Application(Companies Act)	710102014192024	COMPANY PETITION (COMPANIES ACT)/107(ND)2020	SATENDRA SINGH TOMAR VS KRISHNA SAHIL CONSTRUCTIONS PRIVATE LTD.	Rule 11 of NCLT,Rule 32	2/3/2024	affidavit address mismatch in notary.	KUNAL ANAND
128	15/02/2024	Interlocutory Application (I.B.C)	710102015042024	COMPANY PETITION IB (IBC)/546(PB)2018	ASREC INDIA LIMITED VS KRISHNA SAHIL CONSTRUCTIONS PRIVATE LTD.	Rule 11 of NCLT, 2016	20/03/2024	page no. 51,52,53 typed copy missing, true copy and signature missing in all annexure pages	Chandni
129	21/02/2024	Interlocutory Application (I.B.C)	710102016292024	COMPANY PETITION IB (IBC)/623(ND)2023	NITIN NARANG VS MOHD. ARHAM QURESHI	Application under any other provisions- IBC	13/03/2024	page no. 19 ,28 are not clear.	MOHD
130	20/02/2024	Company Application(Companies Act)	710102016072024	COMPANY PETITION (COMPANIES ACT)/90(PB)2021	SANJIV KAPOOR VS KAPIL BATRA	Rule 11 of NCLT	20/03/2024	section change page no 1 or prayer according to index	SAKSHI
131	21/02/2024	Interlocutory Application (I.B.C)	710102016442024	COMPANY PETITION IB (IBC)/544(ND)2023	MOHAN BHARADWAJ VS LALIT MOHAN BHARADWAJ	Sec 60(5)	7/3/2024	fill all details in online portal. due payment section 66.affidavit address mismatch in notary. ticket put on blank side in vakalatnama. 3Rs court fee and date missing in vakalatnama.	RAJIV K.GARG
132	23/02/2024	Interlocutory Application (I.B.C)	710102017062024	COMPANY PETITION IB (IBC)/882(ND)2020	MRS. ASHU AGGARWAL VS LOGIX INFRA TECH PRIVATE LIMITED	Sec 60(5)	27/03/2024	all respondent fill online as per memo party	PRAVEEN

133	26/02/2024	Interlocutory Application (I.B.C)	710102017522024	COMPANY PETITION IB (IBC)/919(ND)2020	RAJESH & ANR VS MASCOT SOHO HOMES PVT LTD	Sec 60(5)	21/03/2024	all applicant detail fill online portal book marking missed according to index page no 16 17 21 22 23 24 25 Hindi pages welfare 25 court fees 3 missing on Vakalatnama	Umesh Chauhan
134	26/02/2024	Interlocutory Application (I.B.C)	710102017542024	COMPANY PETITION IB (IBC)/204(ND)2021	SANJEEV GROVER VS M/S SUPERTECH LIMITED	Sec 60(5)	22/03/2024	bookmarking compulsory with page numbering. page no 10 not clear	Umesh Chauhan
135	28/02/2024	Company Application(Companies Act)	710102018122024	COMPANY PETITION (COMPANIES ACT)/44(PB)2020	ASHISH KUMAR VS ROADGODS AUTOGEAR PRIVATE LIMITED	Rule 11 of NCLT	5/3/2024	section wrong. vakalatnama compulsory.	Sumit Rajput
136	28/02/2024	Company Application(Companies Act)	710102018102024	COMPANY PETITION (COMPANIES ACT)/44(PB)2020	ASHISH KUMAR VS ROADGODS AUTOGEAR PRIVATE LIMITED	Rule 11 of NCLT	5/3/2024	section wrong. vakalatnama compulsory.	Sumit Rajput
137	29/02/2024	Interlocutory Application (I.B.C)	710102018572024	COMPANY PETITION IB (IBC)/541(ND)2023	AMIT NAGAR VS M/S INTELLICITY BUSINESS PARK PVT LTD.	Application under any other provisions- IBC	5/3/2024	main case wrong. index missing. file incomplete. need every page sign. memo of parties missing. vakalatnama compulsory. bookmarking compulsory with page numbering.	TANIA SHARMA
138	29/02/2024	Interlocutory Application (I.B.C)	710102018792024	COMPANY PETITION IB (IBC)/410(ND)2022	BRJESH KUMAR TAMBER VS KARUR VYSYA BANK	Sec 60(5)	4/3/2024	page no. 70 to 88 are not clear.	Brijesh Kumar Tamber
139	29/02/2024	Interlocutory Application (I.B.C)	710102018682024	COMPANY PETITION IB (IBC)/239(PB)2023	VIPUL JAIN AND RACHNA JAIN VS RAHEJA DEVELOPERS LIMITED	Rule 11 of NCLT, 2016	1/3/2024	all applicant added online portal attach all applicant affidavit	Manu Chaturvedi
140	29/02/2024	Interlocutory Application (I.B.C)	710102018872024	COMPANY PETITION IB (IBC)/654(PB)2019	VINAY JAIN VS AVJ DEVELOPERS (INDIA) PRIVATE LIMITED	Sec 60(5)	4/3/2024	need every page sing and true copy in annexure. page no. 78 mention english translate in pdf. 3Rs court fee missing in vakalatnama. mention bookmarking according your index with page numbering.	Joel James
141	1/3/2024	Interlocutory Application (I.B.C)	710102019122024	COMPANY PETITION IB (IBC)/202(PB)2017	BHUSHAN POWER AND STEEL LIMITED VS BHUSHAN POWER AND STEEL LIMITED	Sec 60(5)	4/3/2024	remove main case party in online portal. mention bookmarking with page numbering. vakalatnama compulsory.	abhishek seth
142	1/3/2024	Company Application(Companies Act)	710102019152024	COMPANY PETITION (COMPANIES ACT)/85(ND)2021	BWI AUTOMOTIVE TECHNOLOGIES PVT. LTD. VS REGISTRAR OF COMPANIES	Rule 11 of NCLT	8/3/2024	vakalatnama compulsory. bookmarking as per index with page nos	RAKESH KUMAR
143	1/3/2024	Interlocutory Application (I.B.C)	710102019182024	COMPANY PETITION IB (IBC)/1248(PB)2018	ASHMEET SINGH BHATIA VS M/S GRANITE GATE PROPERTIES PVT LTD	Rule 11 of NCLT, 2016	5/3/2024	fill all details in online portal.	SHASHWAT
144	29/02/2024	Restoration Application (IBC)	710102018822024	COMPANY PETITION IB (IBC)/1771(ND)2018	SAREEF AHMED VS MANISH GUPTA	Rule 11 of NCLT, 2016	27/03/2024	fill applicant respondent all details in online portal. memo of parties missing or mention in index restoration case no mention in index or page no 1	Aagam Jain
145	3/3/2024	Interlocutory Application (I.B.C)	710102019592024	COMPANY PETITION IB (IBC)/923(PB)2018	MR VINAY CHANDERA JAIN & MRS SHWETA JAIN VS RABINDRA KUMAR MINTRI	Sec 60(5)	15/03/2024	affidavit address missing main case no wrong in pdf according to link main case	Mr. Nitin Kumar
146	4/3/2024	Interlocutory Application (I.B.C)	710102019762024	COMPANY PETITION IB (IBC)/875(ND)2022	INDIABULLS COMMERCIAL CREDIT LIMITED VS VATIKA IT PARKS PRIVATE LIMITED	Sec 60(5)	8/3/2024	main case missing in memo of parties.	RAJEEV
147	28/02/2024	Miscellaneous Application (IBC)	710102018142024	COMPANY PETITION IB (IBC)/378(PB)2017	MOSER BAER INDIA LIMITED VS NOIDA SPECIAL ECONOMIC ZONE MINISTRY OF COMMERCE	Any other provision - Govt body	15/03/2024	wrong filing.	Anshul
148	5/3/2024	Interlocutory Application (I.B.C)	710102020082024	COMPANY PETITION IB (IBC)/667(PB)2021	MR. ANANT SAXENA VS MR. GAGAN GULATI	Application under any other provisions- IBC	8/3/2024	section wrong.	ISWAR
149	5/3/2024	Interlocutory Application (I.B.C)	710102020312024	COMPANY PETITION IB (IBC)/202(PB)2017	R.K. GUPTA VS MR. M.K. KHANDELWAL	Rule 11 of NCLT, 2016	7/3/2024	case type wrong. added all applicant affidavit in pdf.	SOAYIB QURESHI
150	7/3/2024	Interlocutory Application (I.B.C)	710102020702024	COMPANY PETITION IB (IBC)/727(ND)2023	RR INSOLVENCY PROFESSIONALS LLP THROUGH PARTNER MR. RAKESH JINDAL VS MR. M.K. KHANDELWAL	Application under any other provisions- IBC	11/3/2024	bookmarking compulsory with page numbering.	RR Insolvency
151	6/3/2024	Interlocutory Application (I.B.C)	710102020252024	COMPANY PETITION IB (IBC)/488(ND)2021	INTEC CAPITAL LIMITED VS CHITRESH LATHER	Application under any other provisions- IBC	11/3/2024	remove main case parties and added RP details in online portal. pagination missing in index. need every page sign and true copy in annexure. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. bookmarking compulsory.	GOVIND

152	8/3/2024	Interlocutory Application (I.B.C)	710102020832024	COMPANY PETITION IB (IBC)/3392(ND)2019	ARIHANT TRADERS VS GIESECKE & DEVRIENT INDIA PVT. LTD.	Application under any other provisions- IBC	15/03/2024	section wrong. memo of parties missing. need every page sign. applicant sign missing in prayer. vakalatnama compulsory. bookmarking compulsory with page numbering.	ROHIT RATHI
153	7/3/2024	Interlocutory Application (I.B.C)	710102020652024	COMPANY PETITION IB (IBC)/656(ND)2020	SOFTWARE TECHNOLOGY PARKS OF INDIA VS ADITYA KUMAR RESOLUTION PROFESSIONAL FOR LI DIGITAL PAYMENTS PVT. LTD.	Rule 11 of NCLT, 2016	12/3/2024	vakalatnama compulsory.	HONEY SATPAL
154	6/3/2024	Interlocutory Application (I.B.C)	710102020382024	COMPANY PETITION IB (IBC)/268(ND)2021	PRABHJIT SINGH SONI VS ADITYA KUMAR RESOLUTION PROFESSIONAL FOR LI DIGITAL PAYMENTS PVT. LTD.	Application under any other provisions- IBC	15/03/2024	ticket put on blank side in vakalatnama.	PRABHJIT
155	7/3/2024	Interlocutory Application (I.B.C)	710102020692024	COMPANY PETITION IB (IBC)/246(ND)2019	PANKAJ NARANG VS JAMS COMMODITIES & SERVICES PVT. LTD.	Rule 11 of NCLT, 2016	12/3/2024	need every page true copy in annexure.	PANKAJ
156	6/3/2024	Company Application(Companies Act)	710102020272024	TRANSFER APPLICATION/12(PB)2023	ANIL KUMAR GARG VS M/S QUEENS GRANITE PVT LTD	Rule 11 of NCLT	19/03/2024	section wrong online as per index or pdf or file in rule 11 Vakalatnama missing	Vipul
157	7/3/2024	Interlocutory Application (I.B.C)	710102020592024	RESTORED COMPANY PETITION (IBC)/8(ND)2023	ASP SEALING PRODUCTS LIMITED VS MAXWELL	Sec 60(5)	15/03/2024	pagination wrong in index, Hindi page 41 42 44 45 47 48 mention English translate copy in pdf.	Aditya Nayyar
158	6/3/2024	Interlocutory Application (I.B.C)	710102020392024	COMPANY PETITION IB (IBC)/263(ND)2023	AAR KAY INDUSTRIES (PROP. INDIAN SECURITIES LTD) VS JATALIA GLOBAL VENTURES LIMITED	Application under any other provisions- IBC	11/3/2024	section not mention in index. vakalatnama compulsory.	Mateen Ahmad
159	9/3/2024	Interlocutory Application (I.B.C)	710102021212024	COMPANY PETITION IB (IBC)/97(PB)2023	GAGAN GULATI VS JATALIA GLOBAL VENTURES LIMITED	22(3)a	22/03/2024	need every page sign in annexure.	YOGITA BHATIA
160	11/3/2024	Interlocutory Application (I.B.C)	710102021432024	COMPANY PETITION IB (IBC)/900(ND)2020	M/S. PRASANTHI PROPERTY DEVELOPERS PVT. LTD. VS HEMA ENGINEERING INDUSTRIES LIMITED	Sec 60(5)	19/03/2024	application incomplete.	RISHI
161	13/03/2024	Interlocutory Application (I.B.C)	710102022342024	COMPANY PETITION IB (IBC)/133(ND)2023	DEVENDRA UMRAO VS HEMA ENGINEERING INDUSTRIES LIMITED	Sec 60(5)	15/03/2024	need every page sign and true copy in annexure.	Abhishek Parmar
162	12/3/2024	Interlocutory Application (I.B.C)	710102021902024	COMPANY PETITION IB (IBC)/2607(PB)2019	DURGA DAS AGRAWAL VS HEMA ENGINEERING INDUSTRIES LIMITED	Rule 11 of NCLT, 2016	20/03/2024	page no. 72 to 74 are missing. bookmarking compulsory with page numbering.	Shivam
163	12/3/2024	Interlocutory Application (I.B.C)	710102021732024	COMPANY PETITION IB (IBC)/540(PB)2017	COMMERCIAL TAXES DEPARTMENT GOVERNMENT OF RAJASTHAN VS RAJ KUMAR RALHAN	Rule 11 of NCLT, 2016	19/03/2024	memo of parties missing in index. counsel details missing in memo of parties. notary missing. page no. 9 to 11 are not clear. vakalatnama are not clear. bookmarking compulsory with page numbering.	Vidhan
164	13/03/2024	Company Application(Companies Act)	710102022392024	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/43(ND)2022	BHUJADHARI VINCOM PRIVATE LIMITED VS UNICURE INDIA LIMITED	Section 447	20/03/2024	due payment section 448,449. added all company in online portal. need every page sign in pdf. vakalatnama compulsory.	Sandeep Nainwal
165	12/3/2024	Interlocutory Application (I.B.C)	710102021842024	COMPANY PETITION IB (IBC)/226(ND)2022	APEX ELECTRO DEVICES PRIVATE LIMITED VS DYANAMIC ENGINEERS LIMITED	Rule 11 of NCLT, 2016	19/03/2024	memo of parties missing. section wrong. counsel details incomplete in index and prayer. applicant sign missing in prayer. need every page sign. vakalatnama compulsory. bookmarking compulsory with page numbering.	Atul
166	12/3/2024	Interlocutory Application (I.B.C)	710102021692024	COMPANY PETITION IB (IBC)/612(ND)2022	L.R. BUILDERS PRIVATE LIMITED VS STATE BANK OF INDIA	Rule 11 of NCLT, 2016	19/03/2024	section not mention in index. vakalatnama compulsory. mention bookmarking according your index with page numbering.	Akash Verma
167	14/03/2024	Interlocutory Application (I.B.C)	710102022792024	COMPANY PETITION IB (IBC)/875(PB)2020	SHEKAR VIRMANI VS PURVANCHAL PROJECTS PVT LTD	Rule 11 of NCLT, 2016	27/03/2024	bookmarking as per index with page nos	Naveen Kumar
168	14/03/2024	Interlocutory Application (I.B.C)	710102022912024	COMPANY PETITION IB (IBC)/2371(ND)2019	ANOOP PRAKASH AWASTHI VS PURVANCHAL PROJECTS PVT LTD	Rule 11 of NCLT, 2016	26/03/2024	applicant detail missing on online portal	ANOOP
169	13/03/2024	Interlocutory Application (I.B.C)	710102022592024	COMPANY PETITION IB (IBC)/85(ND)2021	DEVENDRA UMRAO VS PURVANCHAL PROJECTS PVT LTD	Application under any other provisions- IBC	20/03/2024	NCLT headline and main case missing memo of parties. bookmarking compulsory with page numbering.	Devendra
170	13/03/2024	Interlocutory Application (I.B.C)	710102022642024	COMPANY PETITION IB (IBC)/489(PB)2017	SUNIL KUMAR GUPTA VS PURVANCHAL PROJECTS PVT LTD	Regulation 44(2), Liquidation process Regulation. 2016	20/03/2024	section wrong. mention true copy in annexure. bookmarking compulsory with page numbering.	KK

171	13/03/2024	Interlocutory Application (I.B.C)	710102022532024	RESTORED COMPANY PETITION (IBC)/7(ND)2023	NEWTECH PROMOTERS AND DEVELOPERS VS BANK OF MAHARASHTRA	Sec 60(5)	20/03/2024	memo of parties mismatch according your online portal. vakalatnama compulsory.	CHANDRA SHEKHER GUPTA
172	13/03/2024	Interlocutory Application (I.B.C)	710102022702024	COMPANY PETITION IB (IBC)/686(ND)2023	BANK OF MAHARASHTRA VS RAVINDER PAL SINGH	Rule 154 (1)	20/03/2024	vakalatnama compulsory.	Nishant
173	15/03/2024	Restoration Application (IBC)	710102023072024	COMPANY PETITION IB (IBC)/260(ND)2023	BANK OF MAHARASHTRA VS KUNAL KHANNA	Sec 60(5)	21/03/2024	section wrong and memo party missing and due payment other section	VK GUPTA
174	16/03/2024	Interlocutory Application (I.B.C)	710102023202024	COMPANY PETITION IB (IBC)/204(ND)2021	SURBHI SHARMA & GAURAV KAUSHIK VS HITESH GOEL	Sec 60(5)	26/03/2024	counsel sign missing in prayer. page no. 20 to 33 are not clear. page no. 43,44 mention english type copy in pdf. need every page true copy in annexure. 1Rs court fee short and date missing in vakalatnama.	Ishaan Garg
175	16/03/2024	Interlocutory Application (I.B.C)	710102023392024	INSOLVENCY & BANKRUPTCY (PRE-PACKAGED)/2(PB)2023	RAJEEV LOCHAN IRP VS HITESH GOEL	Application under any other provisions- IBC	26/03/2024	need every page sign and true copy in pdf. bookmarking compulsory with page numbering.	Zain Ahmed Khan
176	19/03/2024	Interlocutory Application (I.B.C)	710102023882024	COMPANY PETITION IB (IBC)/204(ND)2021	G.S. VERMA VS M/S SUPERTECH LIMITED	Sec 60(5)	22/03/2024	54-59,62,74-81,83-86,123-124, not clear page and 117-121,145-148,177-185,189-198 hindi page	Amit Kumar Singh
177	18/03/2024	Interlocutory Application (I.B.C)	710102023712024	INSOLVENCY & BANKRUPTCY (PRE-PACKAGED)/2(PB)2023	KVIR TOWERS PVT. LTD. VS KVIR TOWERS PVT. LTD.	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	26/03/2024	section wrong. case type wrong. memo of parties wrong.	Zain Ahmed Khan
178	16/03/2024	Interlocutory Application (I.B.C)	710102023142024	COMPANY PETITION IB (IBC)/1164(ND)2019	MUKESH KUMAR GROVER LIQUIDATOR OF KREDO BEAUTY PVT. LTD. VS KVIR TOWERS PVT. LTD.	Regulation 44(2), Liquidation process Regulation, 2016	26/03/2024	section wrong. mention bookmarking according your index with page numbering.	PARTHO
179	18/03/2024	Interlocutory Application (I.B.C)	710102023382024	INSOLVENCY & BANKRUPTCY (PRE-PACKAGED)/1(PB)2023	RAJEEV LOCHAN IRP VS KVIR TOWERS PVT. LTD.	Application under any other provisions- IBC	26/03/2024	need every page sing. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama. bookmarking compulsory with page numbering.	Zain Ahmed Khan
180	16/03/2024	Interlocutory Application (I.B.C)	710102023162024	COMPANY PETITION IB (IBC)/796(ND)2022	THE ADDITIONAL DIRECTOR GENERAL VS MONTAGE SALES PRIVATE LIMITED	Sec 60(5)	26/03/2024	fill all details in online portal. pagination missing. added all respondent in online portal. counsel sign missing in memo of parties. need every page sign in pdf. hindi page mention english type in pdf. vakalatnama compulsory. need every page sign and true copy in annexure. mention bookmarking with page numbering.	Anurag
181	19/03/2024	Interlocutory Application (I.B.C)	710102023972024	COMPANY PETITION IB (IBC)/425(ND)2019	SUNIL KUMAR GUPTA VS MONTAGE SALES PRIVATE LIMITED	Sec 60(5)	26/03/2024	counsel sign missing in index and paryer. applicant sign missing in prayer. need every page sign and true copy in annexure. bookmarking compulsory with page numbering.	KK
182	19/03/2024	Interlocutory Application (I.B.C)	710102023912024	INSOLVENCY & BANKRUPTCY (PRE-PACKAGED)/1(PB)2023	RAJEEV LOCHAN VS MONTAGE SALES PRIVATE LIMITED	Sec 30	26/03/2024	section wrong and respondent detail not fill on online portal	Zain Ahmed Khan
183	19/03/2024	Interlocutory Application (I.B.C)	710102023982024	COMPANY PETITION IB (IBC)/425(ND)2019	SUNIL KUMAR GUPTA VS MONTAGE SALES PRIVATE LIMITED	Sec 60(5)	26/03/2024	counsel sign missing in index. and prayer. applicant sign missing in prayer. need every page sign and true copy in annexure. bookmarking compulsory with page numbering.	KK
184	19/03/2024	Interlocutory Application (I.B.C)	710102024082024	COMPANY PETITION IB (IBC)/913(ND)2020	MANISH AGARWAL VS MONTAGE SALES PRIVATE LIMITED	Sec 12(2)	26/03/2024	vakalatnama missing and section wrong	KUNAL
185	19/03/2024	Interlocutory Application (I.B.C)	710102024072024	COMPANY PETITION IB (IBC)/296(PB)2023	GRV VENTURES PVT. LTD VS ASHISH SINGH RESOLUTION PROFESSIONAL OF BULLAND REALTORS PRIVATE LIMITED	Sec 60(5)	26/03/2024	prayer missing.	MILAN
186	19/03/2024	Interlocutory Application (I.B.C)	710102024002024	COMPANY PETITION IB (IBC)/425(ND)2019	SUNIL KUMAR GUPTA VS ASHISH SINGH RESOLUTION PROFESSIONAL OF BULLAND REALTORS PRIVATE LIMITED	Sec 60(5)	26/03/2024	counsel sign missing in index and prayer. applicant sign missing in prayer. need every page sign and true copy in annexure. bookmarking compulsory with page numbering.	KK
187	19/03/2024	Interlocutory Application (I.B.C)	710102024012024	COMPANY PETITION IB (IBC)/425(ND)2019	SUNIL KUMAR GUPTA VS ASHISH SINGH RESOLUTION PROFESSIONAL OF BULLAND REALTORS PRIVATE LIMITED	Sec 60(5)	26/03/2024	document not upload	KK

188	19/03/2024	Interlocutory Application (I.B.C)	710102023992024	COMPANY PETITION IB (IBC)/425(ND)2019	SUNIL KUMAR GUPTA VS ASHISH SINGH RESOLUTION PROFESSIONAL OF BULLAND REALTORS PRIVATE LIMITED	Sec 60(5)	26/03/2024	need every page sign and true copy in annexure. bookmarking compulsory with page numbering.	KK
189	20/03/2024	Interlocutory Application (I.B.C)	710102024242024	COMPANY PETITION IB (IBC)/1481(PB)2019	RAM PHAL BHARDWAJ VS ASHISH SINGH RESOLUTION PROFESSIONAL OF BULLAND REALTORS PRIVATE LIMITED	Sec 60(5)	27/03/2024	need every page true copy in annexure.	MOHIT NANDWANI
190	20/03/2024	Interlocutory Application (I.B.C)	710102024232024	COMPANY PETITION IB (IBC)/403(ND)2022	AJIT KUMAR RESOLUTION PROFESSIONAL VS MR. AJAY GUPTA	Sec 60(5)	28/03/2024	section wrong choose 60(5) in online portal. counsel details missing in memo of parties.	ABHISHEK
191	20/03/2024	Interlocutory Application (I.B.C)	710102024222024	COMPANY PETITION IB (IBC)/275(ND)2019	DEBASISH NANDA LIQUIDATOR VS SIDDHARTHA ROLLING AND ENEGRY PRIVATE LIMITED	Application under any other provisions- IBC, Sec 60(5)	28/03/2024	page no. 48,49,50,106 to 118,149,153,154,155,158 to 164 are not clear.	ABHISHEK
192	15/03/2024	Interlocutory Application (I.B.C)	710102023112024	COMPANY PETITION IB (IBC)/904(PB)2018	HARVINDER KUMAR JATANA VS M/S SURYA PHARMACEUTICALS LTD.	Sec 60(5), Regulation 44(2), Liquidation process Regulation, 2016, Rule 11 of NCLT, 2016	21/03/2024	page no.178 not clear page	SRI & ASSOCIATES
193	20/03/2024	Restoration Application (IBC)	710102024492024	COMPANY PETITION IB (IBC)/2611(ND)2019	VISHAL KUMAR CHADHA VS M/S GEM INTERNATIONAL	Sec 60(5)	27/03/2024	section wrong. added all respondent in online portal. NCLT order missing. need every page sign. vakalatnama compulsory.	Ambareen
194	2/3/2024	0710102052462023(No.of Docs 1)	0710102052462023/1	COMPANY PETITION (COMPANIES ACT)/130(ND)2023	P & R INFRAPROJECTS LIMITED VS. MINISTRY OF CORPORATE AFFAIRS	Sec. 131(1)	10/3/2024	do pagination according to index order missing of nclt	kvjindal
195	2/3/2024	0710102052462023(No.of Docs 1)	0710102052462023/1	COMPANY PETITION (COMPANIES ACT)/130(ND)2023	P & R INFRAPROJECTS LIMITED VS. MINISTRY OF CORPORATE AFFAIRS	Sec. 131(1)	10/3/2024	do pagination according to index order missing of nclt	kvjindal
196	29-02-2024	0710102084172022(No.of Docs 1)	0710102084172022/1	INTERLOCUTORY APPLICATION (I.B.C)/5372(ND)2022	CHIRAG SHAH LIQUIDATOR OF M/S HOTLINE CPT LIMITED	Sec 54(1)	10/3/2024	need order	prateekpk
197	16-10-2023	0710102098002022(No.of Docs 3)	0710102098002022/4	INTERLOCUTORY APPLICATION (I.B.C)/6377(PB)2022	MR. PARDEEP KUMAR SETHI VS. MR. VIVEK MALIK (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 66(1)	10/3/2024	date missing in vakalatnama	varshabanerjee
198	16-10-2023	0710102098002022(No.of Docs 3)	0710102098002022/4	INTERLOCUTORY APPLICATION (I.B.C)/6377(PB)2022	MR. PARDEEP KUMAR SETHI VS. MR. VIVEK MALIK (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 66(1)	10/3/2024	date missing in vakalatnama	varshabanerjee
199	16-10-2023	0710102098002022(No.of Docs 3)	0710102098002022/4	INTERLOCUTORY APPLICATION (I.B.C)/6377(PB)2022	MR. PARDEEP KUMAR SETHI VS. MR. VIVEK MALIK (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 66(1)	10/3/2024	date missing in vakalatnama	varshabanerjee
200	16-10-2023	0710102098002022(No.of Docs 3)	0710102098002022/4	INTERLOCUTORY APPLICATION (I.B.C)/6377(PB)2022	MR. PARDEEP KUMAR SETHI VS. MR. VIVEK MALIK (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 66(1)	10/3/2024	date missing in vakalatnama	varshabanerjee
201	6/3/2024	0710102003292024(No.of Docs 1)	0710102003292024/1	INTERLOCUTORY APPLICATION (I.B.C)/332(ND)2024	DEVINDER KUMAR RESOLUTION PROFESSIONAL VSHOMI	Application under any other provisions- IBC	10/3/2024	Order delay	rashigupta
202	2/3/2024	0710102052462023(No.of Docs 1)	0710102052462023/1	COMPANY PETITION (COMPANIES ACT)/130(ND)2023	P & R INFRAPROJECTS LIMITED VS. MINISTRY OF CORPORATE AFFAIRS	Sec. 131(1)	10/3/2024	do pagination according to index order missing of nclt	kvjindal
203	2/3/2024	0710102052462023(No.of Docs 1)	0710102052462023/1	COMPANY PETITION (COMPANIES ACT)/130(ND)2023	P & R INFRAPROJECTS LIMITED VS. MINISTRY OF CORPORATE AFFAIRS	Sec. 131(1)	10/3/2024	do pagination according to index order missing of nclt	kvjindal
204	2/3/2024	0710102052462023(No.of Docs 1)	0710102052462023/1	COMPANY PETITION (COMPANIES ACT)/130(ND)2023	P & R INFRAPROJECTS LIMITED VS. MINISTRY OF CORPORATE AFFAIRS	Sec. 131(1)	10/3/2024	do pagination according to index order missing of nclt	kvjindal
205	22-02-2024	0710102170012019(No.of Docs 2)	0710102170012019/12	COMPANY PETITION IB (IBC)/237(ND)2020	KONE ELEVATOR INDIA PRIVATE LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	10/3/2024	Order delay	shreyak05

206	5/3/2024	0710102063942023(No.of Docs 2)	0710102063942023/2	COMPANY PETITION (COMPANIES ACT)/145(ND)2023	SONI KUMARI PATIL VS. 4N MALL PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	10/3/2024	improper book marking and require English translated copy of Hindi pages and paste court fee on blank side of vakalatanama	ypsharan1001
207	2/3/2024	0710102052462023(No.of Docs 1)	0710102052462023/1	COMPANY PETITION (COMPANIES ACT)/130(ND)2023	P & R INFRAPROJECTS LIMITED VS. MINISTRY OF CORPORATE AFFAIRS	Sec. 131(1)	10/3/2024	do pagination according to index order missing of nclt	kvjindal
208	6/3/2024	0710102038742022(No.of Docs 3)	0710102038742022/11	INTERLOCUTORY APPLICATION (I.B.C)/3875(ND)2022	HARVINDER SINGH RP KAY EM COPPER PVT LTD VSAKASH GOYAL & OTHERS	Application under any other provisions-IBC,Application under any other provisions-IBC,Sec 25(i) Rule16(d),NCLT Rules,2016	10/3/2024	bookmarking as per index Order delay	SALUJA
209	6/3/2024	0710102108222023(No.of Docs 2)	0710102108222023/1	TRANSFER APPLICATION/3(PB)2024	GRID COMMERCIAL PRIVATE LIMITED VS. DEEPIKIRAN ENGINEERS AND CONTRACTOR PRIVATE LIMITED	IBC Under Sec 9	10/3/2024	bookmarking mandatory Order missing and affidavit	mmconclt
210	22-02-2024	0710102170012019(No.of Docs 2)	0710102170012019/12	COMPANY PETITION IB (IBC)/237(ND)2020	KONE ELEVATOR INDIA PRIVATE LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	10/3/2024	Order delay	shreyak05
211	22-02-2024	0710102170012019(No.of Docs 2)	0710102170012019/12	COMPANY PETITION IB (IBC)/237(ND)2020	KONE ELEVATOR INDIA PRIVATE LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	10/3/2024	Order delay	shreyak05
212	22-02-2024	0710102170012019(No.of Docs 2)	0710102170012019/12	COMPANY PETITION IB (IBC)/237(ND)2020	KONE ELEVATOR INDIA PRIVATE LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	10/3/2024	Order delay	shreyak05
213	22-02-2024	0710102170012019(No.of Docs 2)	0710102170012019/12	COMPANY PETITION IB (IBC)/237(ND)2020	KONE ELEVATOR INDIA PRIVATE LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	10/3/2024	Order delay	shreyak05
214	22-02-2024	0710102170012019(No.of Docs 2)	0710102170012019/12	COMPANY PETITION IB (IBC)/237(ND)2020	KONE ELEVATOR INDIA PRIVATE LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	10/3/2024	Order delay	shreyak05
215	2/3/2024	0710102052462023(No.of Docs 1)	0710102052462023/1	COMPANY PETITION (COMPANIES ACT)/130(ND)2023	P & R INFRAPROJECTS LIMITED VS. MINISTRY OF CORPORATE AFFAIRS	Sec. 131(1)	10/3/2024	do pagination according to index order missing of nclt	kvjindal
216	2/3/2024	0710102091422022(No.of Docs 1)	0710102091422022/3	COMPANY PETITION IB (IBC)/879(PB)2022	IDBI BANK LIMITED VS. SANJIV AGARWAL	Section 95(1)	10/3/2024	pagination missing in bookmarking sign and true copy of every pages and order missing of nclt	Skparg-209
217	2/3/2024	0710102052462023(No.of Docs 1)	0710102052462023/1	COMPANY PETITION (COMPANIES ACT)/130(ND)2023	P & R INFRAPROJECTS LIMITED VS. MINISTRY OF CORPORATE AFFAIRS	Sec. 131(1)	10/3/2024	do pagination according to index order missing of nclt	kvjindal
218	2/3/2024	0710102091432022(No.of Docs 1)	0710102091432022/3	COMPANY PETITION IB (IBC)/8(PB)2023	IDBI BANK LIMITED VS. SATYA NARAIN AGARWAL	Section 95(1)	10/3/2024	pagination missing in book marking and order missing and sign and true copy require of all annexures	Skparg-209
219	6/3/2024	0710102106832022(No.of Docs 2)	0710102106832022/3	COMPANY PETITION IB (IBC)/921(PB)2022	CANARA BANK THROUGH RP VS. KAVITA AGGARWAL	Section 95(1)	10/3/2024	bookmarking mandatory Order missing	adityadewan
220	6/3/2024	0710102106702022(No.of Docs 2)	0710102106702022/2	COMPANY PETITION IB (IBC)/923(PB)2022	CANARA BANK THROUGH RP VS. SUMIT AGGARWAL	Section 95(1)	10/3/2024	bookmarking mandatory Order missing	adityadewan
221	6/3/2024	0710102102622019(No.of Docs 2)	0710102102622019/34	COMPANY PETITION IB (IBC)/1744(ND)2019	SYNDICATE BANK VS. BULLAND BUILDTECH PRIVATE LIMITED	IBC under Sec 7	10/3/2024	bookmarking mandatory Order missing notary mismatch with affidavit	Shruti Goyal
222	2/3/2024	0710102091232022(No.of Docs 1)	0710102091232022/3	COMPANY PETITION IB (IBC)/878(PB)2022	IDBI BANK LIMITED VS. SMT SANGEETA AGARWAL	Section 95(1)	10/3/2024	pagination missing sign and true copy of all annexures and order missing of nclt	Skparg-209
223	29-02-2024	0710102040232023(No.of Docs 1)	0710102040232023/2	CONTEMPT PETITION (IBC)/41(ND)2023	ARTI BALUJA VSAAYUSH FOOD AND HERBS LIMITED	Rule 11 of NCLT, 2016	10/3/2024	book marking mandatory as per index and need order of nclt	IRPARTI
224	5/3/2024	0710102075042023(No.of Docs 1)	0710102075042023/3	COMPANY PETITION IB (IBC)/543(ND)2023	KALPATARU POWER TRANSMISSION LIMITED VS. NEXGEN INFRACON PRIVATE LIMITED	IBC Under Sec 9	10/3/2024	order missing	SADAPURNA18
225	1/9/2023	0710102076542023(No.of Docs 0)	0710102076542023/6	COMPANY PETITION IB (IBC)/607(PB)2023	PROPLARITY INFRA TECH PRIVATE LIMITED VS. SKYHIGH TECHNOBUILD PRIVATE LIMITED	IBC under Sec 7	10/3/2024	affidavit notary with mismatch and Oder missing	

226	20-03-2021	0710102022782021(No.of Docs 0)	0710102022782021/4	INTERLOCUTORY APPLICATION (I.B.C)/1508(ND)2021	GAURAV KATIYAR VS. BLUE SKY REALTORS PRIVATE LIMITED	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 49(2)	10/3/2024	Order missing	
227	20-03-2021	0710102022782021(No.of Docs 0)	0710102022782021/4	INTERLOCUTORY APPLICATION (I.B.C)/1508(ND)2021	GAURAV KATIYAR VS. BLUE SKY REALTORS PRIVATE LIMITED	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 49(2)	10/3/2024	Order missing	
228	20-03-2021	0710102022782021(No.of Docs 0)	0710102022782021/4	INTERLOCUTORY APPLICATION (I.B.C)/1508(ND)2021	GAURAV KATIYAR VS. BLUE SKY REALTORS PRIVATE LIMITED	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 49(2)	10/3/2024	Order missing	
229	20-03-2021	0710102022782021(No.of Docs 0)	0710102022782021/4	INTERLOCUTORY APPLICATION (I.B.C)/1508(ND)2021	GAURAV KATIYAR VS. BLUE SKY REALTORS PRIVATE LIMITED	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 49(2)	10/3/2024	Order missing	
230	20-03-2021	0710102022782021(No.of Docs 0)	0710102022782021/4	INTERLOCUTORY APPLICATION (I.B.C)/1508(ND)2021	GAURAV KATIYAR VS. BLUE SKY REALTORS PRIVATE LIMITED	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 49(2)	10/3/2024	Order missing	
231	20-03-2021	0710102022782021(No.of Docs 0)	0710102022782021/4	INTERLOCUTORY APPLICATION (I.B.C)/1508(ND)2021	GAURAV KATIYAR VS. BLUE SKY REALTORS PRIVATE LIMITED	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 49(2)	10/3/2024	Order missing	
232	20-03-2021	0710102022782021(No.of Docs 0)	0710102022782021/4	INTERLOCUTORY APPLICATION (I.B.C)/1508(ND)2021	GAURAV KATIYAR VS. BLUE SKY REALTORS PRIVATE LIMITED	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 49(2)	10/3/2024	Order missing	
233	20-03-2021	0710102022782021(No.of Docs 0)	0710102022782021/4	INTERLOCUTORY APPLICATION (I.B.C)/1508(ND)2021	GAURAV KATIYAR VS. BLUE SKY REALTORS PRIVATE LIMITED	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 49(2)	10/3/2024	Order missing	
234	20-03-2021	0710102022782021(No.of Docs 0)	0710102022782021/4	INTERLOCUTORY APPLICATION (I.B.C)/1508(ND)2021	GAURAV KATIYAR VS. BLUE SKY REALTORS PRIVATE LIMITED	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 49(2)	10/3/2024	Order missing	
235	2/3/2024	0710102065452022(No.of Docs 2)	0710102065452022/13	COMPANY PETITION IB (IBC)/680(ND)2022	RAJA BHOJ V. RELIGARE FINVEST LTD	Section 94(1)	10/3/2024	pages 1 to 7 and 47 sign with true copy	KAYconnect
236	6/3/2024	0710102106712022(No.of Docs 2)	0710102106712022/3	COMPANY PETITION IB (IBC)/922(PB)2022	CANARA BANK THROUGH RP VS. ROHIT AGGARWAL	Section 95(1)	10/3/2024	bookmarking mandatory Order missing	adityadewan
237	2/3/2024	0710102084172022(No.of Docs 1)	0710102084172022/2	INTERLOCUTORY APPLICATION (I.B.C)/5372(ND)2022	CHIRAG SHAH LIQUIDATOR OF M/S HOTLINE CPT LIMITED	Sec 54(1)	10/3/2024	order missing of nclt	prateekpk
238	22-02-2024	0710102170012019(No.of Docs 2)	0710102170012019/12	COMPANY PETITION IB (IBC)/237(ND)2020	KONE ELEVATOR INDIA PRIVATE LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	10/3/2024	Order delay	shreyak05
239	22-02-2024	0710102170012019(No.of Docs 2)	0710102170012019/12	COMPANY PETITION IB (IBC)/237(ND)2020	KONE ELEVATOR INDIA PRIVATE LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	10/3/2024	Order delay	shreyak05
240	1/3/2024	0710102002572022(No.of Docs 2)	0710102002572022/28	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/15(ND)2022	PLG CONSTRUCTION PVT LTD VS. GUPTA COMMODITIES PVT.LTD	Sec. 230-232 - Second Motion	10/3/2024	order missing	admin@chandhiok.com
241	1/3/2024	0710102002572022(No.of Docs 2)	0710102002572022/28	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/15(ND)2022	PLG CONSTRUCTION PVT LTD VS. GUPTA COMMODITIES PVT.LTD	Sec. 230-232 - Second Motion	10/3/2024	order missing	admin@chandhiok.com
242	1/3/2024	0710102002572022(No.of Docs 2)	0710102002572022/28	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/15(ND)2022	PLG CONSTRUCTION PVT LTD VS. GUPTA COMMODITIES PVT.LTD	Sec. 230-232 - Second Motion	10/3/2024	order missing	admin@chandhiok.com
243	1/3/2024	0710102002572022(No.of Docs 2)	0710102002572022/28	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/15(ND)2022	PLG CONSTRUCTION PVT LTD VS. GUPTA COMMODITIES PVT.LTD	Sec. 230-232 - Second Motion	10/3/2024	order missing	admin@chandhiok.com
244	4/3/2024	0710102005412021(No.of Docs 1)	0710102005412021/25	COMPANY PETITION IB (IBC)/85(ND)2021	G K CRYSTAL HOMES VS. ANSAL LOTUS MELANGE PROJECTS PVT. LTD.	IBC Under Sec 9	10/3/2024	file is not proper uploaded	baldevbadhra
245	5/3/2024	0710102075042023(No.of Docs 2)	0710102075042023/5	COMPANY PETITION IB (IBC)/543(ND)2023	KALPATARU POWER TRANSMISSION LIMITED VS. NEXGEN INFRACON PRIVATE LIMITED	IBC Under Sec 9	10/3/2024	Order missing of nclt	Ambareen@1234
246	5/3/2024	0710102075042023(No.of Docs 1)	0710102075042023/4	COMPANY PETITION IB (IBC)/543(ND)2023	KALPATARU POWER TRANSMISSION LIMITED VS. NEXGEN INFRACON PRIVATE LIMITED	IBC Under Sec 9	10/3/2024	REMOVE DOUBLE PAGE NUMBERING AND MISSING ANNEXURE B IN BOOK MARKING AND SIGN WITH TRUE COPY	SADAPURNA18
247	29-02-2024	0710102082532023(No.of Docs 2)	0710102082532023/1	COMPANY APPEAL(COMPANIES ACT)/301(ND)2023	CAPITAL ICE FACTORY PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (1)	10/3/2024	book marking mandatory as per index	shambhulaw123
248	6/3/2024	0710102016832024(No.of Docs 7)	0710102016832024/3	RESTORED COMPANY PETITION (COMPANIES ACT)/1(ND)2024	ANAND MITTAL AND OTHERS VS. MAHESH MERCANDISE	Sec. 241(1)	10/3/2024	bookmarking mandatory Order missing need every pages sign welfare ticket 25rs missing in vakalatnama notary mismatch with affidavit 92,to 102,180,to226, 292,to295 pages not clear	D13602017
249	22-02-2024	0710102170012019(No.of Docs 2)	0710102170012019/12	COMPANY PETITION IB (IBC)/237(ND)2020	KONE ELEVATOR INDIA PRIVATE LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	10/3/2024	Order delay	shreyak05

250	17-01-2024	0710102006992024(No.of Docs 0)	0710102006992024/1	INTERLOCUTORY APPLICATION (I.B.C)/769(ND)2024	GAMMON ENGINEERS & CONTRACTORS PRIVATE LIMITED	Sec 60(5)	10/3/2024	incomplete file	
251	6/3/2024	0710102003252024(No.of Docs 1)	0710102003252024/1	COMPANY PETITION (COMPANIES ACT)/10(ND)2024	PRAMOD CHHIKARA VS. RAMANJIT KAUR	Sec. 241(1),Sec. 242(4),Sec. 244(1)	10/3/2024	bookmarking mandatory and Order missing	deepen_hooda
252	2/3/2024	0710102094282023(No.of Docs 1)	0710102094282023/3	COMPANY PETITION IB (IBC)/715(ND)2023	KULDEEP KUMAR CONTRACTORS VS. NBCC (INDIA) LIMITED	IBC Under Sec 9	10/3/2024	pagination missing as per index order require.	rajneesh.chopra
253	2/3/2024	0710102052462023(No.of Docs 1)	0710102052462023/1	COMPANY PETITION (COMPANIES ACT)/130(ND)2023	P & R INFRAPROJECTS LIMITED VS. MINISTRY OF CORPORATE AFFAIRS	Sec. 131(1)	10/3/2024	do pagination according to index order missing of nclt	kvjindal
254	22-02-2024	0710102009802024(No.of Docs 1)	0710102009802024/1	INTERLOCUTORY APPLICATION (I.B.C)/548(ND)2024	BINOD KUMAR SINGH	Application under any other provisions- IBC	9/3/2024	Order missing index missing in bookmarking	shagunncit06
255	23-02-2024	0710102073702023(No.of Docs 1)	0710102073702023/4	COMPANY APPEAL(COMPANIES ACT)/220(ND)2023	AMARJYOTI INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	9/3/2024	date missing in vakalatnama and Oder missing	d14312016
256	23-02-2024	0710102073702023(No.of Docs 1)	0710102073702023/4	COMPANY APPEAL(COMPANIES ACT)/220(ND)2023	AMARJYOTI INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	9/3/2024	date missing in vakalatnama and Oder missing	d14312016
257	23-02-2024	0710102073702023(No.of Docs 1)	0710102073702023/4	COMPANY APPEAL(COMPANIES ACT)/220(ND)2023	AMARJYOTI INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	9/3/2024	date missing in vakalatnama and Oder missing	d14312016
258	22-02-2024	0710102081942023(No.of Docs 2)	0710102081942023/1	INTERLOCUTORY APPLICATION (I.B.C)/5448(ND)2023	ASHMEET SINGH BHATIA VS. KONE ELEVATOR INDIA PRIVATE LIMITED	Sec 60(5)	9/3/2024	Oder missing	kunal kher
259	22-02-2024	0710102081942023(No.of Docs 2)	0710102081942023/1	INTERLOCUTORY APPLICATION (I.B.C)/5448(ND)2023	ASHMEET SINGH BHATIA VS. KONE ELEVATOR INDIA PRIVATE LIMITED	Sec 60(5)	9/3/2024	Oder missing	kunal kher
260	22-02-2024	0710102081942023(No.of Docs 2)	0710102081942023/1	INTERLOCUTORY APPLICATION (I.B.C)/5448(ND)2023	ASHMEET SINGH BHATIA VS. KONE ELEVATOR INDIA PRIVATE LIMITED	Sec 60(5)	9/3/2024	Oder missing	kunal kher
261	22-02-2024	0710102081942023(No.of Docs 2)	0710102081942023/1	INTERLOCUTORY APPLICATION (I.B.C)/5448(ND)2023	ASHMEET SINGH BHATIA VS. KONE ELEVATOR INDIA PRIVATE LIMITED	Sec 60(5)	9/3/2024	Oder missing	kunal kher
262	4/3/2024	0710102082272023(No.of Docs 2)	0710102082272023/5	INTERLOCUTORY APPLICATION (I.B.C)/5200(ND)2023	MANOJ KUNWAR VS. YOGESH SETHI	Sec 60(5)	9/3/2024	bookmarking pagination numbering Wrong in index	niclegal
263	7/2/2024	0710102102802023(No.of Docs 1)	0710102102802023/1	TRANSFER APPLICATION (IBC)/4(PB)2024	VJENDER SHARMA VS. SH. NENSHI LADHABHAI SHAH	Rule16(d),NCLT Rules,2016 IBC	9/3/2024	require order	Vijender2020
264	7/2/2024	0710102102802023(No.of Docs 1)	0710102102802023/1	TRANSFER APPLICATION (IBC)/4(PB)2024	VJENDER SHARMA VS. SH. NENSHI LADHABHAI SHAH	Rule16(d),NCLT Rules,2016 IBC	9/3/2024	require order	Vijender2020
265	7/2/2024	0710102102802023(No.of Docs 1)	0710102102802023/1	TRANSFER APPLICATION (IBC)/4(PB)2024	VJENDER SHARMA VS. SH. NENSHI LADHABHAI SHAH	Rule16(d),NCLT Rules,2016 IBC	9/3/2024	require order	Vijender2020
266	7/2/2024	0710102102802023(No.of Docs 1)	0710102102802023/1	TRANSFER APPLICATION (IBC)/4(PB)2024	VJENDER SHARMA VS. SH. NENSHI LADHABHAI SHAH	Rule16(d),NCLT Rules,2016 IBC	9/3/2024	require order	Vijender2020
267	29-02-2024	0710102099142023(No.of Docs 2)	0710102099142023/1	INTERLOCUTORY APPLICATION (I.B.C)/6163(ND)2023	STANDAR CHARTERED BANK VS. WOOLWAYS INDIA LIMITED	Application under any other provisions- IBC	9/3/2024	book marking mandatory as per index and require nclt order	SBD@IP606
268	29-02-2024	0710102095332023(No.of Docs 1)	0710102095332023/1	COMPANY PETITION IB (IBC)/55(ND)2024	GLOBE FINCAP LIMITED. VS. ALPS MOTOR FINANCE LIMITED	IBC under Sec 7	9/3/2024	require sign with true copy of all annexures and delay order	9910040471
269	17-01-2020	0710102008102020(No.of Docs 0)	0710102008102020/17	COMPANY PETITION IB (IBC)/358(ND)2020	M/S PERFECT INFRAENGINEERS LIMITED VS. M/S LG ELECTRONICS INDIA PVT. LTD.	IBC Under Sec 9	9/3/2024	index missing in bookmarking Order missing	
270	17-01-2020	0710102008102020(No.of Docs 0)	0710102008102020/17	COMPANY PETITION IB (IBC)/358(ND)2020	M/S PERFECT INFRAENGINEERS LIMITED VS. M/S LG ELECTRONICS INDIA PVT. LTD.	IBC Under Sec 9	9/3/2024	index missing in bookmarking Order missing	
271	17-01-2020	0710102008102020(No.of Docs 0)	0710102008102020/17	COMPANY PETITION IB (IBC)/358(ND)2020	M/S PERFECT INFRAENGINEERS LIMITED VS. M/S LG ELECTRONICS INDIA PVT. LTD.	IBC Under Sec 9	9/3/2024	index missing in bookmarking Order missing	

272	17-01-2020	0710102008102020(No.of Docs 0)	0710102008102020/17	COMPANY PETITION IB (IBC)/358(ND)2020	M/S PERFECT INFRAENGINEERS LIMITED VS. M/S LG ELECTRONICS INDIA PVT. LTD.	IBC Under Sec 9	9/3/2024	index missing in bookmarking Order missing	
273	29-02-2024	0710102094322023(No.of Docs 2)	0710102094322023/3	TRANSFER APPLICATION (IBC)/71(PB)2023	ARSHIYA LIMITED VS. AXIS BANK LIMITED	Rule16(d),NCLT Rules,2016 IBC	9/3/2024	require order	himanshu satija
274	1/3/2024	0710102091542023(No.of Docs 1)	0710102091542023/5	INTERLOCUTORY APPLICATION (I.B.C)/5733(PB)2023	PALIKA TOWNS LLP VS. ARVIND GARG LIQUIDATOR OF MOSER BAER SOLAR LTD.	Sec 60(5)	9/3/2024	bookmarking mandatory as per index	arvindgarg
275	22-02-2024	0710102009802024(No.of Docs 1)	0710102009802024/1	INTERLOCUTORY APPLICATION (I.B.C)/546(ND)2024	BINOD KUMAR SINGH	Application under any other provisions- IBC	9/3/2024	Order missing index missing in bookmarking	shagunnclt06
276	22-02-2024	0710102009802024(No.of Docs 1)	0710102009802024/1	INTERLOCUTORY APPLICATION (I.B.C)/546(ND)2024	BINOD KUMAR SINGH	Application under any other provisions- IBC	9/3/2024	Order missing index missing in bookmarking	shagunnclt06
277	6/3/2024	0710102041372023(No.of Docs 2)	0710102041372023/9	INTERLOCUTORY APPLICATION (I.B.C)/3577(ND)2023	MR. DEBASHIS NANDA	Sec 30	9/3/2024	Order missing bookmarking pagination numbering missing as per index missing in bookmarking	Atulbhatia
278	6/3/2024	0710102041372023(No.of Docs 2)	0710102041372023/9	INTERLOCUTORY APPLICATION (I.B.C)/3577(ND)2023	MR. DEBASHIS NANDA	Sec 30	9/3/2024	Order missing bookmarking pagination numbering missing as per index missing in bookmarking	Atulbhatia
279	22-02-2024	0710102009802024(No.of Docs 1)	0710102009802024/1	INTERLOCUTORY APPLICATION (I.B.C)/546(ND)2024	BINOD KUMAR SINGH	Application under any other provisions- IBC	9/3/2024	Order missing index missing in bookmarking	shagunnclt06
280	22-02-2024	0710102009802024(No.of Docs 1)	0710102009802024/1	INTERLOCUTORY APPLICATION (I.B.C)/546(ND)2024	BINOD KUMAR SINGH	Application under any other provisions- IBC	9/3/2024	Order missing index missing in bookmarking	shagunnclt06
281	22-02-2024	0710102009802024(No.of Docs 1)	0710102009802024/1	INTERLOCUTORY APPLICATION (I.B.C)/546(ND)2024	BINOD KUMAR SINGH	Application under any other provisions- IBC	9/3/2024	Order missing index missing in bookmarking	shagunnclt06
282	22-02-2024	0710102009802024(No.of Docs 1)	0710102009802024/1	INTERLOCUTORY APPLICATION (I.B.C)/546(ND)2024	BINOD KUMAR SINGH	Application under any other provisions- IBC	9/3/2024	Order missing index missing in bookmarking	shagunnclt06
283	22-02-2024	0710102009802024(No.of Docs 1)	0710102009802024/1	INTERLOCUTORY APPLICATION (I.B.C)/546(ND)2024	BINOD KUMAR SINGH	Application under any other provisions- IBC	9/3/2024	Order missing index missing in bookmarking	shagunnclt06
284	22-02-2024	0710102009802024(No.of Docs 1)	0710102009802024/1	INTERLOCUTORY APPLICATION (I.B.C)/546(ND)2024	BINOD KUMAR SINGH	Application under any other provisions- IBC	9/3/2024	Order missing index missing in bookmarking	shagunnclt06
285	6/3/2024	0710102041372023(No.of Docs 2)	0710102041372023/9	INTERLOCUTORY APPLICATION (I.B.C)/3577(ND)2023	MR. DEBASHIS NANDA	Sec 30	9/3/2024	Order missing bookmarking pagination numbering missing as per index missing in bookmarking	Atulbhatia
286	6/3/2024	0710102041372023(No.of Docs 2)	0710102041372023/9	INTERLOCUTORY APPLICATION (I.B.C)/3577(ND)2023	MR. DEBASHIS NANDA	Sec 30	9/3/2024	Order missing bookmarking pagination numbering missing as per index missing in bookmarking	Atulbhatia
287	4/3/2024	0710102084222022(No.of Docs 2)	0710102084222022/9	COMPANY PETITION (COMPANIES ACT)/215(ND)2022	INTERNATIONAL TEXTILE RECYCLING AG VS. OM SIDDH VINAYAK IMPEX PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1),Sec 241 (2)	9/3/2024	Order missing	sonuchaudhary
288	5/3/2024	0710102108672023(No.of Docs 2)	0710102108672023/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/6(ND)2024	BIRD CONSULTANCY SERVICES PRIVATE LIMITED	Sub-section (l) of section 230	9/3/2024	order missing of nclt	hirakmk
289	14-07-2023	0710102061282023(No.of Docs 0)	0710102061282023/2	INTERLOCUTORY APPLICATION (I.B.C)/3936(ND)2023	NARESH KUMAR MUNJAL VS. MR. PRAVIN KUMAR MALHOTRA	19(2)	9/3/2024	bookmarking pagination numbering as per index need every pages sign and true copy missing	
290	1/3/2024	0710102042452022(No.of Docs 2)	0710102042452022/4	COMPANY PETITION IB (IBC)/751(ND)2022	STATE BANK OF INDIA VS. RAKESH JOLLY	Section 95(1)	9/3/2024	order missing of nclt	Rjtsriv
291	1/3/2024	0710102067362023(No.of Docs 1)	0710102067362023/3	INTERLOCUTORY APPLICATION (I.B.C)/435(ND)2024	SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL VS. SANJAY BANSAL	Application under any other provisions-IBC,Sec. 45 (1)	9/3/2024	incomplete file	DiwanSingh
292	1/3/2024	0710102067362023(No.of Docs 2)	0710102067362023/2	INTERLOCUTORY APPLICATION (I.B.C)/435(ND)2024	SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL VS. SANJAY BANSAL	Application under any other provisions-IBC,Sec. 45 (1)	9/3/2024	Oder missing and 1rs court fee missing in vakalatnama	advakshit
293	1/3/2024	0710102067362023(No.of Docs 2)	0710102067362023/4	INTERLOCUTORY APPLICATION (I.B.C)/435(ND)2024	SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL VS. SANJAY BANSAL	Application under any other provisions-IBC,Sec. 45 (1)	9/3/2024	Oder missing	DiwanSingh
294	29-02-2024	0710102104592023(No.of Docs 1)	0710102104592023/1	INTERLOCUTORY APPLICATION (I.B.C)/635(ND)2024	KAMALL AHUJA VS. ASSISTANT COMMISISONER	Sec 60(5)	9/3/2024	bookmarking pagination numbering missing as per index	kamall.Jawmax
295	23-02-2024	0710102073702023(No.of Docs 1)	0710102073702023/4	COMPANY APPEAL(COMPANIES ACT)/220(ND)2023	AMARJYOTI INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	9/3/2024	date missing in vakalatnama and Oder missing	d14312016
296	29-02-2024	0710102102932023(No.of Docs 2)	0710102102932023/1	INTERLOCUTORY APPLICATION (I.B.C)/6689(ND)2023	SCIKNOW TECHNO SOLUTIONS LIMITED VS. MR. DINESH KUMAR GUPTA	Sec 49(2)	9/3/2024	bookmarking mandatory	vipulkumar

297	7/2/2024	0710102102802023(No.of Docs 1)	0710102102802023/1	TRANSFER APPLICATION (IBC)/4(PB)2024	VJENDER SHARMA VS. SH. NENSHI LADHABHAI SHAH	Rule16(d),NCLT Rules,2016 IBC	9/3/2024	require order	Vijender2020
298	7/2/2024	0710102102802023(No.of Docs 1)	0710102102802023/1	TRANSFER APPLICATION (IBC)/4(PB)2024	VJENDER SHARMA VS. SH. NENSHI LADHABHAI SHAH	Rule16(d),NCLT Rules,2016 IBC	9/3/2024	require order	Vijender2020
299	7/2/2024	0710102102802023(No.of Docs 1)	0710102102802023/1	TRANSFER APPLICATION (IBC)/4(PB)2024	VJENDER SHARMA VS. SH. NENSHI LADHABHAI SHAH	Rule16(d),NCLT Rules,2016 IBC	9/3/2024	require order	Vijender2020
300	7/2/2024	0710102102802023(No.of Docs 1)	0710102102802023/1	TRANSFER APPLICATION (IBC)/4(PB)2024	VJENDER SHARMA VS. SH. NENSHI LADHABHAI SHAH	Rule16(d),NCLT Rules,2016 IBC	9/3/2024	require order	Vijender2020
301	7/2/2024	0710102102802023(No.of Docs 1)	0710102102802023/1	TRANSFER APPLICATION (IBC)/4(PB)2024	VJENDER SHARMA VS. SH. NENSHI LADHABHAI SHAH	Rule16(d),NCLT Rules,2016 IBC	9/3/2024	require order	Vijender2020
302	17-02-2024	0710102024582023(No.of Docs 2)	0710102024582023/2	INTERLOCUTORY APPLICATION (I.B.C)/1746(ND)2023	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124
303	17-02-2024	0710102024582023(No.of Docs 2)	0710102024582023/2	INTERLOCUTORY APPLICATION (I.B.C)/1746(ND)2023	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124
304	17-02-2024	0710102024582023(No.of Docs 2)	0710102024582023/2	INTERLOCUTORY APPLICATION (I.B.C)/1746(ND)2023	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124
305	17-02-2024	0710102024582023(No.of Docs 2)	0710102024582023/2	INTERLOCUTORY APPLICATION (I.B.C)/1746(ND)2023	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124
306	17-02-2024	0710102024582023(No.of Docs 2)	0710102024582023/2	INTERLOCUTORY APPLICATION (I.B.C)/1746(ND)2023	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124
307	28-02-2024	0710102097032022(No.of Docs 1)	0710102097032022/10	COMPANY PETITION IB (IBC)/889(ND)2022	CANARA BANK VS. CREATIVE LOOMS AND CRAFTS PRIVATE LIMITED	IBC under Sec 7	8/3/2024	Oder delay	henna15
308	28-02-2024	0710102019672023(No.of Docs 2)	0710102019672023/7	COMPANY PETITION IB (IBC)/165(ND)2023	AARYAVRAT INDIA PRIVATE LIMITED VS. AXIS E CORP SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	8/3/2024	need order and sign of every pages	gopalprasad@in
309	10/2/2024	0710102015222019(No.of Docs 2)	0710102015222019/3	COMPANY PETITION (COMPANIES ACT)/48(ND)2008	MANOJ KUMAR GUPTA & ORS VS. RAJESH BUILDCON & INFRASTRUCTURE PVT. LTD. & ORS	Application under any other provisions	8/3/2024	Oder missing	sanchitgarg99
310	6/4/2019	0710102076442019(No.of Docs 0)	0710102076442019/34	COMPANY PETITION IB (IBC)/979(ND)2019	PUNJAB NATIONAL BANK VS. GUPTA MARRIAGE HALL PRIVATE LIMITED	IBC under Sec 7	8/3/2024	Oder missing need every pages sign	
311	2/3/2024	0710102013272024(No.of Docs 2)	0710102013272024/1	INTERLOCUTORY APPLICATION (I.B.C)/961(PB)2024	AMIT AGARWAL VS DR. RAJENDER SINGH	Rule 11 of NCLT, 2016	8/3/2024	book mandatory as per index	quadlegal
312	20-02-2024	0710102093032020(No.of Docs 2)	0710102093032020/6	INTERLOCUTORY APPLICATION (I.B.C)/4680(ND)2020	MUKESH GUPTA VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 66(1)	8/3/2024	require order of nclt	laxmannclt
313	20-02-2024	0710102093032020(No.of Docs 2)	0710102093032020/6	INTERLOCUTORY APPLICATION (I.B.C)/4680(ND)2020	MUKESH GUPTA VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 66(1)	8/3/2024	require order of nclt	laxmannclt
314	20-02-2024	0710102093032020(No.of Docs 2)	0710102093032020/6	INTERLOCUTORY APPLICATION (I.B.C)/4680(ND)2020	MUKESH GUPTA VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 66(1)	8/3/2024	require order of nclt	laxmannclt
315	20-02-2024	0710102093032020(No.of Docs 2)	0710102093032020/6	INTERLOCUTORY APPLICATION (I.B.C)/4680(ND)2020	MUKESH GUPTA VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 66(1)	8/3/2024	require order of nclt	laxmannclt

316	22-01-2024	0710102003872024(No.of Docs 2)	0710102003872024/1	INTERLOCUTORY APPLICATION (I.B.C)/147(ND)2024	1. RUDRA HOME BUYERS WELFARE ASSOCIATION (THROUGH ITS GEN SECRETARY) HOUSE NO. B-23 3RDFLOOR VS. 1. PRITI RAWAT PANDEY W/O UMANTH PANDEY AGED ABOUT 51 YEARS ALLOTEE OF FLAT NO. C-0305 KBNOWS APARTMENT R/O H NO. 602SUKH SHANTI APARTMENT SECTOR 56GH 15 GURGAON 122003	Application under any other provisions- IBC	8/3/2024	Oder delay need every pages sign	aaryan@sasttralegal
317	22-01-2024	0710102003872024(No.of Docs 2)	0710102003872024/1	INTERLOCUTORY APPLICATION (I.B.C)/147(ND)2024	1. RUDRA HOME BUYERS WELFARE ASSOCIATION (THROUGH ITS GEN SECRETARY) HOUSE NO. B-23 3RDFLOOR VS. 1. PRITI RAWAT PANDEY W/O UMANTH PANDEY AGED ABOUT 51 YEARS ALLOTEE OF FLAT NO. C-0305 KBNOWS APARTMENT R/O H NO. 602SUKH SHANTI APARTMENT SECTOR 56GH 15 GURGAON 122003	Application under any other provisions- IBC	8/3/2024	Oder delay need every pages sign	aaryan@sasttralegal
318	22-01-2024	0710102003872024(No.of Docs 2)	0710102003872024/1	INTERLOCUTORY APPLICATION (I.B.C)/147(ND)2024	1. RUDRA HOME BUYERS WELFARE ASSOCIATION (THROUGH ITS GEN SECRETARY) HOUSE NO. B-23 3RDFLOOR VS. 1. PRITI RAWAT PANDEY W/O UMANTH PANDEY AGED ABOUT 51 YEARS ALLOTEE OF FLAT NO. C-0305 KBNOWS APARTMENT R/O H NO. 602SUKH SHANTI APARTMENT SECTOR 56GH 15 GURGAON 122003	Application under any other provisions- IBC	8/3/2024	Oder delay need every pages sign	aaryan@sasttralegal
319	22-01-2024	0710102003872024(No.of Docs 2)	0710102003872024/1	INTERLOCUTORY APPLICATION (I.B.C)/147(ND)2024	1. RUDRA HOME BUYERS WELFARE ASSOCIATION (THROUGH ITS GEN SECRETARY) HOUSE NO. B-23 3RDFLOOR VS. 1. PRITI RAWAT PANDEY W/O UMANTH PANDEY AGED ABOUT 51 YEARS ALLOTEE OF FLAT NO. C-0305 KBNOWS APARTMENT R/O H NO. 602SUKH SHANTI APARTMENT SECTOR 56GH 15 GURGAON 122003	Application under any other provisions- IBC	8/3/2024	Oder delay need every pages sign	aaryan@sasttralegal
320	22-01-2024	0710102003872024(No.of Docs 2)	0710102003872024/1	INTERLOCUTORY APPLICATION (I.B.C)/147(ND)2024	1. RUDRA HOME BUYERS WELFARE ASSOCIATION (THROUGH ITS GEN SECRETARY) HOUSE NO. B-23 3RDFLOOR VS. 1. PRITI RAWAT PANDEY W/O UMANTH PANDEY AGED ABOUT 51 YEARS ALLOTEE OF FLAT NO. C-0305 KBNOWS APARTMENT R/O H NO. 602SUKH SHANTI APARTMENT SECTOR 56GH 15 GURGAON 122003	Application under any other provisions- IBC	8/3/2024	Oder delay need every pages sign	aaryan@sasttralegal

321	22-01-2024	0710102003872024(No.of Docs 2)	0710102003872024/1	INTERLOCUTORY APPLICATION (I.B.C)/147(ND)2024	1. RUDRA HOME BUYERS WELFARE ASSOCIATION (THROUGH ITS GEN SECRETARY) HOUSE NO. B-23 3RDFLOOR VS. 1. PRITI RAWAT PANDEY W/O UMANTH PANDEY AGED ABOUT 51 YEARS ALLOTTEE OF FLAT NO. C-0305 KBNOWS APARTMENT R/O H NO. 602SUKH SHANTI APARTMENT SECTOR 56GH 15 GURGAON 122003	Application under any other provisions- IBC	8/3/2024	Oder delay need every pages sign	aaryan@sasttralegal
322	22-01-2024	0710102003872024(No.of Docs 2)	0710102003872024/1	INTERLOCUTORY APPLICATION (I.B.C)/147(ND)2024	1. RUDRA HOME BUYERS WELFARE ASSOCIATION (THROUGH ITS GEN SECRETARY) HOUSE NO. B-23 3RDFLOOR VS. 1. PRITI RAWAT PANDEY W/O UMANTH PANDEY AGED ABOUT 51 YEARS ALLOTTEE OF FLAT NO. C-0305 KBNOWS APARTMENT R/O H NO. 602SUKH SHANTI APARTMENT SECTOR 56GH 15 GURGAON 122003	Application under any other provisions- IBC	8/3/2024	Oder delay need every pages sign	aaryan@sasttralegal
323	22-01-2024	0710102003872024(No.of Docs 2)	0710102003872024/1	INTERLOCUTORY APPLICATION (I.B.C)/147(ND)2024	1. RUDRA HOME BUYERS WELFARE ASSOCIATION (THROUGH ITS GEN SECRETARY) HOUSE NO. B-23 3RDFLOOR VS. 1. PRITI RAWAT PANDEY W/O UMANTH PANDEY AGED ABOUT 51 YEARS ALLOTTEE OF FLAT NO. C-0305 KBNOWS APARTMENT R/O H NO. 602SUKH SHANTI APARTMENT SECTOR 56GH 15 GURGAON 122003	Application under any other provisions- IBC	8/3/2024	Oder delay need every pages sign	aaryan@sasttralegal
324	22-01-2024	0710102003872024(No.of Docs 2)	0710102003872024/1	INTERLOCUTORY APPLICATION (I.B.C)/147(ND)2024	1. RUDRA HOME BUYERS WELFARE ASSOCIATION (THROUGH ITS GEN SECRETARY) HOUSE NO. B-23 3RDFLOOR VS. 1. PRITI RAWAT PANDEY W/O UMANTH PANDEY AGED ABOUT 51 YEARS ALLOTTEE OF FLAT NO. C-0305 KBNOWS APARTMENT R/O H NO. 602SUKH SHANTI APARTMENT SECTOR 56GH 15 GURGAON 122003	Application under any other provisions- IBC	8/3/2024	Oder delay need every pages sign	aaryan@sasttralegal
325	28-02-2024	0710102002132024(No.of Docs 2)	0710102002132024/35	INTERLOCUTORY APPLICATION (I.B.C)/941(ND)2024	ANIL KUMAR MITTAL VS. BIREN SABHARWAL	Application under any other provisions- IBC	8/3/2024	book marking mandatory as per index and require order	advpallavsaxena
326	28-02-2024	0710102103012023(No.of Docs 1)	0710102103012023/3	COMPANY PETITION IB (IBC)/729(ND)2023	SREI INFRASTRUCTURE FINANCE LIMITED VS. EARTHCON CONSTRUCTIONS PRIVATE LIMITED	IBC under Sec 7	8/3/2024	Oder missing service required	Diwanadvocates
327	1/3/2024	0710102103052023(No.of Docs 2)	0710102103052023/3	INTERLOCUTORY APPLICATION (I.B.C)/6383(ND)2023	DEBASIS NANDA LIQUIDATOR OF SHRI LAL MAHAL LTD. (NOW NUTRIONEX MANUFACTURERS LIMITED) VS. M/S. SPARK ENERGY REPRESENTED BY MR. S.M.ASHOK	Application under any other provisions- IBC	8/3/2024	bookmarking pagination numbering missing as per index and Oder missing	angadmehtha
328	29-02-2024	0710102038252021(No.of Docs 2)	0710102038252021/5	COMPANY PETITION IB (IBC)/337(PB)2021	STATE BANK OF INDIA VS. RAMAN GUPTA	Section 95(1)	8/3/2024	Oder missing	henna15
329	29-02-2024	0710102038352021(No.of Docs 2)	0710102038352021/7	COMPANY PETITION IB (IBC)/380(ND)2021	STATE BANK OF INDIA VS. KIRAN GUPTA	Section 95(1)	8/3/2024	Oder missing	henna15
330	28-02-2024	0710102068672021(No.of Docs 2)	0710102068672021/8	COMPANY PETITION IB (IBC)/632(ND)2021	STATE BANK OF INDIA VS. SIDDHARTHA TODI	Section 95(1)	8/3/2024	Oder missing	as.juris

331	28-02-2024	0710102068662021(No.of Docs 2)	0710102068662021/5	COMPANY PETITION IB (IBC)/626(ND)2021	STATE BANK OF INDIA VS. GOVIND PRASHAD TODI	Section 95(1)	8/3/2024	Oder delay	as.juris
332	28-02-2024	0710102092282023(No.of Docs 2)	0710102092282023/5	COMPANY PETITION IB (IBC)/687(ND)2023	YES BANK LIMITED VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	8/3/2024	Oder missing	knlegal
333	28-02-2024	0710102092282023(No.of Docs 2)	0710102092282023/5	COMPANY PETITION IB (IBC)/687(ND)2023	YES BANK LIMITED VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	8/3/2024	Oder missing	knlegal
334	28-02-2024	0710102092282023(No.of Docs 2)	0710102092282023/5	COMPANY PETITION IB (IBC)/687(ND)2023	YES BANK LIMITED VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	8/3/2024	Oder missing	knlegal
335	28-02-2024	0710102092282023(No.of Docs 2)	0710102092282023/5	COMPANY PETITION IB (IBC)/687(ND)2023	YES BANK LIMITED VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	8/3/2024	Oder missing	knlegal
336	1/3/2024	0710102091212023(No.of Docs 2)	0710102091212023/3	COMPANY PETITION IB (IBC)/700(ND)2023	SAANVI CLOTHING PRIVATE LIMITED VS. V-MART RETAIL LIMITED	IBC Under Sec 9	8/3/2024	Oder missing	henna15
337	1/3/2024	0710102091212023(No.of Docs 2)	0710102091212023/3	COMPANY PETITION IB (IBC)/700(ND)2023	SAANVI CLOTHING PRIVATE LIMITED VS. V-MART RETAIL LIMITED	IBC Under Sec 9	8/3/2024	Oder missing	henna15
338	1/3/2024	0710102091212023(No.of Docs 2)	0710102091212023/3	COMPANY PETITION IB (IBC)/700(ND)2023	SAANVI CLOTHING PRIVATE LIMITED VS. V-MART RETAIL LIMITED	IBC Under Sec 9	8/3/2024	Oder missing	henna15
339	28-02-2024	0710120012642018(No.of Docs 2)	0710120012642018/26	COMPANY PETITION (COMPANIES ACT)/384(PB)2018	JACOB MATHEW VS. MR A V GEORGE	Sec. 245	8/3/2024	Oder delay	namitha@samvidlegal.
340	1/3/2024	0710102091212023(No.of Docs 2)	0710102091212023/3	COMPANY PETITION IB (IBC)/700(ND)2023	SAANVI CLOTHING PRIVATE LIMITED VS. V-MART RETAIL LIMITED	IBC Under Sec 9	8/3/2024	Oder missing	henna15
341	28-02-2024	0710102008292022(No.of Docs 1)	0710102008292022/3	COMPANY PETITION IB (IBC)/151(ND)2022	THE BANK OF BARODA LIMITED VS. GOPAL CHANDRA PADIA	Section 95(1)	8/3/2024	missing order and need proof of service	brijesh_tamber
342	28-02-2024	0710102008332022(No.of Docs 1)	0710102008332022/3	COMPANY PETITION IB (IBC)/152(ND)2022	THE BANK OF BARODA LIMITED VS. UMESH PADIA	Section 95(1)	8/3/2024	require order and proof of service	brijesh_tamber
343	28-02-2024	0710102008322022(No.of Docs 1)	0710102008322022/4	COMPANY PETITION IB (IBC)/153(ND)2022	THE BANK OF BARODA LIMITED VS. URMILA DEVI PADIA	Section 95(1)	8/3/2024	require order and proof of service	brijesh_tamber
344	13-02-2024	0710102079682023(No.of Docs 2)	0710102079682023/5	COMPANY PETITION IB (IBC)/569(ND)2023	ASK TRUSTEESHIP SERVICES PRIVATE LIMITED AND ORS. VS. ATS HEIGHTS PRIVATE LIMITED	IBC under Sec 7	8/3/2024	Oder missing	knlegal
345	13-02-2024	0710102079682023(No.of Docs 2)	0710102079682023/5	COMPANY PETITION IB (IBC)/569(ND)2023	ASK TRUSTEESHIP SERVICES PRIVATE LIMITED AND ORS. VS. ATS HEIGHTS PRIVATE LIMITED	IBC under Sec 7	8/3/2024	Oder missing	knlegal
346	13-02-2024	0710102079682023(No.of Docs 2)	0710102079682023/5	COMPANY PETITION IB (IBC)/569(ND)2023	ASK TRUSTEESHIP SERVICES PRIVATE LIMITED AND ORS. VS. ATS HEIGHTS PRIVATE LIMITED	IBC under Sec 7	8/3/2024	Oder missing	knlegal
347	13-02-2024	0710102079682023(No.of Docs 2)	0710102079682023/5	COMPANY PETITION IB (IBC)/569(ND)2023	ASK TRUSTEESHIP SERVICES PRIVATE LIMITED AND ORS. VS. ATS HEIGHTS PRIVATE LIMITED	IBC under Sec 7	8/3/2024	Oder missing	knlegal
348	28-02-2024	0710102077652023(No.of Docs 1)	0710102077652023/7	COMPANY PETITION IB (IBC)/570(ND)2023	ASK TRUSTEESHIP SERVICES PRIVATE LIMITED AND ORS. VS. ATS HEIGHTS PRIVATE LIMITED	IBC under Sec 7	8/3/2024	need every page sign and Oder delay	knlegal
349	20-02-2024	0710102077062023(No.of Docs 2)	0710102077062023/3	COMPANY APPLICATION(COMPANIES ACT)/361(ND)2023	MONA AGARWAL VS. SOHINI AGGARWAL SAMA	Section 420	8/3/2024	Oder missing	84@YOGESH.123
350	20-02-2024	0710102077062023(No.of Docs 2)	0710102077062023/3	COMPANY APPLICATION(COMPANIES ACT)/361(ND)2023	MONA AGARWAL VS. SOHINI AGGARWAL SAMA	Section 420	8/3/2024	Oder missing	84@YOGESH.123
351	20-02-2024	0710102077062023(No.of Docs 2)	0710102077062023/3	COMPANY APPLICATION(COMPANIES ACT)/361(ND)2023	MONA AGARWAL VS. SOHINI AGGARWAL SAMA	Section 420	8/3/2024	Oder missing	84@YOGESH.123
352	20-02-2024	0710102077062023(No.of Docs 2)	0710102077062023/3	COMPANY APPLICATION(COMPANIES ACT)/361(ND)2023	MONA AGARWAL VS. SOHINI AGGARWAL SAMA	Section 420	8/3/2024	Oder missing	84@YOGESH.123
353	31-08-2023	0710102075952023(No.of Docs 0)	0710102075952023/3	INTERLOCUTORY APPLICATION (I.B.C)/4702(ND)2023	GUNJAN MITTAL	Application under any other provisions- IBC	8/3/2024	Oder missing	
354	28-08-2023	0710102074992023(No.of Docs 0)	0710102074992023/5	COMPANY PETITION IB (IBC)/599(ND)2023	RASHTRIYA MILL MAZDOOR SANGH VS. NATIONAL TEXTILE CORPN LIMITED	IBC Under Sec 9	8/3/2024	pagination missing in bookmarking and double page numbering pages not clear 203 ,208, 217 ,236, 237, 239, 257, 259 260, 263, 265, 267 ,271, 273, 274 283, 287, 289, 291, 293, 297,	

355	28-08-2023	0710102074992023(No.of Docs 0)	0710102074992023/5	COMPANY PETITION IB (IBC)/599(ND)2023	RASHTRIYA MILL MAZDOOR SANGH VS. NATIONAL TEXTILE CORPN LIMITED	IBC Under Sec 9	8/3/2024	pagination missing in bookmarking and double page numbering pages not clear 203 ,208, 217 ,236, 237, 239, 257, 259 260, 263, 265, 267 ,271, 273, 274 283, 287, 289, 291, 293, 297,	
356	28-08-2023	0710102074992023(No.of Docs 0)	0710102074992023/5	COMPANY PETITION IB (IBC)/599(ND)2023	RASHTRIYA MILL MAZDOOR SANGH VS. NATIONAL TEXTILE CORPN LIMITED	IBC Under Sec 9	8/3/2024	pagination missing in bookmarking and double page numbering pages not clear 203 ,208, 217 ,236, 237, 239, 257, 259 260, 263, 265, 267 ,271, 273, 274 283, 287, 289, 291, 293, 297,	
357	28-08-2023	0710102074992023(No.of Docs 0)	0710102074992023/5	COMPANY PETITION IB (IBC)/599(ND)2023	RASHTRIYA MILL MAZDOOR SANGH VS. NATIONAL TEXTILE CORPN LIMITED	IBC Under Sec 9	8/3/2024	pagination missing in bookmarking and double page numbering pages not clear 203 ,208, 217 ,236, 237, 239, 257, 259 260, 263, 265, 267 ,271, 273, 274 283, 287, 289, 291, 293, 297,	
358	29-02-2024	0710102013362022(No.of Docs 1)	0710102013362022/2	INTERLOCUTORY APPLICATION (I.B.C)/842(ND)2022	ARTI BALUJA VS. AAYUSH FOOD AND HERBS LIMITED	Rule 11 of NCLT, 2016	8/3/2024	bookmarking mandatory	IRPARTI
359	21-02-2024	0710102070352023(No.of Docs 2)	0710102070352023/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/288(ND)2023	GHAZIABAD ENGINEERING CO. PVT. LTD VS. REGISTRAR OF COMPANIES	Section 420	8/3/2024	Oder missing	84@YOGESH.123
360	21-02-2024	0710102070352023(No.of Docs 2)	0710102070352023/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/288(ND)2023	GHAZIABAD ENGINEERING CO. PVT. LTD VS. REGISTRAR OF COMPANIES	Section 420	8/3/2024	Oder missing	84@YOGESH.123
361	21-02-2024	0710102070352023(No.of Docs 2)	0710102070352023/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/288(ND)2023	GHAZIABAD ENGINEERING CO. PVT. LTD VS. REGISTRAR OF COMPANIES	Section 420	8/3/2024	Oder missing	84@YOGESH.123
362	21-02-2024	0710102070352023(No.of Docs 2)	0710102070352023/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/288(ND)2023	GHAZIABAD ENGINEERING CO. PVT. LTD VS. REGISTRAR OF COMPANIES	Section 420	8/3/2024	Oder missing	84@YOGESH.123
363	29-02-2024	0710102042522022(No.of Docs 1)	0710102042522022/9	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATELIMITED VS. OVERTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	8/3/2024	need order of nclt and proof of service.	ABHISHEKNEGI
364	19-01-2024	0710102065102023(No.of Docs 3)	0710102065102023/5	INTERLOCUTORY APPLICATION (I.B.C)/3941(ND)2023	RAJESH PANDEY VSRAVINDRA KUMAR MINTRI	Sec 60(5)	8/3/2024	need order of nclt	Ravi Bhushan AOR
365	19-01-2024	0710102065102023(No.of Docs 3)	0710102065102023/5	INTERLOCUTORY APPLICATION (I.B.C)/3941(ND)2023	RAJESH PANDEY VSRAVINDRA KUMAR MINTRI	Sec 60(5)	8/3/2024	need order of nclt	Ravi Bhushan AOR
366	19-01-2024	0710102065102023(No.of Docs 3)	0710102065102023/5	INTERLOCUTORY APPLICATION (I.B.C)/3941(ND)2023	RAJESH PANDEY VSRAVINDRA KUMAR MINTRI	Sec 60(5)	8/3/2024	need order of nclt	Ravi Bhushan AOR
367	28-02-2024	0710102049172022(No.of Docs 2)	0710102049172022/6	INTERLOCUTORY APPLICATION (I.B.C)/4814(ND)2022	NILESH SHARMA VSAJAY GUPTA	Application under any other provisions- IBC	8/3/2024	sign and true copy of every page	arpitkumar
368	19-01-2024	0710102065102023(No.of Docs 3)	0710102065102023/5	INTERLOCUTORY APPLICATION (I.B.C)/3941(ND)2023	RAJESH PANDEY VSRAVINDRA KUMAR MINTRI	Sec 60(5)	8/3/2024	need order of nclt	Ravi Bhushan AOR
369	10/2/2024	0710102015222019(No.of Docs 2)	0710102015222019/3	COMPANY PETITION (COMPANIES ACT)/48(ND)2008	MANOJ KUMAR GUPTA & ORS VS. RAJESH BUILDCON & INFRASTRUCTURE PVT. LTD. & ORS	Application under any other provisions	8/3/2024	Oder missing	sanchitgarg99
370	10/2/2024	0710102015222019(No.of Docs 2)	0710102015222019/3	COMPANY PETITION (COMPANIES ACT)/48(ND)2008	MANOJ KUMAR GUPTA & ORS VS. RAJESH BUILDCON & INFRASTRUCTURE PVT. LTD. & ORS	Application under any other provisions	8/3/2024	Oder missing	sanchitgarg99
371	10/2/2024	0710102015222019(No.of Docs 2)	0710102015222019/3	COMPANY PETITION (COMPANIES ACT)/48(ND)2008	MANOJ KUMAR GUPTA & ORS VS. RAJESH BUILDCON & INFRASTRUCTURE PVT. LTD. & ORS	Application under any other provisions	8/3/2024	Oder missing	sanchitgarg99
372	6/3/2024	0710102076912022(No.of Docs 1)	0710102076912022/11	COMPANY PETITION IB (IBC)/702(ND)2022	EDELWEISS ASSET RECONSTRUCTION COM LIMITED VS. ORIENTAL TRIMEX LIMITED	IBC under Sec 7	8/3/2024	bookmarking mandatory Order missing	lex.corpn@gmail.com
373	7/3/2024	0710102041412023(No.of Docs 1)	0710102041412023/11	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/39(ND)2023	LEISURE CORP PRIVATE LIMITED	Sec. 230-232 - Second Motion	8/3/2024	annexure not mention in index, page no. missing in annexure pages ,	PRALaw
374	28-02-2024	0710102025592023(No.of Docs 1)	0710102025592023/3	INTERLOCUTORY APPLICATION (I.B.C)/1839(ND)2023	DINESH SOOD VS DAUDAYAL AGGARWALA	Application under any other provisions- IBC	8/3/2024	book marking mandatory as per index	varunjainj@yahoo.com
375	28-02-2024	0710102025462023(No.of Docs 1)	0710102025462023/3	INTERLOCUTORY APPLICATION (I.B.C)/1837(ND)2023	DINESH SOOD VS DAUDAYAL AGGARWALA	Application under any other provisions- IBC	8/3/2024	book marking mandatory as per index and index missing	varunjainj@yahoo.com

376	17-02-2024	0710102024582023(No.of Docs 2)	0710102024582023/2	INTERLOCUTORY APPLICATION (I.B.C)/1746(ND)2023	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124
377	17-02-2024	0710102024582023(No.of Docs 2)	0710102024582023/2	INTERLOCUTORY APPLICATION (I.B.C)/1746(ND)2023	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124
378	17-02-2024	0710102024582023(No.of Docs 2)	0710102024582023/2	INTERLOCUTORY APPLICATION (I.B.C)/1746(ND)2023	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124
379	17-02-2024	0710102024582023(No.of Docs 2)	0710102024582023/2	INTERLOCUTORY APPLICATION (I.B.C)/1746(ND)2023	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124
380	17-02-2024	0710102024582023(No.of Docs 2)	0710102024582023/2	INTERLOCUTORY APPLICATION (I.B.C)/1746(ND)2023	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124
381	17-02-2024	0710102024582023(No.of Docs 2)	0710102024582023/2	INTERLOCUTORY APPLICATION (I.B.C)/1746(ND)2023	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124
382	17-02-2024	0710102024582023(No.of Docs 2)	0710102024582023/2	INTERLOCUTORY APPLICATION (I.B.C)/1746(ND)2023	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124
383	17-02-2024	0710102024582023(No.of Docs 2)	0710102024582023/2	INTERLOCUTORY APPLICATION (I.B.C)/1746(ND)2023	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124
384	17-02-2024	0710102024582023(No.of Docs 2)	0710102024582023/2	INTERLOCUTORY APPLICATION (I.B.C)/1746(ND)2023	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124
385	17-02-2024	0710102024582023(No.of Docs 2)	0710102024582023/2	INTERLOCUTORY APPLICATION (I.B.C)/1746(ND)2023	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124
386	17-02-2024	0710102024582023(No.of Docs 2)	0710102024582023/2	INTERLOCUTORY APPLICATION (I.B.C)/1746(ND)2023	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124
387	26-02-2024	0710102067362023(No.of Docs 2)	0710102067362023/1	INTERLOCUTORY APPLICATION (I.B.C)/435(ND)2024	SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL VS. SANJAY BANSAL	Application under any other provisions-IBC.Sec. 45 (1)	7/3/2024	Oder delay	bihusharma
388	26-02-2024	0710102067362023(No.of Docs 2)	0710102067362023/1	INTERLOCUTORY APPLICATION (I.B.C)/435(ND)2024	SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL VS. SANJAY BANSAL	Application under any other provisions-IBC.Sec. 45 (1)	7/3/2024	Oder delay	bihusharma
389	26-02-2024	0710200412962017(No.of Docs 2)	0710200412962017/8	COMPANY PETITION (COMPANIES ACT)/427(ND)2017	GEETA BATHLA VS DP PLASTICS PVT. LTD. & ORS.	Sec. 241(1)	7/3/2024	delay order	sonalijoon
390	2/3/2024	0710102013492024(No.of Docs 2)	0710102013492024/1	CONTEMPT PETITION (IBC)/7(ND)2024	SH. GYAN CHANDRA MISRA VSCEO M. LOKESH I.A.S	Rule 11 of NCLT, 2016	7/3/2024	order missing of nclt	avinashbhati6
391	4/1/2024	0710102039792023(No.of Docs 1)	0710102039792023/5	INTERLOCUTORY APPLICATION (I.B.C)/2472(ND)2023	VINAY KUMAR SINGHAL FOR P .G ADVERTISING PVT LTD VS. DIVISIONAL COMMERCIAL MANAGER NORTHERN RAILWAY NEW DELHI	Sec 60(5)	7/3/2024	bookmarking pagination numbering missing as per index Order missing need every pages sign	AMMA
392	19-02-2024	0710102106142023(No.of Docs 1)	0710102106142023/3	COMPANY PETITION IB (IBC)/25(ND)2024	RAJSHILA SYNTHETICS PRIVATE LIMITED VS. ACTIONMILANO BRANDS LIMITED	IBC Under Sec 9	7/3/2024	Oder delay	akshaygoel
393	19-02-2024	0710102106142023(No.of Docs 1)	0710102106142023/3	COMPANY PETITION IB (IBC)/25(ND)2024	RAJSHILA SYNTHETICS PRIVATE LIMITED VS. ACTIONMILANO BRANDS LIMITED	IBC Under Sec 9	7/3/2024	Oder delay	akshaygoel
394	26-02-2024	0710102046022023(No.of Docs 2)	0710102046022023/9	COMPANY PETITION IB (IBC)/431(PB)2023	RATCHET LABORATORIES LIMITED	IBC Under Sec 10	7/3/2024	bookmarking mandatory Oder missing	advharshrivedi
395	25-07-2023	0710102065282023(No.of Docs 0)	0710102065282023/12	INTERLOCUTORY APPLICATION (I.B.C)/4583(ND)2023	STATE BANK OF INDIA VSZILLION INFRAPROJECTS PVT LTD	Sec 60(5)	7/3/2024	bookmarking mandatory and Oder missing	
396	9/2/2024	0710102093922022(No.of Docs 2)	0710102093922022/8	COMPANY PETITION (COMPANIES ACT)/210(ND)2022	MAHESH GUPTA VS. GOPI NATH PVT LTD	Sec. 241(1),Sec. 242(4)	7/3/2024	require order and sign of every page	ashishgupta2310
397	9/2/2024	0710102093922022(No.of Docs 2)	0710102093922022/8	COMPANY PETITION (COMPANIES ACT)/210(ND)2022	MAHESH GUPTA VS. GOPI NATH PVT LTD	Sec. 241(1),Sec. 242(4)	7/3/2024	require order and sign of every page	ashishgupta2310

398	27-02-2024	0710102091842022(No.of Docs 2)	0710102091842022/8	COMPANY PETITION IB (IBC)/825(ND)2022	BANK OF MAHARASHTRA VS. GAURAV BANSAL	Section 95(1)	7/3/2024	Oder delay	NAMIT SURI
399	4/3/2024	0710102063482021(No.of Docs 2)	0710102063482021/36	INTERLOCUTORY APPLICATION (I.B.C)/4267(ND)2021	RAJEEV KUMAR RAIZADA VSSARASH EXPORTS SERVICES PRIVATE LIMITED	Application under any other provisions- IBC	7/3/2024	bookmarking mandatory and Oder delay	Rajeev Raizada
400	27-02-2024	0710102092022022(No.of Docs 2)	0710102092022022/5	COMPANY PETITION IB (IBC)/826(ND)2022	BANK OF MAHARASHTRA VS. SUNITA BANSAL	Section 95(1)	7/3/2024	Oder delay	NAMIT SURI
401	26-02-2024	0710102082332023(No.of Docs 3)	0710102082332023/1	COMPANY PETITION (COMPANIES ACT)/188(ND)2023	SANDEEP ANAND VS. C.P. WORLD LINES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/3/2024	bookmarking mandatory	sksharma@nclt
402	8/2/2024	0710102054462021(No.of Docs 2)	0710102054462021/5	COMPANY PETITION IB (IBC)/445(ND)2021	M/S A.S. LEATHERS THROUGH ITS PROP. ANIL KHINCHI VS. M/S. SARTHAK FIBROTEX PRIVATE LIMITED	IBC Under Sec 9	7/3/2024	Order missing	akhil.shankhwar1
403	4/1/2024	0710102039792023(No.of Docs 1)	0710102039792023/5	INTERLOCUTORY APPLICATION (I.B.C)/2472(ND)2023	VINAY KUMAR SINGHAL FOR P .G ADVERTISING PVT LTD VS. DIVISIONAL COMMERCIAL MANAGER NORTHERN RAILWAY NEW DELHI	Sec 60(5)	7/3/2024	bookmarking pagination numbering missing as per index Order missing need every pages sign	AMMA
404	23-07-2023	0710102064552023(No.of Docs 0)	0710102064552023/5	INTERLOCUTORY APPLICATION (I.B.C)/4288(ND)2023	ANISH AGARWAL VS. YOGENDER GARG	Application under any other provisions- IBC	7/3/2024	true copy missing and Oder missing	
405	19-02-2024	0710102106142023(No.of Docs 1)	0710102106142023/3	COMPANY PETITION IB (IBC)/25(ND)2024	RAJSHILA SYNTHETICS PRIVATE LIMITED VS. ACTIONMILANO BRANDS LIMITED	IBC Under Sec 9	7/3/2024	Oder delay	akshaygoel
406	8/2/2024	0710102054462021(No.of Docs 2)	0710102054462021/5	COMPANY PETITION IB (IBC)/445(ND)2021	M/S A.S. LEATHERS THROUGH ITS PROP. ANIL KHINCHI VS. M/S. SARTHAK FIBROTEX PRIVATE LIMITED	IBC Under Sec 9	7/3/2024	Order missing	akhil.shankhwar1
407	8/2/2024	0710102054462021(No.of Docs 2)	0710102054462021/5	COMPANY PETITION IB (IBC)/445(ND)2021	M/S A.S. LEATHERS THROUGH ITS PROP. ANIL KHINCHI VS. M/S. SARTHAK FIBROTEX PRIVATE LIMITED	IBC Under Sec 9	7/3/2024	Order missing	akhil.shankhwar1
408	8/2/2024	0710102054462021(No.of Docs 2)	0710102054462021/5	COMPANY PETITION IB (IBC)/445(ND)2021	M/S A.S. LEATHERS THROUGH ITS PROP. ANIL KHINCHI VS. M/S. SARTHAK FIBROTEX PRIVATE LIMITED	IBC Under Sec 9	7/3/2024	Order missing	akhil.shankhwar1
409	8/2/2024	0710102054462021(No.of Docs 2)	0710102054462021/5	COMPANY PETITION IB (IBC)/445(ND)2021	M/S A.S. LEATHERS THROUGH ITS PROP. ANIL KHINCHI VS. M/S. SARTHAK FIBROTEX PRIVATE LIMITED	IBC Under Sec 9	7/3/2024	Order missing	akhil.shankhwar1
410	8/2/2024	0710102054462021(No.of Docs 2)	0710102054462021/5	COMPANY PETITION IB (IBC)/445(ND)2021	M/S A.S. LEATHERS THROUGH ITS PROP. ANIL KHINCHI VS. M/S. SARTHAK FIBROTEX PRIVATE LIMITED	IBC Under Sec 9	7/3/2024	Order missing	akhil.shankhwar1
411	19-02-2024	0710102106142023(No.of Docs 1)	0710102106142023/3	COMPANY PETITION IB (IBC)/25(ND)2024	RAJSHILA SYNTHETICS PRIVATE LIMITED VS. ACTIONMILANO BRANDS LIMITED	IBC Under Sec 9	7/3/2024	Oder delay	akshaygoel
412	2/3/2024	0710102013492024(No.of Docs 2)	0710102013492024/1	CONTEMPT PETITION (IBC)/7(ND)2024	SH. GYAN CHANDRA MISRA VSCEO M. LOKESH I.A.S	Rule 11 of NCLT, 2016	7/3/2024	order missing of nclt	avinashbhati6
413	27-02-2024	0710102091822022(No.of Docs 2)	0710102091822022/3	COMPANY PETITION IB (IBC)/821(ND)2022	BANK OF MAHARASHTRA VS. MYWISH YOGESH SHAH	Section 95(1)	7/3/2024	Oder delay	NAMIT SURI
414	4/1/2024	0710102039792023(No.of Docs 1)	0710102039792023/5	INTERLOCUTORY APPLICATION (I.B.C)/2472(ND)2023	VINAY KUMAR SINGHAL FOR P .G ADVERTISING PVT LTD VS. DIVISIONAL COMMERCIAL MANAGER NORTHERN RAILWAY NEW DELHI	Sec 60(5)	7/3/2024	bookmarking pagination numbering missing as per index Order missing need every pages sign	AMMA
415	4/1/2024	0710102039792023(No.of Docs 1)	0710102039792023/5	INTERLOCUTORY APPLICATION (I.B.C)/2472(ND)2023	VINAY KUMAR SINGHAL FOR P .G ADVERTISING PVT LTD VS. DIVISIONAL COMMERCIAL MANAGER NORTHERN RAILWAY NEW DELHI	Sec 60(5)	7/3/2024	bookmarking pagination numbering missing as per index Order missing need every pages sign	AMMA
416	5/3/2024	0710102047782023(No.of Docs 1)	0710102047782023/1	COMPANY PETITION IB (IBC)/526(ND)2023	GAURAV MITTAL VS. EDELWEISS ASSET RECONSTRUCTION COMPANY	Section 94(1)	7/3/2024	bookmarking mandatory index missing	Vidhisha
417	26-02-2024	0710102052732023(No.of Docs 2)	0710102052732023/1	INTERLOCUTORY APPLICATION (COMPANIES ACT)/228(ND)2023	NWAS KUMAR & ORS. VS. MR. SHAILENDRA SINGH	Rule 11 of NCLT	7/3/2024	Wrong file	advshivanshu

418	3/1/2024	0710102000732024(No.of Docs 0)	0710102000732024/1	COMPANY PETITION IB (IBC)/63(ND)2024	KAEFER PRIVATE LIMITED	IBC Section 59	7/3/2024	Oder missing pagination numbering missing as per index	
419	27-02-2024	0710102107432020(No.of Docs 2)	0710102107432020/5	COMPANY PETITION IB (IBC)/1097(ND)2020	VOLKSWAGEN FINANCE PRIVATE LIMITED VS. TARUN KAPOOR	Section 95(1)	7/3/2024	need every page sign and oder missing	rrglawoffice
420	27-02-2024	0710102010572024(No.of Docs 3)	0710102010572024/1	INTERLOCUTORY APPLICATION (I.B.C)/580(ND)2024	DHIRENDAR SINGH ADHIKARI VS. SH. PANKAJ NARANG	Sec 60(5)	7/3/2024	Oder missing and index missing in bookmarking	Harishtaneja78
421	4/3/2024	0710102078852020(No.of Docs 5)	0710102078852020/11	INTERLOCUTORY APPLICATION (I.B.C)/3255(PB)2020	CHANDRA PRAKASH VS. SMV AGENCIES PVT LTD	Sec 30	7/3/2024	need every pages sign missing and Oder missing Index missing in bookmarking vol - 3 bookmarking mandatory 4-sub bookmarking pagination numbering missing as per index	sanyam65
422	8/2/2024	0710102054462021(No.of Docs 2)	0710102054462021/5	COMPANY PETITION IB (IBC)/445(ND)2021	M/S A.S. LEATHERS THROUGH ITS PROP. ANIL KHINCHI VS. M/S. SARTHAK FIBROTEX PRIVATE LIMITED	IBC Under Sec 9	7/3/2024	Order missing	akhil.shankhwar1
423	8/2/2024	0710102054462021(No.of Docs 2)	0710102054462021/5	COMPANY PETITION IB (IBC)/445(ND)2021	M/S A.S. LEATHERS THROUGH ITS PROP. ANIL KHINCHI VS. M/S. SARTHAK FIBROTEX PRIVATE LIMITED	IBC Under Sec 9	7/3/2024	Order missing	akhil.shankhwar1
424	8/2/2024	0710102054462021(No.of Docs 2)	0710102054462021/5	COMPANY PETITION IB (IBC)/445(ND)2021	M/S A.S. LEATHERS THROUGH ITS PROP. ANIL KHINCHI VS. M/S. SARTHAK FIBROTEX PRIVATE LIMITED	IBC Under Sec 9	7/3/2024	Order missing	akhil.shankhwar1
425	2/3/2024	0710102013492024(No.of Docs 2)	0710102013492024/1	CONTEMPT PETITION (IBC)/7(ND)2024	SH. GYAN CHANDRA MISRA VSCEO M. LOKESH I.A.S	Rule 11 of NCLT, 2016	7/3/2024	order missing of nclt	avinashbhati6
426	2/3/2024	0710102013492024(No.of Docs 2)	0710102013492024/1	CONTEMPT PETITION (IBC)/7(ND)2024	SH. GYAN CHANDRA MISRA VSCEO M. LOKESH I.A.S	Rule 11 of NCLT, 2016	7/3/2024	order missing of nclt	avinashbhati6
427	27-02-2024	0710102023762020(No.of Docs 1)	0710102023762020/22	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/3/2024	bookmarking mandatory	R K GUPTA
428	27-02-2024	0710102023762020(No.of Docs 1)	0710102023762020/23	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/3/2024	bookmarking pagination numbering missing as per index	R K GUPTA
429	6/2/2024	0710102042702021(No.of Docs 2)	0710102042702021/14	COMPANY PETITION IB (IBC)/297(ND)2021	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	7/3/2024	need order	abhyudaisingh
430	6/2/2024	0710102042702021(No.of Docs 2)	0710102042702021/14	COMPANY PETITION IB (IBC)/297(ND)2021	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	7/3/2024	need order	abhyudaisingh
431	6/2/2024	0710102042702021(No.of Docs 2)	0710102042702021/14	COMPANY PETITION IB (IBC)/297(ND)2021	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	7/3/2024	need order	abhyudaisingh
432	6/2/2024	0710102042702021(No.of Docs 2)	0710102042702021/14	COMPANY PETITION IB (IBC)/297(ND)2021	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	7/3/2024	need order	abhyudaisingh
433	4/3/2024	0710102042702021(No.of Docs 2)	0710102042702021/15	COMPANY PETITION IB (IBC)/297(ND)2021	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	7/3/2024	Oder missing	knlegal
434	26-02-2024	0710102039322021(No.of Docs 2)	0710102039322021/5	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	7/3/2024	true copy missing in all annexures welfare missed court fee	sonalijoon
435	26-02-2024	0710102039322021(No.of Docs 2)	0710102039322021/8	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	7/3/2024	Oder delay and 1rs court fee missing and put on ticket blank side in vakalatnama	sonalijoon
436	9/2/2024	0710102093922022(No.of Docs 2)	0710102093922022/8	COMPANY PETITION (COMPANIES ACT)/210(ND)2022	MAHESH GUPTA VS. GOPI NATH PVT LTD	Sec. 241(1),Sec. 242(4)	7/3/2024	require order and sign of every page	ashishgupta2310

437	26-02-2024	0710102039322021(No.of Docs 2)	0710102039322021/6	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	7/3/2024	Oder delay and welfare ticket missing	sonalijoon
438	26-02-2024	0710102039322021(No.of Docs 2)	0710102039322021/7	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	7/3/2024	Oder delay	sonalijoon
439	27-02-2024	0710102103332023(No.of Docs 2)	0710102103332023/1	COMPANY PETITION IB (IBC)/43(ND)2024	SREI EQUIPMENT FINANCE LIMITED VS. NURIT PROPERTIES PRIVATE LIMITED	IBC under Sec 7	7/3/2024	Oder missing	shambonandy
440	26-02-2024	0710102067362023(No.of Docs 2)	0710102067362023/1	INTERLOCUTORY APPLICATION (I.B.C)/435(ND)2024	SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL VS. SANJAY BANSAL	Application under any other provisions- IBC,Sec. 45 (1)	7/3/2024	Oder delay	bihusharma
441	26-02-2024	0710102071372023(No.of Docs 2)	0710102071372023/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/302(ND)2023	MR. NIWAS KUMAR & ORS. VS. MR. SHAILENDRA SINGH	Rule 11 of NCLT	7/3/2024	incomplete file	advshivanshu
442	9/2/2024	0710102093922022(No.of Docs 2)	0710102093922022/8	COMPANY PETITION (COMPANIES ACT)/210(ND)2022	MAHESH GUPTA VS. GOPI NATH PVT LTD	Sec. 241(1),Sec. 242(4)	7/3/2024	require order and sign of every page	ashishgupta2310
443	6/6/2023	0710102050962023(No.of Docs 0)	0710102050962023/4	COMPANY PETITION IB (IBC)/406(ND)2023	ALEXANDER ASSOCIATES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	IBC Section 59	7/3/2024	3rs court fee missing in vakalatnama and Oder missing	
444	4/3/2024	0710102049472023(No.of Docs 1)	0710102049472023/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/66(ND)2023	INFOGIX INTERNATIONAL PRIVATE LIMITED	Sec. 230-232, Sec 234	7/3/2024	Oder delay	arjunsingh
445	26-02-2024	0710102067362023(No.of Docs 2)	0710102067362023/1	INTERLOCUTORY APPLICATION (I.B.C)/435(ND)2024	SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL VS. SANJAY BANSAL	Application under any other provisions- IBC,Sec. 45 (1)	7/3/2024	Oder delay	bihusharma
446	26-02-2024	0710102000122022(No.of Docs 1)	0710102000122022/5	COMPANY PETITION IB (IBC)/34(ND)2022	INTEC CAPITAL LIMITED VS. VIJAY KUMAR SINGH	Section 95(1)	6/3/2024	incomplete file	prakashlegaladvisers
447	2/3/2024	0710102133632019(No.of Docs 2)	0710102133632019/23	COMPANY PETITION IB (IBC)/3240(ND)2019	M/S. NUEVOSOL ENERGY PRIVATE LIMITED VS. M/S ARKUN SOLAR PRIVATE LIMITED	IBC Under Sec 9	6/3/2024	book marking mandatory as per index and sign of every pages with true copy	kvgcclawchambers
448	22-07-2022	0710102003732020(No.of Docs 4)	0710102003732020/11	COMPANY PETITION IB (IBC)/215(ND)2020	MAYFAIR BIOTECH PRIVATE LIMITED VS. GOOD VALUE CHEMICALS PRIVATE LIMITED	IBC Under Sec 9	6/3/2024	require order	AjaySingh
449	22-07-2022	0710102003732020(No.of Docs 4)	0710102003732020/11	COMPANY PETITION IB (IBC)/215(ND)2020	MAYFAIR BIOTECH PRIVATE LIMITED VS. GOOD VALUE CHEMICALS PRIVATE LIMITED	IBC Under Sec 9	6/3/2024	require order	AjaySingh
450	22-07-2022	0710102003732020(No.of Docs 4)	0710102003732020/11	COMPANY PETITION IB (IBC)/215(ND)2020	MAYFAIR BIOTECH PRIVATE LIMITED VS. GOOD VALUE CHEMICALS PRIVATE LIMITED	IBC Under Sec 9	6/3/2024	require order	AjaySingh
451	22-07-2022	0710102003732020(No.of Docs 4)	0710102003732020/11	COMPANY PETITION IB (IBC)/215(ND)2020	MAYFAIR BIOTECH PRIVATE LIMITED VS. GOOD VALUE CHEMICALS PRIVATE LIMITED	IBC Under Sec 9	6/3/2024	require order	AjaySingh
452	22-07-2022	0710102003732020(No.of Docs 4)	0710102003732020/11	COMPANY PETITION IB (IBC)/215(ND)2020	MAYFAIR BIOTECH PRIVATE LIMITED VS. GOOD VALUE CHEMICALS PRIVATE LIMITED	IBC Under Sec 9	6/3/2024	require order	AjaySingh
453	22-07-2022	0710102003732020(No.of Docs 4)	0710102003732020/11	COMPANY PETITION IB (IBC)/215(ND)2020	MAYFAIR BIOTECH PRIVATE LIMITED VS. GOOD VALUE CHEMICALS PRIVATE LIMITED	IBC Under Sec 9	6/3/2024	require order	AjaySingh
454	22-07-2022	0710102003732020(No.of Docs 4)	0710102003732020/11	COMPANY PETITION IB (IBC)/215(ND)2020	MAYFAIR BIOTECH PRIVATE LIMITED VS. GOOD VALUE CHEMICALS PRIVATE LIMITED	IBC Under Sec 9	6/3/2024	require order	AjaySingh
455	22-07-2022	0710102003732020(No.of Docs 4)	0710102003732020/11	COMPANY PETITION IB (IBC)/215(ND)2020	MAYFAIR BIOTECH PRIVATE LIMITED VS. GOOD VALUE CHEMICALS PRIVATE LIMITED	IBC Under Sec 9	6/3/2024	require order	AjaySingh
456	22-07-2022	0710102003732020(No.of Docs 4)	0710102003732020/11	COMPANY PETITION IB (IBC)/215(ND)2020	MAYFAIR BIOTECH PRIVATE LIMITED VS. GOOD VALUE CHEMICALS PRIVATE LIMITED	IBC Under Sec 9	6/3/2024	require order	AjaySingh

457	26-02-2024	0710102039322021(No.of Docs 2)	0710102039322021/9	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	6/3/2024	Oder delay	sonalijoon
458	26-02-2024	0710102000122022(No.of Docs 1)	0710102000122022/5	COMPANY PETITION IB (IBC)/34(ND)2022	INTEC CAPITAL LIMITED VS. VIJAY KUMAR SINGH	Section 95(1)	6/3/2024	incomplete file	prakashlegaladvisers
459	26-02-2024	0710102000122022(No.of Docs 1)	0710102000122022/5	COMPANY PETITION IB (IBC)/34(ND)2022	INTEC CAPITAL LIMITED VS. VIJAY KUMAR SINGH	Section 95(1)	6/3/2024	incomplete file	prakashlegaladvisers
460	26-02-2024	0710102000122022(No.of Docs 1)	0710102000122022/5	COMPANY PETITION IB (IBC)/34(ND)2022	INTEC CAPITAL LIMITED VS. VIJAY KUMAR SINGH	Section 95(1)	6/3/2024	incomplete file	prakashlegaladvisers
461	4/3/2024	0710102015172022(No.of Docs 2)	0710102015172022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/31(ND)2022	HYBRID ENGINEERING CONSULTANTS PRIVATE LIMITED VS. P.P. SYNTEX PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/3/2024	order missing of nclt	cshema09
462	4/3/2024	0710102015172022(No.of Docs 2)	0710102015172022/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/31(ND)2022	HYBRID ENGINEERING CONSULTANTS PRIVATE LIMITED VS. P.P. SYNTEX PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/3/2024	order missing of nclt	cshema09
463	5/3/2024	0710102022662022(No.of Docs 2)	0710102022662022/5	INTERLOCUTORY APPLICATION (I.B.C)/1536(PB)2022	HUZEFA FAKHRI SITABKHAN VS. CENTRAL WAREHOUSING CORPORATION	Sec 60(5)	6/3/2024	order missing of nclt	paroma29
464	3/3/2024	0710102030322022(No.of Docs 2)	0710102030322022/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/45(ND)2022	AKITA ELECTRONICS PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/3/2024	book marking mandatory as per index and order delay	GLOBIZ
465	28-02-2024	0710102035152022(No.of Docs 1)	0710102035152022/3	INTERLOCUTORY APPLICATION (I.B.C)/2176(ND)2022	UMESH CHAND GOYAL RP M/S VHV BEVERAGES PVT. LTD. VS. M/S CRYSTAL BEVERAGES THROUGH PIYUSH AGGARWAL	Sec 60(5)	6/3/2024	this is wrong file pls check your order	advsanpan
466	28-02-2024	0710102035152022(No.of Docs 1)	0710102035152022/3	INTERLOCUTORY APPLICATION (I.B.C)/2176(ND)2022	UMESH CHAND GOYAL RP M/S VHV BEVERAGES PVT. LTD. VS. M/S CRYSTAL BEVERAGES THROUGH PIYUSH AGGARWAL	Sec 60(5)	6/3/2024	this is wrong file pls check your order	advsanpan
467	28-02-2024	0710102035152022(No.of Docs 1)	0710102035152022/3	INTERLOCUTORY APPLICATION (I.B.C)/2176(ND)2022	UMESH CHAND GOYAL RP M/S VHV BEVERAGES PVT. LTD. VS. M/S CRYSTAL BEVERAGES THROUGH PIYUSH AGGARWAL	Sec 60(5)	6/3/2024	this is wrong file pls check your order	advsanpan
468	28-02-2024	0710102035152022(No.of Docs 1)	0710102035152022/3	INTERLOCUTORY APPLICATION (I.B.C)/2176(ND)2022	UMESH CHAND GOYAL RP M/S VHV BEVERAGES PVT. LTD. VS. M/S CRYSTAL BEVERAGES THROUGH PIYUSH AGGARWAL	Sec 60(5)	6/3/2024	this is wrong file pls check your order	advsanpan
469	4/3/2024	0710102058792022(No.of Docs 3)	0710102058792022/2	INTERLOCUTORY APPLICATION (I.B.C)/6198(ND)2022	SAJEVE BHUSHAN DEORA VSFREIGHT SYSTEMS INDIA PVT LTD	Application under any other provisions- IBC	6/3/2024	true copy missing in Annexure Oder missing	advaks@yahoo.co.in
470	4/3/2024	0710102058792022(No.of Docs 3)	0710102058792022/2	INTERLOCUTORY APPLICATION (I.B.C)/6198(ND)2022	SAJEVE BHUSHAN DEORA VSFREIGHT SYSTEMS INDIA PVT LTD	Application under any other provisions- IBC	6/3/2024	true copy missing in Annexure Oder missing	advaks@yahoo.co.in
471	4/3/2024	0710102058792022(No.of Docs 3)	0710102058792022/2	INTERLOCUTORY APPLICATION (I.B.C)/6198(ND)2022	SAJEVE BHUSHAN DEORA VSFREIGHT SYSTEMS INDIA PVT LTD	Application under any other provisions- IBC	6/3/2024	true copy missing in Annexure Oder missing	advaks@yahoo.co.in
472	4/3/2024	0710102058792022(No.of Docs 3)	0710102058792022/2	INTERLOCUTORY APPLICATION (I.B.C)/6198(ND)2022	SAJEVE BHUSHAN DEORA VSFREIGHT SYSTEMS INDIA PVT LTD	Application under any other provisions- IBC	6/3/2024	true copy missing in Annexure Oder missing	advaks@yahoo.co.in
473	29-02-2024	0710102050292023(No.of Docs 1)	0710102050292023/6	INTERLOCUTORY APPLICATION (I.B.C)/3279(ND)2023	PANKAJ NARANG VS. VINEET AGARWAL	19(2)	6/3/2024	incomplete file	shubhampaliwal
474	29-02-2024	0710102056832023(No.of Docs 2)	0710102056832023/4	COMPANY PETITION IB (IBC)/414(ND)2023	SHIV SHAKTI INTERNATIONAL PRIVATE LIMITED VS. P K TIMBER PRIVATE LIMITED	IBC Under Sec 9	6/3/2024	need order of nclt	karangandhii
475	12/2/2024	0710102065012023(No.of Docs 2)	0710102065012023/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	6/3/2024	delay file according to order	saxena&saxena
476	12/2/2024	0710102065012023(No.of Docs 2)	0710102065012023/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	6/3/2024	delay file according to order	saxena&saxena

477	12/2/2024	0710102065012023(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	6/3/2024	delay file according to order	saxena&saxena
478	12/2/2024	0710102065012023(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	6/3/2024	delay file according to order	saxena&saxena
479	12/2/2024	0710102065012023(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	6/3/2024	delay file according to order	saxena&saxena
480	12/2/2024	0710102065012023(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	6/3/2024	delay file according to order	saxena&saxena
481	12/2/2024	0710102065012023(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	6/3/2024	delay file according to order	saxena&saxena
482	12/2/2024	0710102065012023(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	6/3/2024	delay file according to order	saxena&saxena
483	12/2/2024	0710102065012023(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	6/3/2024	delay file according to order	saxena&saxena
484	12/2/2024	0710102067692023(No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	6/3/2024	Oder missing bookmarking mandatory	saxena&saxena
485	12/2/2024	0710102067692023(No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	6/3/2024	Oder missing bookmarking mandatory	saxena&saxena
486	12/2/2024	0710102067692023(No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	6/3/2024	Oder missing bookmarking mandatory	saxena&saxena
487	12/2/2024	0710102067692023(No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	6/3/2024	Oder missing bookmarking mandatory	saxena&saxena
488	4/3/2024	0710102063442023(No.of Docs 1)	0710102063442023/3	INTERLOCUTORY APPLICATION (I.B.C)/5164(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 66(1)	6/3/2024	bookmarking mandatory Oder missing and 25 welfare ticket 3rs court fee missing in vakalatnama	snslegal
489	24-02-2024	0710102080992023(No.of Docs 2)	0710102080992023/1	COMPANY PETITION IB (IBC)/107(ND)2024	VISION ONE INDIA CONSULTING SERVICES PRIVATE LIMITED VS. ASHOK TWARI	Section 95(1)	6/3/2024	Oder missing	rbsingh@2016
490	29-02-2024	0710102081302023(No.of Docs 4)	0710102081302023/1	COMPANY APPLICATION(COMPANIES ACT)/346(ND)2023	AMITA JHAVERI VS. HERO MOTOCROP LIMITED	Rule 11 of NCLT	6/3/2024	book marking mandatory as per index and sign of every pages	D19062021
491	5/3/2024	0710102086562023(No.of Docs 1)	0710102086562023/3	COMPANY PETITION IB (IBC)/637(ND)2023	KALPA COMMERCIAL LIMITED VS. MERATASK ENTERPRISES PRIVATE LIMITED	IBC under Sec 7	6/3/2024	book marking mandatory as per index mismatched notary page no 6 do sign	trscompsecy
492	5/3/2024	0710102091482023(No.of Docs 2)	0710102091482023/3	COMPANY PETITION IB (IBC)/670(ND)2023	VINEET POLYFAB PRIVATE LIMITED VS. VINIT KNITTINGS PRIVATE LIMITED	IBC Under Sec 9	6/3/2024	pages 1 to 24 sign of every pages and order missing	advsanyam
493	4/3/2024	0710102101232023(No.of Docs 1)	0710102101232023/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/78(ND)2023	PARSHAV INVESTMENT AND TRADING COMPANY LIMITED	Sec. 230-232 - Second Motion	6/3/2024	Oder missing	PLILLP
494	27-02-2024	0710102002122023(No.of Docs 1)	0710102002122023/3	COMPANY PETITION IB (IBC)/33(ND)2023	HIMALAYA ECO PARK & RESORTS VS. VINAY GUPTA	Section 95(1)	6/3/2024	put on ticket blank side in vakalatnama	prakashlegaladvisers

495	1/3/2024	0710102108282023(No.of Docs 2)	0710102108282023/1	COMPANY PETITION IB (IBC)/35(ND)2024	INTELLO LABS PRIVATE LIMITED VS. INFRA COOL PRIVATE LIMITED	IBC Under Sec 9	6/3/2024	NEED TO FILE IA	SDPSPartners
496	1/3/2024	0710102108282023(No.of Docs 2)	0710102108282023/1	COMPANY PETITION IB (IBC)/35(ND)2024	INTELLO LABS PRIVATE LIMITED VS. INFRA COOL PRIVATE LIMITED	IBC Under Sec 9	6/3/2024	NEED TO FILE IA	SDPSPartners
497	1/3/2024	0710102108282023(No.of Docs 2)	0710102108282023/1	COMPANY PETITION IB (IBC)/35(ND)2024	INTELLO LABS PRIVATE LIMITED VS. INFRA COOL PRIVATE LIMITED	IBC Under Sec 9	6/3/2024	NEED TO FILE IA	SDPSPartners
498	1/3/2024	0710102108282023(No.of Docs 2)	0710102108282023/1	COMPANY PETITION IB (IBC)/35(ND)2024	INTELLO LABS PRIVATE LIMITED VS. INFRA COOL PRIVATE LIMITED	IBC Under Sec 9	6/3/2024	NEED TO FILE IA	SDPSPartners
499	26-02-2024	0710102000362024(No.of Docs 2)	0710102000362024/1	INTERLOCUTORY APPLICATION (I.B.C)/171(PB)2024	KOTAK MAHINDRA BANK VS. MR. ASHISH SINGH	Sec 60(5)	6/3/2024	notary mismatched and order missing	counselgulshan@gmail
500	26-02-2024	0710102000362024(No.of Docs 2)	0710102000362024/1	INTERLOCUTORY APPLICATION (I.B.C)/171(PB)2024	KOTAK MAHINDRA BANK VS. MR. ASHISH SINGH	Sec 60(5)	6/3/2024	notary mismatched and order missing	counselgulshan@gmail
501	26-02-2024	0710102000362024(No.of Docs 2)	0710102000362024/1	INTERLOCUTORY APPLICATION (I.B.C)/171(PB)2024	KOTAK MAHINDRA BANK VS. MR. ASHISH SINGH	Sec 60(5)	6/3/2024	notary mismatched and order missing	counselgulshan@gmail
502	26-02-2024	0710102000362024(No.of Docs 2)	0710102000362024/1	INTERLOCUTORY APPLICATION (I.B.C)/171(PB)2024	KOTAK MAHINDRA BANK VS. MR. ASHISH SINGH	Sec 60(5)	6/3/2024	notary mismatched and order missing	counselgulshan@gmail
503	26-02-2024	0710102001012024(No.of Docs 2)	0710102001012024/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/21(ND)2024	GREATER NOIDA INDUSTRIAL AUTHORITY THROUGH ITS MANAGER VS. MR. SHAILENDRA SINGH	Rule 11 of NCLT	6/3/2024	missing page no 1 to 26 in file and sign. (reply)	abhi4064
504	26-02-2024	0710102001012024(No.of Docs 2)	0710102001012024/3	INTERLOCUTORY APPLICATION(COMPANIES ACT)/21(ND)2024	GREATER NOIDA INDUSTRIAL AUTHORITY THROUGH ITS MANAGER VS. MR. SHAILENDRA SINGH	Rule 11 of NCLT	6/3/2024	missing page no 1 to 26 in file and sign.	abhi4064
505	5/3/2024	0710102007332024(No.of Docs 1)	0710102007332024/1	RESTORATION APPLICATION (IBC)/7(ND)2024	DECCANS SAFETY GLASS WORKS PRIVATE LIMITED VS. ATS TOWNSHIP PRIVATE LIMITED	Rule 11 of NCLT, 2016	6/3/2024	Order missing and sign with true copy of annexures	arjundewan
506	3/3/2024	0710102010982024(No.of Docs 2)	0710102010982024/3	INTERLOCUTORY APPLICATION (I.B.C)/504(PB)2024	FINDOC FINVEST PRIVATE LIMITED VS. MR. SURENDRA RAJ GANG	Sec 60(5)	6/3/2024	order and affidavit missing in file	spsc
507	26-02-2024	0710200412962017(No.of Docs 2)	0710200412962017/9	COMPANY PETITION (COMPANIES ACT)/427(ND)2017	GEETA BATHLA VS DP PLASTICS PVT. LTD. & ORS.	Sec. 241(1)	6/3/2024	delay order	sonalijoon
508	26-02-2024	0710200412962017(No.of Docs 2)	0710200412962017/10	COMPANY PETITION (COMPANIES ACT)/427(ND)2017	GEETA BATHLA VS DP PLASTICS PVT. LTD. & ORS.	Sec. 241(1)	6/3/2024	delay order	sonalijoon
509	28-02-2024	0710102108622023(No.of Docs 1)	0710102108622023/1	COMPANY PETITION IB (IBC)/74(ND)2024	INVOICE DISCOUNTERS OF ADAPTION FACILITY MANAGEMENT PVT LTD THROUGH MR ARUNAVA GHOSH VS. CBRE SOUTH ASIA PRIVATE LIMITED	IBC Under Sec 9	5/3/2024	Oder missing	sjalanco1234
510	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
511	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
512	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
513	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
514	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
515	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
516	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
517	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
518	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
519	24-02-2024	0710102073762023(No.of Docs 2)	0710102073762023/1	INTERLOCUTORY APPLICATION (I.B.C)/6527(ND)2023	SHRAVAN KUMAR VISHNOI VSSATYAJIT SINGH MAJITHIA	Sec 66(1)	5/3/2024	Oder delay	vipinkushwahaadv

520	24-02-2024	0710102073762023(No.of Docs 2)	0710102073762023/1	INTERLOCUTORY APPLICATION (I.B.C)/6527(ND)2023	SHRAVAN KUMAR VISHNOI VSSATYAJIT SINGH MAJITHIA	Sec 66(1)	5/3/2024	Oder delay	vipinkushwahaadv
521	24-02-2024	0710102073762023(No.of Docs 2)	0710102073762023/1	INTERLOCUTORY APPLICATION (I.B.C)/6527(ND)2023	SHRAVAN KUMAR VISHNOI VSSATYAJIT SINGH MAJITHIA	Sec 66(1)	5/3/2024	Oder delay	vipinkushwahaadv
522	24-02-2024	0710102073762023(No.of Docs 2)	0710102073762023/1	INTERLOCUTORY APPLICATION (I.B.C)/6527(ND)2023	SHRAVAN KUMAR VISHNOI VSSATYAJIT SINGH MAJITHIA	Sec 66(1)	5/3/2024	Oder delay	vipinkushwahaadv
523	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
524	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
525	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
526	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
527	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
528	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
529	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
530	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
531	24-02-2024	0710102032072018(No.of Docs 2)	0710102032072018/35	COMPANY PETITION IB (IBC)/05(ND)2019	ASHTBHUIJ OCEAN MOVERS PRIVATE LIMITED VS. SARASH EXPORTS SERVICES PRIVATE LIMITED	IBC Under Sec 9	5/3/2024	Oder missing	samarendrakradv
532	23-02-2024	0710102107252023(No.of Docs 1)	0710102107252023/1	INTERLOCUTORY APPLICATION (I.B.C)/143(ND)2024	THE BANK OF MAHARASHTRA LIMITED VS. NAVINDER SINGH SOIN	Application under any other provisions- IBC	5/3/2024	Oder missing and bookmarking mandatory	azeem2112
533	20-02-2024	0710102102242023(No.of Docs 1)	0710102102242023/9	COMPANY PETITION IB (IBC)/764(ND)2023	ALPHA FERTILIZER (INDIA) PRIVATE LIMITED VS. RALPH AGRI SCIENCE PRIVATE LIMITED	IBC Under Sec 9	5/3/2024	bookmarking pagination numbering missing as per index put on ticket blank side in vakalatnama	mahimamalhotra
534	28-02-2024	0710102065022022(No.of Docs 1)	0710102065022022/22	INTERLOCUTORY APPLICATION (I.B.C)/4176(ND)2022	SAI TECH MEDICARE PRIVATE LIMITED VSALCHEMIST LIMITED	Sec 60(5)	5/3/2024	require order	kgconsorsilp
535	23-02-2024	0710102008462024(No.of Docs 2)	0710102008462024/1	INTERLOCUTORY APPLICATION (I.B.C)/907(ND)2024	DEVENDRA KUMAR LODHA -RP OF MAINFRAME ENERGY SOLUTION PVT LTD VS. HDFC BANK LTD	Sec 60(5)	5/3/2024	index missing book marking mandatory and 1 rs court fee missed	DKLODHA
536	28-02-2024	0710102012522023(No.of Docs 2)	0710102012522023/5	COMPANY PETITION (COMPANIES ACT)/44(PB)2023	KRISHAN KUMAR BHARGAVA VS. CAXTON PRESS PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	5/3/2024	book marking as per index and and require order sign of every page of reply and sign and true copy of annexures	justitia
537	20-02-2024	0710102102242023(No.of Docs 1)	0710102102242023/9	COMPANY PETITION IB (IBC)/764(ND)2023	ALPHA FERTILIZER (INDIA) PRIVATE LIMITED VS. RALPH AGRI SCIENCE PRIVATE LIMITED	IBC Under Sec 9	5/3/2024	bookmarking pagination numbering missing as per index put on ticket blank side in vakalatnama	mahimamalhotra
538	20-02-2024	0710102102242023(No.of Docs 1)	0710102102242023/9	COMPANY PETITION IB (IBC)/764(ND)2023	ALPHA FERTILIZER (INDIA) PRIVATE LIMITED VS. RALPH AGRI SCIENCE PRIVATE LIMITED	IBC Under Sec 9	5/3/2024	bookmarking pagination numbering missing as per index put on ticket blank side in vakalatnama	mahimamalhotra
539	20-02-2024	0710102102242023(No.of Docs 1)	0710102102242023/9	COMPANY PETITION IB (IBC)/764(ND)2023	ALPHA FERTILIZER (INDIA) PRIVATE LIMITED VS. RALPH AGRI SCIENCE PRIVATE LIMITED	IBC Under Sec 9	5/3/2024	bookmarking pagination numbering missing as per index put on ticket blank side in vakalatnama	mahimamalhotra
540	23-02-2024	0710102008462024(No.of Docs 2)	0710102008462024/1	INTERLOCUTORY APPLICATION (I.B.C)/907(ND)2024	DEVENDRA KUMAR LODHA -RP OF MAINFRAME ENERGY SOLUTION PVT LTD VS. HDFC BANK LTD	Sec 60(5)	5/3/2024	index missing book marking mandatory and 1 rs court fee missed	DKLODHA
541	1/3/2024	0710102014302024(No.of Docs 1)	0710102014302024/1	EXECUTION PETITION/1(ND)2024	SHRI T.R. ARYA VS. SMT. SWARNA DILAWRI	Sec 424 (3)	5/3/2024	page 4 to 8 require sign with true copy	nanda@deka
542	28-02-2024	0710102097202023(No.of Docs 2)	0710102097202023/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/75(ND)2023	AXIN OVERSEAS LIMITED VS. SARLA OVERSEAS LIMITED	Sec. 230-232 - Second Motion	5/3/2024	need every pages sign	lexforiconsulting

543	24-02-2024	0710102032072018(No.of Docs 2)	0710102032072018/37	COMPANY PETITION IB (IBC)/05(ND)2019	ASHTBHUI OCEAN MOVERS PRIVATE LIMITED VS. SARASH EXPORTS SERVICES PRIVATE LIMITED	IBC Under Sec 9	5/3/2024	Oder missing	samarendrakravd
544	24-02-2024	0710102082642023(No.of Docs 2)	0710102082642023/9	INTERLOCUTORY APPLICATION (I.B.C)/5144(ND)2023	GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY THROUGH ITS MANAGER (BUILDER) VS. MR. GAURAV KATIYAR RESOLUTION PROFESSIONAL FOR M/S EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Sec 60(5)	5/3/2024	Oder missing and need every pages sign	Pankaj_NCLT
545	28-02-2024	0710102024672020(No.of Docs 2)	0710102024672020/14	COMPANY PETITION IB (IBC)/687(PB)2020	ALLAHABAD BANK VS. M/S MAHAMAYA EXPORTS PRIVATE LIMITED	IBC under Sec 7	5/3/2024	sign and true copy require of every pages	reemakhorana
546	26-02-2024	0710102008612022(No.of Docs 1)	0710102008612022/4	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	5/3/2024	court Fees 3 Rs Compulsory , Index Missing, Bookmarking Compulsory	Advrohit1989
547	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
548	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
549	23-02-2024	0710102008462024(No.of Docs 2)	0710102008462024/1	INTERLOCUTORY APPLICATION (I.B.C)/907(ND)2024	DEVENDRA KUMAR LODHA -RP OF MAINFRAME ENERGY SOLUTION PVT LTD VS. HDFC BANK LTD	Sec 60(5)	5/3/2024	index missing book marking mandatory and 1 rs court fee missed	DKLODHA
550	23-02-2024	0710102008462024(No.of Docs 2)	0710102008462024/1	INTERLOCUTORY APPLICATION (I.B.C)/907(ND)2024	DEVENDRA KUMAR LODHA -RP OF MAINFRAME ENERGY SOLUTION PVT LTD VS. HDFC BANK LTD	Sec 60(5)	5/3/2024	index missing book marking mandatory and 1 rs court fee missed	DKLODHA
551	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
552	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
553	8/2/2024	0710102080322023(No.of Docs 2)	0710102080322023/2	INTERLOCUTORY APPLICATION (I.B.C)/5094(ND)2023	SHRAVAN KUMAR VISHNOI VS. SENIOR SUPERINTENDENT OF POLICE	Sec 60(5)	5/3/2024	Oder delay	vipinkushwahaadv
554	5/3/2024	0710102002142024(No.of Docs 2)	0710102002142024/1	INTERLOCUTORY APPLICATION (I.B.C)/1008(ND)2024	ANIL KUMAR MITTAL VSBUBBLES SABHARWAL	Application under any other provisions- IBC	5/3/2024	order missing of nclt	advpallavsaxena
555	8/2/2024	0710102080322023(No.of Docs 2)	0710102080322023/2	INTERLOCUTORY APPLICATION (I.B.C)/5094(ND)2023	SHRAVAN KUMAR VISHNOI VS. SENIOR SUPERINTENDENT OF POLICE	Sec 60(5)	5/3/2024	Oder delay	vipinkushwahaadv
556	5/3/2024	0710102002142024(No.of Docs 2)	0710102002142024/1	INTERLOCUTORY APPLICATION (I.B.C)/1008(ND)2024	ANIL KUMAR MITTAL VSBUBBLES SABHARWAL	Application under any other provisions- IBC	5/3/2024	order missing of nclt	advpallavsaxena
557	24-02-2024	0710102009962024(No.of Docs 1)	0710102009962024/1	INTERLOCUTORY APPLICATION (I.B.C)/588(ND)2024	SH BALBIR SINGH MALHOTRA VS. SH SATYA PRAKASH GUPTA	Sec 60(5)	5/3/2024	Oder missing	sonalanand99
558	8/2/2024	0710102080322023(No.of Docs 2)	0710102080322023/2	INTERLOCUTORY APPLICATION (I.B.C)/5094(ND)2023	SHRAVAN KUMAR VISHNOI VS. SENIOR SUPERINTENDENT OF POLICE	Sec 60(5)	5/3/2024	Oder delay	vipinkushwahaadv
559	8/2/2024	0710102080322023(No.of Docs 2)	0710102080322023/2	INTERLOCUTORY APPLICATION (I.B.C)/5094(ND)2023	SHRAVAN KUMAR VISHNOI VS. SENIOR SUPERINTENDENT OF POLICE	Sec 60(5)	5/3/2024	Oder delay	vipinkushwahaadv
560	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
561	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
562	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
563	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
564	5/3/2024	0710102002142024(No.of Docs 2)	0710102002142024/1	INTERLOCUTORY APPLICATION (I.B.C)/1008(ND)2024	ANIL KUMAR MITTAL VSBUBBLES SABHARWAL	Application under any other provisions- IBC	5/3/2024	order missing of nclt	advpallavsaxena

565	5/3/2024	0710102002142024(No.of Docs 2)	0710102002142024/1	INTERLOCUTORY APPLICATION (I.B.C)/1008(ND)2024	ANIL KUMAR MITTAL VSBUBBLES SABHARWAL	Application under any other provisions- IBC	5/3/2024	order missing of nclt	advpallavsaxena
566	27-02-2024	0710102000752024(No.of Docs 2)	0710102000752024/1	INTERLOCUTORY APPLICATION (I.B.C)/232(ND)2024	SURYA KANT JAIPURIA VSTHE CANARA BANK LIMITED	Rule 11 of NCLT, 2016	5/3/2024	bookmarking mandatory	snslegal
567	24-02-2024	0710102032072018(No.of Docs 2)	0710102032072018/36	COMPANY PETITION IB (IBC)/05(ND)2019	ASHTBHUUJ OCEAN MOVERS PRIVATE LIMITED VS. SARASH EXPORTS SERVICES PRIVATE LIMITED	IBC Under Sec 9	5/3/2024	Oder missing	samarendrakradv
568	26-02-2024	0710102074422023(No.of Docs 2)	0710102074422023/6	COMPANY PETITION IB (IBC)/552(ND)2023	AGARWAL COAL CORPORATION PRIVATE LIMITED VS. ARYAN ISPAT AND POWER PRIVATE LIMITED	IBC Under Sec 9	5/3/2024	need every page sign and order delay	rakesh@12
569	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
570	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
571	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
572	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
573	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
574	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
575	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
576	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/3/2024	put court fee blank side on vakalatanama and missing order of nclt	Tanujgulati0800
577	29-02-2024	0710102050292023(No.of Docs 3)	0710102050292023/7	INTERLOCUTORY APPLICATION (I.B.C)/3279(ND)2023	PANKAJ NARANG VS. VINEET AGARWAL	19(2)	4/3/2024	pagination missing in book marking remove double numbering volume 2 book marking missing and true copy need every page need order of nclt.	shubhampaliwal
578	23-02-2024	0710102050632023(No.of Docs 1)	0710102050632023/2	COMPANY PETITION IB (IBC)/503(ND)2023	HEMANT GOYAL	Section 94(1)	4/3/2024	bookmarking mandatory and Oder missing	vishishtnclt
579	1/3/2024	0710102052092023(No.of Docs 2)	0710102052092023/4	COMPANY PETITION IB (IBC)/428(ND)2023	NIKITA DHINGRA VS. JASMINE BUILDMART PRIVATE LIMITED	IBC under Sec 7	4/3/2024	Oder missing	lokeshbhola
580	1/3/2024	0710102052072023(No.of Docs 2)	0710102052072023/4	COMPANY PETITION IB (IBC)/429(ND)2023	MEERA SACHDEVA VS. JASMINE BUILDMART PRIVATE LIMITED	IBC under Sec 7	4/3/2024	Oder missing	lokeshbhola
581	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/3/2024	put court fee blank side on vakalatanama and missing order of nclt	Tanujgulati0800
582	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/3/2024	put court fee blank side on vakalatanama and missing order of nclt	Tanujgulati0800
583	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/3/2024	put court fee blank side on vakalatanama and missing order of nclt	Tanujgulati0800
584	26-02-2024	0710102090872020(No.of Docs 2)	0710102090872020/4	COMPANY APPLICATION(COMPANIES ACT)/584(ND)2020	GEETA BATHLA VS. ARYAN PRESS PRIVATE LIMITED & ORS.	Rule 11 of NCLT	4/3/2024	welfare fee paste on blank side on vakalatnama	sonalijoon
585	24-02-2024	0710102009942024(No.of Docs 1)	0710102009942024/1	INTERLOCUTORY APPLICATION (I.B.C)/587(ND)2024	AMAN PRUTHI & ANR VS. SH SATYA PRAKASH GUPTA	Sec 60(5)	4/3/2024	Oder missing	sonalanand99
586	23-02-2024	0710102066792023(No.of Docs 2)	0710102066792023/7	COMPANY PETITION (COMPANIES ACT)/161(ND)2023	VIDHI SHARMA VS. GREEN BANANA PROPERTIES PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	4/3/2024	ticket put on blank side in vakalatnama	arjunmalik05
587	23-02-2024	0710102066742023(No.of Docs 1)	0710102066742023/11	COMPANY PETITION (COMPANIES ACT)/163(ND)2023	VIDHI SHARMA VS. GREEN APPLE PROPERTIES PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	4/3/2024	welfare not clear	arjunmalik05

588	24-02-2024	0710102009932024(No.of Docs 1)	0710102009932024/1	INTERLOCUTORY APPLICATION (I.B.C)681(ND)2024	PANKAJ NARANG VSVINEET AGGARAWAL	Sec 60(5)	4/3/2024	index missing in bookmarking	Harishtaneja78
589	26-02-2024	0710102090872020(No.of Docs 2)	0710102090872020/5	COMPANY APPLICATION(COMPANIES ACT)/584(ND)2020	GEETA BATHLA VS. ARYAN PRESS PRIVATE LIMITED & ORS.	Rule 11 of NCLT	4/3/2024	missed 3 rs court fee and paste welfare fee on blank side of vakalatnama delay order	sonalijoon
590	26-02-2024	0710102090872020(No.of Docs 2)	0710102090872020/6	COMPANY APPLICATION(COMPANIES ACT)/584(ND)2020	GEETA BATHLA VS. ARYAN PRESS PRIVATE LIMITED & ORS.	Rule 11 of NCLT	4/3/2024	delay order and proof of service not seen	sonalijoon
591	24-02-2024	0710102013692024(No.of Docs 1)	0710102013692024/1	INTERLOCUTORY APPLICATION (I.B.C)677(ND)2024	ARVIND MITTAL	Application under any other provisions- IBC	4/3/2024	Oder missing	Atulbhatia
592	29-02-2024	0710102073402023(No.of Docs 4)	0710102073402023/3	COMPANY APPLICATION(COMPANIES ACT)/347(ND)2023	LAXMI TALATI VS. SANGEETA @ CHANDANI	Rule 11 of NCLT	4/3/2024	book marking mandatory as per index and sign of every pages need order of every pages	D19062021
593	26-02-2024	0710102082272023(No.of Docs 2)	0710102082272023/4	INTERLOCUTORY APPLICATION (I.B.C)5200(ND)2023	MANOJ KUNWAR VS. YOGESH SETHI	Sec 60(5)	4/3/2024	Oder missing	niclegal
594	26-02-2024	0710102081342023(No.of Docs 2)	0710102081342023/2	COMPANY PETITION IB (IBC)/591(ND)2023	ILIAS HUSAIN VS. MALIHA REALTORS PRIVATE LIMITED	IBC under Sec 7	4/3/2024	bookmarking mandatory and put on ticket blank side in vakalatnama	Neeraj Yadav
595	26-02-2024	0710102085692023(No.of Docs 1)	0710102085692023/3	COMPANY APPEAL(COMPANIES ACT)/254(ND)2023	SURESH KUMAR KHERA VS. REGISTRAR OF COMPANIES DELHI AND HARYANA	Sec 252 (3)	4/3/2024	Book marking mandatory as per index.	14868
596	23-02-2024	0710102010562019(No.of Docs 2)	0710102010562019/21	COMPANY PETITION IB (IBC)/378(PB)2019	SWATI MERCHANTS PRIVATE LIMITED VS. AARCITY BUILDERS PRIVATE LIMITED	IBC under Sec 7	4/3/2024	need every pages sign	asa@asalegal.in
597	2/3/2024	0710102006422022(No.of Docs 1)	0710102006422022/2	COMPANY PETITION IB (IBC)/586(ND)2023	JAMMU AND KASHMIR BANK LIMITED VS. FERROUS INVESTMENTS PRIVATE LIMITED	IBC under Sec 7	4/3/2024	bookmarking mandatory and Oder delay	kandk
598	26-02-2024	0710102085572021(No.of Docs 2)	0710102085572021/6	INTERLOCUTORY APPLICATION (I.B.C)5634(ND)2021	MANOJ KUNWAR VS. YOGESH SETHI	Sec 60(5),Rule 11 of NCLT, 2016	4/3/2024	Oder missing	niclegal
599	14-02-2024	0710102094892023(No.of Docs 1)	0710102094892023/2	COMPANY APPEAL(COMPANIES ACT)/274(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TWENTY FIRST CENTURY ASSOCIATES PVT LTD)	Sec 252 (1) - By Government Body	4/3/2024	bookmarking pagination numbering index missing	CSSHARAD
600	14-02-2024	0710102094892023(No.of Docs 1)	0710102094892023/2	COMPANY APPEAL(COMPANIES ACT)/274(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TWENTY FIRST CENTURY ASSOCIATES PVT LTD)	Sec 252 (1) - By Government Body	4/3/2024	bookmarking pagination numbering index missing	CSSHARAD
601	14-02-2024	0710102094892023(No.of Docs 1)	0710102094892023/2	COMPANY APPEAL(COMPANIES ACT)/274(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TWENTY FIRST CENTURY ASSOCIATES PVT LTD)	Sec 252 (1) - By Government Body	4/3/2024	bookmarking pagination numbering index missing	CSSHARAD
602	14-02-2024	0710102094892023(No.of Docs 1)	0710102094892023/2	COMPANY APPEAL(COMPANIES ACT)/274(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TWENTY FIRST CENTURY ASSOCIATES PVT LTD)	Sec 252 (1) - By Government Body	4/3/2024	bookmarking pagination numbering index missing	CSSHARAD
603	2/3/2024	0710102102242023(No.of Docs 1)	0710102102242023/10	COMPANY PETITION IB (IBC)/764(ND)2023	ALPHA FERTILIZER (INDIA) PRIVATE LIMITED VS. RALPH AGRI SCIENCE PRIVATE LIMITED	IBC Under Sec 9	4/3/2024	delay order	mahimamalhotra
604	24-02-2024	0710102027652021(No.of Docs 1)	0710102027652021/4	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/74(ND)2021	MANOJ PROPERTIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/3/2024	bookmarking mandatory	RASTOGIFCS5
605	2/3/2024	0710102020302021(No.of Docs 2)	0710102020302021/6	INTERLOCUTORY APPLICATION (I.B.C)4032(PB)2021	KASHI VISWANATHAN SVARAMAN VSICICI BANK LIMITED	Application under any other provisions-IBC,Sec 50(1)	4/3/2024	delay order	sonalijoon
606	2/3/2024	0710102020302021(No.of Docs 2)	0710102020302021/6	INTERLOCUTORY APPLICATION (I.B.C)4032(PB)2021	KASHI VISWANATHAN SVARAMAN VSICICI BANK LIMITED	Application under any other provisions-IBC,Sec 50(1)	4/3/2024	delay order	sonalijoon
607	2/3/2024	0710102020302021(No.of Docs 2)	0710102020302021/6	INTERLOCUTORY APPLICATION (I.B.C)4032(PB)2021	KASHI VISWANATHAN SVARAMAN VSICICI BANK LIMITED	Application under any other provisions-IBC,Sec 50(1)	4/3/2024	delay order	sonalijoon
608	2/3/2024	0710102020302021(No.of Docs 2)	0710102020302021/6	INTERLOCUTORY APPLICATION (I.B.C)4032(PB)2021	KASHI VISWANATHAN SVARAMAN VSICICI BANK LIMITED	Application under any other provisions-IBC,Sec 50(1)	4/3/2024	delay order	sonalijoon
609	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/3/2024	put court fee blank side on vakalatanama and missing order of nclt	Tanujuglati0800

610	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/3/2024	put court fee blank side on vakalatanama and missing order of nclt	Tanujgulati0800
611	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/3/2024	put court fee blank side on vakalatanama and missing order of nclt	Tanujgulati0800
612	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/3/2024	put court fee blank side on vakalatanama and missing order of nclt	Tanujgulati0800
613	28-02-2024	0710102104252023(No.of Docs 1)	0710102104252023/8	INTERLOCUTORY APPLICATION (I.B.C)/491(ND)2024	BON LON PETROCHEM LLP VS PRAYAG POLYTECH PVT. LTD.	Application under any other provisions-IBC,Application under any other provisions-IBC	4/3/2024	bookmarking mandatory Oder missing	anoopclt
614	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/3/2024	put court fee blank side on vakalatanama and missing order of nclt	Tanujgulati0800
615	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/3/2024	put court fee blank side on vakalatanama and missing order of nclt	Tanujgulati0800
616	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/3/2024	put court fee blank side on vakalatanama and missing order of nclt	Tanujgulati0800
617	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/3/2024	put court fee blank side on vakalatanama and missing order of nclt	Tanujgulati0800
618	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/3/2024	put court fee blank side on vakalatanama and missing order of nclt	Tanujgulati0800
619	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/3/2024	put court fee blank side on vakalatanama and missing order of nclt	Tanujgulati0800
620	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/3/2024	put court fee blank side on vakalatanama and missing order of nclt	Tanujgulati0800
621	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/3/2024	put court fee blank side on vakalatanama and missing order of nclt	Tanujgulati0800
622	23-02-2024	0710102107292023(No.of Docs 1)	0710102107292023/1	INTERLOCUTORY APPLICATION (I.B.C)/141(ND)2024	THE BANK OF MAHARASHTRA LIMITED VS. BHUPENDER PAL SINGH	Application under any other provisions- IBC	4/3/2024	bookmarking mandatory and Oder missing	azeem2112
623	29-02-2024	0710102426212018(No.of Docs 2)	0710102426212018/62	COMPANY PETITION IB (IBC)/60(PB)2018	ORIENTAL BANK OF COMMERCE VS BINDALS SPONNGE INDUSTRIES LIMITED	IBC under Sec 7	4/3/2024	Oder delay need every pages sign	dk.sood@yahoo.com
624	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/3/2024	put court fee blank side on vakalatanama and missing order of nclt	Tanujgulati0800
625	23-02-2024	0710200424762018(No.of Docs 2)	0710200424762018/8	COMPANY PETITION (COMPANIES ACT)/254(ND)2018	MR. SHISH PAL YADAV & ORS. VS M/S BE DEVICE ENGINEERING PVT. LTD.	Sec. 241(1),Sec. 242(4)	4/3/2024	bookmarking mandatory	pawan_nclt
626	23-02-2024	0710200424762018(No.of Docs 3)	0710200424762018/7	COMPANY PETITION (COMPANIES ACT)/254(ND)2018	MR. SHISH PAL YADAV & ORS. VS M/S BE DEVICE ENGINEERING PVT. LTD.	Sec. 241(1),Sec. 242(4)	4/3/2024	bookmarking mandatory	pawan_nclt
627	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/3/2024	put court fee blank side on vakalatanama and missing order of nclt	Tanujgulati0800

628	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/3/2024	put court fee blank side on vakalatanama and missing order of nclt	Tanujgulati0800
629	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/3/2024	put court fee blank side on vakalatanama and missing order of nclt	Tanujgulati0800
630	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/3/2024	put court fee blank side on vakalatanama and missing order of nclt	Tanujgulati0800
631	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/3/2024	put court fee blank side on vakalatanama and missing order of nclt	Tanujgulati0800
632	28-02-2024	0710102108622023(No.of Docs 1)	0710102108622023/2	COMPANY PETITION IB (IBC)/74(ND)2024	INVOICE DISCOUNTERS OF ADAPTIO FACILITY MANAGEMENT PVT LTD THROUGH MR ARUNAVA GHOSH VS. CBRE SOUTH ASIA PRIVATE LIMITED	IBC Under Sec 9	4/3/2024	Oder missing	sjalanco1234
633	28-02-2024	0710102108622023(No.of Docs 2)	0710102108622023/3	COMPANY PETITION IB (IBC)/74(ND)2024	INVOICE DISCOUNTERS OF ADAPTIO FACILITY MANAGEMENT PVT LTD THROUGH MR ARUNAVA GHOSH VS. CBRE SOUTH ASIA PRIVATE LIMITED	IBC Under Sec 9	4/3/2024	Oder missing	sjalanco1234
634	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/3/2024	put court fee blank side on vakalatanama and missing order of nclt	Tanujgulati0800
635	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/3/2024	put court fee blank side on vakalatanama and missing order of nclt	Tanujgulati0800
636	23-02-2024	0710102002822024(No.of Docs 2)	0710102002822024/5	INTERLOCUTORY APPLICATION (I.B.C)/329(ND)2024	DEBASHIS NANDA	Application under any other provisions- IBC	4/3/2024	bookmarking mandatory	CSGAURAVJOSHI
637	23-02-2024	0710102003082024(No.of Docs 2)	0710102003082024/4	INTERLOCUTORY APPLICATION (I.B.C)/331(ND)2024	DEBASHIS NANDA	Application under any other provisions- IBC	4/3/2024	bookmarking mandatory	CSGAURAVJOSHI
638	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/3/2024	put court fee blank side on vakalatanama and missing order of nclt	Tanujgulati0800
639	24-02-2024	0710102105442023(No.of Docs 1)	0710102105442023/1	INTERLOCUTORY APPLICATION (I.B.C)/285(PB)2024	GOLF AVENUE WELFARE ASSOCIATION AND ANR. VS. MR. RAJESH KUMAR PARAKH	Sec 60(5)	4/3/2024	Oder delay	abhinavyagi
640	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/3/2024	put court fee blank side on vakalatanama and missing order of nclt	Tanujgulati0800
641	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/3/2024	put court fee blank side on vakalatanama and missing order of nclt	Tanujgulati0800
642	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/3/2024	put court fee blank side on vakalatanama and missing order of nclt	Tanujgulati0800
643	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/3/2024	put court fee blank side on vakalatanama and missing order of nclt	Tanujgulati0800
644	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/3/2024	put court fee blank side on vakalatanama and missing order of nclt	Tanujgulati0800

645	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/3/2024	put court fee blank side on vakalatanama and missing order of nclt	Tanujgulati0800
646	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/3/2024	put court fee blank side on vakalatanama and missing order of nclt	Tanujgulati0800
647	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/3/2024	put court fee blank side on vakalatanama and missing order of nclt	Tanujgulati0800
648	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/3/2024	put court fee blank side on vakalatanama and missing order of nclt	Tanujgulati0800
649	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/3/2024	put court fee blank side on vakalatanama and missing order of nclt	Tanujgulati0800
650	2/3/2024	0710120001892018(No.of Docs 3)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/3/2024	put court fee blank side on vakalatanama and missing order of nclt	Tanujgulati0800
651	1/3/2024	0710102009132024(No.of Docs 2)	0710102009132024/1	COMPANY PETITION IB (IBC)/72(ND)2024	M/S A-ONE HOMES VS. M2M BUILDTech PRIVATE LIMITED	IBC under Sec 7	4/3/2024	bookmarking mandatory as per index and Oder delay	ASDLawOffice
652	26-02-2024	0710102087762022(No.of Docs 2)	0710102087762022/2	INTERLOCUTORY APPLICATION (I.B.C)/6402(PB)2022	ENKAY INDIA RUBBER CO PVT LTD VSSUMERU PROCESSORS PVT LTD	Application under any other provisions- IBC	4/3/2024	delay order of nclt	rmalik2001
653	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
654	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
655	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
656	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
657	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
658	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
659	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
660	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
661	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
662	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
663	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
664	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
665	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
666	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
667	9/1/2024	0710102025982023(No.of Docs 2)	0710102025982023/12	INTERLOCUTORY APPLICATION (I.B.C)/2264(ND)2023	SHASHIKANT NEMANI VS. UNION BANK OF INDIA	Sec 60(5)	4/3/2024	require order of nclt	snslegal
668	9/1/2024	0710102025982023(No.of Docs 2)	0710102025982023/12	INTERLOCUTORY APPLICATION (I.B.C)/2264(ND)2023	SHASHIKANT NEMANI VS. UNION BANK OF INDIA	Sec 60(5)	4/3/2024	require order of nclt	snslegal

669	9/1/2024	0710102025982023(No.of Docs 2)	0710102025982023/12	INTERLOCUTORY APPLICATION (I.B.C)/2264(ND)2023	SHASHIKANT NEMANI VS. UNION BANK OF INDIA	Sec 60(5)	4/3/2024	require order of nclt	snslegal
670	9/1/2024	0710102025982023(No.of Docs 2)	0710102025982023/12	INTERLOCUTORY APPLICATION (I.B.C)/2264(ND)2023	SHASHIKANT NEMANI VS. UNION BANK OF INDIA	Sec 60(5)	4/3/2024	require order of nclt	snslegal
671	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
672	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
673	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
674	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
675	22-01-2024	0710102066312022(No.of Docs 2)	0710102066312022/1	INTERLOCUTORY APPLICATION (I.B.C)/4000(ND)2022	MOHIT KUMAR GUPTA VSSHIV RAMAN DUGGAL	Application under any other provisions- IBC	2/3/2024	Oder delay and bookmarking mandatory	rmalik2301
676	22-01-2024	0710102066312022(No.of Docs 2)	0710102066312022/1	INTERLOCUTORY APPLICATION (I.B.C)/4000(ND)2022	MOHIT KUMAR GUPTA VSSHIV RAMAN DUGGAL	Application under any other provisions- IBC	2/3/2024	Oder delay and bookmarking mandatory	rmalik2301
677	20-02-2024	0710102105252023(No.of Docs 2)	0710102105252023/2	INTERLOCUTORY APPLICATION (I.B.C)/6493(ND)2023	NAKULGUPTA VS. NATIONAL STOCK EXCHANGE INDIA LIMITED	Sec 60(5)	2/3/2024	Oder missing	lawjpv
678	22-02-2024	0710102086522022(No.of Docs 1)	0710102086522022/1	INTERLOCUTORY APPLICATION (I.B.C)/5136(ND)2022	ATIUTTAM PRASAD SINGH	Application under any other provisions- IBC	2/3/2024	Oder missing bookmarking pagination numbering missing as per index	ATIUTTAM
679	22-01-2024	0710102066312022(No.of Docs 2)	0710102066312022/1	INTERLOCUTORY APPLICATION (I.B.C)/4000(ND)2022	MOHIT KUMAR GUPTA VSSHIV RAMAN DUGGAL	Application under any other provisions- IBC	2/3/2024	Oder delay and bookmarking mandatory	rmalik2301
680	21-02-2024	0710200424962018(No.of Docs 2)	0710200424962018/18	COMPANY APPEAL(COMPANIES ACT)/632(ND)2018	GHAZIABAD ENGINEERING CO. PVT. LTD VS THE REGISTRAR OF COMPANIES	Application under any other provisions	2/3/2024	Oder missing	84@YOGESH.123
681	27-02-2024	0710102078942021(No.of Docs 2)	0710102078942021/18	INTERLOCUTORY APPLICATION (I.B.C)/4907(ND)2021	RAMA TOMAR & ORS VS. SARVOTTAM REALCON PRIVATE LIMITED	Sec 60(5)	2/3/2024	Oder missing	varunmudgal
682	10/7/2023	0710102058802023(No.of Docs 0)	0710102058802023/2	COMPANY PETITION IB (IBC)/407(ND)2023	UNIVERSAL POLYCHEM (INDIA) PRIVATE LIMITED VS. FUTURETECH COMMUNICATION PRIVATE LIMITED	IBC Under Sec 9	2/3/2024	require order	
683	22-02-2024	0710102071852021(No.of Docs 2)	0710102071852021/6	COMPANY PETITION IB (IBC)/79(ND)2022	JUMBO CHEMICAL AND ALLIED INDUSTRIES PRIVATE LIMITED VS. ARJUN INDUSTRIES LIMITED	IBC under Sec 7	2/3/2024	bookmarking mandatory and index	karunesh4449
684	22-02-2024	0710102057032023(No.of Docs 1)	0710102057032023/7	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	2/3/2024	wrong file	sfionclt
685	22-01-2024	0710102066312022(No.of Docs 2)	0710102066312022/1	INTERLOCUTORY APPLICATION (I.B.C)/4000(ND)2022	MOHIT KUMAR GUPTA VSSHIV RAMAN DUGGAL	Application under any other provisions- IBC	2/3/2024	Oder delay and bookmarking mandatory	rmalik2301
686	22-02-2024	0710102056542023(No.of Docs 1)	0710102056542023/8	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	2/3/2024	index missed	sfionclt
687	22-02-2024	0710102064972022(No.of Docs 1)	0710102064972022/4	INTERLOCUTORY APPLICATION (I.B.C)/3899(ND)2022	GAURAV MISRA VSINDUSIND BANK LIMITED	Sec 60(5)	2/3/2024	improper book marking	ashukansal@gmail.com
688	26-02-2024	0710102066312022(No.of Docs 2)	0710102066312022/2	INTERLOCUTORY APPLICATION (I.B.C)/4000(ND)2022	MOHIT KUMAR GUPTA VSSHIV RAMAN DUGGAL	Application under any other provisions- IBC	2/3/2024	bookmarking mandatory and Oder missing	rmalik2301
689	26-02-2024	0710102062712021(No.of Docs 2)	0710102062712021/6	INTERLOCUTORY APPLICATION (I.B.C)/4044(PB)2021	NIL INFRASTRUCTURE PRIVATE LIMITED VS. ALCHEMIST ASSET RECONSTRUCTION CO PRIVATE LIMITED	Rule 11 of NCLT, 2016	2/3/2024	Oder missing and bookmarking pagination numbering missing as per index	Laws.lance
690	28-02-2024	0710102008442024(No.of Docs 2)	0710102008442024/8	RESTORED COMPANY PETITION (IBC)/1(ND)2024	ARMOUR SECURITY INDIA PRIVATE LIMITED VS. AMBIENCE PRIVATE LIMITED	IBC Under Sec 9	2/3/2024	need sign and order	ocean@7769

691	26-02-2024	0710200412782018(No.of Docs 4)	0710200412782018/12	COMPANY PETITION (COMPANIES ACT)/273(ND)2018	MR. SARTHAK BATHLA VS M/S. ARYAN PRESS PVT. LTD. & ORS.	Sec. 58(3),Sec. 59	2/3/2024	affidavit address missing page 18 and page 62 notary missing and page 65 to 74 not readable translated copy require of every hindi page.	sonalijoon
692	20-02-2024	0710200412782018(No.of Docs 3)	0710200412782018/9	COMPANY PETITION (COMPANIES ACT)/273(ND)2018	MR. SARTHAK BATHLA VS M/S. ARYAN PRESS PVT. LTD. & ORS.	Sec. 58(3),Sec. 59	2/3/2024	wrong file	sonalijoon
693	1/3/2024	0710102000532024(No.of Docs 1)	0710102000532024/22	COMPANY PETITION IB (IBC)/45(ND)2024	IFCI LIMITED VS. COSMOS INDUSTRIES LIMITED	IBC under Sec 7	2/3/2024	bookmarking mandatory welfare ticket court 1rs fee missing put on ticket blank side in vakalatnama and index compulsory	advgmsingh
694	22-01-2024	0710102066312022(No.of Docs 2)	0710102066312022/1	INTERLOCUTORY APPLICATION (I.B.C)/4000(ND)2022	MOHIT KUMAR GUPTA VSSHIV RAMAN DUGGAL	Application under any other provisions- IBC	2/3/2024	Oder delay and bookmarking mandatory	rmalik2301
695	22-01-2024	0710102066312022(No.of Docs 2)	0710102066312022/1	INTERLOCUTORY APPLICATION (I.B.C)/4000(ND)2022	MOHIT KUMAR GUPTA VSSHIV RAMAN DUGGAL	Application under any other provisions- IBC	2/3/2024	Oder delay and bookmarking mandatory	rmalik2301
696	21-02-2024	0710200424962018(No.of Docs 2)	0710200424962018/18	COMPANY APPEAL(COMPANIES ACT)/632(ND)2018	GHAZIABAD ENGINEERING CO. PVT. LTD VS THE REGISTRAR OF COMPANIES	Application under any other provisions	2/3/2024	Oder missing	84@YOGESH.123
697	21-02-2024	0710200424962018(No.of Docs 2)	0710200424962018/18	COMPANY APPEAL(COMPANIES ACT)/632(ND)2018	GHAZIABAD ENGINEERING CO. PVT. LTD VS THE REGISTRAR OF COMPANIES	Application under any other provisions	2/3/2024	Oder missing	84@YOGESH.123
698	22-01-2024	0710102066312022(No.of Docs 2)	0710102066312022/1	INTERLOCUTORY APPLICATION (I.B.C)/4000(ND)2022	MOHIT KUMAR GUPTA VSSHIV RAMAN DUGGAL	Application under any other provisions- IBC	2/3/2024	Oder delay and bookmarking mandatory	rmalik2301
699	23-02-2024	0710102046982023(No.of Docs 1)	0710102046982023/1	INTERLOCUTORY APPLICATION (I.B.C)/3623(ND)2023	M/S. GILL & ASSOCIATE ENGINEERING CONSULTANTS PVT. LTD. VSALCHEMIST LIMITED	Sec 60(5)	2/3/2024	bookmarking mandatory	ashukansal@gmail.com
700	22-02-2024	0710102097252023(No.of Docs 1)	0710102097252023/1	TRANSFER APPLICATION (IBC)/2(PB)2024	CM SMITH & SONS LIMITED THROUGH ITS PROMOTER & SHAREHOLDER SHRI RATILAL SMITH VS. HAQ STEELS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	2/3/2024	incomplete file	rdharmendra47
701	23-02-2024	0710102046972023(No.of Docs 1)	0710102046972023/2	COMPANY PETITION IB (IBC)/505(ND)2023	PUSHPA GOYAL	Section 94(1)	2/3/2024	bookmarking mandatory and Oder missing	vishishtnclt
702	21-02-2024	0710102080062022(No.of Docs 1)	0710102080062022/10	COMPANY PETITION (COMPANIES ACT)/27(ND)2023	SHRI HARISH CHANDER VS. HEMKUNT BUSINESS SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Section 246	2/3/2024	bookmarking mandatory	NSK_KOCHHARNITIN
703	20-02-2024	0710102106722022(No.of Docs 2)	0710102106722022/4	COMPANY PETITION IB (IBC)/912(PB)2022	CANARA BANK THROUGH RP VS. ANKUR AGGARWAL	Section 95(1)	2/3/2024	need every pages sign with true copy	adityadewan
704	20-02-2024	0710102106722022(No.of Docs 2)	0710102106722022/4	COMPANY PETITION IB (IBC)/912(PB)2022	CANARA BANK THROUGH RP VS. ANKUR AGGARWAL	Section 95(1)	2/3/2024	need every pages sign with true copy	adityadewan
705	22-01-2024	0710102066312022(No.of Docs 2)	0710102066312022/1	INTERLOCUTORY APPLICATION (I.B.C)/4000(ND)2022	MOHIT KUMAR GUPTA VSSHIV RAMAN DUGGAL	Application under any other provisions- IBC	2/3/2024	Oder delay and bookmarking mandatory	rmalik2301
706	20-02-2024	0710102106722022(No.of Docs 2)	0710102106722022/4	COMPANY PETITION IB (IBC)/912(PB)2022	CANARA BANK THROUGH RP VS. ANKUR AGGARWAL	Section 95(1)	2/3/2024	need every pages sign with true copy	adityadewan
707	27-02-2024	0710102076462023(No.of Docs 2)	0710102076462023/10	COMPANY PETITION IB (IBC)/537(ND)2023	FINDOC FINVEST PRIVATE LIMITED VS. A F ENTERPRISES LIMITED	IBC under Sec 7	2/3/2024	notary not clear and mismatch	tewariamitabh
708	21-02-2024	0710102017962022(No.of Docs 2)	0710102017962022/13	COMPANY PETITION IB (IBC)/210(ND)2022	AIRWIL JKM INFRASTRUCTURE PVT. LTD VS. CADILLAC INFOTECH PVT. LTD.	IBC under Sec 7	2/3/2024	affidavit missing	asa@asalegal.in
709	29-01-2024	0710102029402022(No.of Docs 2)	0710102029402022/4	INTERLOCUTORY APPLICATION (I.B.C)/2022(ND)2022	PRABHUPREM BUILDCON PVT LTD VS. SARVOTTAM REALCON PRIVATE LIMITED	Sec 60(5)	2/3/2024	require oeder	gunjan
710	29-01-2024	0710102029402022(No.of Docs 2)	0710102029402022/4	INTERLOCUTORY APPLICATION (I.B.C)/2022(ND)2022	PRABHUPREM BUILDCON PVT LTD VS. SARVOTTAM REALCON PRIVATE LIMITED	Sec 60(5)	2/3/2024	require oeder	gunjan
711	29-01-2024	0710102029402022(No.of Docs 2)	0710102029402022/4	INTERLOCUTORY APPLICATION (I.B.C)/2022(ND)2022	PRABHUPREM BUILDCON PVT LTD VS. SARVOTTAM REALCON PRIVATE LIMITED	Sec 60(5)	2/3/2024	require oeder	gunjan
712	29-01-2024	0710102029402022(No.of Docs 2)	0710102029402022/4	INTERLOCUTORY APPLICATION (I.B.C)/2022(ND)2022	PRABHUPREM BUILDCON PVT LTD VS. SARVOTTAM REALCON PRIVATE LIMITED	Sec 60(5)	2/3/2024	require oeder	gunjan
713	21-02-2024	0710102037832022(No.of Docs 2)	0710102037832022/6	COMPANY PETITION (COMPANIES ACT)/96(ND)2022	HIRALAL VAISHANAV VS. B N G GLOBAL INDIA LIMITED	Sec. 7(7)	2/3/2024	require order	krishanita1981

714	22-01-2024	0710102066312022(No.of Docs 2)	0710102066312022/1	INTERLOCUTORY APPLICATION (I.B.C)/4000(ND)2022	MOHIT KUMAR GUPTA VSSHV RAMAN DUGGAL	Application under any other provisions- IBC	2/3/2024	Oder delay and bookmarking mandatory	rmailik2301
715	21-02-2024	0710200424962018(No.of Docs 2)	0710200424962018/18	COMPANY APPEAL(COMPANIES ACT)/632(ND)2018	GHAZIABAD ENGINEERING CO. PVT. LTD VS THE REGISTRAR OF COMPANIES	Application under any other provisions	2/3/2024	Oder missing	84@YOGESH.123
716	28-02-2024	0710102042522022(No.of Docs 1)	0710102042522022/7	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATELIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	2/3/2024	require order	ABHISHEKNEGI
717	28-02-2024	0710102042522022(No.of Docs 1)	0710102042522022/7	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATELIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	2/3/2024	require order	ABHISHEKNEGI
718	28-02-2024	0710102042522022(No.of Docs 1)	0710102042522022/7	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATELIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	2/3/2024	require order	ABHISHEKNEGI
719	28-02-2024	0710102042522022(No.of Docs 1)	0710102042522022/7	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATELIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	2/3/2024	require order	ABHISHEKNEGI
720	28-10-2023	0710102050222022(No.of Docs 4)	0710102050222022/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/91(ND)2022	SHREE DURGA HOME APPLIANCES PRIVATELIMITED VS. SUMMER COOL HOME APPLIANCES LIMITED	Sec. 230-232 - Second Motion	2/3/2024	bookmarking compulsory	Amitabh Nil
721	26-02-2024	0710102090872020(No.of Docs 2)	0710102090872020/7	COMPANY APPLICATION(COMPANIES ACT)/584(ND)2020	GEETA BATHLA VS. ARYAN PRESS PRIVATE LIMITED & ORS.	Rule 11 of NCLT	2/3/2024	delay order of nclt	sonalijoon
722	29-02-2024	0710102108752020(No.of Docs 2)	0710102108752020/6	COMPANY PETITION (COMPANIES ACT)/164(ND)2020	B.N. MEHTA VS. PGT COMPONENTS LIMITED	Sec. 97(1)	2/3/2024	bookmarking as per index	advraj77
723	20-02-2024	0710102067492020(No.of Docs 2)	0710102067492020/3	INTERLOCUTORY APPLICATION (I.B.C)/2528(PB)2020	MAHENDER KUMAR KHANDELWAL (RESOLUTION PROFESSIONAL) VS. FINSERVE SHARED SERVICES LIMITED	Sec 66(1)	2/3/2024	Oder missing bookmarking mandatory	KLAW
724	1/3/2024	0710102001152021(No.of Docs 2)	0710102001152021/14	COMPANY PETITION IB (IBC)/25(ND)2021	VOLKSWAGEN FINANCE PRIVATE LIMITED VS. SMT. PAVAN KAPOOR	Section 95(1)	2/3/2024	Oder delay	rrglawoffice
725	28-10-2023	0710102050222022(No.of Docs 4)	0710102050222022/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/91(ND)2022	SHREE DURGA HOME APPLIANCES PRIVATELIMITED VS. SUMMER COOL HOME APPLIANCES LIMITED	Sec. 230-232 - Second Motion	2/3/2024	bookmarking compulsory	Amitabh Nil
726	28-10-2023	0710102050222022(No.of Docs 4)	0710102050222022/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/91(ND)2022	SHREE DURGA HOME APPLIANCES PRIVATELIMITED VS. SUMMER COOL HOME APPLIANCES LIMITED	Sec. 230-232 - Second Motion	2/3/2024	bookmarking compulsory	Amitabh Nil
727	28-10-2023	0710102050222022(No.of Docs 4)	0710102050222022/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/91(ND)2022	SHREE DURGA HOME APPLIANCES PRIVATELIMITED VS. SUMMER COOL HOME APPLIANCES LIMITED	Sec. 230-232 - Second Motion	2/3/2024	bookmarking compulsory	Amitabh Nil
728	26-02-2024	0710200412962017(No.of Docs 2)	0710200412962017/7	COMPANY PETITION (COMPANIES ACT)/427(ND)2017	GEETA BATHLA VS DP PLASTICS PVT. LTD. & ORS.	Sec. 241(1)	2/3/2024	delay order	sonalijoon
729	10/7/2023	0710102058802023(No.of Docs 0)	0710102058802023/2	COMPANY PETITION IB (IBC)/407(ND)2023	UNIVERSAL POLYCHEM (INDIA) PRIVATELIMITED VS. FUTURETECH COMMUNICATION PRIVATE LIMITED	IBC Under Sec 9	2/3/2024	require order	
730	10/7/2023	0710102058802023(No.of Docs 0)	0710102058802023/2	COMPANY PETITION IB (IBC)/407(ND)2023	UNIVERSAL POLYCHEM (INDIA) PRIVATELIMITED VS. FUTURETECH COMMUNICATION PRIVATE LIMITED	IBC Under Sec 9	2/3/2024	require order	
731	21-02-2024	0710102083442023(No.of Docs 2)	0710102083442023/1	COMPANY PETITION IB (IBC)/646(ND)2023	STATE BANK OF INDIA VS. MOHNISH JAIN	Section 95(1)	2/3/2024	need every page sign and missing pagination in book marking.	sangallawassociates
732	21-02-2024	0710102084202023(No.of Docs 2)	0710102084202023/2	COMPANY PETITION (COMPANIES ACT)/219(ND)2023	RAVI KUMAR VS. JANKI JEWELLERS PVT. LTD (CIN - U51398DL2001PTC113322)	Sec. 59	2/3/2024	Oder delay and type english copy	pwrcorp

733	21-02-2024	0710102084202023(No.of Docs 2)	0710102084202023/2	COMPANY PETITION (COMPANIES ACT)/219(ND)2023	RAVI KUMAR VS. JANKI JEWELLERS PVT. LTD (CIN - U51398DL2001PTC113322)	Sec. 59	2/3/2024	Oder delay and type english copy	pwrcorp
734	21-02-2024	0710102084202023(No.of Docs 2)	0710102084202023/2	COMPANY PETITION (COMPANIES ACT)/219(ND)2023	RAVI KUMAR VS. JANKI JEWELLERS PVT. LTD (CIN - U51398DL2001PTC113322)	Sec. 59	2/3/2024	Oder delay and type english copy	pwrcorp
735	21-02-2024	0710102084202023(No.of Docs 2)	0710102084202023/2	COMPANY PETITION (COMPANIES ACT)/219(ND)2023	RAVI KUMAR VS. JANKI JEWELLERS PVT. LTD (CIN - U51398DL2001PTC113322)	Sec. 59	2/3/2024	Oder delay and type english copy	pwrcorp
736	22-02-2024	0710102084472023(No.of Docs 1)	0710102084472023/1	COMPANY PETITION IB (IBC)/92(ND)2024	CENTERAL BANK OF INDIA VS. SUMOHITA KAUR	Section 95(1)	2/3/2024	Oder missing	brijesh_tamber
737	21-02-2024	0710102007802022(No.of Docs 3)	0710102007802022/5	COMPANY PETITION (COMPANIES ACT)/19(ND)2022	NIKHIL RAJNIKANT PARMAR VS. PUSHPENDER KHAJOTIA	Sec. 241(1),Sec. 242(4)	2/3/2024	bookmarking pagination numbering missing as per index and need every pages sign	Therishark
738	23-02-2024	0710102046962023(No.of Docs 1)	0710102046962023/3	COMPANY PETITION IB (IBC)/483(ND)2023	AMIT GOYAL	Section 94(1)	2/3/2024	bookmarking mandatory and Oder missing	vishishtnct
739	10/7/2023	0710102058802023(No.of Docs 0)	0710102058802023/2	COMPANY PETITION IB (IBC)/407(ND)2023	UNIVERSAL POLYCHEM (INDIA) PRIVATE LIMITED VS. FUTURETECH COMMUNICATION PRIVATE LIMITED	IBC Under Sec 9	2/3/2024	require order	
740	21-02-2024	0710102007802022(No.of Docs 3)	0710102007802022/6	COMPANY PETITION (COMPANIES ACT)/19(ND)2022	NIKHIL RAJNIKANT PARMAR VS. PUSHPENDER KHAJOTIA	Sec. 241(1),Sec. 242(4)	2/3/2024	bookmarking pagination numbering missing as per index and need every pages sign	Therishark
741	20-02-2024	0710102106722022(No.of Docs 2)	0710102106722022/4	COMPANY PETITION IB (IBC)/912(PB)2022	CANARA BANK THROUGH RP VS. ANKUR AGGARWAL	Section 95(1)	2/3/2024	need every pages sign with true copy	adityadewan
742	23-02-2024	0710102026042023(No.of Docs 1)	0710102026042023/3	INTERLOCUTORY APPLICATION (I.B.C)/1667(ND)2023	MR. GAURAV MISRA VS. EMPLOYEE PROVIDENT FUND ORGANIZATION CHANDIGARH	Sec 60(5)	2/3/2024	bookmarking mandatory	ashukansal@gmail.com
743	20-02-2024	0710102083592021(No.of Docs 2)	0710102083592021/6	COMPANY PETITION IB (IBC)/699(ND)2021	STATE BANK OF INDIA VS. RAKESH NAYAR	Section 95(1)	2/3/2024	bookmarking pagination numbering missing	jupiterlegal
744	20-02-2024	0710102083592021(No.of Docs 2)	0710102083592021/6	COMPANY PETITION IB (IBC)/699(ND)2021	STATE BANK OF INDIA VS. RAKESH NAYAR	Section 95(1)	2/3/2024	bookmarking pagination numbering missing	jupiterlegal
745	20-02-2024	0710102083592021(No.of Docs 2)	0710102083592021/6	COMPANY PETITION IB (IBC)/699(ND)2021	STATE BANK OF INDIA VS. RAKESH NAYAR	Section 95(1)	2/3/2024	bookmarking pagination numbering missing	jupiterlegal
746	20-02-2024	0710102083592021(No.of Docs 2)	0710102083592021/6	COMPANY PETITION IB (IBC)/699(ND)2021	STATE BANK OF INDIA VS. RAKESH NAYAR	Section 95(1)	2/3/2024	bookmarking pagination numbering missing	jupiterlegal
747	27-02-2024	0710102081012021(No.of Docs 1)	0710102081012021/1	COMPANY PETITION IB (IBC)/677(ND)2021	INTEC CAPITAL LIMITED VS. SHEO KUMAR SINGH	Section 95(1)	2/3/2024	Wrong file	prakashlegaladvisers
748	27-02-2024	0710102081012021(No.of Docs 1)	0710102081012021/1	COMPANY PETITION IB (IBC)/677(ND)2021	INTEC CAPITAL LIMITED VS. SHEO KUMAR SINGH	Section 95(1)	2/3/2024	Wrong file	prakashlegaladvisers
749	27-02-2024	0710102081012021(No.of Docs 1)	0710102081012021/1	COMPANY PETITION IB (IBC)/677(ND)2021	INTEC CAPITAL LIMITED VS. SHEO KUMAR SINGH	Section 95(1)	2/3/2024	Wrong file	prakashlegaladvisers
750	27-02-2024	0710102081012021(No.of Docs 1)	0710102081012021/1	COMPANY PETITION IB (IBC)/677(ND)2021	INTEC CAPITAL LIMITED VS. SHEO KUMAR SINGH	Section 95(1)	2/3/2024	Wrong file	prakashlegaladvisers
751	22-02-2024	0710102086522022(No.of Docs 1)	0710102086522022/2	INTERLOCUTORY APPLICATION (I.B.C)/5136(ND)2022	ATIUTTAM PRASAD SINGH	Application under any other provisions- IBC	2/3/2024	bookmarking mandatory	ATIUTTAM
752	20-02-2024	0710102052332023(No.of Docs 2)	0710102052332023/1	COMPANY PETITION (COMPANIES ACT)/123(ND)2023	BHARAT DINESH VS. EXPORT PROMOTION COUNCIL FOR HANDICRAFTS	Sec. 169(4)	1/3/2024	bookmarking pagination numbering missing need every pages sign and true copy missing in Annexure affidavit date missing and notary not clear 65,72,75,127,128,129,133,137,138,139,42, this pages not clear welfare ticket not clear and put on both ticket blank side in vakalatnama	SRMLegal
753	20-02-2024	0710102052332023(No.of Docs 2)	0710102052332023/2	COMPANY PETITION (COMPANIES ACT)/123(ND)2023	BHARAT DINESH VS. EXPORT PROMOTION COUNCIL FOR HANDICRAFTS	Sec. 169(4)	1/3/2024	need every pages sign and true copy missing bookmarking pagination numbering missing affidavit date missing and notary not clear welfare ticket not clear put on blank side in vakalatnama 65,72,75,127,128,129,133,137,138,139,142, this pages not clear	SRMLegal
754	23-02-2024	0710102092852023(No.of Docs 1)	0710102092852023/1	INTERLOCUTORY APPLICATION (I.B.C)/6094(ND)2023	ADCOM SECURITAS PVT. LTD. VS. ALCHEMIST LIMITED	Sec 60(5)	1/3/2024	bookmarking mandatory as per index	ashukansal@gmail.com
755	29-02-2024	0710102081292023(No.of Docs 4)	0710102081292023/1	COMPANY APPLICATION(COMPANIES ACT)/349(ND)2023	LAXMI TALATI VS. ABHAY JHAVERI	Rule 11 of NCLT	1/3/2024	sign of every page and book marking mandatory as per index	D19062021

756	26-02-2024	0710102063122021(No.of Docs 2)	0710102063122021/11	INTERLOCUTORY APPLICATION (I.B.C)/4334(ND)2021	NAVNEET KUMAR GUPTA VSPIONEER CLIENT ASSOCIATES PVT.LTD& ORS.	Application under any other provisions-IBC,Application under any other provisions-IBC.Sec 25(i) Section 95(1)	1/3/2024	Oder delay service not show and pagination numbering missing	advkrishan
757	21-02-2024	0710102011972021(No.of Docs 2)	0710102011972021/5	COMPANY PETITION IB (IBC)/361(ND)2021	STATE BANK OF INDIA VS. SRI YELAMANCHLI YUGANDHRA BUTCHI BABU	Section 95(1)	1/3/2024	book marking missed according to the pagination	sravan1030
758	20-02-2024	0710102065342023(No.of Docs 2)	0710102065342023/12	COMPANY PETITION IB (IBC)/457(PB)2023	MAHAKALESHWAR MINES AND MINERALS PRIVATE LIMITED VS. MIDEAST INTEGRATED STEELS LIMITED	IBC Under Sec 9	1/3/2024	Oder missing	nayyaradi
759	20-02-2024	0710102054502023(No.of Docs 1)	0710102054502023/4	COMPANY APPEAL(COMPANIES ACT)/201(ND)2023	RAKESH RAI VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (1)	1/3/2024	Oder missing	CSSHARAD
760	26-02-2024	0710102063122021(No.of Docs 2)	0710102063122021/11	INTERLOCUTORY APPLICATION (I.B.C)/4334(ND)2021	NAVNEET KUMAR GUPTA VSPIONEER CLIENT ASSOCIATES PVT.LTD& ORS.	Application under any other provisions-IBC,Application under any other provisions-IBC.Sec 25(i)	1/3/2024	Oder delay service not show and pagination numbering missing	advkrishan
761	26-02-2024	0710102063122021(No.of Docs 2)	0710102063122021/11	INTERLOCUTORY APPLICATION (I.B.C)/4334(ND)2021	NAVNEET KUMAR GUPTA VSPIONEER CLIENT ASSOCIATES PVT.LTD& ORS.	Application under any other provisions-IBC,Application under any other provisions-IBC.Sec 25(i)	1/3/2024	Oder delay service not show and pagination numbering missing	advkrishan
762	27-02-2024	0710102010062023(No.of Docs 3)	0710102010062023/10	COMPANY PETITION IB (IBC)/108(ND)2023	BANK OF BARODA VS. GOLDENLINE INFRASTRUCTURES PRIVATELIMITED	IBC under Sec 7	1/3/2024	pdf not clear and Oder delay	REENA JAIN
763	20-02-2024	0710102074572023(No.of Docs 2)	0710102074572023/4	INTERLOCUTORY APPLICATION (I.B.C)/4689(ND)2023	SHAIENDRA SINGH VS. ICICI BANK LTD	Sec 60(5)	1/3/2024	missing pagination	Shiv1982
764	20-02-2024	0710102059322023(No.of Docs 1)	0710102059322023/9	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	1/3/2024	bookmarking pagination numbering missing as per index	RAV4568
765	20-02-2024	0710102059322023(No.of Docs 1)	0710102059322023/9	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	1/3/2024	bookmarking pagination numbering missing as per index	RAV4568
766	20-02-2024	0710102059322023(No.of Docs 1)	0710102059322023/9	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	1/3/2024	bookmarking pagination numbering missing as per index	RAV4568
767	20-02-2024	0710102059322023(No.of Docs 1)	0710102059322023/9	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	1/3/2024	bookmarking pagination numbering missing as per index	RAV4568
768	27-02-2024	0710102010062023(No.of Docs 3)	0710102010062023/10	COMPANY PETITION IB (IBC)/108(ND)2023	BANK OF BARODA VS. GOLDENLINE INFRASTRUCTURES PRIVATELIMITED	IBC under Sec 7	1/3/2024	pdf not clear and Oder delay	REENA JAIN
769	26-02-2024	0710102063122021(No.of Docs 2)	0710102063122021/11	INTERLOCUTORY APPLICATION (I.B.C)/4334(ND)2021	NAVNEET KUMAR GUPTA VSPIONEER CLIENT ASSOCIATES PVT.LTD& ORS.	Application under any other provisions-IBC,Application under any other provisions-IBC.Sec 25(i)	1/3/2024	Oder delay service not show and pagination numbering missing	advkrishan
770	27-02-2024	0710102010062023(No.of Docs 3)	0710102010062023/10	COMPANY PETITION IB (IBC)/108(ND)2023	BANK OF BARODA VS. GOLDENLINE INFRASTRUCTURES PRIVATELIMITED	IBC under Sec 7	1/3/2024	pdf not clear and Oder delay	REENA JAIN
771	20-02-2024	0710102080852021(No.of Docs 2)	0710102080852021/11	COMPANY PETITION IB (IBC)/696(ND)2021	STATE BANK OF INDIA VS. MRS BABITA NAYAR	Section 95(1)	1/3/2024	bookmarking pagination numbering missing	jupiterlegal
772	27-02-2024	0710102010062023(No.of Docs 3)	0710102010062023/10	COMPANY PETITION IB (IBC)/108(ND)2023	BANK OF BARODA VS. GOLDENLINE INFRASTRUCTURES PRIVATELIMITED	IBC under Sec 7	1/3/2024	pdf not clear and Oder delay	REENA JAIN
773	1/12/2023	0710102103262023(No.of Docs 0)	0710102103262023/1	INTERLOCUTORY APPLICATION (I.B.C)/6448(ND)2023	SATYENDRA SHARMA (APPLICATION U/S 66) VS. M/S NARAYAN INFRACON PRIVATE LIMITED	Sec 66(1)	22-03-2024	Order delay in filing	

774	18-03-2024	0710102084142023(No.of Docs 2)	0710102084142023/14	RESTORATION APPLICATION (COMPANIES ACT)/54(PB)2023	R.R. BUILDTOWN PVT. LTD. VS. RAJNEESH TOMAR	Rule 11 of NCLT	22-03-2024	pagination missing in book marking and compliance order missing	rklawchambers
775	15-03-2024	0710102081302023(No.of Docs 1)	0710102081302023/3	COMPANY APPLICATION(COMPANIES ACT)/346(ND)2023	AMITA JHAVERI VS. HERO MOTOCROP LIMITED	Rule 11 of NCLT	22-03-2024	bookmarking mandatory	atreadvocate
776	1/12/2023	0710102103262023(No.of Docs 0)	0710102103262023/1	INTERLOCUTORY APPLICATION (I.B.C)/6448(ND)2023	SATYENDRA SHARMA (APPLICATION U/S 66) VS. M/S NARAYAN INFRACON PRIVATE LIMITED	Sec 66(1)	22-03-2024	Order delay in filing	
777	16-03-2024	0710102103282023(No.of Docs 1)	0710102103282023/1	INTERLOCUTORY APPLICATION (I.B.C)/6454(ND)2023	SATYENDRA SHARMA (APPLICATION U/S 66) VS. S K FINMAN PRIVATE LIMITED	Sec 66(1)	22-03-2024	Order delay in filing	nazim@1234
778	19-03-2024	0710102005692024(No.of Docs 2)	0710102005692024/2	INTERLOCUTORY APPLICATION (I.B.C)/303(ND)2024	MRS. SUNITA UMESH LIQUIDATOR VS. STATE BANK OF INDIA	Application under any other provisions- IBC	22-03-2024	pagination missing in book marking and sign of every page of reply and reply order missing	sangallawassociates
779	19-03-2024	0710102013562024(No.of Docs 1)	0710102013562024/2	COMPANY PETITION IB (IBC)/120(ND)2024	THINK WALNUT DIGITAL PRIVATE LIMITED VS. OXIGEN SERVICES (INDIA) PRIVATE LIMITED.	IBC Under Sec 9	22-03-2024	book marking mandatory as per index and compliance order missing	trschambers
780	14-11-2023	0710102098382023(No.of Docs 0)	0710102098382023/5	RESTORED COMPANY PETITION (IBC)/6(ND)2023	CAPITAL TRADE LINKS LIMITED VS. KDP BUILDWELL PRIVATE LIMITED	IBC under Sec 7	22-03-2024	need every page sign and compliance order missing	
781	15-03-2024	0710102081302023(No.of Docs 1)	0710102081302023/2	COMPANY APPLICATION(COMPANIES ACT)/346(ND)2023	AMITA JHAVERI VS. HERO MOTOCROP LIMITED	Rule 11 of NCLT	22-03-2024	bookmarking mandatory	atreadvocate
782	1/12/2023	0710102103262023(No.of Docs 0)	0710102103262023/1	INTERLOCUTORY APPLICATION (I.B.C)/6448(ND)2023	SATYENDRA SHARMA (APPLICATION U/S 66) VS. M/S NARAYAN INFRACON PRIVATE LIMITED	Sec 66(1)	22-03-2024	Order delay in filing	
783	1/12/2023	0710102103262023(No.of Docs 0)	0710102103262023/1	INTERLOCUTORY APPLICATION (I.B.C)/6448(ND)2023	SATYENDRA SHARMA (APPLICATION U/S 66) VS. M/S NARAYAN INFRACON PRIVATE LIMITED	Sec 66(1)	22-03-2024	Order delay in filing	
784	15-03-2024	0710102016452024(No.of Docs 2)	0710102016452024/1	INTERLOCUTORY APPLICATION (I.B.C)/939(PB)2024	BOARD OF TRUSTEES FOR THE PORT OF KOLKATA VS. HUZEFA FAKHRI SITABKHAN (LIQUIDATOR)	Rule 11 of NCLT, 2016	22-03-2024	Order delay	Khaitanlegal
785	1/12/2023	0710102103262023(No.of Docs 0)	0710102103262023/1	INTERLOCUTORY APPLICATION (I.B.C)/6448(ND)2023	SATYENDRA SHARMA (APPLICATION U/S 66) VS. M/S NARAYAN INFRACON PRIVATE LIMITED	Sec 66(1)	22-03-2024	Order delay in filing	
786	1/12/2023	0710102103262023(No.of Docs 0)	0710102103262023/1	INTERLOCUTORY APPLICATION (I.B.C)/6448(ND)2023	SATYENDRA SHARMA (APPLICATION U/S 66) VS. M/S NARAYAN INFRACON PRIVATE LIMITED	Sec 66(1)	22-03-2024	Order delay in filing	
787	16-03-2024	0710102103282023(No.of Docs 1)	0710102103282023/1	INTERLOCUTORY APPLICATION (I.B.C)/6454(ND)2023	SATYENDRA SHARMA (APPLICATION U/S 66) VS. S K FINMAN PRIVATE LIMITED	Sec 66(1)	22-03-2024	Order delay in filing	nazim@1234
788	15-03-2023	0710102023962023(No.of Docs 0)	0710102023962023/5	INTERLOCUTORY APPLICATION (I.B.C)/1536(ND)2023	SAURAB CHAWLA RESOLUTION PROFESSIONAL VS. RAJ RANI	Application under any other provisions- IBC	22-03-2024	compliance order delay in filing	
789	1/12/2023	0710102103262023(No.of Docs 0)	0710102103262023/1	INTERLOCUTORY APPLICATION (I.B.C)/6448(ND)2023	SATYENDRA SHARMA (APPLICATION U/S 66) VS. M/S NARAYAN INFRACON PRIVATE LIMITED	Sec 66(1)	22-03-2024	Order delay in filing	
790	12/3/2024	0710102077972023(No.of Docs 2)	0710102077972023/1	INTERLOCUTORY APPLICATION (I.B.C)/5453(ND)2023	ADDITIONAL DIRECTOR VS. MOHAN LAL JAIN	Sec 60(5)	22-03-2024	Wrong file	D33902022
791	13-03-2024	0710102056982023(No.of Docs 3)	0710102056982023/2	COMPANY PETITION (COMPANIES ACT)/134(PB)2023	SARISH KUMAR CHAUDHARY VS. ELEGANT I.T. SOLUTIONS PVT. LTD.	Sec. 241(1),Sec. 242(4)	22-03-2024	bookmarking pagination numbering missing need every pages true copy in Annexure	AAVNA.LEGAL
792	13-03-2024	0710102056982023(No.of Docs 3)	0710102056982023/2	COMPANY PETITION (COMPANIES ACT)/134(PB)2023	SARISH KUMAR CHAUDHARY VS. ELEGANT I.T. SOLUTIONS PVT. LTD.	Sec. 241(1),Sec. 242(4)	22-03-2024	bookmarking pagination numbering missing need every pages true copy in Annexure	AAVNA.LEGAL
793	13-03-2024	0710102056982023(No.of Docs 3)	0710102056982023/2	COMPANY PETITION (COMPANIES ACT)/134(PB)2023	SARISH KUMAR CHAUDHARY VS. ELEGANT I.T. SOLUTIONS PVT. LTD.	Sec. 241(1),Sec. 242(4)	22-03-2024	bookmarking pagination numbering missing need every pages true copy in Annexure	AAVNA.LEGAL

794	13-03-2024	0710102056982023(No.of Docs 3)	0710102056982023/2	COMPANY PETITION (COMPANIES ACT)/134(PB)2023	SARISH KUMAR CHAUDHARY VS. ELEGANT I.T. SOLUTIONS PVT. LTD.	Sec. 241(1),Sec. 242(4)	22-03-2024	bookmarking pagination numbering missing need every pages true copy in Annexure	AAVNA.LEGAL
795	1/12/2023	0710102103262023(No.of Docs 0)	0710102103262023/1	INTERLOCUTORY APPLICATION (I.B.C)/6448(ND)2023	SATYENDRA SHARMA (APPLICATION U/S 66) VS. M/S NARAYAN INFRACON PRIVATE LIMITED	Sec 66(1)	22-03-2024	Order delay in filing	
796	1/12/2023	0710102103262023(No.of Docs 0)	0710102103262023/1	INTERLOCUTORY APPLICATION (I.B.C)/6448(ND)2023	SATYENDRA SHARMA (APPLICATION U/S 66) VS. M/S NARAYAN INFRACON PRIVATE LIMITED	Sec 66(1)	22-03-2024	Order delay in filing	
797	1/12/2023	0710102103262023(No.of Docs 0)	0710102103262023/1	INTERLOCUTORY APPLICATION (I.B.C)/6448(ND)2023	SATYENDRA SHARMA (APPLICATION U/S 66) VS. M/S NARAYAN INFRACON PRIVATE LIMITED	Sec 66(1)	22-03-2024	Order delay in filing	
798	1/12/2023	0710102103262023(No.of Docs 0)	0710102103262023/1	INTERLOCUTORY APPLICATION (I.B.C)/6448(ND)2023	SATYENDRA SHARMA (APPLICATION U/S 66) VS. M/S NARAYAN INFRACON PRIVATE LIMITED	Sec 66(1)	22-03-2024	Order delay in filing	
799	1/12/2023	0710102103262023(No.of Docs 0)	0710102103262023/1	INTERLOCUTORY APPLICATION (I.B.C)/6448(ND)2023	SATYENDRA SHARMA (APPLICATION U/S 66) VS. M/S NARAYAN INFRACON PRIVATE LIMITED	Sec 66(1)	22-03-2024	Order delay in filing	
800	16-03-2024	0710102103282023(No.of Docs 1)	0710102103282023/1	INTERLOCUTORY APPLICATION (I.B.C)/6454(ND)2023	SATYENDRA SHARMA (APPLICATION U/S 66) VS. S K FINMAN PRIVATE LIMITED	Sec 66(1)	22-03-2024	Order delay in filing	nazim@1234
801	1/12/2023	0710102103262023(No.of Docs 0)	0710102103262023/1	INTERLOCUTORY APPLICATION (I.B.C)/6448(ND)2023	SATYENDRA SHARMA (APPLICATION U/S 66) VS. M/S NARAYAN INFRACON PRIVATE LIMITED	Sec 66(1)	22-03-2024	Order delay in filing	
802	1/12/2023	0710102103262023(No.of Docs 0)	0710102103262023/1	INTERLOCUTORY APPLICATION (I.B.C)/6448(ND)2023	SATYENDRA SHARMA (APPLICATION U/S 66) VS. M/S NARAYAN INFRACON PRIVATE LIMITED	Sec 66(1)	22-03-2024	Order delay in filing	
803	16-03-2024	0710102103282023(No.of Docs 1)	0710102103282023/1	INTERLOCUTORY APPLICATION (I.B.C)/6454(ND)2023	SATYENDRA SHARMA (APPLICATION U/S 66) VS. S K FINMAN PRIVATE LIMITED	Sec 66(1)	22-03-2024	Order delay in filing	nazim@1234
804	1/12/2023	0710102103262023(No.of Docs 0)	0710102103262023/1	INTERLOCUTORY APPLICATION (I.B.C)/6448(ND)2023	SATYENDRA SHARMA (APPLICATION U/S 66) VS. M/S NARAYAN INFRACON PRIVATE LIMITED	Sec 66(1)	22-03-2024	Order delay in filing	
805	14-11-2023	0710102098382023(No.of Docs 0)	0710102098382023/5	RESTORED COMPANY PETITION (IBC)/6(ND)2023	CAPITAL TRADE LINKS LIMITED VS. KDP BUILDWELL PRIVATE LIMITED	IBC under Sec 7	22-03-2024	need every page sign and compliance order missing	
806	14-11-2023	0710102098382023(No.of Docs 0)	0710102098382023/5	RESTORED COMPANY PETITION (IBC)/6(ND)2023	CAPITAL TRADE LINKS LIMITED VS. KDP BUILDWELL PRIVATE LIMITED	IBC under Sec 7	22-03-2024	need every page sign and compliance order missing	
807	14-11-2023	0710102098382023(No.of Docs 0)	0710102098382023/5	RESTORED COMPANY PETITION (IBC)/6(ND)2023	CAPITAL TRADE LINKS LIMITED VS. KDP BUILDWELL PRIVATE LIMITED	IBC under Sec 7	22-03-2024	need every page sign and compliance order missing	
808	1/12/2023	0710102103262023(No.of Docs 0)	0710102103262023/1	INTERLOCUTORY APPLICATION (I.B.C)/6448(ND)2023	SATYENDRA SHARMA (APPLICATION U/S 66) VS. M/S NARAYAN INFRACON PRIVATE LIMITED	Sec 66(1)	22-03-2024	Order delay in filing	
809	1/12/2023	0710102103262023(No.of Docs 0)	0710102103262023/1	INTERLOCUTORY APPLICATION (I.B.C)/6448(ND)2023	SATYENDRA SHARMA (APPLICATION U/S 66) VS. M/S NARAYAN INFRACON PRIVATE LIMITED	Sec 66(1)	22-03-2024	Order delay in filing	
810	1/12/2023	0710102103262023(No.of Docs 0)	0710102103262023/1	INTERLOCUTORY APPLICATION (I.B.C)/6448(ND)2023	SATYENDRA SHARMA (APPLICATION U/S 66) VS. M/S NARAYAN INFRACON PRIVATE LIMITED	Sec 66(1)	22-03-2024	Order delay in filing	
811	1/12/2023	0710102103262023(No.of Docs 0)	0710102103262023/1	INTERLOCUTORY APPLICATION (I.B.C)/6448(ND)2023	SATYENDRA SHARMA (APPLICATION U/S 66) VS. M/S NARAYAN INFRACON PRIVATE LIMITED	Sec 66(1)	22-03-2024	Order delay in filing	

812	1/12/2023	0710102103262023(No.of Docs 0)	0710102103262023/1	INTERLOCUTORY APPLICATION (I.B.C)/6448(ND)2023	SATYENDRA SHARMA (APPLICATION U/S 66) VS. M/S NARAYAN INFRACON PRIVATE LIMITED	Sec 66(1)	22-03-2024	Order delay in filing	
813	25-08-2023	0710102074212023(No.of Docs 0)	0710102074212023/3	COMPANY PETITION (COMPANIES ACT)/168(ND)2023	ARPITA DHODY VS. ANSAL PROPERTIES & INFRASTRUCTURE LIMITED	Sec. 73(4)	22-03-2024	need every pages sign and True copy in Annexure and Order missing	
814	1/12/2023	0710102103262023(No.of Docs 0)	0710102103262023/1	INTERLOCUTORY APPLICATION (I.B.C)/6448(ND)2023	SATYENDRA SHARMA (APPLICATION U/S 66) VS. M/S NARAYAN INFRACON PRIVATE LIMITED	Sec 66(1)	22-03-2024	Order delay in filing	
815	1/12/2023	0710102103262023(No.of Docs 0)	0710102103262023/1	INTERLOCUTORY APPLICATION (I.B.C)/6448(ND)2023	SATYENDRA SHARMA (APPLICATION U/S 66) VS. M/S NARAYAN INFRACON PRIVATE LIMITED	Sec 66(1)	22-03-2024	Order delay in filing	
816	1/12/2023	0710102103262023(No.of Docs 0)	0710102103262023/1	INTERLOCUTORY APPLICATION (I.B.C)/6448(ND)2023	SATYENDRA SHARMA (APPLICATION U/S 66) VS. M/S NARAYAN INFRACON PRIVATE LIMITED	Sec 66(1)	22-03-2024	Order delay in filing	
817	1/12/2023	0710102103262023(No.of Docs 0)	0710102103262023/1	INTERLOCUTORY APPLICATION (I.B.C)/6448(ND)2023	SATYENDRA SHARMA (APPLICATION U/S 66) VS. M/S NARAYAN INFRACON PRIVATE LIMITED	Sec 66(1)	22-03-2024	Order delay in filing	
818	1/12/2023	0710102103262023(No.of Docs 0)	0710102103262023/1	INTERLOCUTORY APPLICATION (I.B.C)/6448(ND)2023	SATYENDRA SHARMA (APPLICATION U/S 66) VS. M/S NARAYAN INFRACON PRIVATE LIMITED	Sec 66(1)	22-03-2024	Order delay in filing	
819	6/4/2023	0710102031562023(No.of Docs 0)	0710102031562023/2	INTERLOCUTORY APPLICATION (I.B.C)/1926(ND)2023	MOHD NAZIM KHAN (APPLICATION FOR FOR INITIATION OF APPROPRIATE PROCEEDINGS_INDIGLOBA L) VS. M/S DYNAMIC TOOLS AND TECHNOLOGIES	Sec 60(5)	21-03-2024	Order delay	
820	10/2/2024	0710102013792024(No.of Docs 0)	0710102013792024/2	INTERLOCUTORY APPLICATION (I.B.C)/617(ND)2024	ASHISH SINGH VS. ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 7(1) DELHI	Sec 60(5)	21-03-2024	book marking mandatory as per index and compliance order missing	
821	15-03-2024	0710102101962023(No.of Docs 2)	0710102101962023/1	COMPANY PETITION IB (IBC)/60(ND)2024	BRIGHT LIFECARE PRIVATE LIMITED VS. AQUAMARINE HEALTHCARE PRIVATE LIMITED	IBC Under Sec 9	20-03-2024	reply order delay	Ashkrit@464
822	15-03-2024	0710102101962023(No.of Docs 2)	0710102101962023/1	COMPANY PETITION IB (IBC)/60(ND)2024	BRIGHT LIFECARE PRIVATE LIMITED VS. AQUAMARINE HEALTHCARE PRIVATE LIMITED	IBC Under Sec 9	20-03-2024	reply order delay	Ashkrit@464
823	15-03-2024	0710102101962023(No.of Docs 2)	0710102101962023/1	COMPANY PETITION IB (IBC)/60(ND)2024	BRIGHT LIFECARE PRIVATE LIMITED VS. AQUAMARINE HEALTHCARE PRIVATE LIMITED	IBC Under Sec 9	20-03-2024	reply order delay	Ashkrit@464
824	30-05-2023	0710102048862023(No.of Docs 0)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	20-03-2024	need sign and true copy of pages 11 to 140 page 64 and 139 not readable reply order missing	
825	30-05-2023	0710102048862023(No.of Docs 0)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	20-03-2024	need sign and true copy of pages 11 to 140 page 64 and 139 not readable reply order missing	
826	30-05-2023	0710102048862023(No.of Docs 0)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	20-03-2024	need sign and true copy of pages 11 to 140 page 64 and 139 not readable reply order missing	
827	30-05-2023	0710102048862023(No.of Docs 0)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	20-03-2024	need sign and true copy of pages 11 to 140 page 64 and 139 not readable reply order missing	
828	30-11-2016	0710200400942016(No.of Docs 0)	0710200400942016/48	COMPANY PETITION (COMPANIES ACT)/56(ND)2016	M/S AFFORDAVBLE EXPORTS VS. MR. MANAV GOYAL	Application under any other provisions	20-03-2024	pagination missing in book marking and compliance order missing	

829	19-03-2024	0710102009652022(No.of Docs 2)	0710102009652022/10	COMPANY PETITION IB (IBC)/143(ND)2022	ORBIS TRUSTEESHIP SERVICES PRIVATELIMITED VS. NOBAL BUILDTECH PRIVATE LIMITED	IBC under Sec 7	20-03-2024	compliance order delay	Viv_0004
830	19-03-2024	0710102009652022(No.of Docs 2)	0710102009652022/10	COMPANY PETITION IB (IBC)/143(ND)2022	ORBIS TRUSTEESHIP SERVICES PRIVATELIMITED VS. NOBAL BUILDTECH PRIVATE LIMITED	IBC under Sec 7	20-03-2024	compliance order delay	Viv_0004
831	19-03-2024	0710102009652022(No.of Docs 2)	0710102009652022/10	COMPANY PETITION IB (IBC)/143(ND)2022	ORBIS TRUSTEESHIP SERVICES PRIVATELIMITED VS. NOBAL BUILDTECH PRIVATE LIMITED	IBC under Sec 7	20-03-2024	compliance order delay	Viv_0004
832	19-03-2024	0710102009652022(No.of Docs 2)	0710102009652022/10	COMPANY PETITION IB (IBC)/143(ND)2022	ORBIS TRUSTEESHIP SERVICES PRIVATELIMITED VS. NOBAL BUILDTECH PRIVATE LIMITED	IBC under Sec 7	20-03-2024	compliance order delay	Viv_0004
833	24-09-2012	0710200000742012(No.of Docs 0)	0710200000742012/28	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	20-03-2024	bookmarking pagination numbering missing as per index Order delay need every pages sign and true copy in Annexure	
834	24-09-2012	0710200000742012(No.of Docs 0)	0710200000742012/28	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	20-03-2024	bookmarking pagination numbering missing as per index Order delay need every pages sign and true copy in Annexure	
835	24-09-2012	0710200000742012(No.of Docs 0)	0710200000742012/26	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	20-03-2024	bookmarking pagination numbering missing as per index need every pages sign Order missing	
836	24-09-2012	0710200000742012(No.of Docs 0)	0710200000742012/26	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	20-03-2024	bookmarking pagination numbering missing as per index need every pages sign Order missing	
837	24-09-2012	0710200000742012(No.of Docs 0)	0710200000742012/28	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	20-03-2024	bookmarking pagination numbering missing as per index Order delay need every pages sign and true copy in Annexure	
838	24-09-2012	0710200000742012(No.of Docs 0)	0710200000742012/28	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	20-03-2024	bookmarking pagination numbering missing as per index Order delay need every pages sign and true copy in Annexure	
839	24-09-2012	0710200000742012(No.of Docs 0)	0710200000742012/26	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	20-03-2024	bookmarking pagination numbering missing as per index need every pages sign Order missing	
840	24-09-2012	0710200000742012(No.of Docs 0)	0710200000742012/26	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	20-03-2024	bookmarking pagination numbering missing as per index need every pages sign Order missing	
841	15-03-2024	0710102101962023(No.of Docs 2)	0710102101962023/1	COMPANY PETITION IB (IBC)/60(ND)2024	BRIGHT LIFECARE PRIVATE LIMITED VS. AQUAMARINE HEALTHCARE PRIVATE LIMITED	IBC Under Sec 9	20-03-2024	reply order delay	Ashkritt@464
842	11/3/2024	0710102094282023(No.of Docs 1)	0710102094282023/2	COMPANY PETITION IB (IBC)/715(ND)2023	KULDEEP KUMAR CONTRACTORS VS. NBCC (INDIA) LIMITED	IBC Under Sec 9	19-03-2024	Order delay in filing	rajneesh.chopra
843	11/3/2024	0710102094282023(No.of Docs 1)	0710102094282023/2	COMPANY PETITION IB (IBC)/715(ND)2023	KULDEEP KUMAR CONTRACTORS VS. NBCC (INDIA) LIMITED	IBC Under Sec 9	19-03-2024	Order delay in filing	rajneesh.chopra
844	24-09-2012	0710200000742012(No.of Docs 0)	0710200000742012/27	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	19-03-2024	bookmarking pagination numbering missing as per index Order delay need every pages sign and true copy in Annexure	
845	24-09-2012	0710200000742012(No.of Docs 0)	0710200000742012/27	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	19-03-2024	bookmarking pagination numbering missing as per index Order delay need every pages sign and true copy in Annexure	
846	11/3/2024	0710102094282023(No.of Docs 1)	0710102094282023/2	COMPANY PETITION IB (IBC)/715(ND)2023	KULDEEP KUMAR CONTRACTORS VS. NBCC (INDIA) LIMITED	IBC Under Sec 9	19-03-2024	Order delay in filing	rajneesh.chopra
847	18-03-2024	0710102099212023(No.of Docs 1)	0710102099212023/5	COMPANY APPEAL(COMPANIES ACT)/302(ND)2023	CREDITORS / HOMEBUYERS OF EARTH TOWNE INFRASTRUCTURE LTD THROUGH MR. SATYABRATA MITRA AUTHORIZED REPRESENTATIVE VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA & ANR.	Application under any other provisions ,Sec 252 (3)	19-03-2024	Compliance order missing	shauryashyam

848	12/3/2024	0710102034782022(No.of Docs 2)	0710102034782022/25	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	19-03-2024	bookmarking not properly done need every pages sign and Oder missing	advakashverma1997
849	8/3/2024	0710102171812019(No.of Docs 2)	0710102171812019/13	COMPANY PETITION IB (IBC)/243(PB)2020	M/S GEOTECH EXPLORATION VS. MIDEAST INTEGRATED STEELS LTD.	IBC Under Sec 9	19-03-2024	bookmarking mandatory need every pages sign Order missing	nayyaradi
850	24-09-2012	0710200000742012(No.of Docs 0)	0710200000742012/27	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	19-03-2024	bookmarking pagination numbering missing as per index Order delay need every pages sign and true copy in Annexure	
851	11/3/2024	0710102034782022(No.of Docs 2)	0710102034782022/22	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	19-03-2024	book marking mandatory as per index and page 86 is not readable and compliance order missing	advakashverma1997
852	3/2/2024	0710102011692024(No.of Docs 0)	0710102011692024/1	INTERLOCUTORY APPLICATION (I.B.C)/867(ND)2024	DEBASHIS NANDA VS. AXIS BANK LIMITED	Sec 60(5)	19-03-2024	Order delay in filing	
853	11/3/2024	0710102034782022(No.of Docs 2)	0710102034782022/22	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	19-03-2024	book marking mandatory as per index and page 86 is not readable and compliance order missing	advakashverma1997
854	23-12-2023	0710102109142023(No.of Docs 0)	0710102109142023/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/5(ND)2024	SUPERB BUILDWELL PRIVATE LIMITED	Sec. 230-232, Sec 234	19-03-2024	compliance Order missing notary missing with affidavit	
855	12/3/2024	0710102034782022(No.of Docs 2)	0710102034782022/23	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	19-03-2024	pagination missing in book marking and need sign and true copy of every pages vakalatanama not visible in file and compliance order missing	advakashverma1997
856	17-08-2021	0710102057942021(No.of Docs 0)	0710102057942021/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/3(PB)2021	M SAI ESWARA SWAMY VS. SITI VISION DIGITAL MEDIA PVT. LTD.	Rule 11 of NCLT	19-03-2024	need true copy and sign of all annexures every pages	
857	11/3/2024	0710102026032021(No.of Docs 2)	0710102026032021/10	COMPANY PETITION IB (IBC)/353(ND)2021	STATE BANK OF INDIA THROUGH ITS AUTHORIZED PERSON MR. S. V. SARAVANAN VS. MRS. ASHA MITTAL	Section 95(1)	19-03-2024	supporting affidavit missing and Order missing	advpallavsaxena
858	12/3/2024	0710102076842023(No.of Docs 5)	0710102076842023/4	COMPANY PETITION IB (IBC)/595(ND)2023	CANARA BANK VS. GOODLUCK CARBON PRIVATE LIMITED	IBC under Sec 7	19-03-2024	need every pages sign and compliance Order missing	akshaygupta
859	12/3/2024	0710102077672023(No.of Docs 3)	0710102077672023/2	COMPANY PETITION IB (IBC)/685(ND)2023	M/S. INDO SPIRITS VS. ORIGIN APPLIANCES PRIVATE LIMITED	IBC Under Sec 9	19-03-2024	Order delay	nagendra
860	12/3/2024	0710102077672023(No.of Docs 3)	0710102077672023/2	COMPANY PETITION IB (IBC)/685(ND)2023	M/S. INDO SPIRITS VS. ORIGIN APPLIANCES PRIVATE LIMITED	IBC Under Sec 9	19-03-2024	Order delay	nagendra
861	12/3/2024	0710102077672023(No.of Docs 3)	0710102077672023/2	COMPANY PETITION IB (IBC)/685(ND)2023	M/S. INDO SPIRITS VS. ORIGIN APPLIANCES PRIVATE LIMITED	IBC Under Sec 9	19-03-2024	Order delay	nagendra
862	11/3/2024	0710102034782022(No.of Docs 2)	0710102034782022/22	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	19-03-2024	book marking mandatory as per index and page 86 is not readable and compliance order missing	advakashverma1997
863	11/3/2024	0710102034782022(No.of Docs 2)	0710102034782022/22	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	19-03-2024	book marking mandatory as per index and page 86 is not readable and compliance order missing	advakashverma1997
864	12/3/2024	0710102077672023(No.of Docs 3)	0710102077672023/2	COMPANY PETITION IB (IBC)/685(ND)2023	M/S. INDO SPIRITS VS. ORIGIN APPLIANCES PRIVATE LIMITED	IBC Under Sec 9	19-03-2024	Order delay	nagendra
865	11/3/2024	0710102094282023(No.of Docs 1)	0710102094282023/2	COMPANY PETITION IB (IBC)/715(ND)2023	KULDEEP KUMAR CONTRACTORS VS. NBCC (INDIA) LIMITED	IBC Under Sec 9	19-03-2024	Order delay in filing	rajnesh.chopra
866	12/3/2024	0710102039442022(No.of Docs 2)	0710102039442022/8	COMPANY APPLICATION(COMPANIES ACT)/180(ND)2022	RAJENDRA KHARE	Rule 11 of NCLT	19-03-2024	compliance order missing	spsc
867	15-03-2024	0710102042162022(No.of Docs 2)	0710102042162022/3	COMPANY PETITION IB (IBC)/24(ND)2023	STATE BANK OF INDIA VS. BAHRUDEEN NOORUL AMEEN MAHDOOM BAVA	Section 95(1)	19-03-2024	bookmarking mandatory	khattar1978
868	24-09-2012	0710200000742012(No.of Docs 0)	0710200000742012/27	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	19-03-2024	bookmarking pagination numbering missing as per index Order delay need every pages sign and true copy in Annexure	
869	30-01-2024	0710102042832022(No.of Docs 2)	0710102042832022/2	INTERLOCUTORY APPLICATION (I.B.C)/2515(ND)2022	AJAY KUMAR JAIN VS. AMIT KATYAL	Application under any other provisions- IBC	18-03-2024	book marking mandatory as per index and order missing of nclt.	souritarora
870	8/3/2024	0710102071912021(No.of Docs 2)	0710102071912021/7	COMPANY PETITION (COMPANIES ACT)/205(ND)2021	SRC REALTORS PVT .LTD VS. GANGA KABERI	Sec. 241(1),Sec. 242(4)	18-03-2024	Welfare ticket missing 25rs in vakalatnama	advsvj
871	8/3/2024	0710102071912021(No.of Docs 2)	0710102071912021/7	COMPANY PETITION (COMPANIES ACT)/205(ND)2021	SRC REALTORS PVT .LTD VS. GANGA KABERI	Sec. 241(1),Sec. 242(4)	18-03-2024	Welfare ticket missing 25rs in vakalatnama	advsvj
872	8/3/2024	0710102071912021(No.of Docs 2)	0710102071912021/7	COMPANY PETITION (COMPANIES ACT)/205(ND)2021	SRC REALTORS PVT .LTD VS. GANGA KABERI	Sec. 241(1),Sec. 242(4)	18-03-2024	Welfare ticket missing 25rs in vakalatnama	advsvj
873	8/3/2024	0710102071912021(No.of Docs 2)	0710102071912021/7	COMPANY PETITION (COMPANIES ACT)/205(ND)2021	SRC REALTORS PVT .LTD VS. GANGA KABERI	Sec. 241(1),Sec. 242(4)	18-03-2024	Welfare ticket missing 25rs in vakalatnama	advsvj

897	12/3/2024	0710102070622023(No.of Docs 3)	0710102070622023/8	COMPANY APPEAL(COMPANIES ACT)/229(ND)2023	INCOME TAX OFFICER WARD 18(3) VS. NEXENGG CONSULTANCY PRIVATE LIMITED	Sec 252 (1) - By Government Body	18-03-2024	bookmarking mandatory notary mismatch Order missing welfare ticket and 3rs court fee missing in vakalatnama	kamakhyalc
898	12/3/2024	0710102070622023(No.of Docs 3)	0710102070622023/6	COMPANY APPEAL(COMPANIES ACT)/229(ND)2023	INCOME TAX OFFICER WARD 18(3) VS. NEXENGG CONSULTANCY PRIVATE LIMITED	Sec 252 (1) - By Government Body	18-03-2024	bookmarking mandatory notary mismatch Order missing welfare ticket and 3rs court fee missing in vakalatnama	kamakhyalc
899	12/3/2024	0710102070622023(No.of Docs 3)	0710102070622023/7	COMPANY APPEAL(COMPANIES ACT)/229(ND)2023	INCOME TAX OFFICER WARD 18(3) VS. NEXENGG CONSULTANCY PRIVATE LIMITED	Sec 252 (1) - By Government Body	18-03-2024	bookmarking mandatory, notary mismatch, Order missing, welfare ticket and 3rs court fee missing in vakalatnama	kamakhyalc
900	8/3/2024	0710102072132023(No.of Docs 2)	0710102072132023/2	COMPANY PETITION IB (IBC)/689(ND)2023	AYUSH GUPTA VS. STATE BANK OF INDIA	Section 94(1)	18-03-2024	bookmarking mandatory Order delay affidavit notary mismatch	ashukansal@gmail.com
901	8/3/2024	0710102072672023(No.of Docs 1)	0710102072672023/3	COMPANY PETITION IB (IBC)/731(ND)2023	M/S. INDO SPIRITS VS. SAKRIYA TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	18-03-2024	compliance Order delay	anand.jha
902	8/3/2024	0710102072672023(No.of Docs 1)	0710102072672023/3	COMPANY PETITION IB (IBC)/731(ND)2023	M/S. INDO SPIRITS VS. SAKRIYA TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	18-03-2024	compliance Order delay	anand.jha
903	8/3/2024	0710102072672023(No.of Docs 1)	0710102072672023/3	COMPANY PETITION IB (IBC)/731(ND)2023	M/S. INDO SPIRITS VS. SAKRIYA TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	18-03-2024	compliance Order delay	anand.jha
904	8/3/2024	0710102072672023(No.of Docs 1)	0710102072672023/3	COMPANY PETITION IB (IBC)/731(ND)2023	M/S. INDO SPIRITS VS. SAKRIYA TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	18-03-2024	compliance Order delay	anand.jha
905	8/3/2024	0710102072672023(No.of Docs 1)	0710102072672023/3	COMPANY PETITION IB (IBC)/731(ND)2023	M/S. INDO SPIRITS VS. SAKRIYA TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	18-03-2024	compliance Order delay	anand.jha
906	8/3/2024	0710102072672023(No.of Docs 1)	0710102072672023/3	COMPANY PETITION IB (IBC)/731(ND)2023	M/S. INDO SPIRITS VS. SAKRIYA TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	18-03-2024	compliance Order delay	anand.jha
907	8/3/2024	0710102072672023(No.of Docs 1)	0710102072672023/3	COMPANY PETITION IB (IBC)/731(ND)2023	M/S. INDO SPIRITS VS. SAKRIYA TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	18-03-2024	compliance Order delay	anand.jha
908	8/3/2024	0710102072672023(No.of Docs 1)	0710102072672023/3	COMPANY PETITION IB (IBC)/731(ND)2023	M/S. INDO SPIRITS VS. SAKRIYA TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	18-03-2024	compliance Order delay	anand.jha
909	8/3/2024	0710102072672023(No.of Docs 1)	0710102072672023/3	COMPANY PETITION IB (IBC)/731(ND)2023	M/S. INDO SPIRITS VS. SAKRIYA TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	18-03-2024	compliance Order delay	anand.jha
910	14-03-2024	0710102006412022(No.of Docs 1)	0710102006412022/3	COMPANY PETITION IB (IBC)/587(ND)2023	JAMMU AND KASHMIR BANK LIMITED VS. L.D. CRYSTALS PRIVATE LIMITED	IBC under Sec 7	18-03-2024	book marking mandatory as per index	kandk
911	8/3/2024	0710102093812023(No.of Docs 2)	0710102093812023/3	INTERLOCUTORY APPLICATION (I.B.C)/5878(PB)2023	M/S. ROOTS DEVELOPERS PRIVATE LIMITED & ORS VSCHD DEVELOPER	Sec 60(5)	18-03-2024	need every pages sign, compliance Order missing	Adv_Sbatra
912	22-02-2024	0710102106552020(No.of Docs 2)	0710102106552020/8	COMPANY PETITION IB (IBC)/1114(ND)2020	BVG INDIA LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	15-03-2024	Order delay	shreyak05
913	22-02-2024	0710102106552020(No.of Docs 2)	0710102106552020/8	COMPANY PETITION IB (IBC)/1114(ND)2020	BVG INDIA LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	15-03-2024	Order delay	shreyak05
914	22-02-2024	0710102106552020(No.of Docs 2)	0710102106552020/8	COMPANY PETITION IB (IBC)/1114(ND)2020	BVG INDIA LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	15-03-2024	Order delay	shreyak05
915	22-02-2024	0710102106552020(No.of Docs 2)	0710102106552020/8	COMPANY PETITION IB (IBC)/1114(ND)2020	BVG INDIA LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	15-03-2024	Order delay	shreyak05
916	22-02-2024	0710102106552020(No.of Docs 2)	0710102106552020/8	COMPANY PETITION IB (IBC)/1114(ND)2020	BVG INDIA LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	15-03-2024	Order delay	shreyak05
917	22-02-2024	0710102106552020(No.of Docs 2)	0710102106552020/8	COMPANY PETITION IB (IBC)/1114(ND)2020	BVG INDIA LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	15-03-2024	Order delay	shreyak05

918	4/12/2023	0710102103962023(No.of Docs 0)	0710102103962023/3	COMPANY PETITION IB (IBC)/721(ND)2023	PARVINDER SINGLA PROPRIETOR OF GANPATI METALS VS. J V INDUSTRIES PRIVATE LIMITED	IBC Under Sec 9	15-03-2024	need every pages sign true copy in Annexure Order missing	
919	22-02-2024	0710102106552020(No.of Docs 2)	0710102106552020/8	COMPANY PETITION IB (IBC)/1114(ND)2020	BVG INDIA LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	15-03-2024	Order delay	shreyak05
920	22-02-2024	0710102106552020(No.of Docs 2)	0710102106552020/8	COMPANY PETITION IB (IBC)/1114(ND)2020	BVG INDIA LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	15-03-2024	Order delay	shreyak05
921	22-02-2024	0710102106552020(No.of Docs 2)	0710102106552020/8	COMPANY PETITION IB (IBC)/1114(ND)2020	BVG INDIA LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	15-03-2024	Order delay	shreyak05
922	14-02-2024	0710102095842023(No.of Docs 2)	0710102095842023/2	INTERLOCUTORY APPLICATION (I.B.C)6034(ND)2023	M/S ARJUN FABRICATION VS. PANKAJ NARANG	Sec 60(5)	14-03-2024	require affidavit and order of nclt	ankitsrivastav019
923	8/3/2024	0710102065932023(No.of Docs 2)	0710102065932023/2	COMPANY PETITION (COMPANIES ACT)/140(ND)2023	ATUL JAGGI VS. PREM POWER CONSTRUCTION PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	14-03-2024	delay order of nclt	rahulssmalhotra
924	14-02-2024	0710102095842023(No.of Docs 2)	0710102095842023/2	INTERLOCUTORY APPLICATION (I.B.C)6034(ND)2023	M/S ARJUN FABRICATION VS. PANKAJ NARANG	Sec 60(5)	14-03-2024	require affidavit and order of nclt	ankitsrivastav019
925	14-02-2024	0710102095842023(No.of Docs 2)	0710102095842023/2	INTERLOCUTORY APPLICATION (I.B.C)6034(ND)2023	M/S ARJUN FABRICATION VS. PANKAJ NARANG	Sec 60(5)	14-03-2024	require affidavit and order of nclt	ankitsrivastav019
926	14-02-2024	0710102095842023(No.of Docs 2)	0710102095842023/2	INTERLOCUTORY APPLICATION (I.B.C)6034(ND)2023	M/S ARJUN FABRICATION VS. PANKAJ NARANG	Sec 60(5)	14-03-2024	require affidavit and order of nclt	ankitsrivastav019
927	14-02-2024	0710102095842023(No.of Docs 2)	0710102095842023/2	INTERLOCUTORY APPLICATION (I.B.C)6034(ND)2023	M/S ARJUN FABRICATION VS. PANKAJ NARANG	Sec 60(5)	14-03-2024	require affidavit and order of nclt	ankitsrivastav019
928	14-02-2024	0710102095842023(No.of Docs 2)	0710102095842023/2	INTERLOCUTORY APPLICATION (I.B.C)6034(ND)2023	M/S ARJUN FABRICATION VS. PANKAJ NARANG	Sec 60(5)	14-03-2024	require affidavit and order of nclt	ankitsrivastav019
929	14-02-2024	0710102095842023(No.of Docs 2)	0710102095842023/2	INTERLOCUTORY APPLICATION (I.B.C)6034(ND)2023	M/S ARJUN FABRICATION VS. PANKAJ NARANG	Sec 60(5)	14-03-2024	require affidavit and order of nclt	ankitsrivastav019
930	14-02-2024	0710102095842023(No.of Docs 2)	0710102095842023/2	INTERLOCUTORY APPLICATION (I.B.C)6034(ND)2023	M/S ARJUN FABRICATION VS. PANKAJ NARANG	Sec 60(5)	14-03-2024	require affidavit and order of nclt	ankitsrivastav019
931	14-02-2024	0710102095842023(No.of Docs 2)	0710102095842023/2	INTERLOCUTORY APPLICATION (I.B.C)6034(ND)2023	M/S ARJUN FABRICATION VS. PANKAJ NARANG	Sec 60(5)	14-03-2024	require affidavit and order of nclt	ankitsrivastav019
932	29-02-2024	0710102098092023(No.of Docs 2)	0710102098092023/7	COMPANY PETITION (COMPANIES ACT)/211(ND)2023	ANTONI STRACHAN VS. INDUS RIVER CRUISES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	14-03-2024	Order missing and bookmarking pagination numbering missing as per index	office.soumyadubey
933	29-02-2024	0710102098092023(No.of Docs 2)	0710102098092023/7	COMPANY PETITION (COMPANIES ACT)/211(ND)2023	ANTONI STRACHAN VS. INDUS RIVER CRUISES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	14-03-2024	Order missing and bookmarking pagination numbering missing as per index	office.soumyadubey
934	29-02-2024	0710102098092023(No.of Docs 2)	0710102098092023/7	COMPANY PETITION (COMPANIES ACT)/211(ND)2023	ANTONI STRACHAN VS. INDUS RIVER CRUISES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	14-03-2024	Order missing and bookmarking pagination numbering missing as per index	office.soumyadubey
935	29-02-2024	0710102098092023(No.of Docs 2)	0710102098092023/7	COMPANY PETITION (COMPANIES ACT)/211(ND)2023	ANTONI STRACHAN VS. INDUS RIVER CRUISES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	14-03-2024	Order missing and bookmarking pagination numbering missing as per index	office.soumyadubey
936	8/3/2024	0710102065932023(No.of Docs 2)	0710102065932023/2	COMPANY PETITION (COMPANIES ACT)/140(ND)2023	ATUL JAGGI VS. PREM POWER CONSTRUCTION PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	14-03-2024	delay order of nclt	rahulssmalhotra
937	7/3/2024	0710102100342023(No.of Docs 1)	0710102100342023/1	COMPANY PETITION (COMPANIES ACT)/28(ND)2024	P. S. MALLIKARJUNA SETTY VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 73(4),Sec. 74(2)	14-03-2024	Book marking mandatory as per index and	123
938	8/3/2024	0710102065932023(No.of Docs 2)	0710102065932023/2	COMPANY PETITION (COMPANIES ACT)/140(ND)2023	ATUL JAGGI VS. PREM POWER CONSTRUCTION PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	14-03-2024	delay order of nclt	rahulssmalhotra
939	8/3/2024	0710102065932023(No.of Docs 2)	0710102065932023/2	COMPANY PETITION (COMPANIES ACT)/140(ND)2023	ATUL JAGGI VS. PREM POWER CONSTRUCTION PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	14-03-2024	delay order of nclt	rahulssmalhotra
940	13-10-2022	0710102060992022(No.of Docs 3)	0710102060992022/6	COMPANY PETITION (COMPANIES ACT)/131(ND)2022	PRAPHULLA MISRA VS. 1. NETCARROTS COM PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	13-03-2024	bookmarking mandatory and compliance Order missing	admin@texfavios.com
941	13-10-2022	0710102060992022(No.of Docs 3)	0710102060992022/6	COMPANY PETITION (COMPANIES ACT)/131(ND)2022	PRAPHULLA MISRA VS. 1. NETCARROTS COM PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	13-03-2024	bookmarking mandatory and compliance Order missing	admin@texfavios.com
942	13-10-2022	0710102060992022(No.of Docs 3)	0710102060992022/6	COMPANY PETITION (COMPANIES ACT)/131(ND)2022	PRAPHULLA MISRA VS. 1. NETCARROTS COM PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	13-03-2024	bookmarking mandatory and compliance Order missing	admin@texfavios.com
943	9/3/2024	0710102013392019(No.of Docs 1)	0710102013392019/3	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/29(ND)2019	GLOBAL IMAGE INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	13-03-2024	bookmarking mandatory. compliance Order delay	csnrhbhaykumar

944	13-03-2024	0710102034782022(No.of Docs 2)	0710102034782022/26	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	13-03-2024	bookmarking pagination numbering missing as per index Order missing	advakashverma1997
945	6/3/2024	0710102008632022(No.of Docs 2)	0710102008632022/8	COMPANY PETITION IB (IBC)/68(ND)2022	JAINCO INDUSTRIES VS. SHREE AMBIKA IMPEX LIMITED	IBC Under Sec 9	13-03-2024	compliance Order missing need every pages sign	ashishgupta2310
946	29-09-2023	0710102084202023(No.of Docs 0)	0710102084202023/3	COMPANY PETITION (COMPANIES ACT)/219(ND)2023	RAVI KUMAR VS. JANKI JEWELLERS PVT. LTD (CIN - U51398DL2001PTC113322)	Sec. 59	13-03-2024	bookmarking mandatory index missing welfare ticket missing court 3rs fee missing in vakalatnama, compliance Order missing	
947	6/10/2023	0710102086012023(No.of Docs 0)	0710102086012023/4	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/84(ND)2023	YADU RESORTS (INDIA) LIMITED	Sec. 230-232, Sec 234	13-03-2024	Compliance Order missing. add on the top of Volume one pdf	
948	5/3/2024	0710102086562023(No.of Docs 1)	0710102086562023/4	COMPANY PETITION IB (IBC)/637(ND)2023	KALPA COMMERCIAL LIMITED VS. MERATASK ENTERPRISES PRIVATE LIMITED	IBC under Sec 7	13-03-2024	book mandatory as per index and notary mismatched and delay order	trscmpsecy
949	29-02-2024	0710102133632019(No.of Docs 2)	0710102133632019/22	COMPANY PETITION IB (IBC)/3240(ND)2019	M/S. NUEVOSOL ENERGY PRIVATE LIMITED VS. M/S ARKUN SOLAR PRIVATE LIMITED	IBC Under Sec 9	13-03-2024	delay order of nclt and and every page sign of written	bajpaiankita86
950	8/3/2024	0710102088712023(No.of Docs 3)	0710102088712023/2	INTERLOCUTORY APPLICATION (I.B.C)/5624(PB)2023	M/S. ROOTS DEVELOPERS PRIVATE LIMITED & ORS VSCHD DEVELOPER	Sec 60(5)	13-03-2024	Order missing vol1-1,to19 pages sign missing vol2-184,to214 sign missing	Adv_Sbatra
951	29-02-2024	0710102133632019(No.of Docs 2)	0710102133632019/22	COMPANY PETITION IB (IBC)/3240(ND)2019	M/S. NUEVOSOL ENERGY PRIVATE LIMITED VS. M/S ARKUN SOLAR PRIVATE LIMITED	IBC Under Sec 9	13-03-2024	delay order of nclt and and every page sign of written	bajpaiankita86
952	29-02-2024	0710102133632019(No.of Docs 2)	0710102133632019/22	COMPANY PETITION IB (IBC)/3240(ND)2019	M/S. NUEVOSOL ENERGY PRIVATE LIMITED VS. M/S ARKUN SOLAR PRIVATE LIMITED	IBC Under Sec 9	13-03-2024	delay order of nclt and and every page sign of written	bajpaiankita86
953	29-02-2024	0710102133632019(No.of Docs 2)	0710102133632019/22	COMPANY PETITION IB (IBC)/3240(ND)2019	M/S. NUEVOSOL ENERGY PRIVATE LIMITED VS. M/S ARKUN SOLAR PRIVATE LIMITED	IBC Under Sec 9	13-03-2024	delay order of nclt and and every page sign of written	bajpaiankita86
954	9/3/2024	0710102023762020(No.of Docs 2)	0710102023762020/25	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	13-03-2024	wrong file not in additional documents	advakashverma1997
955	12/3/2024	0710102093242023(No.of Docs 1)	0710102093242023/3	COMPANY PETITION IB (IBC)/762(ND)2023	ECL FINANCE LIMITED VS. JAI BHAGWAN BINDAL	Section 95(1)	13-03-2024	sign and true copy require of annexures and add compliance order on top of pdf	bhavanaduhoon
956	30-06-2019	0710102016222019(No.of Docs 2)	0710102016222019/1	COMPANY PETITION (COMPANIES ACT)/00151(ND)2019	GLOBAL FIBRES AND FABRICS PRIVATE LIMITED	Application under any other provisions	13-03-2024	bookmarking mandatory, compliance Order missing on top of pdf	csnirbhaykumar
957	26-02-2024	0710102010762024(No.of Docs 3)	0710102010762024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/15(ND)2024	NEWZSTREET BROADCAST SERVICES PRIVATE LIMITED	Sec. 230-232, Sec 234	13-03-2024	bookmarking index missing Order missing need every pages sign missing affidavit	Mba@1234
958	26-02-2024	0710102010762024(No.of Docs 3)	0710102010762024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/15(ND)2024	NEWZSTREET BROADCAST SERVICES PRIVATE LIMITED	Sec. 230-232, Sec 234	13-03-2024	bookmarking index missing Order missing need every pages sign missing affidavit	Mba@1234
959	26-02-2024	0710102010762024(No.of Docs 3)	0710102010762024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/15(ND)2024	NEWZSTREET BROADCAST SERVICES PRIVATE LIMITED	Sec. 230-232, Sec 234	13-03-2024	bookmarking index missing Order missing need every pages sign missing affidavit	Mba@1234
960	26-02-2024	0710102010762024(No.of Docs 3)	0710102010762024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/15(ND)2024	NEWZSTREET BROADCAST SERVICES PRIVATE LIMITED	Sec. 230-232, Sec 234	13-03-2024	bookmarking index missing Order missing need every pages sign missing affidavit	Mba@1234
961	7/3/2024	0710102010402024(No.of Docs 1)	0710102010402024/1	INTERLOCUTORY APPLICATION (I.B.C)/836(ND)2024	ENGINEERED FACILITY MANAGEMENT SERVICES VS. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD	Rule 11 of NCLT, 2016	13-03-2024	bookmarking mandatory , compliance Order missing	bajpaiand24
962	7/3/2024	0710102008132024(No.of Docs 1)	0710102008132024/1	INTERLOCUTORY APPLICATION (I.B.C)/565(ND)2024	M/S AM INSUPACK VS. DAKSHIN HARYANA BIJLI VITRAN NIGAM	Sec 60(5)	13-03-2024	Order delay	SHASHWAT9704
963	8/3/2024	0710102051452023(No.of Docs 2)	0710102051452023/5	COMPANY PETITION IB (IBC)/433(ND)2023	DHANLAXMI BANK LIMITED VS. K N MARZOOK	Section 95(1)	13-03-2024	bookmarking mandatory as per index and Order delay	shinujpillai
964	5/3/2024	0710102047792023(No.of Docs 1)	0710102047792023/1	COMPANY PETITION IB (IBC)/527(ND)2023	RAJINDER KUMAR MITTAL VS. EDELWEISS ASSET RECONSTRUCTION COMPANY	Section 94(1)	13-03-2024	bookmarking mandatory index missing	Vidhisha
965	30-06-2019	0710102016222019(No.of Docs 2)	0710102016222019/1	COMPANY PETITION (COMPANIES ACT)/00151(ND)2019	GLOBAL FIBRES AND FABRICS PRIVATE LIMITED	Application under any other provisions	13-03-2024	bookmarking mandatory, compliance Order missing on top of pdf	csnirbhaykumar

966	30-06-2019	0710102016222019(No.of Docs 2)	0710102016222019/1	COMPANY PETITION (COMPANIES ACT)/00151(ND)2019	GLOBAL FIBRES AND FABRICS PRIVATE LIMITED	Application under any other provisions	13-03-2024	bookmarking mandatory, compliance Order missing on top of pdf	csnirbhaykumar
967	30-06-2019	0710102016222019(No.of Docs 2)	0710102016222019/1	COMPANY PETITION (COMPANIES ACT)/00151(ND)2019	GLOBAL FIBRES AND FABRICS PRIVATE LIMITED	Application under any other provisions	13-03-2024	bookmarking mandatory, compliance Order missing on top of pdf	csnirbhaykumar
968	8/3/2024	0710102120062019(No.of Docs 2)	0710102120062019/51	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	13-03-2024	bookmarking mandatory, Add compliance order on top of affidavit, affidavit address missing	rkrmanbalaji@
969	13-10-2022	0710102060992022(No.of Docs 3)	0710102060992022/6	COMPANY PETITION (COMPANIES ACT)/131(ND)2022	PRAPHULLA MISRA VS. 1. NETCARROTS COM PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	13-03-2024	bookmarking mandatory and compliance Order missing	admin@lexfavis.com
970	5/3/2024	0710102008032023(No.of Docs 1)	0710102008032023/2	INTERLOCUTORY APPLICATION (I.B.C)/728(ND)2023	VANEET BHATIA VS. STATE BANK OF INDIA	Rule 11 of NCLT, 2016	12/3/2024	Oder delay	vishalganda
971	4/3/2024	0710102095072023(No.of Docs 1)	0710102095072023/17	COMPANY PETITION IB (IBC)/711(ND)2023	JATALIA FINANCE COMPANY LIMITED VS. ADONIA SYSTEMS PRIVATE LIMITED	IBC under Sec 7	12/3/2024	bookmarking mandatory and date missing in vakalatnama	henna15
972	7/3/2024	0710102100152023(No.of Docs 1)	0710102100152023/1	COMPANY PETITION (COMPANIES ACT)/26(ND)2024	SANJEEV MURALI MOHAN VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 71(10),Sec. 73(4)	12/3/2024	bookmarking mandatory Order missing	123
973	4/3/2024	0710102102582023(No.of Docs 2)	0710102102582023/2	COMPANY PETITION IB (IBC)/757(ND)2023	MULTIPLIER BRAND SOLUTIONS PRIVATE LIMITED VS. AMAZON WHOLESALE (INDIA) PRIVATE LIMITED	IBC Under Sec 9	12/3/2024	bookmarking pagination numbering missing as per index Oder missing	JurisLink
974	4/3/2024	0710102102582023(No.of Docs 2)	0710102102582023/2	COMPANY PETITION IB (IBC)/757(ND)2023	MULTIPLIER BRAND SOLUTIONS PRIVATE LIMITED VS. AMAZON WHOLESALE (INDIA) PRIVATE LIMITED	IBC Under Sec 9	12/3/2024	bookmarking pagination numbering missing as per index Oder missing	JurisLink
975	4/3/2024	0710102102582023(No.of Docs 2)	0710102102582023/2	COMPANY PETITION IB (IBC)/757(ND)2023	MULTIPLIER BRAND SOLUTIONS PRIVATE LIMITED VS. AMAZON WHOLESALE (INDIA) PRIVATE LIMITED	IBC Under Sec 9	12/3/2024	bookmarking pagination numbering missing as per index Oder missing	JurisLink
976	4/3/2024	0710102102582023(No.of Docs 2)	0710102102582023/2	COMPANY PETITION IB (IBC)/757(ND)2023	MULTIPLIER BRAND SOLUTIONS PRIVATE LIMITED VS. AMAZON WHOLESALE (INDIA) PRIVATE LIMITED	IBC Under Sec 9	12/3/2024	bookmarking pagination numbering missing as per index Oder missing	JurisLink
977	5/3/2024	0710102008032023(No.of Docs 1)	0710102008032023/2	INTERLOCUTORY APPLICATION (I.B.C)/728(ND)2023	VANEET BHATIA VS. STATE BANK OF INDIA	Rule 11 of NCLT, 2016	12/3/2024	Oder delay	vishalganda
978	5/3/2024	0710102008032023(No.of Docs 1)	0710102008032023/2	INTERLOCUTORY APPLICATION (I.B.C)/728(ND)2023	VANEET BHATIA VS. STATE BANK OF INDIA	Rule 11 of NCLT, 2016	12/3/2024	Oder delay	vishalganda
979	5/3/2024	0710102008032023(No.of Docs 1)	0710102008032023/2	INTERLOCUTORY APPLICATION (I.B.C)/728(ND)2023	VANEET BHATIA VS. STATE BANK OF INDIA	Rule 11 of NCLT, 2016	12/3/2024	Oder delay	vishalganda
980	10/1/2024	0710102104332023(No.of Docs 3)	0710102104332023/2	INTERLOCUTORY APPLICATION (I.B.C)/6429(ND)2023	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. ANURANJAN SINGH	Sec 49(2)	12/3/2024	bookmarking as per index Oder missing	PJLAW
981	10/1/2024	0710102104332023(No.of Docs 3)	0710102104332023/2	INTERLOCUTORY APPLICATION (I.B.C)/6429(ND)2023	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. ANURANJAN SINGH	Sec 49(2)	12/3/2024	bookmarking as per index Oder missing	PJLAW
982	10/1/2024	0710102104332023(No.of Docs 3)	0710102104332023/2	INTERLOCUTORY APPLICATION (I.B.C)/6429(ND)2023	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. ANURANJAN SINGH	Sec 49(2)	12/3/2024	bookmarking as per index Oder missing	PJLAW
983	10/1/2024	0710102104332023(No.of Docs 3)	0710102104332023/2	INTERLOCUTORY APPLICATION (I.B.C)/6429(ND)2023	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. ANURANJAN SINGH	Sec 49(2)	12/3/2024	bookmarking as per index Oder missing	PJLAW
984	10/1/2024	0710102104312023(No.of Docs 3)	0710102104312023/2	INTERLOCUTORY APPLICATION (I.B.C)/6513(ND)2023	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD. VS. PUNEET AWASTHI	Sec 49(2)	12/3/2024	bookmarking as per index Oder missing	PJLAW
985	10/1/2024	0710102104312023(No.of Docs 3)	0710102104312023/2	INTERLOCUTORY APPLICATION (I.B.C)/6513(ND)2023	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD. VS. PUNEET AWASTHI	Sec 49(2)	12/3/2024	bookmarking as per index Oder missing	PJLAW

986	10/1/2024	0710102104312023(No.of Docs 3)	0710102104312023/2	INTERLOCUTORY APPLICATION (I.B.C)/6513(ND)2023	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD. VS. PUNEET AWASTHI	Sec 49(2)	12/3/2024	bookmarking as per index Oder missing	PJLAW
987	10/1/2024	0710102104312023(No.of Docs 3)	0710102104312023/2	INTERLOCUTORY APPLICATION (I.B.C)/6513(ND)2023	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD. VS. PUNEET AWASTHI	Sec 49(2)	12/3/2024	bookmarking as per index Oder missing	PJLAW
988	1/3/2024	0710102009332024(No.of Docs 1)	0710102009332024/1	INTERLOCUTORY APPLICATION (I.B.C)/692(ND)2024	PANKAJ KUMAR SINGHAL VS. 1. DEPARTMENT OF TRADE AND TAXES THE ASSISTANT COMMISSIONER;	Sec 60(5)	12/3/2024	Oder delay	aprassociatesllp
989	1/3/2024	0710102009332024(No.of Docs 1)	0710102009332024/1	INTERLOCUTORY APPLICATION (I.B.C)/692(ND)2024	PANKAJ KUMAR SINGHAL VS. 1. DEPARTMENT OF TRADE AND TAXES THE ASSISTANT COMMISSIONER;	Sec 60(5)	12/3/2024	Oder delay	aprassociatesllp
990	1/3/2024	0710102009332024(No.of Docs 1)	0710102009332024/1	INTERLOCUTORY APPLICATION (I.B.C)/692(ND)2024	PANKAJ KUMAR SINGHAL VS. 1. DEPARTMENT OF TRADE AND TAXES THE ASSISTANT COMMISSIONER;	Sec 60(5)	12/3/2024	Oder delay	aprassociatesllp
991	1/3/2024	0710102009332024(No.of Docs 1)	0710102009332024/1	INTERLOCUTORY APPLICATION (I.B.C)/692(ND)2024	PANKAJ KUMAR SINGHAL VS. 1. DEPARTMENT OF TRADE AND TAXES THE ASSISTANT COMMISSIONER;	Sec 60(5)	12/3/2024	Oder delay	aprassociatesllp
992	5/3/2024	0710102012292024(No.of Docs 3)	0710102012292024/20	INTERLOCUTORY APPLICATION (I.B.C)/604(ND)2024	ASHISH SINGH VS. NARENDRA KUMAR SHARMA	Sec 60(5)	12/3/2024	Order missing	CSGAURAVJOSHI
993	5/3/2024	0710102012292024(No.of Docs 3)	0710102012292024/20	INTERLOCUTORY APPLICATION (I.B.C)/604(ND)2024	ASHISH SINGH VS. NARENDRA KUMAR SHARMA	Sec 60(5)	12/3/2024	Order missing	CSGAURAVJOSHI
994	5/3/2024	0710102012292024(No.of Docs 3)	0710102012292024/20	INTERLOCUTORY APPLICATION (I.B.C)/604(ND)2024	ASHISH SINGH VS. NARENDRA KUMAR SHARMA	Sec 60(5)	12/3/2024	Order missing	CSGAURAVJOSHI
995	5/3/2024	0710102012292024(No.of Docs 3)	0710102012292024/20	INTERLOCUTORY APPLICATION (I.B.C)/604(ND)2024	ASHISH SINGH VS. NARENDRA KUMAR SHARMA	Sec 60(5)	12/3/2024	Order missing	CSGAURAVJOSHI
996	5/3/2024	0710102018672024(No.of Docs 2)	0710102018672024/1	INTERLOCUTORY APPLICATION (I.B.C)/1125(PB)2024	GUJARAT OPERATIONAL CREDITORS ASSOCIATION VS. IDBI BANK LTD	Rule 11 of NCLT, 2016	12/3/2024	Order missing and affidavit missing	D&K Law
997	7/3/2024	0710102000052022(No.of Docs 2)	0710102000052022/3	COMPANY PETITION IB (IBC)/48(ND)2022	BANK OF BARODA THROUGH RESOLUTION PROFESSIONAL MR.PARAMJEET BHATIA VS. SANJAY MAHESHWARI	Section 95(1)	11/3/2024	bookmarking mandatory need every pages sign and Order delay	ds337052
998	7/3/2024	0710102000052022(No.of Docs 2)	0710102000052022/3	COMPANY PETITION IB (IBC)/48(ND)2022	BANK OF BARODA THROUGH RESOLUTION PROFESSIONAL MR.PARAMJEET BHATIA VS. SANJAY MAHESHWARI	Section 95(1)	11/3/2024	bookmarking mandatory need every pages sign and Order delay	ds337052
999	4/3/2024	0710102035942022(No.of Docs 2)	0710102035942022/8	COMPANY PETITION IB (IBC)/357(ND)2022	SURESH SAREEN & ORS VS. INTERNATIONAL LAND DEVELOPERS PRIVATELIMITED	IBC under Sec 7	11/3/2024	bookmarking mandatory need every pages sign Oder missing	ishaan.george
1000	5/3/2024	0710102105822023(No.of Docs 1)	0710102105822023/1	INTERLOCUTORY APPLICATION (I.B.C)/653(ND)2024	CLOUD9 APARTMENT OWNERS ASSOCIATION VS. SH. MOHIT GOYAL RESOLUTION PROFESSIONAL OF AADI BEST CONSORTIUM PRIVATE LIMITED	Sec 60(5)	11/3/2024	delay order of nclt	rakesh@12
1001	4/3/2024	0710102011502023(No.of Docs 2)	0710102011502023/6	COMPANY PETITION (COMPANIES ACT)/34(ND)2023	ARUN KAPOOR VS. FLOW SEAL DEVICES (INDIA) PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	11/3/2024	order missing and affidavit missing	NKSLEGAL
1002	4/3/2024	0710102011502023(No.of Docs 2)	0710102011502023/6	COMPANY PETITION (COMPANIES ACT)/34(ND)2023	ARUN KAPOOR VS. FLOW SEAL DEVICES (INDIA) PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	11/3/2024	order missing and affidavit missing	NKSLEGAL
1003	5/3/2024	0710102102242023(No.of Docs 1)	0710102102242023/16	COMPANY PETITION IB (IBC)/764(ND)2023	ALPHA FERTILIZER (INDIA) PRIVATE LIMITED VS. RALPH AGRICULTURE PRIVATE LIMITED	IBC Under Sec 9	11/3/2024	pagination missing in book marking order missing of nclt.	vivek.nclt.in

1004	4/3/2024	0710102008462024(No.of Docs 2)	0710102008462024/2	INTERLOCUTORY APPLICATION (I.B.C)/907(ND)2024	DEVENDRA KUMAR LODHA -RP OF MAINFRAME ENERGY SOLUTION PVT LTD VS. HDFC BANK LTD	Sec 60(5)	11/3/2024	book marking mandatory as per index sign and true copy with of every pages.	dgguptadhruv
1005	15-02-2024	0710102048952023(No.of Docs 1)	0710102048952023/2	COMPANY PETITION IB (IBC)/371(ND)2023	PRECISION FASHIONS LIMITED	IBC Section 59	11/3/2024	Oder delay and bookmarking pagination numbering missing as per index	JAYANTSOOD
1006	15-02-2024	0710102048952023(No.of Docs 1)	0710102048952023/2	COMPANY PETITION IB (IBC)/371(ND)2023	PRECISION FASHIONS LIMITED	IBC Section 59	11/3/2024	Oder delay and bookmarking pagination numbering missing as per index	JAYANTSOOD
1007	15-02-2024	0710102048952023(No.of Docs 1)	0710102048952023/2	COMPANY PETITION IB (IBC)/371(ND)2023	PRECISION FASHIONS LIMITED	IBC Section 59	11/3/2024	Oder delay and bookmarking pagination numbering missing as per index	JAYANTSOOD
1008	4/3/2024	0710102086562023(No.of Docs 1)	0710102086562023/2	COMPANY PETITION IB (IBC)/637(ND)2023	KALPA COMMERCIAL LIMITED VS. MERATASK ENTERPRISES PRIVATE LIMITED	IBC under Sec 7	11/3/2024	bookmarking mandatory affidavit notary mismatch Oder delay	trscompsecy
1009	4/3/2024	0710102008492024(No.of Docs 2)	0710102008492024/1	INTERLOCUTORY APPLICATION (I.B.C)/389(ND)2024	ATS INFRASTRUCTURE LIMITED VSASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED	Rule 11 of NCLT, 2016	11/3/2024	oder missing of nclt	knlegal
1010	5/3/2024	0710102102242023(No.of Docs 1)	0710102102242023/17	COMPANY PETITION IB (IBC)/764(ND)2023	ALPHA FERTILIZER (INDIA) PRIVATE LIMITED VS. RALPH AGRI SCIENCE PRIVATE LIMITED	IBC Under Sec 9	11/3/2024	pagination missing in book marking and order delay	vivek.nclt.in
1011	4/3/2024	0710102011502023(No.of Docs 2)	0710102011502023/6	COMPANY PETITION (COMPANIES ACT)/34(ND)2023	ARUN KAPOOR VS. FLOW SEAL DEVICES (INDIA) PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	11/3/2024	order missing and affidavit missing	NKSLEGAL
1012	4/3/2024	0710102011502023(No.of Docs 2)	0710102011502023/6	COMPANY PETITION (COMPANIES ACT)/34(ND)2023	ARUN KAPOOR VS. FLOW SEAL DEVICES (INDIA) PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	11/3/2024	order missing and affidavit missing	NKSLEGAL
1013	4/3/2024	0710102038002023(No.of Docs 2)	0710102038002023/7	COMPANY PETITION IB (IBC)/262(ND)2023	DECCANS SAFETY GLASS WORKS PRIVATELIMITED VS. ATS HOUSING PRIVATE LIMITED	IBC under Sec 7	11/3/2024	Oder missing	knlegal
1014	15-02-2024	0710102048952023(No.of Docs 1)	0710102048952023/2	COMPANY PETITION IB (IBC)/371(ND)2023	PRECISION FASHIONS LIMITED	IBC Section 59	11/3/2024	Oder delay and bookmarking pagination numbering missing as per index	JAYANTSOOD
1015	4/3/2024	0710102011372024(No.of Docs 1)	0710102011372024/1	COMPANY PETITION (COMPANIES ACT)/38(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	11/3/2024	book marking mandatory as per index missing sign and true copy of every pages	Pratkmr11
1016	4/3/2024	0710102011682024(No.of Docs 1)	0710102011682024/2	CONTEMPT PETITION (IBC)/6(ND)2024	ASHISH SINGH VS. ASHISH SETH	Rule 11 of NCLT, 2016	11/3/2024	book marking mandatory as per index	namitha@samvidlegal.
1017	15-02-2024	0710102048952023(No.of Docs 1)	0710102048952023/2	COMPANY PETITION IB (IBC)/371(ND)2023	PRECISION FASHIONS LIMITED	IBC Section 59	11/3/2024	Oder delay and bookmarking pagination numbering missing as per index	JAYANTSOOD
1018	5/3/2024	0710102011642024(No.of Docs 1)	0710102011642024/1	INTERLOCUTORY APPLICATION (I.B.C)/891(ND)2024	ANIL KUMAR MITTAL VS. ATUL AGNIHOTRI	Application under any other provisions- IBC	11/3/2024	Order delay	mittalanil.ubi
1019	15-02-2024	0710102048952023(No.of Docs 1)	0710102048952023/2	COMPANY PETITION IB (IBC)/371(ND)2023	PRECISION FASHIONS LIMITED	IBC Section 59	11/3/2024	Oder delay and bookmarking pagination numbering missing as per index	JAYANTSOOD
1020	15-02-2024	0710102048952023(No.of Docs 1)	0710102048952023/2	COMPANY PETITION IB (IBC)/371(ND)2023	PRECISION FASHIONS LIMITED	IBC Section 59	11/3/2024	Oder delay and bookmarking pagination numbering missing as per index	JAYANTSOOD
1021	15-02-2024	0710102048952023(No.of Docs 1)	0710102048952023/2	COMPANY PETITION IB (IBC)/371(ND)2023	PRECISION FASHIONS LIMITED	IBC Section 59	11/3/2024	Oder delay and bookmarking pagination numbering missing as per index	JAYANTSOOD
1022	4/3/2024	0710102066312023(No.of Docs 2)	0710102066312023/3	INTERLOCUTORY APPLICATION (I.B.C)/4016(ND)2023	DINESH KUMAR GUPTA LIQUIDATOR VS. M/S CORAMANDEL ELECTRONICS	Sec 60(5)	11/3/2024	Oder delay and welfare ticket 25 missing in vakalatnama	VMLAWOFFICE
1023	4/3/2024	0710102013612024(No.of Docs 1)	0710102013612024/1	INTERLOCUTORY APPLICATION (I.B.C)/879(ND)2024	RTU RASTOGI VS. DR. NAVEEN CHAUDHRI	Sec 60(5)	11/3/2024	order missing of nclt	Eshna Kumar
1024	4/3/2024	0710102095072023(No.of Docs 2)	0710102095072023/16	COMPANY PETITION IB (IBC)/711(ND)2023	JATALIA FINANCE COMPANY LIMITED VS. ADONIA SYSTEMS PRIVATE LIMITED	IBC under Sec 7	11/3/2024	bookmarking mandatory and Oder missing	henna15
1025	15-02-2024	0710102048952023(No.of Docs 1)	0710102048952023/2	COMPANY PETITION IB (IBC)/371(ND)2023	PRECISION FASHIONS LIMITED	IBC Section 59	11/3/2024	Oder delay and bookmarking pagination numbering missing as per index	JAYANTSOOD
1026	30-10-2019	0710102142432019(No.of Docs 0)	0710102142432019/7	COMPANY PETITION IB (IBC)/3267(ND)2019	PUNJAB NATIONAL BANK VS. M/S APPLE SPONGE AND POWER LTD	IBC under Sec 7	11/3/2024	Wrong file	
1027	4/3/2024	0710102018012024(No.of Docs 1)	0710102018012024/10	INTERLOCUTORY APPLICATION (I.B.C)/1077(ND)2024	RISHIPAL RUHIL VSROHIT SEHGAL	Sec 60(5)	11/3/2024	Oder missing	RIL ASSOCIATES & ADV

1028	4/3/2024	0710102063462023(No.of Docs 1)	0710102063462023/4	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	11/3/2024	bookmarking mandatory and Oder missing and welfare ticket 25 court 3rs fee missing in vakalatnama	snslegal
1029	7/3/2024	0710102000052022(No.of Docs 2)	0710102000052022/3	COMPANY PETITION IB (IBC)/48(ND)2022	BANK OF BARODA THROUGH RESOLUTION PROFESSIONAL MR.PARAMJEET BHATIA VS. SANJAY MAHESHWARI	Section 95(1)	11/3/2024	bookmarking mandatory need every pages sign and Order delay	ds337052
1030	7/3/2024	0710102000052022(No.of Docs 2)	0710102000052022/3	COMPANY PETITION IB (IBC)/48(ND)2022	BANK OF BARODA THROUGH RESOLUTION PROFESSIONAL MR.PARAMJEET BHATIA VS. SANJAY MAHESHWARI	Section 95(1)	11/3/2024	bookmarking mandatory need every pages sign and Order delay	ds337052
1031	7/3/2024	0710102000052022(No.of Docs 2)	0710102000052022/3	COMPANY PETITION IB (IBC)/48(ND)2022	BANK OF BARODA THROUGH RESOLUTION PROFESSIONAL MR.PARAMJEET BHATIA VS. SANJAY MAHESHWARI	Section 95(1)	11/3/2024	bookmarking mandatory need every pages sign and Order delay	ds337052
1032	7/3/2024	0710102000052022(No.of Docs 2)	0710102000052022/3	COMPANY PETITION IB (IBC)/48(ND)2022	BANK OF BARODA THROUGH RESOLUTION PROFESSIONAL MR.PARAMJEET BHATIA VS. SANJAY MAHESHWARI	Section 95(1)	11/3/2024	bookmarking mandatory need every pages sign and Order delay	ds337052
1033	4/3/2024	0710102085572021(No.of Docs 2)	0710102085572021/7	INTERLOCUTORY APPLICATION (I.B.C)/5634(ND)2021	MANOJ KUNWAR VS. YOGESH SETHI	Sec 60(5),Rule 11 of NCLT, 2016	11/3/2024	bookmarking pagination numbering Wrong in index	niclegal
1034	7/3/2024	0710102000052022(No.of Docs 2)	0710102000052022/3	COMPANY PETITION IB (IBC)/48(ND)2022	BANK OF BARODA THROUGH RESOLUTION PROFESSIONAL MR.PARAMJEET BHATIA VS. SANJAY MAHESHWARI	Section 95(1)	11/3/2024	bookmarking mandatory need every pages sign and Order delay	ds337052
1035	2/12/2023	0710102103542023(No.of Docs 0)	0710102103542023/2	COMPANY PETITION IB (IBC)/27(ND)2024	DSS HEALTHCARE PRIVATE LIMITED	IBC Section 59	11/3/2024	order missing of nclt	
1036	7/3/2024	0710102000052022(No.of Docs 2)	0710102000052022/3	COMPANY PETITION IB (IBC)/48(ND)2022	BANK OF BARODA THROUGH RESOLUTION PROFESSIONAL MR.PARAMJEET BHATIA VS. SANJAY MAHESHWARI	Section 95(1)	11/3/2024	bookmarking mandatory need every pages sign and Order delay	ds337052
1037	30-10-2019	0710102142432019(No.of Docs 0)	0710102142432019/7	COMPANY PETITION IB (IBC)/3267(ND)2019	PUNJAB NATIONAL BANK VS. M/S APPLE SPONGE AND POWER LTD	IBC under Sec 7	11/3/2024	Wrong file	
1038	30-10-2019	0710102142432019(No.of Docs 0)	0710102142432019/7	COMPANY PETITION IB (IBC)/3267(ND)2019	PUNJAB NATIONAL BANK VS. M/S APPLE SPONGE AND POWER LTD	IBC under Sec 7	11/3/2024	Wrong file	
1039	30-10-2019	0710102142432019(No.of Docs 0)	0710102142432019/7	COMPANY PETITION IB (IBC)/3267(ND)2019	PUNJAB NATIONAL BANK VS. M/S APPLE SPONGE AND POWER LTD	IBC under Sec 7	11/3/2024	Wrong file	
1040	30-10-2019	0710102142432019(No.of Docs 0)	0710102142432019/7	COMPANY PETITION IB (IBC)/3267(ND)2019	PUNJAB NATIONAL BANK VS. M/S APPLE SPONGE AND POWER LTD	IBC under Sec 7	11/3/2024	Wrong file	
1041	30-10-2019	0710102142432019(No.of Docs 0)	0710102142432019/7	COMPANY PETITION IB (IBC)/3267(ND)2019	PUNJAB NATIONAL BANK VS. M/S APPLE SPONGE AND POWER LTD	IBC under Sec 7	11/3/2024	Wrong file	
1042	30-10-2019	0710102142432019(No.of Docs 0)	0710102142432019/7	COMPANY PETITION IB (IBC)/3267(ND)2019	PUNJAB NATIONAL BANK VS. M/S APPLE SPONGE AND POWER LTD	IBC under Sec 7	11/3/2024	Wrong file	
1043	30-10-2019	0710102142432019(No.of Docs 0)	0710102142432019/7	COMPANY PETITION IB (IBC)/3267(ND)2019	PUNJAB NATIONAL BANK VS. M/S APPLE SPONGE AND POWER LTD	IBC under Sec 7	11/3/2024	Wrong file	
1044	30-10-2019	0710102142432019(No.of Docs 0)	0710102142432019/7	COMPANY PETITION IB (IBC)/3267(ND)2019	PUNJAB NATIONAL BANK VS. M/S APPLE SPONGE AND POWER LTD	IBC under Sec 7	11/3/2024	Wrong file	
1045	7/3/2024	0710102000052022(No.of Docs 2)	0710102000052022/3	COMPANY PETITION IB (IBC)/48(ND)2022	BANK OF BARODA THROUGH RESOLUTION PROFESSIONAL MR.PARAMJEET BHATIA VS. SANJAY MAHESHWARI	Section 95(1)	11/3/2024	bookmarking mandatory need every pages sign and Order delay	ds337052

1046	13-12-2019	0710102166652019(No.of Docs 0)	0710102166652019/11	COMPANY PETITION (COMPANIES ACT)/32(ND)2020	UNION OF INDIA THROUGH SFIO VS. TAVISHI ENTERPRISES PVT LTD	Sec. 271-273	30-03-2024	bookmarking pagination numbering missing as per index	
1047	11/3/2024	0710120012642018(No.of Docs 2)	0710120012642018/27	COMPANY PETITION (COMPANIES ACT)/384(PB)2018	JACOB MATHEW VS. MR A V GEORGE	Sec. 245	30-03-2024	bookmarking mandatory, compliance Order missing	advphilipmathew
1048	14-03-2024	0710102064332021(No.of Docs 2)	0710102064332021/5	INTERLOCUTORY APPLICATION (I.B.C)/4117(ND)2021	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
1049	14-03-2024	0710102064332021(No.of Docs 2)	0710102064332021/5	INTERLOCUTORY APPLICATION (I.B.C)/4117(ND)2021	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
1050	14-03-2024	0710102064332021(No.of Docs 2)	0710102064332021/5	INTERLOCUTORY APPLICATION (I.B.C)/4117(ND)2021	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
1051	14-03-2024	0710102064332021(No.of Docs 2)	0710102064332021/5	INTERLOCUTORY APPLICATION (I.B.C)/4117(ND)2021	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
1052	12/3/2024	0710102017652024(No.of Docs 2)	0710102017652024/2	INTERLOCUTORY APPLICATION (I.B.C)/1202(ND)2024	PANKAJ NARANG VS. SUMIT KUMAR KHANNA	Sec 60(5)	30-03-2024	index missing in book marking and incomplete book marking and compliance order delay.	Harishtaneja78
1053	20-02-2024	0710102016252024(No.of Docs 0)	0710102016252024/1	INTERLOCUTORY APPLICATION (I.B.C)/1146(PB)2024	ASHISH SINGH VS. GRV VENTURES PVT. LTD.	Sec 50(1)	30-03-2024	bookmarking mandatory	
1054	15-02-2024	0710102014822024(No.of Docs 0)	0710102014822024/1	INTERLOCUTORY APPLICATION (I.B.C)/788(ND)2024	ARVIND MITTAL VS. NIKHIL KUMAR GOEL	Sec 66(1)	30-03-2024	Order delay in filing	
1055	13-03-2024	0710102014622024(No.of Docs 2)	0710102014622024/2	INTERLOCUTORY APPLICATION (I.B.C)/781(ND)2024	GAUTAM SINGHAL VS. RAVI MITTAL	19(2)	30-03-2024	need every pages sign and true copy missing in Annexure Order missing put on tickets blank side in vakalatanama	LQRAJIVBAJAJ
1056	14-03-2024	0710102064332021(No.of Docs 2)	0710102064332021/5	INTERLOCUTORY APPLICATION (I.B.C)/4117(ND)2021	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
1057	14-03-2024	0710102064332021(No.of Docs 2)	0710102064332021/5	INTERLOCUTORY APPLICATION (I.B.C)/4117(ND)2021	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
1058	25-08-2023	0710102074252023(No.of Docs 0)	0710102074252023/3	COMPANY PETITION (COMPANIES ACT)/166(ND)2023	LATIKA DHODY VS. ANSAL PROPERTIES & INFRASTRUCTURE LIMITED	Sec. 73(4)	30-03-2024	need every pages sign and True copy in Annexure, Order missing	
1059	25-08-2023	0710102074222023(No.of Docs 0)	0710102074222023/6	COMPANY PETITION (COMPANIES ACT)/171(ND)2023	KANWAL DHODY VS. ANSAL PROPERTIES & INFRASTRUCTURE LIMITED	Sec. 73(4)	30-03-2024	need every pages sign and True copy in Annexure, Order missing	
1060	26-08-2023	0710102074402023(No.of Docs 0)	0710102074402023/1	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	30-03-2024	bookmarking mandatory and Order delay in filing	
1061	15-03-2024	0710102059322023(No.of Docs 1)	0710102059322023/8	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	30-03-2024	bookmarking pagination numbering missing as per index address missing in affidavit	RAV4568
1062	15-03-2024	0710102059322023(No.of Docs 1)	0710102059322023/8	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	30-03-2024	bookmarking pagination numbering missing as per index address missing in affidavit	RAV4568
1063	15-03-2024	0710102059322023(No.of Docs 1)	0710102059322023/8	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	30-03-2024	bookmarking pagination numbering missing as per index address missing in affidavit	RAV4568
1064	15-03-2024	0710102059322023(No.of Docs 1)	0710102059322023/8	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	30-03-2024	bookmarking pagination numbering missing as per index address missing in affidavit	RAV4568
1065	15-03-2024	0710102059322023(No.of Docs 1)	0710102059322023/8	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	30-03-2024	bookmarking pagination numbering missing as per index address missing in affidavit	RAV4568
1066	15-03-2024	0710102059322023(No.of Docs 1)	0710102059322023/8	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	30-03-2024	bookmarking pagination numbering missing as per index address missing in affidavit	RAV4568

1087	13-03-2024	0710102078102023(No.of Docs 2)	0710102078102023/8	COMPANY PETITION IB (IBC)/620(ND)2023	AGGARWAL PLY HOUSE VS. TECHNO FAC CONTRACTS PRIVATE LIMITED	IBC Under Sec 9	30-03-2024	need every pages sign, Order missing	parul@ssinha.in
1088	14-03-2024	0710102064332021(No.of Docs 2)	0710102064332021/5	INTERLOCUTORY APPLICATION (I.B.C)/4117(ND)2021	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
1089	14-03-2024	0710102064332021(No.of Docs 2)	0710102064332021/5	INTERLOCUTORY APPLICATION (I.B.C)/4117(ND)2021	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
1090	13-03-2024	0710102013932024(No.of Docs 3)	0710102013932024/1	INTERLOCUTORY APPLICATION (I.B.C)/772(ND)2024	AADHAR INFRAHOLDING LIMITED VS. MOHAN LAL JAIN LIQUIDATOR OF KALIBER ASSOCIATES PRIVATE LIMITED	Sec 60(5)	30-03-2024	bookmarking pagination numbering as per index, Order missing	anirbanlaw@66
1091	13-03-2024	0710102013932024(No.of Docs 3)	0710102013932024/1	INTERLOCUTORY APPLICATION (I.B.C)/772(ND)2024	AADHAR INFRAHOLDING LIMITED VS. MOHAN LAL JAIN LIQUIDATOR OF KALIBER ASSOCIATES PRIVATE LIMITED	Sec 60(5)	30-03-2024	bookmarking pagination numbering as per index, Order missing	anirbanlaw@66
1092	15-03-2024	0710102081292023(No.of Docs 1)	0710102081292023/3	COMPANY APPLICATION(COMPANIES ACT)/349(ND)2023	LAXMI TALATI VS. ABHAY JHAVERI	Rule 11 of NCLT	30-03-2024	bookmarking mandatory	atreadvocate
1093	15-03-2024	0710102081292023(No.of Docs 1)	0710102081292023/2	COMPANY APPLICATION(COMPANIES ACT)/349(ND)2023	LAXMI TALATI VS. ABHAY JHAVERI	Rule 11 of NCLT	30-03-2024	bookmarking mandatory	atreadvocate
1094	12/3/2024	0710102082272023(No.of Docs 2)	0710102082272023/7	INTERLOCUTORY APPLICATION (I.B.C)/5200(ND)2023	MANOJ KUNWAR VS. YOGESH SETHI	Sec 60(5)	30-03-2024	last Order missing need every pages sign	niclegal
1095	22-11-2023	0710102100512023(No.of Docs 0)	0710102100512023/3	INTERLOCUTORY APPLICATION (I.B.C)/6486(ND)2023	ASHOK KUMAR GUPTA (RESOLUTION PROFESSIONAL) VSLUCKNOW DEVELOPMENT AUTHORITY	19(2)	30-03-2024	delay in filing- compliance order	
1096	22-11-2023	0710102100512023(No.of Docs 0)	0710102100512023/3	INTERLOCUTORY APPLICATION (I.B.C)/6486(ND)2023	ASHOK KUMAR GUPTA (RESOLUTION PROFESSIONAL) VSLUCKNOW DEVELOPMENT AUTHORITY	19(2)	30-03-2024	delay in filing- compliance order	
1097	22-11-2023	0710102100512023(No.of Docs 0)	0710102100512023/3	INTERLOCUTORY APPLICATION (I.B.C)/6486(ND)2023	ASHOK KUMAR GUPTA (RESOLUTION PROFESSIONAL) VSLUCKNOW DEVELOPMENT AUTHORITY	19(2)	30-03-2024	delay in filing- compliance order	
1098	22-11-2023	0710102100512023(No.of Docs 0)	0710102100512023/3	INTERLOCUTORY APPLICATION (I.B.C)/6486(ND)2023	ASHOK KUMAR GUPTA (RESOLUTION PROFESSIONAL) VSLUCKNOW DEVELOPMENT AUTHORITY	19(2)	30-03-2024	delay in filing- compliance order	
1099	22-11-2023	0710102100512023(No.of Docs 0)	0710102100512023/3	INTERLOCUTORY APPLICATION (I.B.C)/6486(ND)2023	ASHOK KUMAR GUPTA (RESOLUTION PROFESSIONAL) VSLUCKNOW DEVELOPMENT AUTHORITY	19(2)	30-03-2024	delay in filing- compliance order	
1100	15-03-2024	0710102083762023(No.of Docs 1)	0710102083762023/1	COMPANY APPEAL(COMPANIES ACT)/30(ND)2024	MEERUT BOTTLERS PVT. LTD. VS. REGISTRAR OF COMPANIES	Sec 252 (3)	30-03-2024	bookmarking mandatory	knmncit
1101	20-11-2023	0710102099772023(No.of Docs 0)	0710102099772023/7	COMPANY PETITION (COMPANIES ACT)/205(ND)2023	SMRITI BHATIA VS. AMADEUS INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	30-03-2024	missing true copy and sign page 60 to 151 and rejoinder order missing	
1102	6/3/2024	0710102043222023(No.of Docs 2)	0710102043222023/1	COMPANY PETITION IB (IBC)/597(ND)2023	AIR TRANSPORT CORPORATION ASSAM PRIVATE LTD VS. POWER GRID CORPORATION OF INDIA LIMITED	IBC Under Sec 9	30-03-2024	need every page sign 1 to 84 and compliance order missing	advscjha
1103	6/3/2024	0710102043222023(No.of Docs 2)	0710102043222023/1	COMPANY PETITION IB (IBC)/597(ND)2023	AIR TRANSPORT CORPORATION ASSAM PRIVATE LTD VS. POWER GRID CORPORATION OF INDIA LIMITED	IBC Under Sec 9	30-03-2024	need every page sign 1 to 84 and compliance order missing	advscjha
1104	6/3/2024	0710102043222023(No.of Docs 2)	0710102043222023/1	COMPANY PETITION IB (IBC)/597(ND)2023	AIR TRANSPORT CORPORATION ASSAM PRIVATE LTD VS. POWER GRID CORPORATION OF INDIA LIMITED	IBC Under Sec 9	30-03-2024	need every page sign 1 to 84 and compliance order missing	advscjha

1105	6/3/2024	0710102043222023(No.of Docs 2)	0710102043222023/1	COMPANY PETITION IB (IBC)/597(ND)2023	AIR TRANSPORT CORPORATION ASSAM PRIVATE LTD VS. POWER GRID CORPORATION OF INDIA LIMITED	IBC Under Sec 9	30-03-2024	need every page sign 1 to 84 and compliance order missing	advscjha
1106	5/10/2023	0710102085492023(No.of Docs 0)	0710102085492023/1	INTERLOCUTORY APPLICATION (I.B.C)/676(ND)2024	SWATANTRA KUMAR SINGH VSMOHAMMED ISLAM	Sec 66(1)	30-03-2024	improper book marking as per index, compliance order missing	
1107	18-11-2023	0710102099562023(No.of Docs 0)	0710102099562023/1	INTERLOCUTORY APPLICATION (I.B.C)/1123(ND)2024	MADAN MOHAN DHUPAR	Rule 11 of NCLT, 2016	30-03-2024	bookmarking mandatory	
1108	13-03-2024	0710102099342023(No.of Docs 2)	0710102099342023/1	COMPANY APPEAL(COMPANIES ACT)/291(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TEC PRO INFOTECH PVT LTD)	Sec 252 (1) - By Government Body	30-03-2024	Order not shown	itdpuneetrai
1109	2/3/2024	0710102094452023(No.of Docs 2)	0710102094452023/1	COMPANY APPEAL(COMPANIES ACT)/268(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (SHARMA TEXTILE PVT. LTD.)	Sec 252 (1) - By Government Body	30-03-2024	Order not show in pdf	itdpuneetrai
1110	2/3/2024	0710102094452023(No.of Docs 2)	0710102094452023/1	COMPANY APPEAL(COMPANIES ACT)/268(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (SHARMA TEXTILE PVT. LTD.)	Sec 252 (1) - By Government Body	30-03-2024	Order not show in pdf	itdpuneetrai
1111	2/3/2024	0710102094452023(No.of Docs 2)	0710102094452023/1	COMPANY APPEAL(COMPANIES ACT)/268(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (SHARMA TEXTILE PVT. LTD.)	Sec 252 (1) - By Government Body	30-03-2024	Order not show in pdf	itdpuneetrai
1112	2/3/2024	0710102094452023(No.of Docs 2)	0710102094452023/1	COMPANY APPEAL(COMPANIES ACT)/268(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (SHARMA TEXTILE PVT. LTD.)	Sec 252 (1) - By Government Body	30-03-2024	Order not show in pdf	itdpuneetrai
1113	12/3/2024	0710102093242023(No.of Docs 2)	0710102093242023/2	COMPANY PETITION IB (IBC)/762(ND)2023	ECL FINANCE LIMITED VS. JAI BHAGWAN BINDAL	Section 95(1)	30-03-2024	Wrong file	ipkamal
1114	6/3/2024	0710102094902023(No.of Docs 2)	0710102094902023/1	COMPANY APPEAL(COMPANIES ACT)/281(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TRADE WISE INFO PVT LTD)	Sec 252 (1) - By Government Body	30-03-2024	Order not show in pdf	itdpuneetrai
1115	6/3/2024	0710102094902023(No.of Docs 2)	0710102094902023/1	COMPANY APPEAL(COMPANIES ACT)/281(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TRADE WISE INFO PVT LTD)	Sec 252 (1) - By Government Body	30-03-2024	Order not show in pdf	itdpuneetrai
1116	6/3/2024	0710102094902023(No.of Docs 2)	0710102094902023/1	COMPANY APPEAL(COMPANIES ACT)/281(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TRADE WISE INFO PVT LTD)	Sec 252 (1) - By Government Body	30-03-2024	Order not show in pdf	itdpuneetrai
1117	6/3/2024	0710102094902023(No.of Docs 2)	0710102094902023/1	COMPANY APPEAL(COMPANIES ACT)/281(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TRADE WISE INFO PVT LTD)	Sec 252 (1) - By Government Body	30-03-2024	Order not show in pdf	itdpuneetrai
1118	6/3/2024	0710102096612023(No.of Docs 2)	0710102096612023/1	COMPANY APPEAL(COMPANIES ACT)/304(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (SWAG PRODUCTION PVT LTD)	Sec 252 (1) - By Government Body	30-03-2024	Order not show in pdf	itdpuneetrai
1119	6/3/2024	0710102096612023(No.of Docs 2)	0710102096612023/1	COMPANY APPEAL(COMPANIES ACT)/304(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (SWAG PRODUCTION PVT LTD)	Sec 252 (1) - By Government Body	30-03-2024	Order not show in pdf	itdpuneetrai
1120	6/3/2024	0710102096612023(No.of Docs 2)	0710102096612023/1	COMPANY APPEAL(COMPANIES ACT)/304(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (SWAG PRODUCTION PVT LTD)	Sec 252 (1) - By Government Body	30-03-2024	Order not show in pdf	itdpuneetrai
1121	6/3/2024	0710102096612023(No.of Docs 2)	0710102096612023/1	COMPANY APPEAL(COMPANIES ACT)/304(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (SWAG PRODUCTION PVT LTD)	Sec 252 (1) - By Government Body	30-03-2024	Order not show in pdf	itdpuneetrai
1122	13-03-2024	0710102099342023(No.of Docs 2)	0710102099342023/1	COMPANY APPEAL(COMPANIES ACT)/291(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TEC PRO INFOTECH PVT LTD)	Sec 252 (1) - By Government Body	30-03-2024	Order not shown	itdpuneetrai
1123	13-03-2024	0710102099342023(No.of Docs 2)	0710102099342023/1	COMPANY APPEAL(COMPANIES ACT)/291(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TEC PRO INFOTECH PVT LTD)	Sec 252 (1) - By Government Body	30-03-2024	Order not shown	itdpuneetrai
1124	13-03-2024	0710102099342023(No.of Docs 2)	0710102099342023/1	COMPANY APPEAL(COMPANIES ACT)/291(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TEC PRO INFOTECH PVT LTD)	Sec 252 (1) - By Government Body	30-03-2024	Order not shown	itdpuneetrai
1125	15-11-2023	0710102098592023(No.of Docs 0)	0710102098592023/2	INTERLOCUTORY APPLICATION (I.B.C)/6181(PB)2023	MOHD. IRSHAD KHAN VS. SARE GURUGRAM PVT LTD	Sec 60(5)	30-03-2024	date missing in vakalatnama, compliance Order missing	
1126	28-10-2023	0710102094262023(No.of Docs 0)	0710102094262023/2	COMPANY PETITION IB (IBC)/759(ND)2023	JASWANT SINGH	IBC Section 59	30-03-2024	incomplete file	
1127	28-10-2023	0710102094262023(No.of Docs 0)	0710102094262023/2	COMPANY PETITION IB (IBC)/759(ND)2023	JASWANT SINGH	IBC Section 59	30-03-2024	incomplete file	

1128	28-10-2023	0710102094262023(No.of Docs 0)	0710102094262023/2	COMPANY PETITION IB (IBC)/759(ND)2023	JASWANT SINGH	IBC Section 59	30-03-2024	incomplete file	
1129	28-10-2023	0710102094262023(No.of Docs 0)	0710102094262023/2	COMPANY PETITION IB (IBC)/759(ND)2023	JASWANT SINGH	IBC Section 59	30-03-2024	incomplete file	
1130	13-03-2024	0710102013932024(No.of Docs 3)	0710102013932024/1	INTERLOCUTORY APPLICATION (I.B.C)/772(ND)2024	AADHAR INFRAHOLDING LIMITED VS. MOHAN LAL JAIN LIQUIDATOR OF KALIBER ASSOCIATES PRIVATE LIMITED	Sec 60(5)	30-03-2024	bookmarking pagination numbering as per index, Order missing	anirbanlaw@66
1131	13-03-2024	0710102013932024(No.of Docs 3)	0710102013932024/1	INTERLOCUTORY APPLICATION (I.B.C)/772(ND)2024	AADHAR INFRAHOLDING LIMITED VS. MOHAN LAL JAIN LIQUIDATOR OF KALIBER ASSOCIATES PRIVATE LIMITED	Sec 60(5)	30-03-2024	bookmarking pagination numbering as per index, Order missing	anirbanlaw@66
1132	14-03-2024	0710102064332021(No.of Docs 2)	0710102064332021/5	INTERLOCUTORY APPLICATION (I.B.C)/4117(ND)2021	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
1133	14-03-2024	0710102064332021(No.of Docs 2)	0710102064332021/5	INTERLOCUTORY APPLICATION (I.B.C)/4117(ND)2021	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
1134	14-03-2024	0710102064332021(No.of Docs 2)	0710102064332021/5	INTERLOCUTORY APPLICATION (I.B.C)/4117(ND)2021	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
1135	14-03-2024	0710102064332021(No.of Docs 2)	0710102064332021/5	INTERLOCUTORY APPLICATION (I.B.C)/4117(ND)2021	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
1136	9/2/2024	0710102013462024(No.of Docs 0)	0710102013462024/1	COMPANY PETITION IB (IBC)/115(ND)2024	SUMAN PANDEY LIQUIDATOR OF SAV FINANCE AND INVESTMENT COMPANY PVT. LTD. VS. REGISTRAR OF COMPANIES	IBC Section 59	30-03-2024	bookmarking mandatory affidavit missing	
1137	16-03-2024	0710102012622024(No.of Docs 2)	0710102012622024/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/13(ND)2024	SUPERB BUILDWELL PRIVATE LIMITED	Sec. 230-232 - Second Motion	30-03-2024	notary mismatch with affidavit	purbey31
1138	11/3/2024	0710102114582020(No.of Docs 1)	0710102114582020/13	INTERLOCUTORY APPLICATION (I.B.C)/5534(ND)2020	SURESH KUMAR JAIN VS. VENUS INDIA ASSET FINANCE PVT. LTD.	Sec 30	30-03-2024	bookmarking mandatory Order missing	palashsinghai
1139	7/2/2024	0710102012622024(No.of Docs 0)	0710102012622024/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/13(ND)2024	SUPERB BUILDWELL PRIVATE LIMITED	Sec. 230-232 - Second Motion	30-03-2024	bookmarking mandatory	
1140	14-03-2024	0710102064332021(No.of Docs 2)	0710102064332021/5	INTERLOCUTORY APPLICATION (I.B.C)/4117(ND)2021	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
1141	14-03-2024	0710102064332021(No.of Docs 2)	0710102064332021/5	INTERLOCUTORY APPLICATION (I.B.C)/4117(ND)2021	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
1142	14-03-2024	0710102064332021(No.of Docs 2)	0710102064332021/5	INTERLOCUTORY APPLICATION (I.B.C)/4117(ND)2021	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
1143	14-03-2024	0710102064332021(No.of Docs 2)	0710102064332021/5	INTERLOCUTORY APPLICATION (I.B.C)/4117(ND)2021	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
1144	16-03-2024	0710102027232021(No.of Docs 1)	0710102027232021/47	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	30-03-2024	1rs court fee in vakalatnama	mohitseth
1145	16-03-2024	0710102027232021(No.of Docs 1)	0710102027232021/46	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	30-03-2024	1rs court fee in vakalatnama	mohitseth
1146	5/2/2024	0710102011902024(No.of Docs 0)	0710102011902024/1	INTERLOCUTORY APPLICATION (I.B.C)/794(ND)2024	ANJU AGARWAL VS PROPLARITY INFRA TECH PRIVATE LIMITED	Application under any other provisions- IBC	30-03-2024	Order delay in filing, index missing in bookmarking	

1147	12/3/2024	0710102010402024(No.of Docs 1)	0710102010402024/2	INTERLOCUTORY APPLICATION (I.B.C)/836(ND)2024	ENGINEERED FACILITY MANAGEMENT SERVICES VS. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD	Rule 11 of NCLT, 2016	30-03-2024	bookmarking mandatory Order missing	bajpaianand24
1148	18-03-2024	0710102076002021(No.of Docs 5)	0710102076002021/20	COMPANY PETITION IB (IBC)/657(ND)2021	MANISH ANEJA & ORS VS. REVITAL REALTY PRIVATE LIMITED	IBC under Sec 7	30-03-2024	bookmarking pagination numbering missing as per index need every pages sign	v.siddharth15
1149	18-03-2024	0710102076002021(No.of Docs 5)	0710102076002021/19	COMPANY PETITION IB (IBC)/657(ND)2021	MANISH ANEJA & ORS VS. REVITAL REALTY PRIVATE LIMITED	IBC under Sec 7	30-03-2024	bookmarking pagination numbering missing as per index need every pages sign	v.siddharth15
1150	30-10-2021	0710102080392021(No.of Docs 0)	0710102080392021/6	INTERLOCUTORY APPLICATION (I.B.C)/5233(ND)2021	RAKESH KUMAR GUPTA VS. GIRISH CHANDER JOSHI	Application under any other provisions- IBC	30-03-2024	Order delay in filing, need every pages sign	
1151	30-10-2021	0710102080392021(No.of Docs 0)	0710102080392021/6	INTERLOCUTORY APPLICATION (I.B.C)/5233(ND)2021	RAKESH KUMAR GUPTA VS. GIRISH CHANDER JOSHI	Application under any other provisions- IBC	30-03-2024	Order delay in filing, need every pages sign	
1152	30-10-2021	0710102080392021(No.of Docs 0)	0710102080392021/6	INTERLOCUTORY APPLICATION (I.B.C)/5233(ND)2021	RAKESH KUMAR GUPTA VS. GIRISH CHANDER JOSHI	Application under any other provisions- IBC	30-03-2024	Order delay in filing, need every pages sign	
1153	30-10-2021	0710102080392021(No.of Docs 0)	0710102080392021/6	INTERLOCUTORY APPLICATION (I.B.C)/5233(ND)2021	RAKESH KUMAR GUPTA VS. GIRISH CHANDER JOSHI	Application under any other provisions- IBC	30-03-2024	Order delay in filing, need every pages sign	
1154	30-10-2021	0710102080392021(No.of Docs 0)	0710102080392021/6	INTERLOCUTORY APPLICATION (I.B.C)/5233(ND)2021	RAKESH KUMAR GUPTA VS. GIRISH CHANDER JOSHI	Application under any other provisions- IBC	30-03-2024	Order delay in filing, need every pages sign	
1155	30-10-2021	0710102080392021(No.of Docs 0)	0710102080392021/6	INTERLOCUTORY APPLICATION (I.B.C)/5233(ND)2021	RAKESH KUMAR GUPTA VS. GIRISH CHANDER JOSHI	Application under any other provisions- IBC	30-03-2024	Order delay in filing, need every pages sign	
1156	30-10-2021	0710102080392021(No.of Docs 0)	0710102080392021/6	INTERLOCUTORY APPLICATION (I.B.C)/5233(ND)2021	RAKESH KUMAR GUPTA VS. GIRISH CHANDER JOSHI	Application under any other provisions- IBC	30-03-2024	Order delay in filing, need every pages sign	
1157	30-10-2021	0710102080392021(No.of Docs 0)	0710102080392021/6	INTERLOCUTORY APPLICATION (I.B.C)/5233(ND)2021	RAKESH KUMAR GUPTA VS. GIRISH CHANDER JOSHI	Application under any other provisions- IBC	30-03-2024	Order delay in filing, need every pages sign	
1158	30-10-2021	0710102080392021(No.of Docs 0)	0710102080392021/6	INTERLOCUTORY APPLICATION (I.B.C)/5233(ND)2021	RAKESH KUMAR GUPTA VS. GIRISH CHANDER JOSHI	Application under any other provisions- IBC	30-03-2024	Order delay in filing, need every pages sign	
1159	30-10-2021	0710102080392021(No.of Docs 0)	0710102080392021/6	INTERLOCUTORY APPLICATION (I.B.C)/5233(ND)2021	RAKESH KUMAR GUPTA VS. GIRISH CHANDER JOSHI	Application under any other provisions- IBC	30-03-2024	Order delay in filing, need every pages sign	
1160	30-10-2021	0710102080392021(No.of Docs 0)	0710102080392021/6	INTERLOCUTORY APPLICATION (I.B.C)/5233(ND)2021	RAKESH KUMAR GUPTA VS. GIRISH CHANDER JOSHI	Application under any other provisions- IBC	30-03-2024	Order delay in filing, need every pages sign	
1161	30-10-2021	0710102080392021(No.of Docs 0)	0710102080392021/6	INTERLOCUTORY APPLICATION (I.B.C)/5233(ND)2021	RAKESH KUMAR GUPTA VS. GIRISH CHANDER JOSHI	Application under any other provisions- IBC	30-03-2024	Order delay in filing, need every pages sign	
1162	30-10-2021	0710102080392021(No.of Docs 0)	0710102080392021/6	INTERLOCUTORY APPLICATION (I.B.C)/5233(ND)2021	RAKESH KUMAR GUPTA VS. GIRISH CHANDER JOSHI	Application under any other provisions- IBC	30-03-2024	Order delay in filing, need every pages sign	
1163	30-10-2021	0710102080392021(No.of Docs 0)	0710102080392021/6	INTERLOCUTORY APPLICATION (I.B.C)/5233(ND)2021	RAKESH KUMAR GUPTA VS. GIRISH CHANDER JOSHI	Application under any other provisions- IBC	30-03-2024	Order delay in filing, need every pages sign	
1164	30-10-2021	0710102080392021(No.of Docs 0)	0710102080392021/6	INTERLOCUTORY APPLICATION (I.B.C)/5233(ND)2021	RAKESH KUMAR GUPTA VS. GIRISH CHANDER JOSHI	Application under any other provisions- IBC	30-03-2024	Order delay in filing, need every pages sign	
1165	30-10-2021	0710102080392021(No.of Docs 0)	0710102080392021/6	INTERLOCUTORY APPLICATION (I.B.C)/5233(ND)2021	RAKESH KUMAR GUPTA VS. GIRISH CHANDER JOSHI	Application under any other provisions- IBC	30-03-2024	Order delay in filing, need every pages sign	
1166	12/2/2024	0710102002102024(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. YOGESH MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
1167	12/2/2024	0710102002102024(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. YOGESH MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
1168	12/2/2024	0710102002102024(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. YOGESH MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
1169	12/2/2024	0710102002102024(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. YOGESH MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
1170	12/3/2024	0710102085572021(No.of Docs 2)	0710102085572021/9	INTERLOCUTORY APPLICATION (I.B.C)/5634(ND)2021	MANOJ KUNWAR VS. YOGESH SETHI	Sec 60(5),Rule 11 of NCLT, 2016	30-03-2024	last Order missing, need every pages sign	niclegal
1171	30-12-2021	0710102095192021(No.of Docs 0)	0710102095192021/4	COMPANY PETITION IB (IBC)/130(PB)2022	ORBIS TRUSTEESHIP SERVICES PRIVATE LIMITED VS. GURINDER SINGH SIKKA	Section 95(1)	30-03-2024	page 39 to 88 missed in book marking and rejoinder order missing	
1172	14-03-2024	0710102008612022(No.of Docs 1)	0710102008612022/5	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	30-03-2024	book marking mandatory as per index and and put ticket on blank side on vakalatanama	singhbhupendra1896

1173	8/2/2022	0710102010992022(No.of Docs 0)	0710102010992022/4	INTERLOCUTORY APPLICATION (I.B.C)/893(ND)2022	PAWAN KUMAR GOYAL LIQUIDATOR OF SUNSHINE INFRABUILD CORPORATION LIMITED VS. SUPRABHAT BUILDCON PVT. LTD.	Sec 60(5)	30-03-2024	bookmarking pagination numbering missing as per index Order missing	
1174	8/2/2022	0710102010992022(No.of Docs 0)	0710102010992022/4	INTERLOCUTORY APPLICATION (I.B.C)/893(ND)2022	PAWAN KUMAR GOYAL LIQUIDATOR OF SUNSHINE INFRABUILD CORPORATION LIMITED VS. SUPRABHAT BUILDCON PVT. LTD.	Sec 60(5)	30-03-2024	bookmarking pagination numbering missing as per index Order missing	
1175	8/2/2022	0710102010992022(No.of Docs 0)	0710102010992022/4	INTERLOCUTORY APPLICATION (I.B.C)/893(ND)2022	PAWAN KUMAR GOYAL LIQUIDATOR OF SUNSHINE INFRABUILD CORPORATION LIMITED VS. SUPRABHAT BUILDCON PVT. LTD.	Sec 60(5)	30-03-2024	bookmarking pagination numbering missing as per index Order missing	
1176	8/2/2022	0710102010992022(No.of Docs 0)	0710102010992022/4	INTERLOCUTORY APPLICATION (I.B.C)/893(ND)2022	PAWAN KUMAR GOYAL LIQUIDATOR OF SUNSHINE INFRABUILD CORPORATION LIMITED VS. SUPRABHAT BUILDCON PVT. LTD.	Sec 60(5)	30-03-2024	bookmarking pagination numbering missing as per index Order missing	
1177	8/2/2022	0710102010992022(No.of Docs 0)	0710102010992022/4	INTERLOCUTORY APPLICATION (I.B.C)/893(ND)2022	PAWAN KUMAR GOYAL LIQUIDATOR OF SUNSHINE INFRABUILD CORPORATION LIMITED VS. SUPRABHAT BUILDCON PVT. LTD.	Sec 60(5)	30-03-2024	bookmarking pagination numbering missing as per index Order missing	
1178	8/2/2022	0710102010992022(No.of Docs 0)	0710102010992022/4	INTERLOCUTORY APPLICATION (I.B.C)/893(ND)2022	PAWAN KUMAR GOYAL LIQUIDATOR OF SUNSHINE INFRABUILD CORPORATION LIMITED VS. SUPRABHAT BUILDCON PVT. LTD.	Sec 60(5)	30-03-2024	bookmarking pagination numbering missing as per index Order missing	
1179	8/2/2022	0710102010992022(No.of Docs 0)	0710102010992022/4	INTERLOCUTORY APPLICATION (I.B.C)/893(ND)2022	PAWAN KUMAR GOYAL LIQUIDATOR OF SUNSHINE INFRABUILD CORPORATION LIMITED VS. SUPRABHAT BUILDCON PVT. LTD.	Sec 60(5)	30-03-2024	bookmarking pagination numbering missing as per index Order missing	
1180	8/2/2022	0710102010992022(No.of Docs 0)	0710102010992022/4	INTERLOCUTORY APPLICATION (I.B.C)/893(ND)2022	PAWAN KUMAR GOYAL LIQUIDATOR OF SUNSHINE INFRABUILD CORPORATION LIMITED VS. SUPRABHAT BUILDCON PVT. LTD.	Sec 60(5)	30-03-2024	bookmarking pagination numbering missing as per index Order missing	
1181	8/2/2022	0710102010992022(No.of Docs 0)	0710102010992022/4	INTERLOCUTORY APPLICATION (I.B.C)/893(ND)2022	PAWAN KUMAR GOYAL LIQUIDATOR OF SUNSHINE INFRABUILD CORPORATION LIMITED VS. SUPRABHAT BUILDCON PVT. LTD.	Sec 60(5)	30-03-2024	bookmarking pagination numbering missing as per index Order missing	
1182	12/2/2024	0710102002102024(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. YOGESH MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
1183	12/3/2024	0710102013532022(No.of Docs 2)	0710102013532022/3	COMPANY APPLICATION(COMPANIES ACT)/90(ND)2022	RAJEEV MALIK VS POOJA ROLLER FLOOR MILLS PRIVATE LTD	Rule 11 of NCLT	30-03-2024	book marking mandatory as per index and compliance order missing	prateekgupta123
1184	30-03-2022	0710102024492022(No.of Docs 0)	0710102024492022/1	COMPANY PETITION IB (IBC)/265(ND)2022	INTEC CAPITAL LIMITED VS. HARDEEP SINGH	Section 95(1)	30-03-2024	PDF not show	
1185	30-03-2022	0710102024492022(No.of Docs 0)	0710102024492022/1	COMPANY PETITION IB (IBC)/265(ND)2022	INTEC CAPITAL LIMITED VS. HARDEEP SINGH	Section 95(1)	30-03-2024	PDF not show	
1186	30-03-2022	0710102024492022(No.of Docs 0)	0710102024492022/1	COMPANY PETITION IB (IBC)/265(ND)2022	INTEC CAPITAL LIMITED VS. HARDEEP SINGH	Section 95(1)	30-03-2024	PDF not show	
1187	30-03-2022	0710102024492022(No.of Docs 0)	0710102024492022/1	COMPANY PETITION IB (IBC)/265(ND)2022	INTEC CAPITAL LIMITED VS. HARDEEP SINGH	Section 95(1)	30-03-2024	PDF not show	
1188	12/3/2024	0710102009622024(No.of Docs 2)	0710102009622024/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/82(ND)2024	PRAYAG EXIM PRIVATE LIMITED	Rule 11 of NCLT	30-03-2024		CSSHARAD
1189	4/3/2024	0710102008692024(No.of Docs 1)	0710102008692024/1	COMPANY APPEAL (IBC)/6(ND)2024	DEUTSCHE BANK VSMR. TARUN JAIN (LIQUIDATOR M/S OVERNITE EXPRESS LIMITED)	Sec 42	30-03-2024	Order delay in filing	rahul.tyagi
1190	4/3/2024	0710102008692024(No.of Docs 1)	0710102008692024/1	COMPANY APPEAL (IBC)/6(ND)2024	DEUTSCHE BANK VSMR. TARUN JAIN (LIQUIDATOR M/S OVERNITE EXPRESS LIMITED)	Sec 42	30-03-2024	Order delay in filing	rahul.tyagi

1191	23-01-2024	0710102008692024(No.of Docs 0)	0710102008692024/2	COMPANY APPEAL (IBC)/6(ND)2024	DEUTSCHE BANK VSMR. TARUN JAIN (LIQUIDATOR M/S OVERNITE EXPRESS LIMITED)	Sec 42	30-03-2024	Order delay in filing	
1192	23-01-2024	0710102008692024(No.of Docs 0)	0710102008692024/2	COMPANY APPEAL (IBC)/6(ND)2024	DEUTSCHE BANK VSMR. TARUN JAIN (LIQUIDATOR M/S OVERNITE EXPRESS LIMITED)	Sec 42	30-03-2024	Order delay in filing	
1193	23-01-2024	0710102008692024(No.of Docs 0)	0710102008692024/2	COMPANY APPEAL (IBC)/6(ND)2024	DEUTSCHE BANK VSMR. TARUN JAIN (LIQUIDATOR M/S OVERNITE EXPRESS LIMITED)	Sec 42	30-03-2024	Order delay in filing	
1194	23-01-2024	0710102008692024(No.of Docs 0)	0710102008692024/2	COMPANY APPEAL (IBC)/6(ND)2024	DEUTSCHE BANK VSMR. TARUN JAIN (LIQUIDATOR M/S OVERNITE EXPRESS LIMITED)	Sec 42	30-03-2024	Order delay in filing	
1195	4/3/2024	0710102008692024(No.of Docs 1)	0710102008692024/1	COMPANY APPEAL (IBC)/6(ND)2024	DEUTSCHE BANK VSMR. TARUN JAIN (LIQUIDATOR M/S OVERNITE EXPRESS LIMITED)	Sec 42	30-03-2024	Order delay in filing	rahul.tyagi
1196	9/5/2022	0710102036752022(No.of Docs 0)	0710102036752022/5	COMPANY PETITION IB (IBC)/361(ND)2022	INTEC CAPITAL LIMITED VS. JAGTAR SINGH	Section 95(1)	30-03-2024	book marking mandatory as per index	
1197	9/5/2022	0710102036752022(No.of Docs 0)	0710102036752022/5	COMPANY PETITION IB (IBC)/361(ND)2022	INTEC CAPITAL LIMITED VS. JAGTAR SINGH	Section 95(1)	30-03-2024	book marking mandatory as per index	
1198	9/5/2022	0710102036752022(No.of Docs 0)	0710102036752022/5	COMPANY PETITION IB (IBC)/361(ND)2022	INTEC CAPITAL LIMITED VS. JAGTAR SINGH	Section 95(1)	30-03-2024	book marking mandatory as per index	
1199	9/5/2022	0710102036752022(No.of Docs 0)	0710102036752022/5	COMPANY PETITION IB (IBC)/361(ND)2022	INTEC CAPITAL LIMITED VS. JAGTAR SINGH	Section 95(1)	30-03-2024	book marking mandatory as per index	
1200	12/2/2024	0710102002102024(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. YOGESH MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
1201	12/2/2024	0710102002102024(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. YOGESH MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
1202	12/2/2024	0710102002102024(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. YOGESH MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
1203	12/2/2024	0710102002102024(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. YOGESH MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
1204	13-03-2024	0710102042522022(No.of Docs 1)	0710102042522022/10	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2022	SHRI VENMADHAV PORTFOLIO PRIVATE LIMITED VS. OVERTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	30-03-2024	require sign and true copy pages 3 to 9 and compliance order delay	ABHISHEKNEGI
1205	18-03-2024	0710102043552022(No.of Docs 2)	0710102043552022/12	COMPANY PETITION IB (IBC)/483(ND)2022	STATE BANK OF INDIA VS. NEELIMA WIG	Section 95(1)	30-03-2024	bookmarking mandatory notary mismatch with affidavit put on ticket blank side in vakalatnama and 1rs court fee missing in vakalatnama	optimuslegal
1206	18-03-2024	0710102043512022(No.of Docs 2)	0710102043512022/4	COMPANY PETITION IB (IBC)/486(ND)2022	STATE BANK OF INDIA VS. SUNIL MOHAN WIG	Section 95(1)	30-03-2024	bookmarking mandatory notary mismatch with affidavit put on ticket blank side in vakalatnama and 1rs court fee missing in vakalatnama	optimuslegal
1207	4/3/2024	0710102008692024(No.of Docs 1)	0710102008692024/1	COMPANY APPEAL (IBC)/6(ND)2024	DEUTSCHE BANK VSMR. TARUN JAIN (LIQUIDATOR M/S OVERNITE EXPRESS LIMITED)	Sec 42	30-03-2024	Order delay in filing	rahul.tyagi
1208	12/2/2024	0710102002102024(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. YOGESH MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
1209	12/2/2024	0710102002102024(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. YOGESH MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
1210	1/7/2022	0710102051282022(No.of Docs 0)	0710102051282022/8	COMPANY PETITION IB (IBC)/538(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ABHINAV MITTAL	Section 95(1)	30-03-2024	Order delay in filing	
1211	12/2/2024	0710102002102024(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. YOGESH MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064

1212	12/2/2024	0710102002102024(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. YOGESH MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
1213	12/2/2024	0710102002102024(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. YOGESH MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
1214	12/2/2024	0710102002102024(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. YOGESH MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
1215	17-01-2024	0710102006872024(No.of Docs 0)	0710102006872024/1	INTERLOCUTORY APPLICATION (I.B.C)/561(ND)2024	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. SHRI SHIV NANDAN SHARMA & ORS.	Sec 60(5)	30-03-2024	filing delay - order	
1216	15-03-2024	0710102005552024(No.of Docs 2)	0710102005552024/1	COMPANY APPEAL(COMPANIES ACT)/23(ND)2024	INCOME TAX OFFICER WARD 13(1) NEW DELHI VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (3),Sec 252 (1) - By Government Body	30-03-2024	bookmarking pagination numbering as per index , Order delay in filing	Shlokchandra@123
1217	13-01-2024	0710102004962024(No.of Docs 0)	0710102004962024/1	INTERLOCUTORY APPLICATION (I.B.C)/865(ND)2024	ASHOK KUMAR GUPTA (RESOLUTION PROFESSIONAL) VS. M/S CIS INFRASTRUCTURE LLP	Sec 66(1)	30-03-2024	Order delay in filing	
1218	13-03-2024	0710102005052024(No.of Docs 1)	0710102005052024/3	COMPANY PETITION (COMPANIES ACT)/31(ND)2024	CHAVI TOLANI VS. KAMALASHA EXPORTS PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4),Section 56	30-03-2024	bookmarking mandatory, Order missing	svrccs
1219	3/8/2022	0710102063052022(No.of Docs 0)	0710102063052022/3	COMPANY PETITION IB (IBC)/653(ND)2022	LARSEN AND TOUBRO LIMITED VS. IREO VICTORY VALLEY PRIVATE LIMITED	IBC Under Sec 9	30-03-2024	Order delay	
1220	3/8/2022	0710102063052022(No.of Docs 0)	0710102063052022/3	COMPANY PETITION IB (IBC)/653(ND)2022	LARSEN AND TOUBRO LIMITED VS. IREO VICTORY VALLEY PRIVATE LIMITED	IBC Under Sec 9	30-03-2024	Order delay	
1221	3/8/2022	0710102063052022(No.of Docs 0)	0710102063052022/3	COMPANY PETITION IB (IBC)/653(ND)2022	LARSEN AND TOUBRO LIMITED VS. IREO VICTORY VALLEY PRIVATE LIMITED	IBC Under Sec 9	30-03-2024	Order delay	
1222	3/8/2022	0710102063052022(No.of Docs 0)	0710102063052022/3	COMPANY PETITION IB (IBC)/653(ND)2022	LARSEN AND TOUBRO LIMITED VS. IREO VICTORY VALLEY PRIVATE LIMITED	IBC Under Sec 9	30-03-2024	Order delay	
1223	3/8/2022	0710102063052022(No.of Docs 0)	0710102063052022/3	COMPANY PETITION IB (IBC)/653(ND)2022	LARSEN AND TOUBRO LIMITED VS. IREO VICTORY VALLEY PRIVATE LIMITED	IBC Under Sec 9	30-03-2024	Order delay	
1224	3/8/2022	0710102063052022(No.of Docs 0)	0710102063052022/3	COMPANY PETITION IB (IBC)/653(ND)2022	LARSEN AND TOUBRO LIMITED VS. IREO VICTORY VALLEY PRIVATE LIMITED	IBC Under Sec 9	30-03-2024	Order delay	
1225	3/8/2022	0710102063052022(No.of Docs 0)	0710102063052022/3	COMPANY PETITION IB (IBC)/653(ND)2022	LARSEN AND TOUBRO LIMITED VS. IREO VICTORY VALLEY PRIVATE LIMITED	IBC Under Sec 9	30-03-2024	Order delay	
1226	3/8/2022	0710102063052022(No.of Docs 0)	0710102063052022/3	COMPANY PETITION IB (IBC)/653(ND)2022	LARSEN AND TOUBRO LIMITED VS. IREO VICTORY VALLEY PRIVATE LIMITED	IBC Under Sec 9	30-03-2024	Order delay	
1227	3/8/2022	0710102063052022(No.of Docs 0)	0710102063052022/3	COMPANY PETITION IB (IBC)/653(ND)2022	LARSEN AND TOUBRO LIMITED VS. IREO VICTORY VALLEY PRIVATE LIMITED	IBC Under Sec 9	30-03-2024	Order delay	
1228	6/3/2024	0710102065832022(No.of Docs 2)	0710102065832022/3	COMPANY APPEAL(COMPANIES ACT)/175(ND)2022	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TRISHA GLOBAL IMPEX PVT. LTD.)	Sec 252 (1) - By Government Body	30-03-2024	Order not showing	itdpuneetrai
1229	6/3/2024	0710102065832022(No.of Docs 2)	0710102065832022/3	COMPANY APPEAL(COMPANIES ACT)/175(ND)2022	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TRISHA GLOBAL IMPEX PVT. LTD.)	Sec 252 (1) - By Government Body	30-03-2024	Order not showing	itdpuneetrai
1230	6/3/2024	0710102065832022(No.of Docs 2)	0710102065832022/3	COMPANY APPEAL(COMPANIES ACT)/175(ND)2022	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TRISHA GLOBAL IMPEX PVT. LTD.)	Sec 252 (1) - By Government Body	30-03-2024	Order not showing	itdpuneetrai
1231	6/3/2024	0710102065832022(No.of Docs 2)	0710102065832022/3	COMPANY APPEAL(COMPANIES ACT)/175(ND)2022	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TRISHA GLOBAL IMPEX PVT. LTD.)	Sec 252 (1) - By Government Body	30-03-2024	Order not showing	itdpuneetrai

1232	6/3/2024	0710102065832022(No.of Docs 2)	0710102065832022/3	COMPANY APPEAL(COMPANIES ACT)/175(ND)2022	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TRISHA GLOBAL IMPEX PVT. LTD.)	Sec 252 (1) - By Government Body	30-03-2024	Order not showing	itdpuneetrai
1233	6/3/2024	0710102065832022(No.of Docs 2)	0710102065832022/3	COMPANY APPEAL(COMPANIES ACT)/175(ND)2022	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TRISHA GLOBAL IMPEX PVT. LTD.)	Sec 252 (1) - By Government Body	30-03-2024	Order not showing	itdpuneetrai
1234	6/3/2024	0710102065832022(No.of Docs 2)	0710102065832022/3	COMPANY APPEAL(COMPANIES ACT)/175(ND)2022	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TRISHA GLOBAL IMPEX PVT. LTD.)	Sec 252 (1) - By Government Body	30-03-2024	Order not showing	itdpuneetrai
1235	6/3/2024	0710102065832022(No.of Docs 2)	0710102065832022/3	COMPANY APPEAL(COMPANIES ACT)/175(ND)2022	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TRISHA GLOBAL IMPEX PVT. LTD.)	Sec 252 (1) - By Government Body	30-03-2024	Order not showing	itdpuneetrai
1236	6/3/2024	0710102065832022(No.of Docs 2)	0710102065832022/3	COMPANY APPEAL(COMPANIES ACT)/175(ND)2022	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TRISHA GLOBAL IMPEX PVT. LTD.)	Sec 252 (1) - By Government Body	30-03-2024	Order not showing	itdpuneetrai
1237	16-03-2024	0710102069532022(No.of Docs 2)	0710102069532022/4	COMPANY PETITION (COMPANIES ACT)/155(ND)2022	SAMIRA BASIT VS. LATEST CAPITAL SERVICES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-03-2024	bookmarking mandatory	bhatia_r_s@hotmail
1238	16-03-2024	0710102069532022(No.of Docs 2)	0710102069532022/4	COMPANY PETITION (COMPANIES ACT)/155(ND)2022	SAMIRA BASIT VS. LATEST CAPITAL SERVICES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-03-2024	bookmarking mandatory	bhatia_r_s@hotmail
1239	16-03-2024	0710102069532022(No.of Docs 2)	0710102069532022/4	COMPANY PETITION (COMPANIES ACT)/155(ND)2022	SAMIRA BASIT VS. LATEST CAPITAL SERVICES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-03-2024	bookmarking mandatory	bhatia_r_s@hotmail
1240	16-03-2024	0710102069532022(No.of Docs 2)	0710102069532022/4	COMPANY PETITION (COMPANIES ACT)/155(ND)2022	SAMIRA BASIT VS. LATEST CAPITAL SERVICES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-03-2024	bookmarking mandatory	bhatia_r_s@hotmail
1241	12/2/2024	0710102002102024(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. YOGESH MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
1242	16-03-2024	0710102001982024(No.of Docs 1)	0710102001982024/1	COMPANY PETITION IB (IBC)/96(ND)2024	CENTRAL BANK OF INDIA LIMITED VS. MRS. RITU GARG	Section 95(1)	30-03-2024	Order delay in filing	brijesh_tamber
1243	12/2/2024	0710102002112024(No.of Docs 1)	0710102002112024/1	INTERLOCUTORY APPLICATION (I.B.C)/437(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. SHWETA MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
1244	12/2/2024	0710102002112024(No.of Docs 1)	0710102002112024/1	INTERLOCUTORY APPLICATION (I.B.C)/437(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. SHWETA MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
1245	12/2/2024	0710102002112024(No.of Docs 1)	0710102002112024/1	INTERLOCUTORY APPLICATION (I.B.C)/437(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. SHWETA MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
1246	12/2/2024	0710102002112024(No.of Docs 1)	0710102002112024/1	INTERLOCUTORY APPLICATION (I.B.C)/437(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. SHWETA MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
1247	12/2/2024	0710102002112024(No.of Docs 1)	0710102002112024/1	INTERLOCUTORY APPLICATION (I.B.C)/437(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. SHWETA MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
1248	12/2/2024	0710102002112024(No.of Docs 1)	0710102002112024/1	INTERLOCUTORY APPLICATION (I.B.C)/437(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. SHWETA MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
1249	12/2/2024	0710102002112024(No.of Docs 1)	0710102002112024/1	INTERLOCUTORY APPLICATION (I.B.C)/437(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. SHWETA MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
1250	12/3/2024	0710102080702022(No.of Docs 1)	0710102080702022/3	COMPANY PETITION IB (IBC)/719(ND)2022	MONTAGE ENTERPRISES PRIVATE LIMITED VS. MONTAGE PACKAGING SALES PRIVATE LIMITED	IBC Under Sec 9	30-03-2024	Wrong file	apoorv@cjalaw.in
1251	15-03-2024	0710102077902022(No.of Docs 2)	0710102077902022/9	COMPANY PETITION (COMPANIES ACT)/163(ND)2022	ANJU SAHNI VS. MAGNEFIQUE EXPORTS PRIVATE LIMITED	Sec. 58(3)	30-03-2024	bookmarking not properly done	nsachambers

1252	22-09-2022	0710102077432022(No.of Docs 0)	0710102077432022/8	COMPANY PETITION (COMPANIES ACT)/165(ND)2022	ANJU SAHNI VS. DIVA DESIGNS PRIVATE LIMITED	Sec. 58(3)	30-03-2024	Date missing in vakalatnama	
1253	12/2/2024	0710102002112024(No.of Docs 1)	0710102002112024/1	INTERLOCUTORY APPLICATION (I.B.C)/437(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. SHWETA MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
1254	22-09-2022	0710102077602022(No.of Docs 0)	0710102077602022/9	COMPANY PETITION (COMPANIES ACT)/173(ND)2022	ANJU SAHNI VS. PRODOT EXPORTS PRIVATE LIMITED	Sec. 58(3)	30-03-2024	Date missing in vakalatnama	
1255	22-09-2022	0710102077522022(No.of Docs 0)	0710102077522022/8	COMPANY PETITION (COMPANIES ACT)/174(ND)2022	ANJU SAHNI VS. DIVA DESIGNS PRIVATE LIMITED	Sec. 58(3)	30-03-2024	Date missing in vakalatnama	
1256	22-09-2022	0710102077512022(No.of Docs 0)	0710102077512022/10	COMPANY PETITION (COMPANIES ACT)/175(ND)2022	ANJU SAHNI VS. MAGNEFIQUE EXPORTS PRIVATE LIMITED	Sec. 58(3)	30-03-2024	Date missing in vakalatnama	
1257	12/2/2024	0710102002112024(No.of Docs 1)	0710102002112024/1	INTERLOCUTORY APPLICATION (I.B.C)/437(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. SHWETA MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
1258	22-09-2022	0710102077582022(No.of Docs 0)	0710102077582022/7	COMPANY PETITION (COMPANIES ACT)/176(ND)2022	ANJU SAHNI VS. EXPO WEAVERS PRIVATE LIMITED	Sec. 58(3)	30-03-2024	Date missing in vakalatnama	
1259	22-09-2022	0710102077842022(No.of Docs 0)	0710102077842022/9	COMPANY PETITION (COMPANIES ACT)/178(ND)2022	ANJU SAHNI VS. MORNING STAR OVERSEAS TRADING COMPANYPRIVATE LIMITED	Sec. 58(3)	30-03-2024	Date missing in vakalatnama Order missing	
1260	22-09-2022	0710102077592022(No.of Docs 0)	0710102077592022/10	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	30-03-2024	Date missing in vakalatnama	
1261	22-09-2022	0710102077892022(No.of Docs 0)	0710102077892022/8	COMPANY PETITION (COMPANIES ACT)/179(ND)2022	ANJU SAHNI VS. OROCAT EXPORTS PRIVATE LIMITED	Sec. 58(3)	30-03-2024	Date missing in vakalatnama	
1262	22-09-2022	0710102077642022(No.of Docs 0)	0710102077642022/8	COMPANY PETITION (COMPANIES ACT)/181(ND)2022	ANJU SAHNI VS. LA MODE EXPORTS PRIVATE LIMITED	Sec. 58(3)	30-03-2024	Date missing in vakalatnama	
1263	22-09-2022	0710102077852022(No.of Docs 0)	0710102077852022/8	COMPANY PETITION (COMPANIES ACT)/182(ND)2022	ANJU SAHNI VS. COMPREHENSIVE IT DEVELOPERS PRIVATE LIMITED.	Sec. 58(3)	30-03-2024	Date missing in vakalatnama	
1264	22-09-2022	0710102077502022(No.of Docs 0)	0710102077502022/10	COMPANY PETITION (COMPANIES ACT)/184(ND)2022	ANJU SAHNI VS. MAGNEFIQUE EXPORTS PRIVATE LIMITED	Sec. 58(3)	30-03-2024	Date missing in vakalatnama	
1265	15-03-2024	0710102077502022(No.of Docs 2)	0710102077502022/9	COMPANY PETITION (COMPANIES ACT)/184(ND)2022	ANJU SAHNI VS. MAGNEFIQUE EXPORTS PRIVATE LIMITED	Sec. 58(3)	30-03-2024	bookmarking not properly as per index	nsachambers
1266	22-09-2022	0710102077492022(No.of Docs 0)	0710102077492022/8	COMPANY PETITION (COMPANIES ACT)/187(ND)2022	ANJU SAHNI VS. LA MODE EXPORTS PRIVATE LIMITED	Sec. 58(3)	30-03-2024	Date missing in vakalatnama	
1267	22-09-2022	071010207772022(No.of Docs 0)	071010207772022/9	COMPANY PETITION (COMPANIES ACT)/188(ND)2022	ANJU SAHNI VS. PRODOT EXPORTS PRIVATE LIMITED	Sec. 58(3)	30-03-2024	Date missing in vakalatnama	
1268	16-03-2024	0710102079322022(No.of Docs 1)	0710102079322022/3	COMPANY PETITION IB (IBC)/728(ND)2022	SUNIL KUMAR GUPTA VS. PUNJAB NATIONAL BANK	Section 94(1)	30-03-2024	Order delay in filing	abhi4064
1269	12/2/2024	0710102002112024(No.of Docs 1)	0710102002112024/1	INTERLOCUTORY APPLICATION (I.B.C)/437(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. SHWETA MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
1270	22-09-2022	0710102077782022(No.of Docs 0)	0710102077782022/9	COMPANY PETITION (COMPANIES ACT)/196(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	30-03-2024	bookmarking mandatory Date missing in vakalatnama Order missing	
1271	5/11/2022	0710102091422022(No.of Docs 0)	0710102091422022/4	COMPANY PETITION IB (IBC)/879(PB)2022	IDBI BANK LIMITED VS. SANJIV AGARWAL	Section 95(1)	30-03-2024	bookmarking pagination numbering as per index, Order missing	
1272	12/2/2024	0710102002112024(No.of Docs 1)	0710102002112024/1	INTERLOCUTORY APPLICATION (I.B.C)/437(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. SHWETA MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
1273	12/3/2024	0710102095152022(No.of Docs 2)	0710102095152022/4	COMPANY PETITION IB (IBC)/882(ND)2022	RELIANCE REALTY LIMITED VS. ALTRUIST CUSTOMER MANAGEMENT INDIAPRIVATE LIMITED	IBC Under Sec 9	30-03-2024	bookmarking mandatory, Order missing,need every pages sign	manishakaria
1274	12/2/2024	0710102002112024(No.of Docs 1)	0710102002112024/1	INTERLOCUTORY APPLICATION (I.B.C)/437(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. SHWETA MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
1275	12/3/2024	0710102095152022(No.of Docs 2)	0710102095152022/5	COMPANY PETITION IB (IBC)/882(ND)2022	RELIANCE REALTY LIMITED VS. ALTRUIST CUSTOMER MANAGEMENT INDIAPRIVATE LIMITED	IBC Under Sec 9	30-03-2024	need every page sign of file	manishakaria

1276	9/1/2024	0710102002852024(No.of Docs 0)	0710102002852024/1	INTERLOCUTORY APPLICATION (I.B.C)/545(PB)2024	PANKAJ KUMAR GUPTA	Application under any other provisions- IBC	30-03-2024	bookmarking mandatory, index missing	
1277	9/1/2024	0710102002842024(No.of Docs 0)	0710102002842024/1	INTERLOCUTORY APPLICATION (I.B.C)/610(PB)2024	PANKAJ KUMAR GUPTA VSTECHNO EASYCRETE PRMATE LIMITED	Application under any other provisions- IBC	30-03-2024	bookmarking mandatory index missing	
1278	9/1/2024	0710102002862024(No.of Docs 0)	0710102002862024/1	INTERLOCUTORY APPLICATION (I.B.C)/544(PB)2024	PANKAJ KUMAR GUPTA	Application under any other provisions- IBC	30-03-2024	bookmarking mandatory, index missing	
1279	26-07-2021	0710102051982021(No.of Docs 0)	0710102051982021/1	INTERLOCUTORY APPLICATION (I.B.C)/3198(ND)2021	RAJESH RAMNANI	Application under any other provisions- IBC	30-03-2024	bookmarking pagination missing as per index, index missing in bookmarking	
1280	15-03-2024	0710102054462021(No.of Docs 2)	0710102054462021/6	COMPANY PETITION IB (IBC)/445(ND)2021	M/S A.S. LEATHERS THROUGH ITS PROP. ANIL KHINCHI VS. M/S. SARTHAK FIBROTEX PRIVATE LIMITED	IBC Under Sec 9	30-03-2024	bookmarking mandatory, Order missing	MUZAFFAR0818
1281	15-03-2024	0710102056492021(No.of Docs 2)	0710102056492021/9	COMPANY PETITION IB (IBC)/489(PB)2021	STATE BANK OF INDIA THROUGH SH.CHANCHAL DUA VS. SHRI.VIBU VENKATSUBRAMANIAN	Section 95(1)	30-03-2024	Order missing and need every pages sign	akshaygupta
1282	15-03-2024	0710102056502021(No.of Docs 2)	0710102056502021/9	COMPANY PETITION IB (IBC)/490(PB)2021	STATE BANK OF INDIA THROUGH SH.CHANCHAL DUA VS. SHRI.V.MUTHUCHANDRASE KAR	Section 95(1)	30-03-2024	Order missing, need every pages sign	akshaygupta
1283	11/3/2024	0710120012642018(No.of Docs 2)	0710120012642018/27	COMPANY PETITION (COMPANIES ACT)/384(PB)2018	JACOB MATHEW VS. MR A V GEORGE	Sec. 245	30-03-2024	bookmarking mandatory, compliance Order missing	advphilipmathew
1284	11/3/2024	0710120012642018(No.of Docs 2)	0710120012642018/27	COMPANY PETITION (COMPANIES ACT)/384(PB)2018	JACOB MATHEW VS. MR A V GEORGE	Sec. 245	30-03-2024	bookmarking mandatory, compliance Order missing	advphilipmathew
1285	12/2/2024	0710102002112024(No.of Docs 1)	0710102002112024/1	INTERLOCUTORY APPLICATION (I.B.C)/437(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. SHWETA MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
1286	14-03-2024	0710102003702023(No.of Docs 2)	0710102003702023/1	COMPANY APPLICATION(COMPANIES ACT)/17(ND)2023	MS. SHAINA VERMA VS. MAJESTIC HOLDINGS PRIVATE LIMITED	Rule 11 of NCLT	30-03-2024	sign on written submission page 1 to 10, compliance order missing	viditjain
1287	19-01-2023	0710102008232023(No.of Docs 0)	0710102008232023/7	COMPANY APPEAL(COMPANIES ACT)/55(ND)2023	DELHI FINANCIERS PRIVATE LIMITED	Sec 252 (3)	30-03-2024	1rs court fee missing in vakalatnama	
1288	15-03-2024	0710102015242023(No.of Docs 2)	0710102015242023/10	COMPANY PETITION IB (IBC)/171(ND)2023	DRIP CAPITAL SERVICES INDIA LLP VS. UNISOURCE TRADING (INDIA) PRIVATELIMITED	IBC under Sec 7	30-03-2024	bookmarking pagination numbering missing as per index need every pages sign and True copy affidavit missing Order missing	Shiv1982
1289	17-02-2023	0710102017012023(No.of Docs 0)	0710102017012023/3	COMPANY APPEAL(COMPANIES ACT)/51(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (ASTRAL HOTELS PVT. LTD.)	Sec 252 (3) - By Government Body	30-03-2024	incomplete index page in file pdf	
1290	17-02-2023	0710102017012023(No.of Docs 0)	0710102017012023/3	COMPANY APPEAL(COMPANIES ACT)/51(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (ASTRAL HOTELS PVT. LTD.)	Sec 252 (3) - By Government Body	30-03-2024	incomplete index page in file pdf	
1291	17-02-2023	0710102017012023(No.of Docs 0)	0710102017012023/3	COMPANY APPEAL(COMPANIES ACT)/51(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (ASTRAL HOTELS PVT. LTD.)	Sec 252 (3) - By Government Body	30-03-2024	incomplete index page in file pdf	
1292	17-02-2023	0710102017012023(No.of Docs 0)	0710102017012023/3	COMPANY APPEAL(COMPANIES ACT)/51(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (ASTRAL HOTELS PVT. LTD.)	Sec 252 (3) - By Government Body	30-03-2024	incomplete index page in file pdf	
1293	17-02-2023	0710102017012023(No.of Docs 0)	0710102017012023/3	COMPANY APPEAL(COMPANIES ACT)/51(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (ASTRAL HOTELS PVT. LTD.)	Sec 252 (3) - By Government Body	30-03-2024	incomplete index page in file pdf	
1294	17-02-2023	0710102017012023(No.of Docs 0)	0710102017012023/3	COMPANY APPEAL(COMPANIES ACT)/51(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (ASTRAL HOTELS PVT. LTD.)	Sec 252 (3) - By Government Body	30-03-2024	incomplete index page in file pdf	
1295	17-02-2023	0710102017012023(No.of Docs 0)	0710102017012023/3	COMPANY APPEAL(COMPANIES ACT)/51(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (ASTRAL HOTELS PVT. LTD.)	Sec 252 (3) - By Government Body	30-03-2024	incomplete index page in file pdf	
1296	17-02-2023	0710102017012023(No.of Docs 0)	0710102017012023/3	COMPANY APPEAL(COMPANIES ACT)/51(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (ASTRAL HOTELS PVT. LTD.)	Sec 252 (3) - By Government Body	30-03-2024	incomplete index page in file pdf	
1297	17-02-2023	0710102017012023(No.of Docs 0)	0710102017012023/3	COMPANY APPEAL(COMPANIES ACT)/51(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (ASTRAL HOTELS PVT. LTD.)	Sec 252 (3) - By Government Body	30-03-2024	incomplete index page in file pdf	

1298	1/3/2024	0710102028502023(No.of Docs 1)	0710102028502023/1	INTERLOCUTORY APPLICATION (I.B.C)/1726(PB)2023	AMEETA KANDHARI VS. SHRI. PRAMOD KUMAR SHARMA	Sec 60(5)	30-03-2024	book marking mandatory as per index	Manishraghav
1299	1/3/2024	0710102028502023(No.of Docs 1)	0710102028502023/1	INTERLOCUTORY APPLICATION (I.B.C)/1726(PB)2023	AMEETA KANDHARI VS. SHRI. PRAMOD KUMAR SHARMA	Sec 60(5)	30-03-2024	book marking mandatory as per index	Manishraghav
1300	1/3/2024	0710102028502023(No.of Docs 1)	0710102028502023/1	INTERLOCUTORY APPLICATION (I.B.C)/1726(PB)2023	AMEETA KANDHARI VS. SHRI. PRAMOD KUMAR SHARMA	Sec 60(5)	30-03-2024	book marking mandatory as per index	Manishraghav
1301	1/3/2024	0710102028502023(No.of Docs 1)	0710102028502023/1	INTERLOCUTORY APPLICATION (I.B.C)/1726(PB)2023	AMEETA KANDHARI VS. SHRI. PRAMOD KUMAR SHARMA	Sec 60(5)	30-03-2024	book marking mandatory as per index	Manishraghav
1302	12/2/2024	0710102002112024(No.of Docs 1)	0710102002112024/1	INTERLOCUTORY APPLICATION (I.B.C)/437(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. SHWETA MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
1303	11/3/2024	0710120012642018(No.of Docs 2)	0710120012642018/27	COMPANY PETITION (COMPANIES ACT)/384(PB)2018	JACOB MATHEW VS. MR A V GEORGE	Sec. 245	30-03-2024	bookmarking mandatory, compliance Order missing	advphilipmathew
1304	13-03-2024	0710102109112019(No.of Docs 2)	0710102109112019/11	COMPANY PETITION IB (IBC)/1941(ND)2019	AHLUWALIA CONTRACTS (INDIA) LIMITED VS. JASMINE BUILD MART PRIVATE LIMITED	IBC Under Sec 9	30-03-2024	bookmarking mandatory and index missing	prashantkatara
1305	5/5/2010	0710200000652010(No.of Docs 0)	0710200000652010/16	COMPANY PETITION (COMPANIES ACT)/47(ND)2010	RAM PARSHOTAM MITTAL AND ORS VS HOTEL QUEEN ROAD PVT TD AND ANR	Application under any other provisions	30-03-2024	missing client sign	
1306	5/5/2010	0710200000652010(No.of Docs 0)	0710200000652010/16	COMPANY PETITION (COMPANIES ACT)/47(ND)2010	RAM PARSHOTAM MITTAL AND ORS VS HOTEL QUEEN ROAD PVT TD AND ANR	Application under any other provisions	30-03-2024	missing client sign	
1307	12/2/2024	0710102002112024(No.of Docs 1)	0710102002112024/1	INTERLOCUTORY APPLICATION (I.B.C)/437(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. SHWETA MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
1308	12/2/2024	0710102002112024(No.of Docs 1)	0710102002112024/1	INTERLOCUTORY APPLICATION (I.B.C)/437(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. SHWETA MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
1309	14-03-2024	0710102002192024(No.of Docs 1)	0710102002192024/1	COMPANY PETITION IB (IBC)/110(ND)2024	NUBERG ENGINEERING LIMITED VS. KLJ PETROPLAST LIMITED	IBC Under Sec 9	30-03-2024	compliance order delay in filing	WB352010
1310	8/1/2024	0710102002192024(No.of Docs 0)	0710102002192024/2	COMPANY PETITION IB (IBC)/110(ND)2024	NUBERG ENGINEERING LIMITED VS. KLJ PETROPLAST LIMITED	IBC Under Sec 9	30-03-2024	Order missing 3rs court fee missing in vakalatnama	
1311	11/3/2024	0710102109522023(No.of Docs 1)	0710102109522023/1	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-03-2024	Order delay in filing	CYIPK2537A
1312	11/3/2024	0710102109522023(No.of Docs 1)	0710102109522023/1	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-03-2024	Order delay in filing	CYIPK2537A
1313	29-06-2023	0710102055662023(No.of Docs 0)	0710102055662023/4	INTERLOCUTORY APPLICATION (I.B.C)/3489(ND)2023	SHASHI BHUSHAN PRASAD VS. SHRI RAJIV KUMAR JAIN	19(2)	30-03-2024	and pages 29 to 33 not readable and compliance order missing	
1314	29-06-2023	0710102055662023(No.of Docs 0)	0710102055662023/4	INTERLOCUTORY APPLICATION (I.B.C)/3489(ND)2023	SHASHI BHUSHAN PRASAD VS. SHRI RAJIV KUMAR JAIN	19(2)	30-03-2024	and pages 29 to 33 not readable and compliance order missing	
1315	29-06-2023	0710102055662023(No.of Docs 0)	0710102055662023/4	INTERLOCUTORY APPLICATION (I.B.C)/3489(ND)2023	SHASHI BHUSHAN PRASAD VS. SHRI RAJIV KUMAR JAIN	19(2)	30-03-2024	and pages 29 to 33 not readable and compliance order missing	
1316	29-06-2023	0710102055662023(No.of Docs 0)	0710102055662023/4	INTERLOCUTORY APPLICATION (I.B.C)/3489(ND)2023	SHASHI BHUSHAN PRASAD VS. SHRI RAJIV KUMAR JAIN	19(2)	30-03-2024	and pages 29 to 33 not readable and compliance order missing	
1317	11/3/2024	0710102109522023(No.of Docs 1)	0710102109522023/1	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-03-2024	Order delay in filing	CYIPK2537A
1318	11/3/2024	0710102109522023(No.of Docs 1)	0710102109522023/1	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-03-2024	Order delay in filing	CYIPK2537A
1319	11/3/2024	0710102109522023(No.of Docs 1)	0710102109522023/1	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-03-2024	Order delay in filing	CYIPK2537A
1320	11/3/2024	0710102109522023(No.of Docs 1)	0710102109522023/1	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-03-2024	Order delay in filing	CYIPK2537A
1321	11/3/2024	0710102109522023(No.of Docs 1)	0710102109522023/1	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-03-2024	Order delay in filing	CYIPK2537A
1322	11/3/2024	0710102109522023(No.of Docs 1)	0710102109522023/1	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-03-2024	Order delay in filing	CYIPK2537A
1323	11/3/2024	0710102109522023(No.of Docs 1)	0710102109522023/1	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-03-2024	Order delay in filing	CYIPK2537A

1324	11/3/2024	0710102109522023(No.of Docs 1)	0710102109522023/1	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-03-2024	Order delay in filing	CYIPK2537A
1325	11/3/2024	0710102109522023(No.of Docs 1)	0710102109522023/1	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-03-2024	Order delay in filing	CYIPK2537A
1326	20-12-2023	0710102057032023(No.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	30-03-2024	last Order missing and Date missing in Vakalatnama	ravinderagar
1327	20-12-2023	0710102057032023(No.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	30-03-2024	last Order missing and Date missing in Vakalatnama	ravinderagar
1328	20-12-2023	0710102057032023(No.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	30-03-2024	last Order missing and Date missing in Vakalatnama	ravinderagar
1329	20-12-2023	0710102057032023(No.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	30-03-2024	last Order missing and Date missing in Vakalatnama	ravinderagar
1330	20-12-2023	0710102057032023(No.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	30-03-2024	last Order missing and Date missing in Vakalatnama	ravinderagar
1331	20-12-2023	0710102057032023(No.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	30-03-2024	last Order missing and Date missing in Vakalatnama	ravinderagar
1332	20-12-2023	0710102057032023(No.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	30-03-2024	last Order missing and Date missing in Vakalatnama	ravinderagar
1333	20-12-2023	0710102057032023(No.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	30-03-2024	last Order missing and Date missing in Vakalatnama	ravinderagar
1334	20-12-2023	0710102057032023(No.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	30-03-2024	last Order missing and Date missing in Vakalatnama	ravinderagar
1335	11/3/2024	0710102109522023(No.of Docs 1)	0710102109522023/1	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-03-2024	Order delay in filing	CYIPK2537A
1336	11/3/2024	0710102109522023(No.of Docs 1)	0710102109522023/1	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-03-2024	Order delay in filing	CYIPK2537A
1337	11/3/2024	0710102109522023(No.of Docs 1)	0710102109522023/1	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-03-2024	Order delay in filing	CYIPK2537A
1338	11/3/2024	0710102109522023(No.of Docs 1)	0710102109522023/1	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-03-2024	Order delay in filing	CYIPK2537A
1339	11/3/2024	0710102109522023(No.of Docs 1)	0710102109522023/1	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-03-2024	Order delay in filing	CYIPK2537A
1340	7/12/2023	0710102104802023(No.of Docs 0)	0710102104802023/3	COMPANY APPEAL(COMPANIES ACT)/6(ND)2024	SIMPLEX POWER SYSTEMS & CONTROLS PRIVATE LIMITED VS. DCIT HIGH COURT	Sec 252 (3)	30-03-2024	wrong file	
1341	1/1/2024	0710102000022024(No.of Docs 0)	0710102000022024/1	INTERLOCUTORY APPLICATION (I.B.C)/740(ND)2024	DEVENDRA UMRAO VS. PS FINMART PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	30-03-2024	bookmarking mandatory	
1342	1/1/2024	0710102000032024(No.of Docs 0)	0710102000032024/1	INTERLOCUTORY APPLICATION (I.B.C)/724(ND)2024	DEVENDRA UMRAO VS. AMAN WADHWAN	Sec 66(1)	30-03-2024	bookmarking mandatory	
1343	2/3/2024	0710102108972023(No.of Docs 2)	0710102108972023/1	INTERLOCUTORY APPLICATION (I.B.C)/6720(ND)2023	OYSTER STEEL & IRON PRIVATE LIMITED VS. HARVINDER SINGH LIQUIDATOR (ERSTWHILE RESOLUTION PROFESSIONAL) OF M/S KAY EM COPPER PRIVATE LIMITED	Rule 11 of NCLT, 2016	30-03-2024	Order delay in filing	SALUJA

1344	2/3/2024	0710102108972023(No.of Docs 2)	0710102108972023/1	INTERLOCUTORY APPLICATION (I.B.C)/6720(ND)2023	OYSTER STEEL & IRON PRIVATE LIMITED VS. HARVINDER SINGH LIQUIDATOR (ERSTWHILE RESOLUTION PROFESSIONAL) OF M/S KAY EM COPPER PRIVATE LIMITED	Rule 11 of NCLT, 2016	30-03-2024	Order delay in filing	SALUJA
1345	2/3/2024	0710102108972023(No.of Docs 2)	0710102108972023/1	INTERLOCUTORY APPLICATION (I.B.C)/6720(ND)2023	OYSTER STEEL & IRON PRIVATE LIMITED VS. HARVINDER SINGH LIQUIDATOR (ERSTWHILE RESOLUTION PROFESSIONAL) OF M/S KAY EM COPPER PRIVATE LIMITED	Rule 11 of NCLT, 2016	30-03-2024	Order delay in filing	SALUJA
1346	2/3/2024	0710102108972023(No.of Docs 2)	0710102108972023/1	INTERLOCUTORY APPLICATION (I.B.C)/6720(ND)2023	OYSTER STEEL & IRON PRIVATE LIMITED VS. HARVINDER SINGH LIQUIDATOR (ERSTWHILE RESOLUTION PROFESSIONAL) OF M/S KAY EM COPPER PRIVATE LIMITED	Rule 11 of NCLT, 2016	30-03-2024	Order delay in filing	SALUJA
1347	14-03-2024	0710102108812023(No.of Docs 3)	0710102108812023/2	COMPANY PETITION IB (IBC)/14(ND)2024	DR. FIRDOSH ROHINTAN MAHUWALLA VS. CELLUGEN BIOTECH PRIVATE LIMITED	IBC under Sec 7	30-03-2024	bookmarking mandatory, put on ticket blank side in vakalatnama ,Order missing	optimuslegal
1348	19-03-2024	0710102107202023(No.of Docs 2)	0710102107202023/2	COMPANY PETITION IB (IBC)/34(ND)2024	MS KALIBER ASSOCIATES PVT LTD PRESENTLY UNDERGOING LIQUIDATION THROUGH ITS LIQUIDATOR MR. MOHAN LAL JAIN VS. GULMOHAR REALTORS PRIVATE LIMITED	IBC under Sec 7	30-03-2024	mention the name of advocate on vakalatanama	varunpandit
1349	3/8/2018	0710120004592018(No.of Docs 0)	0710120004592018/6	COMPANY APPLICATION(COMPANIES ACT)/789(PB)2018	CENTRAL BANK OF INDIA VS. NCML INDUSTRIES LIMITED	Application under any other provisions	30-03-2024	need every pages true copy missing in Annexure 171,to,175 not clear pages	
1350	1/3/2024	0710102105402023(No.of Docs 1)	0710102105402023/2	COMPANY PETITION IB (IBC)/38(ND)2024	POSITIVE DEVELOPMENT TRUSTEESHIP SERVICES COMPANY PRIVATE LIMITED	IBC Section 59	30-03-2024	Order delay	Pradeep@123
1351	1/3/2024	0710102105402023(No.of Docs 1)	0710102105402023/2	COMPANY PETITION IB (IBC)/38(ND)2024	POSITIVE DEVELOPMENT TRUSTEESHIP SERVICES COMPANY PRIVATE LIMITED	IBC Section 59	30-03-2024	Order delay	Pradeep@123
1352	1/3/2024	0710102105402023(No.of Docs 1)	0710102105402023/2	COMPANY PETITION IB (IBC)/38(ND)2024	POSITIVE DEVELOPMENT TRUSTEESHIP SERVICES COMPANY PRIVATE LIMITED	IBC Section 59	30-03-2024	Order delay	Pradeep@123
1353	1/3/2024	0710102105402023(No.of Docs 1)	0710102105402023/2	COMPANY PETITION IB (IBC)/38(ND)2024	POSITIVE DEVELOPMENT TRUSTEESHIP SERVICES COMPANY PRIVATE LIMITED	IBC Section 59	30-03-2024	Order delay	Pradeep@123
1354	1/3/2024	0710102105402023(No.of Docs 1)	0710102105402023/2	COMPANY PETITION IB (IBC)/38(ND)2024	POSITIVE DEVELOPMENT TRUSTEESHIP SERVICES COMPANY PRIVATE LIMITED	IBC Section 59	30-03-2024	Order delay	Pradeep@123
1355	1/3/2024	0710102105402023(No.of Docs 1)	0710102105402023/2	COMPANY PETITION IB (IBC)/38(ND)2024	POSITIVE DEVELOPMENT TRUSTEESHIP SERVICES COMPANY PRIVATE LIMITED	IBC Section 59	30-03-2024	Order delay	Pradeep@123
1356	1/3/2024	0710102105402023(No.of Docs 1)	0710102105402023/2	COMPANY PETITION IB (IBC)/38(ND)2024	POSITIVE DEVELOPMENT TRUSTEESHIP SERVICES COMPANY PRIVATE LIMITED	IBC Section 59	30-03-2024	Order delay	Pradeep@123
1357	1/3/2024	0710102105402023(No.of Docs 1)	0710102105402023/2	COMPANY PETITION IB (IBC)/38(ND)2024	POSITIVE DEVELOPMENT TRUSTEESHIP SERVICES COMPANY PRIVATE LIMITED	IBC Section 59	30-03-2024	Order delay	Pradeep@123

1358	1/3/2024	0710102105402023(No.of Docs 1)	0710102105402023/2	COMPANY PETITION IB (IBC)/38(ND)2024	POSITIVE DEVELOPMENT TRUSTEESHIP SERVICES COMPANY PRIVATE LIMITED	IBC Section 59	30-03-2024	Order delay	Pradeep@123
1359	18-03-2024	0710102082072023(No.of Docs 2)	0710102082072023/1	COMPANY PETITION IB (IBC)/723(ND)2023	M/S. COSMO WORLD VS. VICTORY ELECTRIC VEHICLES INTERNATIONAL LIMITED	IBC Under Sec 9	30-03-2024	Order delay in filing	msajurieco
1360	18-03-2024	0710102082072023(No.of Docs 2)	0710102082072023/1	COMPANY PETITION IB (IBC)/723(ND)2023	M/S. COSMO WORLD VS. VICTORY ELECTRIC VEHICLES INTERNATIONAL LIMITED	IBC Under Sec 9	30-03-2024	Order delay in filing	msajurieco
1361	18-03-2024	0710102082072023(No.of Docs 2)	0710102082072023/1	COMPANY PETITION IB (IBC)/723(ND)2023	M/S. COSMO WORLD VS. VICTORY ELECTRIC VEHICLES INTERNATIONAL LIMITED	IBC Under Sec 9	30-03-2024	Order delay in filing	msajurieco
1362	18-03-2024	0710102082072023(No.of Docs 2)	0710102082072023/1	COMPANY PETITION IB (IBC)/723(ND)2023	M/S. COSMO WORLD VS. VICTORY ELECTRIC VEHICLES INTERNATIONAL LIMITED	IBC Under Sec 9	30-03-2024	Order delay in filing	msajurieco
1363	18-03-2024	0710102082072023(No.of Docs 2)	0710102082072023/1	COMPANY PETITION IB (IBC)/723(ND)2023	M/S. COSMO WORLD VS. VICTORY ELECTRIC VEHICLES INTERNATIONAL LIMITED	IBC Under Sec 9	30-03-2024	Order delay in filing	msajurieco
1364	18-03-2024	0710102082072023(No.of Docs 2)	0710102082072023/1	COMPANY PETITION IB (IBC)/723(ND)2023	M/S. COSMO WORLD VS. VICTORY ELECTRIC VEHICLES INTERNATIONAL LIMITED	IBC Under Sec 9	30-03-2024	Order delay in filing	msajurieco
1365	18-03-2024	0710102082072023(No.of Docs 2)	0710102082072023/1	COMPANY PETITION IB (IBC)/723(ND)2023	M/S. COSMO WORLD VS. VICTORY ELECTRIC VEHICLES INTERNATIONAL LIMITED	IBC Under Sec 9	30-03-2024	Order delay in filing	msajurieco
1366	18-03-2024	0710102082072023(No.of Docs 2)	0710102082072023/1	COMPANY PETITION IB (IBC)/723(ND)2023	M/S. COSMO WORLD VS. VICTORY ELECTRIC VEHICLES INTERNATIONAL LIMITED	IBC Under Sec 9	30-03-2024	Order delay in filing	msajurieco
1367	18-03-2024	0710102082072023(No.of Docs 2)	0710102082072023/1	COMPANY PETITION IB (IBC)/723(ND)2023	M/S. COSMO WORLD VS. VICTORY ELECTRIC VEHICLES INTERNATIONAL LIMITED	IBC Under Sec 9	30-03-2024	Order delay in filing	msajurieco
1368	18-03-2024	0710102082072023(No.of Docs 2)	0710102082072023/1	COMPANY PETITION IB (IBC)/723(ND)2023	M/S. COSMO WORLD VS. VICTORY ELECTRIC VEHICLES INTERNATIONAL LIMITED	IBC Under Sec 9	30-03-2024	Order delay in filing	msajurieco
1369	18-03-2024	0710102082072023(No.of Docs 2)	0710102082072023/1	COMPANY PETITION IB (IBC)/723(ND)2023	M/S. COSMO WORLD VS. VICTORY ELECTRIC VEHICLES INTERNATIONAL LIMITED	IBC Under Sec 9	30-03-2024	Order delay in filing	msajurieco
1370	18-03-2024	0710102082072023(No.of Docs 2)	0710102082072023/1	COMPANY PETITION IB (IBC)/723(ND)2023	M/S. COSMO WORLD VS. VICTORY ELECTRIC VEHICLES INTERNATIONAL LIMITED	IBC Under Sec 9	30-03-2024	Order delay in filing	msajurieco
1371	18-03-2024	0710102082072023(No.of Docs 2)	0710102082072023/1	COMPANY PETITION IB (IBC)/723(ND)2023	M/S. COSMO WORLD VS. VICTORY ELECTRIC VEHICLES INTERNATIONAL LIMITED	IBC Under Sec 9	30-03-2024	Order delay in filing	msajurieco
1372	18-03-2024	0710102082072023(No.of Docs 2)	0710102082072023/1	COMPANY PETITION IB (IBC)/723(ND)2023	M/S. COSMO WORLD VS. VICTORY ELECTRIC VEHICLES INTERNATIONAL LIMITED	IBC Under Sec 9	30-03-2024	Order delay in filing	msajurieco
1373	18-03-2024	0710102082072023(No.of Docs 2)	0710102082072023/1	COMPANY PETITION IB (IBC)/723(ND)2023	M/S. COSMO WORLD VS. VICTORY ELECTRIC VEHICLES INTERNATIONAL LIMITED	IBC Under Sec 9	30-03-2024	Order delay in filing	msajurieco
1374	18-03-2024	0710102082072023(No.of Docs 2)	0710102082072023/1	COMPANY PETITION IB (IBC)/723(ND)2023	M/S. COSMO WORLD VS. VICTORY ELECTRIC VEHICLES INTERNATIONAL LIMITED	IBC Under Sec 9	30-03-2024	Order delay in filing	msajurieco
1375	12/1/2023	0710102004212023(No.of Docs 0)	0710102004212023/1	COMPANY PETITION (COMPANIES ACT)/220(ND)2023	ASHNEER GROVER VS RESILIENT INNOVATIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-03-2024	Order missing	
1376	12/3/2024	0710102101862023(No.of Docs 3)	0710102101862023/1	COMPANY PETITION (COMPANIES ACT)/225(ND)2023	RAJ CHAUDHARY VS. TARU PROJECTS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-03-2024	bookmarking mandatory, Order missing	svrccs
1377	22-11-2023	0710102100512023(No.of Docs 0)	0710102100512023/3	INTERLOCUTORY APPLICATION (I.B.C)/6486(ND)2023	ASHOK KUMAR GUPTA (RESOLUTION PROFESSIONAL) VSLUCKNOW DEVELOPMENT AUTHORITY	19(2)	30-03-2024	delay in filing- compliance order	

1378	22-11-2023	0710102100512023(No.of Docs 0)	0710102100512023/3	INTERLOCUTORY APPLICATION (I.B.C)/6486(ND)2023	ASHOK KUMAR GUPTA (RESOLUTION PROFESSIONAL) VSLUCKNOW DEVELOPMENT AUTHORITY	19(2)	30-03-2024	delay in filing- compliance order	
1379	22-11-2023	0710102100512023(No.of Docs 0)	0710102100512023/3	INTERLOCUTORY APPLICATION (I.B.C)/6486(ND)2023	ASHOK KUMAR GUPTA (RESOLUTION PROFESSIONAL) VSLUCKNOW DEVELOPMENT AUTHORITY	19(2)	30-03-2024	delay in filing- compliance order	
1380	22-11-2023	0710102100512023(No.of Docs 0)	0710102100512023/3	INTERLOCUTORY APPLICATION (I.B.C)/6486(ND)2023	ASHOK KUMAR GUPTA (RESOLUTION PROFESSIONAL) VSLUCKNOW DEVELOPMENT AUTHORITY	19(2)	30-03-2024	delay in filing- compliance order	
1381	23-04-2019	0710102080762019(No.of Docs 0)	0710102080762019/13	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2019	MORELLE DEALERS LLP	Sec. 230-232 - Second Motion	30-03-2024	need every pages sign and true copy missing in Annexure and Order missing vakalatnama missing in index and put on ticket blank side in vakalatnama	
1382	5/5/2010	0710200000652010(No.of Docs 0)	0710200000652010/16	COMPANY PETITION (COMPANIES ACT)/47(ND)2010	RAM PARSHOTAM MITTAL AND ORS VS HOTEL QUEEN ROAD PVT TD AND ANR	Application under any other provisions	30-03-2024	missing client sign	
1383	5/5/2010	0710200000652010(No.of Docs 0)	0710200000652010/16	COMPANY PETITION (COMPANIES ACT)/47(ND)2010	RAM PARSHOTAM MITTAL AND ORS VS HOTEL QUEEN ROAD PVT TD AND ANR	Application under any other provisions	30-03-2024	missing client sign	
1384	13-03-2024	0710200400682013(No.of Docs 1)	0710200400682013/2	COMPANY PETITION (COMPANIES ACT)/7(ND)2013	M/S. JHANKAR BENQUETS PVT. LTD. VS M/S. VISTA HOSPITALITY PRIVATE LIMITED	Application under any other provisions	30-03-2024	bookmarking mandatory	rakesh@12
1385	3/11/2023	0710102095802023(No.of Docs 0)	0710102095802023/7	RESTORED COMPANY PETITION (IBC)/5(ND)2023	BNK HOLDINGS PRIVATE LIMITED.	IBC Section 59	30-03-2024	bookmarking mandatory	
1386	13-03-2024	0710102074752020(No.of Docs 1)	0710102074752020/4	COMPANY PETITION IB (IBC)/962(ND)2020	ADA FOOD AND RESTAURANTS PRIVATE LIMITED	IBC Under Sec 10	30-03-2024	put on Ticket blank side in Vakalatnama	Ajay Pratap Singh
1387	26-02-2024	0710102017652024(No.of Docs 0)	0710102017652024/1	INTERLOCUTORY APPLICATION (I.B.C)/1202(ND)2024	PANKAJ NARANG VS. SUMIT KUMAR KHANNA	Sec 60(5)	30-03-2024	incomplete book marking and compliance order missing	
1388	7/10/2019	0710102133632019(No.of Docs 0)	0710102133632019/24	COMPANY PETITION IB (IBC)/3240(ND)2019	M/S. NUEVOSOL ENERGY PRIVATE LIMITED VS. M/S ARKUN SOLAR PRIVATE LIMITED	IBC Under Sec 9	30-03-2024	bookmarking pagination numbering missing as per index Order delay need every pages sign notary mismatch with affidavit	
1389	14-12-2023	0710102106302023(No.of Docs 0)	0710102106302023/1	INTERLOCUTORY APPLICATION (I.B.C)/6541(ND)2023	MR ANKOOR B SARKAAR VS. EXPERT REALTY PROFESSIONALS PRIVATE LIMITED	Application under any other provisions- IBC	29-03-2024	Oder delay in filing	
1390	26-09-2020	0710102092662020(No.of Docs 0)	0710102092662020/3	INTERLOCUTORY APPLICATION (I.B.C)/502(ND)2021	SANDEEP GOEL VSM/S. ARINIT'S SALES PVT. LTD.	Sec 66(1)	29-03-2024	bookmarking mandatory, Order missing	
1391	5/2/2024	0710102064252021(No.of Docs 2)	0710102064252021/2	INTERLOCUTORY APPLICATION (I.B.C)/4077(ND)2021	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC,Sec 43(1) r/w Sec 44 (1)	29-03-2024	compliance order delay in filing	adv.shobhan.mahanti
1392	5/2/2024	0710102064252021(No.of Docs 2)	0710102064252021/2	INTERLOCUTORY APPLICATION (I.B.C)/4077(ND)2021	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC,Sec 43(1) r/w Sec 44 (1)	29-03-2024	compliance order delay in filing	adv.shobhan.mahanti
1393	5/2/2024	0710102064252021(No.of Docs 2)	0710102064252021/2	INTERLOCUTORY APPLICATION (I.B.C)/4077(ND)2021	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC,Sec 43(1) r/w Sec 44 (1)	29-03-2024	compliance order delay in filing	adv.shobhan.mahanti
1394	5/2/2024	0710102064252021(No.of Docs 2)	0710102064252021/2	INTERLOCUTORY APPLICATION (I.B.C)/4077(ND)2021	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC,Sec 43(1) r/w Sec 44 (1)	29-03-2024	compliance order delay in filing	adv.shobhan.mahanti
1395	5/2/2024	0710102064252021(No.of Docs 2)	0710102064252021/2	INTERLOCUTORY APPLICATION (I.B.C)/4077(ND)2021	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC,Sec 43(1) r/w Sec 44 (1)	29-03-2024	compliance order delay in filing	adv.shobhan.mahanti

1417	7/2/2024	0710102064332021(No.of Docs 2)	0710102064332021/4	INTERLOCUTORY APPLICATION (I.B.C)/4117(ND)2021	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	29-03-2024	compliance order delay in filing	adv.shobhan.mahanti
1418	7/2/2024	0710102064332021(No.of Docs 2)	0710102064332021/4	INTERLOCUTORY APPLICATION (I.B.C)/4117(ND)2021	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	29-03-2024	compliance order delay in filing	adv.shobhan.mahanti
1419	7/2/2024	0710102064332021(No.of Docs 2)	0710102064332021/4	INTERLOCUTORY APPLICATION (I.B.C)/4117(ND)2021	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	29-03-2024	compliance order delay in filing	adv.shobhan.mahanti
1420	7/2/2024	0710102064332021(No.of Docs 2)	0710102064332021/4	INTERLOCUTORY APPLICATION (I.B.C)/4117(ND)2021	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	29-03-2024	compliance order delay in filing	adv.shobhan.mahanti
1421	7/2/2024	0710102064332021(No.of Docs 2)	0710102064332021/4	INTERLOCUTORY APPLICATION (I.B.C)/4117(ND)2021	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	29-03-2024	compliance order delay in filing	adv.shobhan.mahanti
1422	7/2/2024	0710102064332021(No.of Docs 2)	0710102064332021/4	INTERLOCUTORY APPLICATION (I.B.C)/4117(ND)2021	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	29-03-2024	compliance order delay in filing	adv.shobhan.mahanti
1423	3/5/2022	0710102034592022(No.of Docs 0)	0710102034592022/3	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	29-03-2024	incomplete book marking compliance order missing	
1424	3/5/2022	0710102034592022(No.of Docs 0)	0710102034592022/3	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	29-03-2024	incomplete book marking compliance order missing	
1425	3/5/2022	0710102034592022(No.of Docs 0)	0710102034592022/2	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	29-03-2024	book marking mandatory as per index	
1426	3/5/2022	0710102034592022(No.of Docs 0)	0710102034592022/2	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	29-03-2024	book marking mandatory as per index	
1427	3/5/2022	0710102034592022(No.of Docs 0)	0710102034592022/3	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	29-03-2024	incomplete book marking compliance order missing	
1428	3/5/2022	0710102034592022(No.of Docs 0)	0710102034592022/3	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	29-03-2024	incomplete book marking compliance order missing	
1429	3/5/2022	0710102034592022(No.of Docs 0)	0710102034592022/2	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	29-03-2024	book marking mandatory as per index	
1430	3/5/2022	0710102034592022(No.of Docs 0)	0710102034592022/2	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	29-03-2024	book marking mandatory as per index	
1431	11/3/2024	0710102050792022(No.of Docs 2)	0710102050792022/9	COMPANY PETITION IB (IBC)/506(PB)2022	EON ELECTRIC LIMITED THROUGH RESOLUTION PROFESSIONAL MS. RITU RASTOGI VS. LITEON ELECTRICALS LLP	IBC Under Sec 9	29-03-2024	book marking mandatory as per index sign of every page compliance order missing	prashantkatara
1432	29-07-2022	0710102062042022(No.of Docs 0)	0710102062042022/2	INTERLOCUTORY APPLICATION (I.B.C)/3731(ND)2022	DEEPIKA BHUGRA PRASAD	Application under any other provisions- IBC	29-03-2024	compliance order delay in filing	
1433	29-07-2022	0710102062042022(No.of Docs 0)	0710102062042022/2	INTERLOCUTORY APPLICATION (I.B.C)/3731(ND)2022	DEEPIKA BHUGRA PRASAD	Application under any other provisions- IBC	29-03-2024	compliance order delay in filing	
1434	29-07-2022	0710102062042022(No.of Docs 0)	0710102062042022/2	INTERLOCUTORY APPLICATION (I.B.C)/3731(ND)2022	DEEPIKA BHUGRA PRASAD	Application under any other provisions- IBC	29-03-2024	compliance order delay in filing	
1435	29-07-2022	0710102062042022(No.of Docs 0)	0710102062042022/2	INTERLOCUTORY APPLICATION (I.B.C)/3731(ND)2022	DEEPIKA BHUGRA PRASAD	Application under any other provisions- IBC	29-03-2024	compliance order delay in filing	
1436	11/3/2024	0710102096352022(No.of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	29-03-2024	Order delay in filing	PCSBHK
1437	11/3/2024	0710102096352022(No.of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	29-03-2024	Order delay in filing	PCSBHK
1438	11/3/2024	0710102096352022(No.of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	29-03-2024	Order delay in filing	PCSBHK
1439	11/3/2024	0710102096352022(No.of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	29-03-2024	Order delay in filing	PCSBHK
1440	11/3/2024	0710102096352022(No.of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	29-03-2024	Order delay in filing	PCSBHK
1441	11/3/2024	0710102096352022(No.of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	29-03-2024	Order delay in filing	PCSBHK

1442	11/3/2024	0710102096352022(No.of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	29-03-2024	Order delay in filing	PCSBHK
1443	11/3/2024	0710102096352022(No.of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	29-03-2024	Order delay in filing	PCSBHK
1444	11/3/2024	0710102096352022(No.of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	29-03-2024	Order delay in filing	PCSBHK
1445	29-04-2023	0710102039792023(No.of Docs 0)	0710102039792023/6	INTERLOCUTORY APPLICATION (I.B.C)/2472(ND)2023	VINAY KUMAR SINGHAL FOR P .G ADVERTISING PVT LTD VS. DIVISIONAL COMMERCIAL MANAGER NORTHERN RAILWAY NEW DELHI	Sec 60(5)	29-03-2024	rejoinder order delay in filing	
1446	29-04-2023	0710102039792023(No.of Docs 0)	0710102039792023/6	INTERLOCUTORY APPLICATION (I.B.C)/2472(ND)2023	VINAY KUMAR SINGHAL FOR P .G ADVERTISING PVT LTD VS. DIVISIONAL COMMERCIAL MANAGER NORTHERN RAILWAY NEW DELHI	Sec 60(5)	29-03-2024	rejoinder order delay in filing	
1447	29-04-2023	0710102039792023(No.of Docs 0)	0710102039792023/6	INTERLOCUTORY APPLICATION (I.B.C)/2472(ND)2023	VINAY KUMAR SINGHAL FOR P .G ADVERTISING PVT LTD VS. DIVISIONAL COMMERCIAL MANAGER NORTHERN RAILWAY NEW DELHI	Sec 60(5)	29-03-2024	rejoinder order delay in filing	
1448	29-04-2023	0710102039792023(No.of Docs 0)	0710102039792023/6	INTERLOCUTORY APPLICATION (I.B.C)/2472(ND)2023	VINAY KUMAR SINGHAL FOR P .G ADVERTISING PVT LTD VS. DIVISIONAL COMMERCIAL MANAGER NORTHERN RAILWAY NEW DELHI	Sec 60(5)	29-03-2024	rejoinder order delay in filing	
1449	17-01-2024	0710102066792023(No.of Docs 3)	0710102066792023/6	COMPANY PETITION (COMPANIES ACT)/161(ND)2023	VIDHI SHARMA VS. GREEN BANANA PROPERTIES PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	29-03-2024	compliance order delay in filing and 3 rs court fee missed on vakalatanama	Saurabh.balwani
1450	17-01-2024	0710102066792023(No.of Docs 3)	0710102066792023/6	COMPANY PETITION (COMPANIES ACT)/161(ND)2023	VIDHI SHARMA VS. GREEN BANANA PROPERTIES PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	29-03-2024	compliance order delay in filing and 3 rs court fee missed on vakalatanama	Saurabh.balwani
1451	17-01-2024	0710102066792023(No.of Docs 3)	0710102066792023/6	COMPANY PETITION (COMPANIES ACT)/161(ND)2023	VIDHI SHARMA VS. GREEN BANANA PROPERTIES PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	29-03-2024	compliance order delay in filing and 3 rs court fee missed on vakalatanama	Saurabh.balwani
1452	17-01-2024	0710102066792023(No.of Docs 3)	0710102066792023/6	COMPANY PETITION (COMPANIES ACT)/161(ND)2023	VIDHI SHARMA VS. GREEN BANANA PROPERTIES PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	29-03-2024	compliance order delay in filing and 3 rs court fee missed on vakalatanama	Saurabh.balwani
1453	17-01-2024	0710102066792023(No.of Docs 3)	0710102066792023/6	COMPANY PETITION (COMPANIES ACT)/161(ND)2023	VIDHI SHARMA VS. GREEN BANANA PROPERTIES PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	29-03-2024	compliance order delay in filing and 3 rs court fee missed on vakalatanama	Saurabh.balwani
1454	17-01-2024	0710102066792023(No.of Docs 3)	0710102066792023/6	COMPANY PETITION (COMPANIES ACT)/161(ND)2023	VIDHI SHARMA VS. GREEN BANANA PROPERTIES PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	29-03-2024	compliance order delay in filing and 3 rs court fee missed on vakalatanama	Saurabh.balwani
1455	17-01-2024	0710102066792023(No.of Docs 3)	0710102066792023/6	COMPANY PETITION (COMPANIES ACT)/161(ND)2023	VIDHI SHARMA VS. GREEN BANANA PROPERTIES PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	29-03-2024	compliance order delay in filing and 3 rs court fee missed on vakalatanama	Saurabh.balwani
1456	17-01-2024	0710102066792023(No.of Docs 3)	0710102066792023/6	COMPANY PETITION (COMPANIES ACT)/161(ND)2023	VIDHI SHARMA VS. GREEN BANANA PROPERTIES PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	29-03-2024	compliance order delay in filing and 3 rs court fee missed on vakalatanama	Saurabh.balwani
1457	17-01-2024	0710102066792023(No.of Docs 3)	0710102066792023/6	COMPANY PETITION (COMPANIES ACT)/161(ND)2023	VIDHI SHARMA VS. GREEN BANANA PROPERTIES PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	29-03-2024	compliance order delay in filing and 3 rs court fee missed on vakalatanama	Saurabh.balwani
1458	8/8/2023	0710102069112023(No.of Docs 0)	0710102069112023/5	INTERLOCUTORY APPLICATION (I.B.C)/4421(ND)2023	UNION BANK OF INDIA VS. AKSHAT GUPTA AUCTION PURCHASER	Sec 60(5)	29-03-2024	book marking mandatory as per index and sign of every page or written submission.	
1459	11/3/2024	0710102069162023(No.of Docs 1)	0710102069162023/1	COMPANY APPEAL(COMPANIES ACT)/269(ND)2023	PRATIBHA PRINTOPACK PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	29-03-2024	pagination missing in book marking and compliance order delay	9899708650
1460	21-08-2023	0710102072452023(No.of Docs 0)	0710102072452023/1	INTERLOCUTORY APPLICATION (I.B.C)/4570(ND)2023	SANDEEP KUMAR BHATT VS. NITISH KUMAR ARORA	Application under any other provisions- IBC	29-03-2024	book marking mandatory as per index	

1484	10/2/2024	0710102013672024(No.of Docs 0)	0710102013672024/1	INTERLOCUTORY APPLICATION (I.B.C)/689(ND)2024	ARVIND MITTAL	Application under any other provisions- IBC	28-03-2024	Order delay in filing	
1485	1/12/2020	0710102111922020(No.of Docs 0)	0710102111922020/5	COMPANY PETITION (COMPANIES ACT)/25(ND)2021	FLEISHCHHACKER LLP SINGAPORE VS. FLEISHCHHACKER MANUFACTURING COMPANY INDIA PRIVATE LIMITED	Sec. 241(1)	28-03-2024	page 5 to 8 need sign and true copy	
1486	1/4/2021	0710102026092021(No.of Docs 0)	0710102026092021/7	COMPANY PETITION IB (IBC)/446(PB)2021	STATE BANK OF INDIA VS. SHANTANU JAGDISH PRASAD	Section 95(1)	28-03-2024	bookmarking pagination as per index need every pages sign Order missing	
1487	16-03-2024	0710102027232021(No.of Docs 1)	0710102027232021/51	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	28-03-2024	1rs court fee missing in vakaltnama	mohitseth
1488	11/3/2024	0710102051802023(No.of Docs 2)	0710102051802023/2	COMPANY APPLICATION(COMPANIES ACT)/203(ND)2023	TARUN BATRA	Rule 11 of NCLT	28-03-2024	add compliance order -missing	spsc
1489	5/6/2023	0710102050662023(No.of Docs 0)	0710102050662023/1	RESTORATION APPLICATION (IBC)/132(ND)2023	LEO TIMBER PRIVATE LIMITED	Rule 11 of NCLT, 2016	28-03-2024	pagination missing in book marking and compliance order missing	
1490	5/6/2023	0710102050662023(No.of Docs 0)	0710102050662023/1	RESTORATION APPLICATION (IBC)/132(ND)2023	LEO TIMBER PRIVATE LIMITED	Rule 11 of NCLT, 2016	28-03-2024	pagination missing in book marking and compliance order missing	
1491	5/6/2023	0710102050662023(No.of Docs 0)	0710102050662023/1	RESTORATION APPLICATION (IBC)/132(ND)2023	LEO TIMBER PRIVATE LIMITED	Rule 11 of NCLT, 2016	28-03-2024	pagination missing in book marking and compliance order missing	
1492	16-03-2024	0710102027232021(No.of Docs 1)	0710102027232021/50	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	28-03-2024	1rs court fee missing in vakaltnama	mohitseth
1493	14-06-2021	0710102040882021(No.of Docs 0)	0710102040882021/12	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/88(ND)2021	KAPITAL KRAFT FINANCIAL SERVICES LIMITED	Sec. 230-232, Sec 234	28-03-2024	wrong arrange in book marking	
1494	5/6/2023	0710102050662023(No.of Docs 0)	0710102050662023/1	RESTORATION APPLICATION (IBC)/132(ND)2023	LEO TIMBER PRIVATE LIMITED	Rule 11 of NCLT, 2016	28-03-2024	pagination missing in book marking and compliance order missing	
1495	24-05-2023	0710102046982023(No.of Docs 0)	0710102046982023/2	INTERLOCUTORY APPLICATION (I.B.C)/3623(ND)2023	M/S. GILL & ASSOCIATE ENGINEERING CONSULTANTS PVT. LTD. VSALCHEMIST LIMITED	Sec 60(5)	28-03-2024	compliance order Order missing and Date missing in vakalatnama	
1496	11/3/2024	0710102033272023(No.of Docs 2)	0710102033272023/7	COMPANY PETITION (COMPANIES ACT)/176(ND)2023	T BANAMBAR PATRA VS. TOSHALI HOLIDAYS FINANCIAL SERVICESPRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-03-2024	Wrong file	csjena
1497	20-03-2024	0710102000242023(No.of Docs 2)	0710102000242023/4	INTERLOCUTORY APPLICATION (I.B.C)/185(ND)2023	MOHD NAZIM KHAN (APPLICATION FOR RECOVERY OF CIRP COST) VS. HI-TECH INTERNATIONAL	Sec 60(5)	28-03-2024	Order delay in filing	shreyas
1498	11/3/2024	0710102095152022(No.of Docs 2)	0710102095152022/3	COMPANY PETITION IB (IBC)/882(ND)2022	RELIANCE REALTY LIMITED VS. ALTRUIST CUSTOMER MANAGEMENT INDIAPRIVATE LIMITED	IBC Under Sec 9	28-03-2024	need every pages sign Order missing	vishal371adv
1499	11/3/2024	0710102084172022(No.of Docs 1)	0710102084172022/3	INTERLOCUTORY APPLICATION (I.B.C)/5372(ND)2022	CHIRAG SHAH LIQUIDATOR OF M/S HOTLINE CPT LIMITED	Sec 54(1)	28-03-2024	bookmarking mandatory Order delay	prateekpk
1500	14-06-2021	0710102040882021(No.of Docs 0)	0710102040882021/12	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/88(ND)2021	KAPITAL KRAFT FINANCIAL SERVICES LIMITED	Sec. 230-232, Sec 234	28-03-2024	wrong arrange in book marking	
1501	14-06-2021	0710102040882021(No.of Docs 0)	0710102040882021/12	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/88(ND)2021	KAPITAL KRAFT FINANCIAL SERVICES LIMITED	Sec. 230-232, Sec 234	28-03-2024	wrong arrange in book marking	
1502	14-06-2021	0710102040882021(No.of Docs 0)	0710102040882021/12	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/88(ND)2021	KAPITAL KRAFT FINANCIAL SERVICES LIMITED	Sec. 230-232, Sec 234	28-03-2024	wrong arrange in book marking	
1503	14-06-2021	0710102040882021(No.of Docs 0)	0710102040882021/12	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/88(ND)2021	KAPITAL KRAFT FINANCIAL SERVICES LIMITED	Sec. 230-232, Sec 234	28-03-2024	wrong arrange in book marking	
1504	14-06-2021	0710102040882021(No.of Docs 0)	0710102040882021/12	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/88(ND)2021	KAPITAL KRAFT FINANCIAL SERVICES LIMITED	Sec. 230-232, Sec 234	28-03-2024	wrong arrange in book marking	
1505	14-06-2021	0710102040882021(No.of Docs 0)	0710102040882021/12	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/88(ND)2021	KAPITAL KRAFT FINANCIAL SERVICES LIMITED	Sec. 230-232, Sec 234	28-03-2024	wrong arrange in book marking	
1506	14-06-2021	0710102040882021(No.of Docs 0)	0710102040882021/12	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/88(ND)2021	KAPITAL KRAFT FINANCIAL SERVICES LIMITED	Sec. 230-232, Sec 234	28-03-2024	wrong arrange in book marking	
1507	14-06-2021	0710102040882021(No.of Docs 0)	0710102040882021/12	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/88(ND)2021	KAPITAL KRAFT FINANCIAL SERVICES LIMITED	Sec. 230-232, Sec 234	28-03-2024	wrong arrange in book marking	

1508	14-06-2021	0710102040882021(No.of Docs 0)	0710102040882021/12	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/88(ND)2021	KAPITAL KRAFT FINANCIAL SERVICES LIMITED	Sec. 230-232, Sec 234	28-03-2024	wrong arrange in book marking	
1509	14-06-2021	0710102040882021(No.of Docs 0)	0710102040882021/12	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/88(ND)2021	KAPITAL KRAFT FINANCIAL SERVICES LIMITED	Sec. 230-232, Sec 234	28-03-2024	wrong arrange in book marking	
1510	14-06-2021	0710102040882021(No.of Docs 0)	0710102040882021/12	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/88(ND)2021	KAPITAL KRAFT FINANCIAL SERVICES LIMITED	Sec. 230-232, Sec 234	28-03-2024	wrong arrange in book marking	
1511	14-06-2021	0710102040882021(No.of Docs 0)	0710102040882021/12	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/88(ND)2021	KAPITAL KRAFT FINANCIAL SERVICES LIMITED	Sec. 230-232, Sec 234	28-03-2024	wrong arrange in book marking	
1512	14-06-2021	0710102040882021(No.of Docs 0)	0710102040882021/12	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/88(ND)2021	KAPITAL KRAFT FINANCIAL SERVICES LIMITED	Sec. 230-232, Sec 234	28-03-2024	wrong arrange in book marking	
1513	14-06-2021	0710102040882021(No.of Docs 0)	0710102040882021/12	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/88(ND)2021	KAPITAL KRAFT FINANCIAL SERVICES LIMITED	Sec. 230-232, Sec 234	28-03-2024	wrong arrange in book marking	
1514	14-06-2021	0710102040882021(No.of Docs 0)	0710102040882021/12	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/88(ND)2021	KAPITAL KRAFT FINANCIAL SERVICES LIMITED	Sec. 230-232, Sec 234	28-03-2024	wrong arrange in book marking	
1515	19-11-2021	0710102084572021(No.of Docs 0)	0710102084572021/15	COMPANY PETITION IB (IBC)/706(ND)2021	UGRO CAPITAL LIMITED VS. A.ES ENGINEERS PRIVATE LIMITED	IBC under Sec 7	28-03-2024	pagination and index missing in bookmarking compliance order missing	
1516	19-11-2021	0710102084572021(No.of Docs 0)	0710102084572021/15	COMPANY PETITION IB (IBC)/706(ND)2021	UGRO CAPITAL LIMITED VS. A.ES ENGINEERS PRIVATE LIMITED	IBC under Sec 7	28-03-2024	pagination and index missing in bookmarking compliance order missing	
1517	20-01-2022	0710102006372022(No.of Docs 0)	0710102006372022/3	COMPANY PETITION IB (IBC)/578(ND)2023	JAMMU AND KASHMIR BANK LIMITED VS. GUIDING FORCE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	28-03-2024	Order delay in filing	
1518	20-01-2022	0710102006372022(No.of Docs 0)	0710102006372022/3	COMPANY PETITION IB (IBC)/578(ND)2023	JAMMU AND KASHMIR BANK LIMITED VS. GUIDING FORCE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	28-03-2024	Order delay in filing	
1519	19-11-2021	0710102084572021(No.of Docs 0)	0710102084572021/15	COMPANY PETITION IB (IBC)/706(ND)2021	UGRO CAPITAL LIMITED VS. A.ES ENGINEERS PRIVATE LIMITED	IBC under Sec 7	28-03-2024	pagination and index missing in bookmarking compliance order missing	
1520	19-11-2021	0710102084572021(No.of Docs 0)	0710102084572021/15	COMPANY PETITION IB (IBC)/706(ND)2021	UGRO CAPITAL LIMITED VS. A.ES ENGINEERS PRIVATE LIMITED	IBC under Sec 7	28-03-2024	pagination and index missing in bookmarking compliance order missing	
1521	6/3/2024	0710102038742022(No.of Docs 2)	0710102038742022/12	INTERLOCUTORY APPLICATION (I.B.C)/3875(ND)2022	HARVINDER SINGH RP KAY EM COPPER PVT LTD VSAKASH GOYAL & OTHERS	Application under any other provisions-IBC,Application under any other provisions-IBC,Sec 25(i)	28-03-2024	reply order delay in filing	SALUJA
1522	20-01-2022	0710102006372022(No.of Docs 0)	0710102006372022/3	COMPANY PETITION IB (IBC)/578(ND)2023	JAMMU AND KASHMIR BANK LIMITED VS. GUIDING FORCE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	28-03-2024	Order delay in filing	
1523	6/3/2024	0710102038742022(No.of Docs 2)	0710102038742022/12	INTERLOCUTORY APPLICATION (I.B.C)/3875(ND)2022	HARVINDER SINGH RP KAY EM COPPER PVT LTD VSAKASH GOYAL & OTHERS	Application under any other provisions-IBC,Application under any other provisions-IBC,Sec 25(i)	28-03-2024	reply order delay in filing	SALUJA
1524	6/3/2024	0710102038742022(No.of Docs 2)	0710102038742022/12	INTERLOCUTORY APPLICATION (I.B.C)/3875(ND)2022	HARVINDER SINGH RP KAY EM COPPER PVT LTD VSAKASH GOYAL & OTHERS	Application under any other provisions-IBC,Application under any other provisions-IBC,Sec 25(i)	28-03-2024	reply order delay in filing	SALUJA
1525	13-10-2023	0710102088542023(No.of Docs 0)	0710102088542023/4	INTERLOCUTORY APPLICATION (I.B.C)/5519(ND)2023	RAKESH KUMAR JAIN VS. AGRO FOOD GRAIN	Sec 60(5)	28-03-2024	Order delay in filing	
1526	6/3/2024	0710102038742022(No.of Docs 2)	0710102038742022/12	INTERLOCUTORY APPLICATION (I.B.C)/3875(ND)2022	HARVINDER SINGH RP KAY EM COPPER PVT LTD VSAKASH GOYAL & OTHERS	Application under any other provisions-IBC,Application under any other provisions-IBC,Sec 25(i)	28-03-2024	reply order delay in filing	SALUJA
1527	12/3/2024	0710102051292022(No.of Docs 2)	0710102051292022/8	COMPANY PETITION IB (IBC)/537(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ARUN MITAL	Section 95(1)	28-03-2024	bookmarking mandatory Order missing	devganabhishek

1528	19-03-2024	0710102076542023(No.of Docs 2)	0710102076542023/9	COMPANY PETITION IB (IBC)/607(PB)2023	PROPLARITY INFRA TECH PRIVATE LIMITED VS. SKYHIGH TECHNOBUILD PRIVATE LIMITED	IBC under Sec 7	28-03-2024	page 10 notary mismatched and compliance order missing	kamal724
1529	12/3/2024	0710102051282022(No.of Docs 2)	0710102051282022/7	COMPANY PETITION IB (IBC)/538(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ABHINAV MITTAL	Section 95(1)	28-03-2024	bookmarking mandatory Order missing	devganabhishek
1530	12/3/2024	0710102051282022(No.of Docs 2)	0710102051282022/6	COMPANY PETITION IB (IBC)/538(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ABHINAV MITTAL	Section 95(1)	28-03-2024	bookmarking mandatory Order missing double page numbering need every pages sign	sangeeta233
1531	12/3/2024	0710102051302022(No.of Docs 2)	0710102051302022/5	COMPANY PETITION IB (IBC)/539(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ASHISH MITTAL	Section 95(1)	28-03-2024		NAMIT SURI
1532	23-03-2024	0710102063102023(No.of Docs 2)	0710102063102023/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2023	ANGAN COMMERCE PRIVATE LIMITED	Sec. 230-232 - Second Motion	28-03-2024	bookmarking not proper as per index double pagination numbering wrong	racadvisers@gmail.co
1533	23-03-2024	0710102063102023(No.of Docs 2)	0710102063102023/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2023	ANGAN COMMERCE PRIVATE LIMITED	Sec. 230-232 - Second Motion	28-03-2024	bookmarking not proper as per index double pagination numbering wrong	racadvisers@gmail.co
1534	23-03-2024	0710102063102023(No.of Docs 2)	0710102063102023/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2023	ANGAN COMMERCE PRIVATE LIMITED	Sec. 230-232 - Second Motion	28-03-2024	bookmarking not proper as per index double pagination numbering wrong	racadvisers@gmail.co
1535	20-01-2022	0710102006372022(No.of Docs 0)	0710102006372022/3	COMPANY PETITION IB (IBC)/578(ND)2023	JAMMU AND KASHMIR BANK LIMITED VS. GUIDING FORCE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	28-03-2024	Order delay in filing	
1536	23-03-2024	0710102063102023(No.of Docs 2)	0710102063102023/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2023	ANGAN COMMERCE PRIVATE LIMITED	Sec. 230-232 - Second Motion	28-03-2024	bookmarking not proper as per index double pagination numbering wrong	racadvisers@gmail.co
1537	23-03-2024	0710102063102023(No.of Docs 2)	0710102063102023/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2023	ANGAN COMMERCE PRIVATE LIMITED	Sec. 230-232 - Second Motion	28-03-2024	bookmarking not proper as per index double pagination numbering wrong	racadvisers@gmail.co
1538	23-03-2024	0710102063102023(No.of Docs 2)	0710102063102023/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2023	ANGAN COMMERCE PRIVATE LIMITED	Sec. 230-232 - Second Motion	28-03-2024	bookmarking not proper as per index double pagination numbering wrong	racadvisers@gmail.co
1539	23-03-2024	0710102063102023(No.of Docs 2)	0710102063102023/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2023	ANGAN COMMERCE PRIVATE LIMITED	Sec. 230-232 - Second Motion	28-03-2024	bookmarking not proper as per index double pagination numbering wrong	racadvisers@gmail.co
1540	23-03-2024	0710102063102023(No.of Docs 2)	0710102063102023/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2023	ANGAN COMMERCE PRIVATE LIMITED	Sec. 230-232 - Second Motion	28-03-2024	bookmarking not proper as per index double pagination numbering wrong	racadvisers@gmail.co
1541	23-03-2024	0710102063102023(No.of Docs 2)	0710102063102023/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2023	ANGAN COMMERCE PRIVATE LIMITED	Sec. 230-232 - Second Motion	28-03-2024	bookmarking not proper as per index double pagination numbering wrong	racadvisers@gmail.co
1542	18-11-2023	0710102099422023(No.of Docs 0)	0710102099422023/2	CONTEMPT PETITION (IBC)/61(PB)2023	INDO RAMA SYNTHETICS (INDIA) LTD VS. SUBHASH KUMAR KUNDRA	Rule 11 of NCLT, 2016	28-03-2024	last Order missing in file	
1543	14-03-2024	0710102076542023(No.of Docs 2)	0710102076542023/8	COMPANY PETITION IB (IBC)/607(PB)2023	PROPLARITY INFRA TECH PRIVATE LIMITED VS. SKYHIGH TECHNOBUILD PRIVATE LIMITED	IBC under Sec 7	28-03-2024	Notary mismatched and reply order missing and page 16 18 20 30 require need to English type copy	kamal724
1544	12/2/2024	0710102002052024(No.of Docs 1)	0710102002052024/1	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)2024	MR.PARAMJEET BHATIA RESOLUTION PROFESSIONAL VS. SANJAY MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
1545	10/3/2024	0710102082272023(No.of Docs 2)	0710102082272023/6	INTERLOCUTORY APPLICATION (I.B.C)/5200(ND)2023	MANOJ KUNWAR VS. YOGESH SETHI	Sec 60(5)	27-03-2024	Order missing need every pages sign	niclegal
1546	23-07-2023	0710102064552023(No.of Docs 0)	0710102064552023/7	INTERLOCUTORY APPLICATION (I.B.C)/4288(ND)2023	ANISH AGARWAL VS. YOGENDER GARG	Application under any other provisions- IBC	27-03-2024		
1547	8/2/2024	0710102013102024(No.of Docs 0)	0710102013102024/2	RESTORED COMPANY PETITION (IBC)/2(ND)2024	PARDEEP KUMAR VS. WELLDONE EXIM PRIVATE LIMITED	IBC Under Sec 9	27-03-2024	Order delay in filing	
1548	8/2/2024	0710102013102024(No.of Docs 0)	0710102013102024/2	RESTORED COMPANY PETITION (IBC)/2(ND)2024	PARDEEP KUMAR VS. WELLDONE EXIM PRIVATE LIMITED	IBC Under Sec 9	27-03-2024	Order delay in filing	
1549	23-04-2019	0710102080762019(No.of Docs 0)	0710102080762019/12	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2019	MORELLE DEALERS LLP	Sec. 230-232 - Second Motion	27-03-2024	Order missing need every pages sign true in Annexure	
1550	11/3/2024	0710102002342019(No.of Docs 1)	0710102002342019/4	COMPANY PETITION IB (IBC)/175(ND)2019	BRILLTECH ENGINEERS PRIVATE LIMITED VS. GENESIS INFRA TECH PRIVATE LIMITED	IBC Under Sec 9	27-03-2024	bookmarking pagination as per index Order missing	ANKURSINGHAL91
1551	9/3/2024	0710102109572023(No.of Docs 1)	0710102109572023/1	INTERLOCUTORY APPLICATION (I.B.C)/919(ND)2024	ALOK KAUSHIK VS. PAWAN KUMAR JAIN	Application under any other provisions- IBC	27-03-2024	Order delay in filing	abhi4064

1552	3/7/2023	0710102056542023(No.of Docs 0)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	27-03-2024	last Order missing and Date missing in vakalatnama	
1553	3/7/2023	0710102056542023(No.of Docs 0)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	27-03-2024	last Order missing and Date missing in vakalatnama	
1554	3/7/2023	0710102056542023(No.of Docs 0)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	27-03-2024	last Order missing and Date missing in vakalatnama	
1555	3/7/2023	0710102056542023(No.of Docs 0)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	27-03-2024	last Order missing and Date missing in vakalatnama	
1556	3/7/2023	0710102056542023(No.of Docs 0)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	27-03-2024	last Order missing and Date missing in vakalatnama	
1557	3/7/2023	0710102056542023(No.of Docs 0)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	27-03-2024	last Order missing and Date missing in vakalatnama	
1558	3/7/2023	0710102056542023(No.of Docs 0)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	27-03-2024	last Order missing and Date missing in vakalatnama	
1559	3/7/2023	0710102056542023(No.of Docs 0)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	27-03-2024	last Order missing and Date missing in vakalatnama	
1560	3/7/2023	0710102056542023(No.of Docs 0)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	27-03-2024	last Order missing and Date missing in vakalatnama	
1561	16-03-2024	0710102001882024(No.of Docs 1)	0710102001882024/1	COMPANY PETITION IB (IBC)/89(ND)2024	CENTRAL BANK OF INDIA LIMITED VS. MR. ANURAG GARG	Section 95(1)	27-03-2024	Order delay	brijesh_tamber
1562	16-03-2024	0710102001902024(No.of Docs 1)	0710102001902024/1	COMPANY PETITION IB (IBC)/98(ND)2024	CENTRAL BANK OF INDIA LIMITED VS. MRS. MANJU LATA GARG	Section 95(1)	27-03-2024	Order delay	brijesh_tamber
1563	12/2/2024	0710102002052024(No.of Docs 1)	0710102002052024/1	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)2024	MR.PARAMJEET BHATIA RESOLUTION PROFESSIONAL VS. SANJAY MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064

1564	12/2/2024	0710102002072024(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
1565	12/2/2024	0710102002072024(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
1566	12/2/2024	0710102002072024(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
1567	12/2/2024	0710102002072024(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
1568	12/2/2024	0710102002072024(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
1569	12/2/2024	0710102002072024(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
1570	12/2/2024	0710102002072024(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
1571	12/2/2024	0710102002072024(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
1572	12/2/2024	0710102002072024(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
1573	12/2/2024	0710102002072024(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
1574	12/2/2024	0710102002072024(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
1575	12/2/2024	0710102002072024(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
1576	12/2/2024	0710102002072024(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
1577	12/2/2024	0710102002072024(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
1578	12/2/2024	0710102002072024(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
1579	12/2/2024	0710102002072024(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
1580	28-09-2022	0710102079432022(No.of Docs 0)	0710102079432022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	27-03-2024	bookmarking as per index Order delay notary mismatch with affidavit	
1581	13-03-2024	0710102051282022(No.of Docs 2)	0710102051282022/9	COMPANY PETITION IB (IBC)/538(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ABHINAV MITTAL	Section 95(1)	27-03-2024	bookmarking mandatory	devganabhishek

1582	13-03-2024	0710102051292022(No.of Docs 2)	0710102051292022/9	COMPANY PETITION IB (IBC)/537(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ARUN MITTAL	Section 95(1)	27-03-2024	doable pagination wrong, last Order missing	sangeeta233
1583	12/3/2024	0710102013522022(No.of Docs 2)	0710102013522022/2	COMPANY APPLICATION(COMPANIES ACT)/70(ND)2022	RAJEEV MALIK VS POOJA ROLLER FLOOR MILLS PRIVATE LTD	Rule 11 of NCLT	27-03-2024	bookmarking mandatory Order missing	prateekgupta123
1584	24-01-2024	0710102009002024(No.of Docs 0)	0710102009002024/1	COMPANY PETITION IB (IBC)/59(ND)2024	ADITYA BIRLA FINANCE LIMITED VS. MICA INDUSTRIES LIMITED	IBC under Sec 7	27-03-2024	put on ticket blank side in vakalatnama Order missing	
1585	14-03-2024	0710102020872022(No.of Docs 2)	0710102020872022/12	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/36(ND)2022	SUNGROW AGENCIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	27-03-2024	Compliance order delay	D/773/1990
1586	14-03-2024	0710102020872022(No.of Docs 2)	0710102020872022/12	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/36(ND)2022	SUNGROW AGENCIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	27-03-2024	Compliance order delay	D/773/1990
1587	14-03-2024	0710102020872022(No.of Docs 2)	0710102020872022/12	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/36(ND)2022	SUNGROW AGENCIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	27-03-2024	Compliance order delay	D/773/1990
1588	14-03-2024	0710102020872022(No.of Docs 2)	0710102020872022/12	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/36(ND)2022	SUNGROW AGENCIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	27-03-2024	Compliance order delay	D/773/1990
1589	14-03-2024	0710102020872022(No.of Docs 2)	0710102020872022/12	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/36(ND)2022	SUNGROW AGENCIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	27-03-2024	Compliance order delay	D/773/1990
1590	14-03-2024	0710102020872022(No.of Docs 2)	0710102020872022/12	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/36(ND)2022	SUNGROW AGENCIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	27-03-2024	Compliance order delay	D/773/1990
1591	14-03-2024	0710102020872022(No.of Docs 2)	0710102020872022/12	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/36(ND)2022	SUNGROW AGENCIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	27-03-2024	Compliance order delay	D/773/1990
1592	14-03-2024	0710102020872022(No.of Docs 2)	0710102020872022/12	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/36(ND)2022	SUNGROW AGENCIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	27-03-2024	Compliance order delay	D/773/1990
1593	14-03-2024	0710102020872022(No.of Docs 2)	0710102020872022/12	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/36(ND)2022	SUNGROW AGENCIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	27-03-2024	Compliance order delay	D/773/1990
1594	11/3/2024	0710102011182024(No.of Docs 1)	0710102011182024/1	INTERLOCUTORY APPLICATION (I.B.C)/874(ND)2024	ASHISH SINGH	Application under any other provisions- IBC	27-03-2024	bookmarking mandatory, compliance Order missing	InnoJustice
1595	9/3/2024	0710102104502020(No.of Docs 2)	0710102104502020/6	COMPANY APPLICATION(COMPANIES ACT)/665(ND)2020	MARTIN & HARRIA PRIVATE LIMITED VS. DALHOUSIE HOLDINGS LIMITED	Rule 11 of NCLT	27-03-2024	reply order missing	lawmarks
1596	9/3/2024	0710102104502020(No.of Docs 2)	0710102104502020/6	COMPANY APPLICATION(COMPANIES ACT)/665(ND)2020	MARTIN & HARRIA PRIVATE LIMITED VS. DALHOUSIE HOLDINGS LIMITED	Rule 11 of NCLT	27-03-2024	reply order missing	lawmarks
1597	9/3/2024	0710102104502020(No.of Docs 2)	0710102104502020/6	COMPANY APPLICATION(COMPANIES ACT)/665(ND)2020	MARTIN & HARRIA PRIVATE LIMITED VS. DALHOUSIE HOLDINGS LIMITED	Rule 11 of NCLT	27-03-2024	reply order missing	lawmarks
1598	9/3/2024	0710102104502020(No.of Docs 2)	0710102104502020/6	COMPANY APPLICATION(COMPANIES ACT)/665(ND)2020	MARTIN & HARRIA PRIVATE LIMITED VS. DALHOUSIE HOLDINGS LIMITED	Rule 11 of NCLT	27-03-2024	reply order missing	lawmarks
1599	9/3/2024	0710102104502020(No.of Docs 2)	0710102104502020/6	COMPANY APPLICATION(COMPANIES ACT)/665(ND)2020	MARTIN & HARRIA PRIVATE LIMITED VS. DALHOUSIE HOLDINGS LIMITED	Rule 11 of NCLT	27-03-2024	reply order missing	lawmarks
1600	9/3/2024	0710102104502020(No.of Docs 2)	0710102104502020/6	COMPANY APPLICATION(COMPANIES ACT)/665(ND)2020	MARTIN & HARRIA PRIVATE LIMITED VS. DALHOUSIE HOLDINGS LIMITED	Rule 11 of NCLT	27-03-2024	reply order missing	lawmarks
1601	9/3/2024	0710102104502020(No.of Docs 2)	0710102104502020/6	COMPANY APPLICATION(COMPANIES ACT)/665(ND)2020	MARTIN & HARRIA PRIVATE LIMITED VS. DALHOUSIE HOLDINGS LIMITED	Rule 11 of NCLT	27-03-2024	reply order missing	lawmarks
1602	9/3/2024	0710102104502020(No.of Docs 2)	0710102104502020/6	COMPANY APPLICATION(COMPANIES ACT)/665(ND)2020	MARTIN & HARRIA PRIVATE LIMITED VS. DALHOUSIE HOLDINGS LIMITED	Rule 11 of NCLT	27-03-2024	reply order missing	lawmarks
1603	9/3/2024	0710102104502020(No.of Docs 2)	0710102104502020/6	COMPANY APPLICATION(COMPANIES ACT)/665(ND)2020	MARTIN & HARRIA PRIVATE LIMITED VS. DALHOUSIE HOLDINGS LIMITED	Rule 11 of NCLT	27-03-2024	reply order missing	lawmarks
1604	9/3/2024	0710102102622019(No.of Docs 2)	0710102102622019/35	COMPANY PETITION IB (IBC)/1744(ND)2019	SYNDICATE BANK VS. BULLAND BUILDTECH PRIVATE LIMITED	IBC under Sec 7	27-03-2024	Book marking mandatory as per index and order missing of nclt	Shruti Goyal
1605	8/2/2024	0710102013102024(No.of Docs 0)	0710102013102024/2	RESTORED COMPANY PETITION (IBC)/2(ND)2024	PARDEEP KUMAR VS. WELLDONE EXIM PRIVATE LIMITED	IBC Under Sec 9	27-03-2024	Order delay in filing	
1606	8/2/2024	0710102013102024(No.of Docs 0)	0710102013102024/2	RESTORED COMPANY PETITION (IBC)/2(ND)2024	PARDEEP KUMAR VS. WELLDONE EXIM PRIVATE LIMITED	IBC Under Sec 9	27-03-2024	Order delay in filing	

1607	8/2/2024	0710102013102024(No.of Docs 0)	0710102013102024/1	RESTORED COMPANY PETITION (IBC)/2(ND)2024	PARDEEP KUMAR VS. WELLDONE EXIM PRIVATE LIMITED	IBC Under Sec 9	27-03-2024	Order delay in filing	
1608	8/2/2024	0710102013102024(No.of Docs 0)	0710102013102024/1	RESTORED COMPANY PETITION (IBC)/2(ND)2024	PARDEEP KUMAR VS. WELLDONE EXIM PRIVATE LIMITED	IBC Under Sec 9	27-03-2024	Order delay in filing	
1609	8/2/2024	0710102013102024(No.of Docs 0)	0710102013102024/1	RESTORED COMPANY PETITION (IBC)/2(ND)2024	PARDEEP KUMAR VS. WELLDONE EXIM PRIVATE LIMITED	IBC Under Sec 9	27-03-2024	Order delay in filing	
1610	8/2/2024	0710102013102024(No.of Docs 0)	0710102013102024/1	RESTORED COMPANY PETITION (IBC)/2(ND)2024	PARDEEP KUMAR VS. WELLDONE EXIM PRIVATE LIMITED	IBC Under Sec 9	27-03-2024	Order delay in filing	
1611	15-03-2024	0710102077512022(No.of Docs 2)	0710102077512022/9	COMPANY PETITION (COMPANIES ACT)/175(ND)2022	ANJU SAHNI VS. MAGNEFIQUE EXPORTS PRIVATE LIMITED	Sec. 58(3)	27-03-2024	bookmarking not properly done	nsachambers
1612	22-09-2022	0710102077872022(No.of Docs 0)	0710102077872022/9	COMPANY PETITION (COMPANIES ACT)/166(PB)2022	ANJU SAHNI VS. SASSY EXPORTS PRIVATE LIMITED	Sec. 58(3)	27-03-2024	Date missing in vakalatnama	
1613	28-09-2022	0710102079432022(No.of Docs 0)	0710102079432022/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	27-03-2024	bookmarking as per index Order delay	
1614	28-09-2022	0710102079432022(No.of Docs 0)	0710102079432022/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	27-03-2024	bookmarking as per index Order delay	
1615	28-09-2022	0710102079432022(No.of Docs 0)	0710102079432022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	27-03-2024	bookmarking as per index Order delay notary mismatch with affidavit	
1616	28-09-2022	0710102079432022(No.of Docs 0)	0710102079432022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	27-03-2024	bookmarking as per index Order delay notary mismatch with affidavit	
1617	28-09-2022	0710102079432022(No.of Docs 0)	0710102079432022/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	27-03-2024	bookmarking as per index Order delay	
1618	28-09-2022	0710102079432022(No.of Docs 0)	0710102079432022/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	27-03-2024	bookmarking as per index Order delay	
1619	28-09-2022	0710102079432022(No.of Docs 0)	0710102079432022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	27-03-2024	bookmarking as per index Order delay notary mismatch with affidavit	
1620	16-03-2024	0710102001972024(No.of Docs 1)	0710102001972024/1	COMPANY PETITION IB (IBC)/94(ND)2024	CENTRAL BANK OF INDIA LIMITED VS. MR AKRESH GARG	Section 95(1)	27-03-2024	Order delay	brijesh_tamber
1621	12/2/2024	0710102002052024(No.of Docs 1)	0710102002052024/1	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)2024	MR.PARAMJEET BHATIA RESOLUTION PROFESSIONAL VS. SANJAY MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
1622	12/2/2024	0710102002052024(No.of Docs 1)	0710102002052024/1	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)2024	MR.PARAMJEET BHATIA RESOLUTION PROFESSIONAL VS. SANJAY MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
1623	12/2/2024	0710102002052024(No.of Docs 1)	0710102002052024/1	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)2024	MR.PARAMJEET BHATIA RESOLUTION PROFESSIONAL VS. SANJAY MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
1624	12/2/2024	0710102002052024(No.of Docs 1)	0710102002052024/1	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)2024	MR.PARAMJEET BHATIA RESOLUTION PROFESSIONAL VS. SANJAY MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
1625	12/2/2024	0710102002052024(No.of Docs 1)	0710102002052024/1	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)2024	MR.PARAMJEET BHATIA RESOLUTION PROFESSIONAL VS. SANJAY MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
1626	12/2/2024	0710102002052024(No.of Docs 1)	0710102002052024/1	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)2024	MR.PARAMJEET BHATIA RESOLUTION PROFESSIONAL VS. SANJAY MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
1627	12/2/2024	0710102002052024(No.of Docs 1)	0710102002052024/1	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)2024	MR.PARAMJEET BHATIA RESOLUTION PROFESSIONAL VS. SANJAY MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
1628	12/2/2024	0710102002052024(No.of Docs 1)	0710102002052024/1	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)2024	MR.PARAMJEET BHATIA RESOLUTION PROFESSIONAL VS. SANJAY MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
1629	12/2/2024	0710102002052024(No.of Docs 1)	0710102002052024/1	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)2024	MR.PARAMJEET BHATIA RESOLUTION PROFESSIONAL VS. SANJAY MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
1630	12/2/2024	0710102002052024(No.of Docs 1)	0710102002052024/1	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)2024	MR.PARAMJEET BHATIA RESOLUTION PROFESSIONAL VS. SANJAY MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
1631	12/2/2024	0710102002052024(No.of Docs 1)	0710102002052024/1	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)2024	MR.PARAMJEET BHATIA RESOLUTION PROFESSIONAL VS. SANJAY MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064

1632	12/2/2024	0710102002052024(No.of Docs 1)	0710102002052024/1	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)2024	MR.PARAMJEET BHATIA RESOLUTION PROFESSIONAL VS. SANJAY MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
1633	12/2/2024	0710102002052024(No.of Docs 1)	0710102002052024/1	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)2024	MR.PARAMJEET BHATIA RESOLUTION PROFESSIONAL VS. SANJAY MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
1634	12/2/2024	0710102002052024(No.of Docs 1)	0710102002052024/1	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)2024	MR.PARAMJEET BHATIA RESOLUTION PROFESSIONAL VS. SANJAY MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
1635	9/3/2024	0710102092972022(No.of Docs 2)	0710102092972022/2	COMPANY PETITION IB (IBC)/9(ND)2023	THE CANARA BANK LIMITED VS. SURYA KANT JAIPURIA	Section 95(1)	26-03-2024	order missing of nclt	lawmarks
1636	9/3/2024	0710102063762023(No.of Docs 3)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-03-2024	order missing of nclt	sdancit
1637	9/3/2024	0710102063762023(No.of Docs 3)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-03-2024	order missing of nclt	sdancit
1638	9/3/2024	0710102063762023(No.of Docs 3)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-03-2024	order missing of nclt	sdancit
1639	9/3/2024	0710102063762023(No.of Docs 3)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-03-2024	order missing of nclt	sdancit
1640	9/3/2024	0710102063762023(No.of Docs 3)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-03-2024	order missing of nclt	sdancit
1641	22-03-2024	0710102078572019(No.of Docs 2)	0710102078572019/25	COMPANY PETITION IB (IBC)/968(PB)2019	OYSTER STEEL & IRON PVT. LTD VS. ROYAL KITCHEN APPLIANCES PVT. LTD.	IBC Under Sec 9	26-03-2024	bookmarking mandatory with index	munishmehta
1642	9/3/2024	0710102082692019(No.of Docs 3)	0710102082692019/30	COMPANY PETITION (COMPANIES ACT)/78(PB)2019	ASIAN INFRATECH PTE LTD. VS. ENERGY INFRATECH PVT. LTD.	Sec. 213,Sec. 241(1),Sec. 242(4),Application under any other provisions	26-03-2024	order missing of nclt and sign pages 1 to 10	gaurav281987
1643	9/3/2024	0710102063762023(No.of Docs 3)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-03-2024	order missing of nclt	sdancit
1644	9/3/2024	0710102082692019(No.of Docs 2)	0710102082692019/29	COMPANY PETITION (COMPANIES ACT)/78(PB)2019	ASIAN INFRATECH PTE LTD. VS. ENERGY INFRATECH PVT. LTD.	Sec. 213,Sec. 241(1),Sec. 242(4),Application under any other provisions	26-03-2024	sign of every page of written submission and order missing of nclt	gaurav281987
1645	9/3/2024	0710102082692019(No.of Docs 2)	0710102082692019/28	COMPANY PETITION (COMPANIES ACT)/78(PB)2019	ASIAN INFRATECH PTE LTD. VS. ENERGY INFRATECH PVT. LTD.	Sec. 213,Sec. 241(1),Sec. 242(4),Application under any other provisions	26-03-2024	order missing of nclt and sign page 1 to 10	gaurav281987
1646	9/3/2024	0710102063762023(No.of Docs 3)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-03-2024	order missing of nclt	sdancit
1647	9/3/2024	0710102063762023(No.of Docs 3)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-03-2024	order missing of nclt	sdancit
1648	9/3/2024	0710102063762023(No.of Docs 3)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-03-2024	order missing of nclt	sdancit
1649	9/3/2024	0710102063762023(No.of Docs 3)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-03-2024	order missing of nclt	sdancit
1650	9/3/2024	0710102063762023(No.of Docs 3)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-03-2024	order missing of nclt	sdancit
1651	9/3/2024	0710102063762023(No.of Docs 3)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-03-2024	order missing of nclt	sdancit
1652	9/3/2024	0710102063762023(No.of Docs 3)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-03-2024	order missing of nclt	sdancit
1653	9/3/2024	0710102063762023(No.of Docs 3)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-03-2024	order missing of nclt	sdancit
1654	1/1/2024	0710102000112024(No.of Docs 0)	0710102000112024/1	INTERLOCUTORY APPLICATION (I.B.C)/927(ND)2024	ALOK KAUSHIK VSPAWAN KUMAR JAIN	Sec 66(1)	26-03-2024	Order delay	
1655	9/3/2024	0710102063762023(No.of Docs 3)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-03-2024	order missing of nclt	sdancit
1656	9/3/2024	0710102063762023(No.of Docs 3)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-03-2024	order missing of nclt	sdancit

1657	9/3/2024	0710102063762023(No.of Docs 3)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-03-2024	order missing of nclt	sdancit
1658	9/3/2024	0710102063762023(No.of Docs 3)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-03-2024	order missing of nclt	sdancit
1659	9/3/2024	0710102063762023(No.of Docs 3)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-03-2024	order missing of nclt	sdancit
1660	9/3/2024	0710102063762023(No.of Docs 3)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-03-2024	order missing of nclt	sdancit
1661	9/3/2024	0710102063762023(No.of Docs 3)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-03-2024	order missing of nclt	sdancit
1662	9/3/2024	0710102063762023(No.of Docs 3)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-03-2024	order missing of nclt	sdancit
1663	9/3/2024	0710102063762023(No.of Docs 3)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-03-2024	order missing of nclt	sdancit
1664	9/3/2024	0710102063762023(No.of Docs 3)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-03-2024	order missing of nclt	sdancit
1665	9/3/2024	0710102063762023(No.of Docs 3)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-03-2024	order missing of nclt	sdancit
1666	9/3/2024	0710102063762023(No.of Docs 3)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-03-2024	order missing of nclt	sdancit
1667	7/11/2023	0710102097162023(No.of Docs 0)	0710102097162023/2	COMPANY PETITION (COMPANIES ACT)/214(ND)2023	CHELMSFORD CLUB LTD VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec. 131(1)	26-03-2024	require true copy and sign of all annexures and order missing	
1668	9/3/2024	0710102082692019(No.of Docs 2)	0710102082692019/31	COMPANY PETITION (COMPANIES ACT)/78(PB)2019	ASIAN INFRATECH PTE LTD. VS. ENERGY INFRATECH PVT. LTD.	Sec. 213,Sec. 241(1),Sec. 242(4),Application under any other provisions	26-03-2024	sign in written submission page 1 to 11 and order missing of nclt	gaurav281987
1669	7/11/2023	0710102097162023(No.of Docs 0)	0710102097162023/2	COMPANY PETITION (COMPANIES ACT)/214(ND)2023	CHELMSFORD CLUB LTD VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec. 131(1)	26-03-2024	require true copy and sign of all annexures and order missing	
1670	7/11/2023	0710102097162023(No.of Docs 0)	0710102097162023/2	COMPANY PETITION (COMPANIES ACT)/214(ND)2023	CHELMSFORD CLUB LTD VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec. 131(1)	26-03-2024	require true copy and sign of all annexures and order missing	
1671	9/3/2024	0710102063762023(No.of Docs 3)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-03-2024	order missing of nclt	sdancit
1672	9/3/2024	0710102063762023(No.of Docs 3)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-03-2024	order missing of nclt	sdancit
1673	9/3/2024	0710102063762023(No.of Docs 3)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-03-2024	order missing of nclt	sdancit
1674	9/3/2024	0710102063762023(No.of Docs 3)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-03-2024	order missing of nclt	sdancit
1675	9/3/2024	0710102063762023(No.of Docs 3)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-03-2024	order missing of nclt	sdancit
1676	7/11/2023	0710102097162023(No.of Docs 0)	0710102097162023/2	COMPANY PETITION (COMPANIES ACT)/214(ND)2023	CHELMSFORD CLUB LTD VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec. 131(1)	26-03-2024	require true copy and sign of all annexures and order missing	
1677	9/3/2024	0710102063762023(No.of Docs 3)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-03-2024	order missing of nclt	sdancit
1678	9/3/2024	0710102063762023(No.of Docs 3)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-03-2024	order missing of nclt	sdancit
1679	11/3/2024	0710102078772022(No.of Docs 2)	0710102078772022/3	INTERLOCUTORY APPLICATION (LB.C)/4681(ND)2022	SANDEEP KUMAR BHATT	Sec 54(1)	26-03-2024	bookmarking as per index Order missing	skbhath
1680	9/3/2024	0710102063762023(No.of Docs 3)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-03-2024	order missing of nclt	sdancit
1681	9/3/2024	0710102063762023(No.of Docs 3)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-03-2024	order missing of nclt	sdancit
1682	9/3/2024	0710102063762023(No.of Docs 3)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-03-2024	order missing of nclt	sdancit

DEPUTY REGISTRAR

PRASHANT KUMAR

HELP LINE NO 011-24361890

ROOM NO 103